Joint Committee Report in Original Application

No. 753/2024(PB)

Gaurav Chaturvedi Vs. State of Gujarat

(Joint committee report based on Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi order dated 05.08.2024**)**

सत्यमेव जयते

Collector Office
Surat

Central Pollution Control Board
Regional Directorate
Vadodara

Gujarat Pollution Control Board
Regional Office
Surat

October-2024

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List of Annexures

1. Background of the Case

Hon'ble NGT has taken up suo –moto cognizance of complaint of Mr. Gaurav Chaturvedi, Ex. Sr. Manager, Navin Fluorine International Ltd. Bhestan, Surat against M/s Navin Fluorine International Ltd., which is is engaged in manufacturing of fluoride based chemicals. The complainant alleged that the said industry, i.e. M/s. Navin Fluorine International Limited is discharging industrial effluent containing fluoride based chemicals directly in violation of environmental laws and causing damage to environment. Mr. Gaurav Chaturvedi, Ex. Employee has emailed to Hon. NGT and raised concern over wastewater management and spent HCL acid management of the M/s Navin Fluorine International Ltd. Accordingly, Hon'ble NGT (principal Bench) passed an order dated 05.08.2024 in the matter Gaurav Chaturvedi Vs. State of Gujarat bearing Original Application No. 753 of 2024 (PB).

Relevant Para of the Hon. NGT order dated: 05.08.2024 is reproduced below:

"4. However, if even some part of complaint is correct, discharge of fluoride chemical waste effluent in violation of environmental laws is a serious matter as it affects environment very seriously. Therefore, complaint made in this application may be verified by constituting a Joint Committee who may submit factual report.

5. ***We constitute a Joint Committee comprising District Magistrate, Surat, Gujarat State Pollution Control Board (hereinafter referred to as 'GPCB') and Central Pollution Control Board (hereinafter referred to as 'CPCB')***

6. GPCB shall be nodal agency for coordination and compliance.

7. Committee shall submit factual report with Registrar General, Western Zonal Bench, Pune of ***this Tribunal within two months.****"*

Accordingly as per Order, GPCB being nodal agency, the order of Hon'ble NGT was brought to the notice of the District Collector-Surat and CPCB has been informed to nominate officer in Joint Committee and CPCB has nominated Mr. S. Pradeepraj, Scientist-E, Regional Directorate, Vadodara. The complaint copy received along with the order of Hon'ble NGT was also shared among the committee.

2. Committee's Approach:

In response to the said order of Hon'ble NGT dated 05.08.2024, the committee has decided to conduct meeting to discuss about Hon'ble NGT order and committee's role and further course of action.

The First Meeting of "Joint committee" is convened virtually on 02.09.2024. Mr. V. J. Bhandari, Sub Divisional Magistrate, Surat has joined meeting.

Committee has been briefed about Consent and present status of the industry as per available information by GPCB.
Committee has discussed in length about the points raised in the application and Hon'ble NGT order dated 05.08.2024 and after above discussion, the committee reach to the conclusion that site visit to the industry is required to verify the contention of applicant and to prepare the

factual report for submission to Hon'ble NGT . MoM of the said meeting dated: 02.09.2024 is attached as **Annexure –A.**

3. About the unit & Environment Management System:

3.1 About the Unit:

M/s. Navin Flourine International Ltd. is having synthetic organic manufacturing plant at Bhestan, Surat. M/s. Navin Flourine International Ltd. established this plant in 1967. The Unit has obtained CCA from GPCB for manufacturing of more than 240 chemicals (organic and inorganic) and its valid upto 01.01.2025.

The products can be majorly divided in to Organic Products and Inorganic Products. Unit is engaged in manufacturing Organic Product groups like Fluorotoluene derivatives, Chlororfluorotoluene derivatives, Fluorobenzaldehyde derivatives ,Fluoro anilines, Fluorobenzotriflouride derivatives, Fluoronitrobenzene derivatives,Fluorophenol derivatives, Fluorobenzylamine derivatives, Fluororacetate derivatives,Fluorobenzoic acid derivatives and Inorganic product groups like MetalFluoride derivatives, MetalChloride derivatives, Metalbromide derivatives, Metal Oxide derivatives, Mafron Gas, Other Miscellaneous fluoride derivatives and HF Acid & HCl acid. CCA of the company is attached as **Annexure-B-2.**

Unit is also having pilot plants for research & development. Unit has total plot area size about 4,93,687.7 m2 amongst which 2,45,861.2 m2 area covered with green belt area.

The co- ordinates of all corners of the unit are given in Table below.

Table: *Detail co-ordinate of all corners of the industrial site*

Corners	Latitude	Longitude
1st	21° 8'15.79"N	72°51'4.77"E
2nd	21° 8'17.93"N	72°51'11.57"E
3rd	21° 8'22.56"N	72°51'9.34"E
4th	21° 8'23.56"N	72°51'16.54"E
5th	21° 8'31.77"N	72°51'14.26"E
6th	21° 8'32.40"N	72°51'28.74"E
7th	21° 8'8.72"N	72°51'35.18"E
8th	21° 8'2.99"N	72°51'9.93"E

The boundary of the unit showing corners of the boundary marked on Google Maps is given in below image.

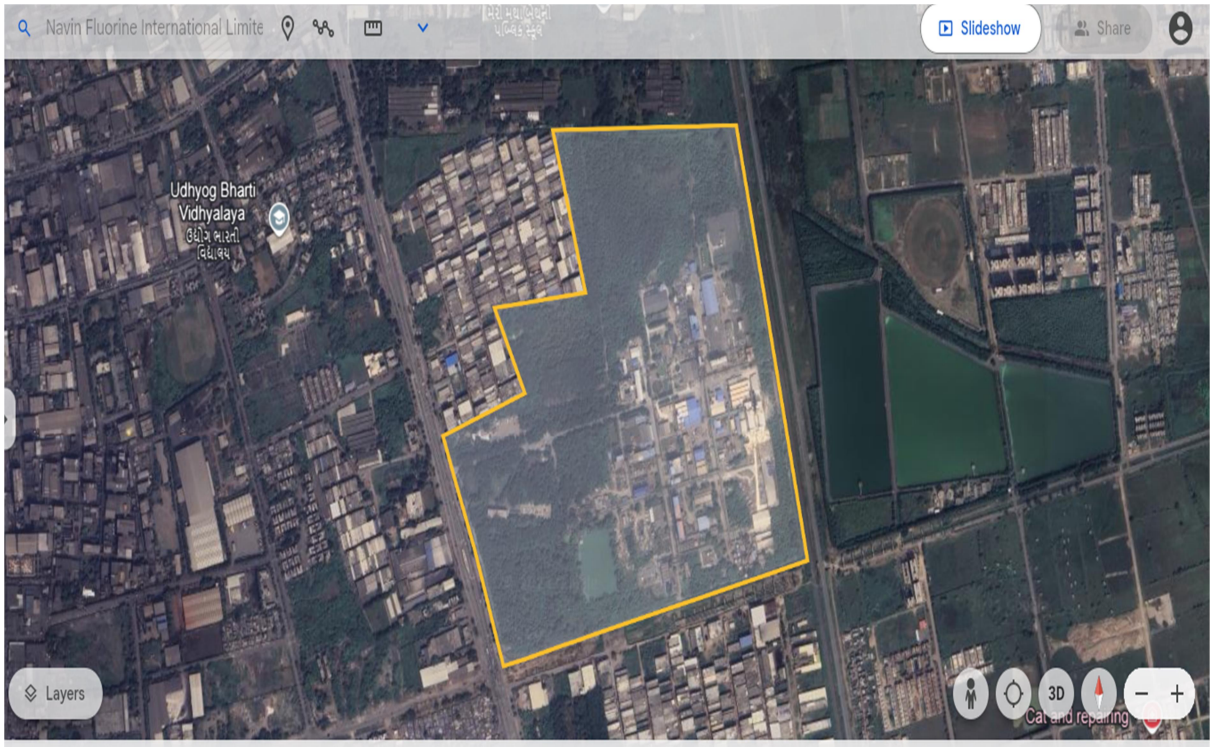


Image: *Coordinated of the boundary of the unit marked on Google Maps*

Unit is having approx. 600 employees on permanent payroll. Unit is engaging about 900 manpower on temporary or contractual basis as per the requirement. Accordingly, approx. 1500 manpower is working on and average at the site.

3.2 CONSENT & OTHER PERMISSIONS:

1. Environmental Licenses

Industry has obtained following environmental permission for the Surat Plant. EC & CCA is attached as Annexure-B-1 & B-2 respectively.

Associated Authority	Form No	Description	License No	Date of Issue	Expiry Date
GPCB	CCA	Consolidated consent and authorization	AWH-131288	19.01.2024	01.01.2025
MOEF&CC	Environment Clearance	Environment Clearance of site	EC23A0202GJ5636200E (IA-J-11011/181/2022-IA-II(I))	18.09.2023	18.09.2033

2. Factory License

Industry has obtained Factory licence from Directorate of Industrial Safety & Health (DISH) for the Surat Plant and its details are as below,

Associated Authority	Related Act or Rule	Description	License No	Date of Issue	Expiry Date
DISH	Gujarat Factory Rule	Factory License	5646	11.01.2021	31.12.2026

It is attached as Annexure-B-3

3. PESO Licenses

The unit has obtained Petroleum & Explosives Safety Organization (PESO) licenses for storage of various Chemicals which are summarized in below table:

Associated Authority	Related Act or Rule	Description	License No	Date of Issue	Expiry Date
PESO	Gas cylinder Rules	License to fill compressed gas R22, R404A , R407C , R410a 134a & R32 in to the cylinders.	G/HO/GJ/05/37 (G1183)	17.09.2021	30.09.2026
PESO	Gas cylinder Rules	License to store compressed gas R-22, R134a, R404a, R407c, R410a into the cylinders.	G/HO/GJ/06/34 (G1183)	17.09.2021	30.09.2026
PESO	Gas cylinder Rules	License to fill compressed gas BF3 into the cylinders.	G/HO/GJ/05/363 (G2386)	10.09.2015	30.09.2025
PESO	Gas cylinder Rules	License to store compressed gas BF3 in the cylinder.	G/HO/GJ/06/345 (G2386)	10.09.2015	30.09.2025
PESO	Gas cylinder Rules	License to fill compressed gas AHF into the cylinders.	G/HO/GJ/05/39 (G1185)	30.09.2015	30.09.2025
PESO	Gas cylinder Rules	License to store compressed gas AHF in the cylinder.	G/HO/GJ/06/36 (G1185)	30.09.2015	30.09.2025
PESO	Petroleum	License to store Petroleum Class-A products. (Methanol, Toluene)	P/WC/GJ/16/346 (P188408)	24.02.2022	31.12.2027
PESO	Petroleum	License to store Petroleum Class-B product. (HSD)	P/HQ/GJ/15/65 (P9677)	20.11.2023	20.11.2033

It is attached as Annexure – B-4 to B-11

4. Boiler permission

The unit is having two boilers. The unit has obtained individual certificates for use of two boilers from Gujarat Boiler inspection department. The details of the boiler certificates are given in table below:

Associated Authority	Related Act or Rule	Description	License No	Date of Issue	Expiry Date
Gujarat Boiler Department	regulation 389	Certificate for use of a boiler-SM-50	CA032024-20250046000	10.09.2024	09.09.2025.
Gujarat Boiler Department	regulation 389	Certificate for use of a boiler-SM-60	CA032024-20250044013	07/06/2024	06/06/2025

It is attached as Annexure B-12 & B-13.

3.3 ENVIRONMENT MANAGEMENT SYSTEM OF THE UNIT

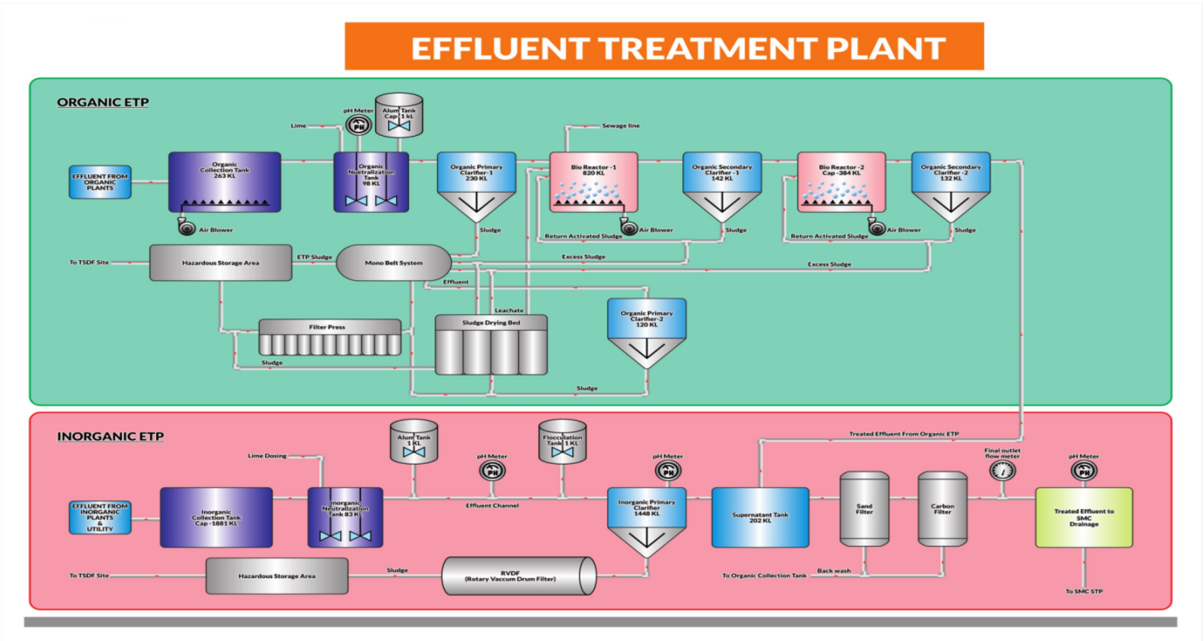
The applicant has raised concern over the Environmental Management System of the company. Hence committee has looked into relevant Environment Management System in question.

Inorganic effluent with a low COD (<1000 ppm) generated in the unit is collected in an inorganic collection pit and treated in ETP comprising of primary treatment (neutralization, Coagulation and clarification), RVDF followed by monobelt system for dewatering of sludge. After primary treatment, treated effluent goes to the supernatant common tank.

Organic effluent with high COD (approximately 3000–4000 ppm) is collected in the organic collection pit and treated in ETP separately consisting of **primary treatment** (neutralization and clarification), **secondary treatment** (two stage activated sludge process), filter press, and monobelt system for dewatering of sludge. After secondary treatment, treated effluent is collected in a supernatant common tank with a capacity of 202 KL.

Combine effluent is then sent to **tertiary treatment** (carbon filter and sand filter), tertiary-treated effluent is discharged into u/g drainage system of SMC, which leads to Bamroli STP of SMC for further treatment.

Schematic diagram of ETP is as follows:



Unit has obtained authorisation for management of Spent HCl (Category I/29.6) under the Hazardous & other Waste Rules, 2016. Spent HCl is generates from Mephron plant. Unit has also obtained CCA for mfg. Chloride based product ((Calcium Chloride, ferric chloride, PAC, Ammonium Chloride) from the Spent HCl. Unit is having membership of common facilities TSDF & CHWIF for the disposal of other Hazardous wastes.

4. Committee Site Visit and Observation: (Date:13-09-2024)

Joint Committee site visit conducted on Date: 13-09-2024 at M/s Navin Fluorine International Ltd. Bhestan, Surat. The Company representative was informed about the purpose of joint committee site visit and about the Hon. NGT order. The Company representative has been brief about manufacturing facility and premises, also described about various plant and its operation.

The Committee asked about the details of Environmental Management System of the Industry. Company representative explained about Effluent treatment Plant, Air Pollution Control Measures taken by Industry and Hazardous waste management of the industry.

Committee then inquired about whether company representative is aware about the Complaint made by Mr. Gaurav Chaturvedi, Ex. Employee.

EHS team of the company responded that, Mr. Gaurav Chaturvedi, whose name was involved in this matter, is currently working as a senior manager at ETP and not an ex-employee. After that, the committee had discussion with Mr. Gaurav Chaturvedi during the visit to ETP, and according to him, someone has created email ID with his fake identity and tried to defame him and the organization.

Mr. Gaurav Chaturvedi, the senior manager present during the visit explained the committee about the history of incident and the same is given below:

- Last year, during July-August-2023, the top management of the unit got some emails from email id gauravchaturvedi1@yahoo.com mentioning name as Gaurav Chaturvedi and designation as senior manager of M/s Navin Fluorine International Ltd. and expressing his inability to work and other negative self-talks.
- Since this email ID had name of Gaurav Chaturvedi, Sr. Manager, the top management M/s Navin Fluorine International Ltd. called Mr. Gaurav Chaturvedi and asked for explanation; Since, Mr. Gaurav Chaturvediwas not aware about these emails, it was learned by Mr. Gaurav Chaturvedi & the management of M/s Navin Fluorine International Ltd. that the said email ID was created with fake identity of Mr. Gaurav Chaturvedi for some Malafide intention of for defamation of Mr. Gaurav Chaturvedi or the unit
- After some time once again, the same email ID was used and email was sent to different government organizations containing false allegation about the unit, i.e. details of M/s Navin Fluorine International Ltd..
- Now, when the matter became serious, Mr. Gaurav Chaturvedi filed an official police complaint with the nearby cybercrime police station.
- The police filed an FIR and investigated the matter. Upon investigation, the miscreant was identified and caught by the police team.
- After that, police came to know that the miscreant was one of the companies' old vendor, who was selling ETP chemicals and was conducting trial of his products in the ETP of M/s Navin Fluorine International Limited. After taking multiple trials, he failed to prove his products; hence, Mr. Gaurav Chaturvedi (who is working as a senior manager

at ETP) denied to continue the trail using the material supplied by the said vendor and refused to accept/ buy his products.

- Because of all of this, the vendor got offended, and he created a fake email ID in the name of Mr. Gaurav Chaturvedi and tried to defame him as well as the organization.
- It was also informed that the culprit has accepted that he has done all these things in revenge. The case is still is going on with the local police station, and the FIR Copy & Police report of the same is annexed herewith as Annexure-G.
- Statement of the Mr. Gaurav Chaturvedi regarding above is attached herewith as Annexure-I.

After discussion, the committee carried out detailed inspection of the premises to verify the allegations made in application and carried out Effluent Sampling,

During inspection manufacturing plant is observed in operation. Fresh water sources are canal water and tertiary treated sewage from Bamroli STP. Unit has obtained CCA to utilise 3731.96 KLD in premises for various purpose. Unit has submitted permission copy of the SMC-Hydraulic department and Narmada Water Resources, Water Supply, and Kalpasar departments for water supply to industry. Three month (September-23 to November-23) Water Consumption bills are attached herewith. As per details provided by the unit, the average daily water consumption for period of April-23 to Aug-24 is within the quantity permitted in the CCA issued by GPCB.

Industrial wastewater generated from utilities, Air Pollution Control Devices, Mfg. process, washing etc. Generated industrial waste water is segregated at plant level into the two stream and conveys to ETP Section and treated into a separate ETP as per its characteristics: 1) Inorganic effluent (Low COD effluent) 2) Organic effluent (High COD effluent). During visit ETP units of both the streams are observed in operation. After the treatment unit is discharging effluent into underground drainage network of SMC which leads to Bamroli STP. Unit has valid CCA & EC for discharge of treated effluent into SMC sewerage network & also obtained SMC permission to discharge treated effluent.

During the inspection all ETP units are found in operation unit has provided OCEMS and Flow meter at the outlet of the ETP and flow meter reading during inspection are 474161 m^3 and OCEMS readings are Total nitrogen = 27.43 ppm and Total Organic Carbon = 30.81 ppm. It has also provided flow meter at inlet of effluent stream wise and total reading of the same are noted as: Organic stream - 1143544 m^3, Inorganic stream-1012811 m^3. Generated Sewage from plant premises is feed in to aeration tank number-01 for maintaining biomass. Unit is maintaining ETP operation record in logbook. As per companies record average effluent generation is 733 KLPD for the period of April-23 to Aug -24. It is within the quantity permitted in the CCA issued by GPCB. Unit has valid CCA & EC.

Committee has decided to collect effluent samples at different stages of the ETP for determining efficacy of the ETP and to ascertain any probability of dilution and to analyse the collected sample in the laboratory of GPCB, RO-Surat.

Accordingly, total five effluent samples were collected from ETP and details are as below,

Sr. No.	**Sample details**	**Color**	**pH on pH strip**
1	From final outlet of the ETP	Slight yellowish	@ 7-8
2	From collection tank of inorganic stream	Slight yellowish tinge	@ 4-6
3	From overflow of primary clarifier of inorganic	Greyish	@ 7-8

	stream		
4	From collection tank of organic stream	Yellowish tinge	@ 7-8
5	from overflow of secondary clarifier 2 of organic stream	yellowish	@ 7-8

Industry has requested to take counter samples if required and send it to any MOEF&CC approved lab. The counter samples were collected by the unit in presence of the committee and the Samples collected by the unit were sent to M/s Pollucon Laboratories Private Limited, NABL accredited laboratory in Surat in presence of Company representative and GPCB official.

A. Analysis report of Committee sample and MoEF&CC approved lab is attached as Annexure -D and Comparative of key parameters for both samples are as below.

Parameters	**From collection tank of inorganic stream**		**From collection tank of organic stream**		**From overflow of primary clarifier of inorganic stream**		**From overflow of secondary clarifier 2 of organic stream**		**From final outlet of the ETP**		***CCA Norms***
	@	**#**	**@**	**#**	**@**	**#**	**@**	**#**	**@**	**#**	
pH	3.82	3.85	6.12	5.96	7.26	7.25	7.26	7.12	**7.35**	**7.37**	**6.5-8.5**
TDS	2004	2022	644	656	2378	2364	1540	1610	**988**	**1028**	**2100**
SS	36	39	26	29	34	32	12	13	**20**	**21**	**300**
Ammonical Nitrogen	0.56	<0.2	0.56	0.896	3.36	3.1	2.24	2.65	**2.24**	**2.72**	**50**
COD	228	236	674	689	153	148	110	118	**35**	**34.48**	**100**
BOD	59	64.9	180	186	40	42	29	31	**8**	**9.12**	**30**
Phenolic Compound	-	-	-	-	-	-	-	-	**0.41**	**0.441**	**1.0**
Flouride	635	650	2.8	2.62	2.9	2.8	0.19	0.25	**1.25**	**1.22**	**-**

Note: Except pH all values are in mg/l

@ - Sample analysis result of RO-Surat, GPCB Lab.

- Sample analysis result of MoEF&CC approved lab- M/s Pollucon Laboratories Private Limited, Surat

The analysis results of the effluent samples collected from different stages of ETP by the joint committee and the analysis result of the NABL accredited laboratory for the counter samples collected by the unit reveals that all the monitored parameters for the sample collected from the final outlet of ETP are within the discharge norms prescribed in the CCA for ETP.

Management of Spent Hydrochloric Acid:

- During the production of refrigerant gases like R22, R32, etc., spent hydrochloric acid is generated as a co-product.
- This spent HCl is being stored in dedicated storage tanks -4 Nos (100 MT*2 = 200 MT 50 MT*2-= 100 MT) having a total capacity of 300 MT .
- From here, spent HCl is being transferred to the CaCl2 plant to manufacture CaCl2.
- During the process of conversion, Spent HCl is being reacted with lime stone (CaCO3) in process tanks. Chemical equation of Calcium chloride manufacturing is as below,

$$CaCO_3 + 2HCl \rightarrow CaCl_2 + H_2O + CO_2$$

- As a result, $CaCl_2$ is generated, and the same is being sold to consumers by unit. As per record Spent HCL generation in Financial year 23-24 is 41175 MT and $CaCl_2$ production is 12139 MT and about 468 MT Spent HCl sent to authorised recycler.
- Unit is managing of Spent Hydrochloric Acid as per CCA of the Board.

5. Para wise comment is provided in subsequent paragraphs of the report:

The para-wise comments on the allegation made by the applicant as per the findings & observations made by the joint committee are given in table below:

Sr. No.	Complaint content	Status as per the findings & observations made by the joint committee
1.	Company is high toxic and danger fluoride chemical manufacturing since last 20 years and all 2 MLD fluoride based chemical effluent is going in STP plant since beginning of the company.	Unit has obtained CCA from GPCB vide CCA No: AWH-118538 & SMC Permission for the discharge of treated effluent in sewer line leading to Bamroli STP. Unit has provided Effluent Treatment Plant consisting of primary, secondary (two-stage and Tertiary Treatment. The ETP is periodically monitored and samples are collected by GPCB and SMC also looks after Sewerage network. Committee has also collected sample from ETP for assessment of effectiveness during the day of visit on 13.09.2024. Its results mentioned in Para-4(A) and Analayis Results are within prescribed limit stipulated in consent.
2.	In rainy season there is overflow of inorganic collection pit by inorganic effluent which directly drain storm line in night with SMC line by pump. It have COD 500-600 ppm while their discharge norm is < 100 ppm.	It was verified during the visit that the Unit has provided Collection pit 1800 m3 capacity to receive inorganic effluent which is having retention period of 1 to 1.5 day. Also, there is no direct connection between inorganic tank collection pit and storm water trench and storm water trench is located in opposite side of ETP and separated by internal road. Additionally, Unit has separate above ground storm water drainage network & effluent discharge underground drainage line.
3.	Many time when primary system get fail all effluent directly discharge to storm drain in SMC with COD 600- 700 ppm.	
4.	The final effluent discharge Fluoride consent norms is <1.5 ppm while they discharge 30-300 ppm from beginning of plant since last 25 years.	Unit has provided lime treatment to remove fluoride content from effluent. Moreover, the unit has an in-house environment laboratory, to daily monitor pH, COD, TDS, TSS, fluoride, and chloride parameters. Committee has also collected sample from ETP & Its results are mentioned in Para-4(A) and analysis

		results of the final outlet of ETP reveals that the concentration of fluoride is in the range of 1.22 to 1.25 mg/l.
5.	Their organic effluent have 3000 to 4000 ppm COD which is directly mixed with inorganic effluent without proper treatment.	It is observed by the committee that the Unit has separate treatment scheme to treat High COD (Organic streams) and Low COD (Inorganic streams). Organic streams are treated with primary treatment, secondary treatment, and after that collected in a common supernatant tank. Inorganic streams are treated with primary treatment (neutralization and clarification) and then collected in a Common supernatant tank. Here Combine treated effluent collected in the common supernatant tank is then treated in tertiary treatment and discharge into u/g line.
6.	They have dilute the final discharge effluent in a chamber near ETP entrance underground covered tank by raw water dilution pipe 24*7 hours which can be seen by immediate spot visit. By this they use 7 MLD of raw water consumption illegally without record in dilution of their discharge effluent. Dilution of final effluent with raw water is illegal as per CPCB water act 1974.	Committee has not observed any such system near ETP entrance. Furthermore unit has provided flow meter at the inlet and outlet of the ETP. Additionally, Committee has verified Water Consumption bills. Its average consumption is in the range of 1536.85 KLD for April-23 to Aug-24. Its data is attached as Annexure-G. This imparts clear that there was no any truth in 7 MLD water consumption for dilution.
7.	They have final effluent COD 500- 600 ppm and dilute the effluent with raw water to down the COD near 400-500 ppm while their consent limit is < 100 ppm. They are discharging 2 MLD per day with this COD 400-500 ppm since last 25 years.	The committee has collected five samples from ETP. Analysis report indicates treated effluent final discharge is within consented norms. No such dilution arrangements observed by the committee.
8.	They have fake data of effluent COD in records and send that GPCB as all effluent send to their internal and external laboratory Shree Green Enviro Surat with dilution of raw water. Mr Amit Parekh dilute all the organic and final discharge effluent with raw water and send the sample to internal and third party analysis which COD comes very less and data submitted to GPCB surat.	Unit has provided OCEMS at the final effluent discharge line and its trend for period is attached herewith. Committee is also collected samples and its observed within consented norms.
9.	It is also a very strange that GPCB surat person and GPCB Surat Driver Mr. Rakesh has informed them one day before to their visit and take 25000 Rs for information so they have	In GPCB record, No Such driver named Rakesh working in GPCB.

	prepare all the dilution activity of samples and plan prior to their visit. They put raw water 50 liter drums at every sample point and when GPCB take the sample they mix raw water with support GPCB driver.	
10.	There is no STP plant since beginning in company and all STP effluent goes to ETP plant which is violation of GPCB water act 1974.	The unit has obtained CCA AWH-118538 valid up to January 1, 2025, and according to its condition no. 3.5, unit is adding sewage in the ETP's bioreactor tank to maintain biomass and bacterial growth. Unit is treating Sewage along with industrial effluent and discharge into underground sewerage network. Unit has obtained consent for same.
11.	There is more trees in jungle belt and garden and company does not have any domestic effluent record since last 25 years and there is no flow meter.	Unit has dedicated sewage collection system. They have provided flow meter in the sewage inlet at aeration tank.
12.	As per CPCB standard protocol all the effluent go further for CETP treatment but since last 25 years they giving effluent to SMC Surat with high COD while it have 30-300 PPM high fluoride.	Unit is discharging effluent as per CCA and SMC permission. Committee has collected sample and its report indicates effluent is within norms.
Spent HCL generation and violation of CPCB SOP 2021 in spent HCL		
13.	They dump 12 MT per day spent HCL in a day while they have concern about 3 MT in a day.	As per the CCA condition, unit can sell spent HCL to authorized Rule-9 re-users, or the same can be utilized in the manufacture of calcium chloride (consent quantity: 12145 MTPA) and also having consent for mfg. chloride products (Calcium Chloride, ferric chloride, PAC, Ammonium Chloride) from Spent HCl.. Earlier, the unit was selling the same to authorized re-users having the interim permission from the board; however, since May 23, the unit hasn't sold spent HCL to any of the re-users since all the interim permission has expired. As of now, the unit is utilizing spent HCl for the manufacturing of calcium chloride at in-house facility. The unit has installed four tanks for storage of Spent HCL, with a total storage capacity of 300 MT. And its consumption record is maintained on a day-to-day basis.
14.	They mixed the spent HCL with calcium carbonate and disposed 12 MTD spent HCL in a form of calcium chloride sludge illegally without any record.	
15.	They generated 400 MT of Spent HCL in month and 18000 MT Calcium chloride in year.	
16.	In January 23 when they have environment clearance MOEF Delhi audit person Mr Vijay come from Delhi has know all illegal activity but he take the RS 5 lakh money, and gift and	No comment is required from the Joint committee.

	hidden the facts in his audit report to MOEF.	
17.	When GPCB surat person make audit and collect the final effluent sample and GPCB surat officer go to lunch at Naveen Fluorine international limited Bestan Surat canteen Mr Amit Parekh ETP employee of Naveen Fluorine international limited Bestan Surat give money of Rs 25000 to GPCB Surat vehicle driver Mr Rakesh and they mixed the drinking water in sample and sample COD 500-600 PPM down to 100 PPM in GPCB Surat laboratory	No comment is required from the Joint committee.
18.	GPCB vehicle driver got Rs 25000 for allowing them dilution in samples there are GPCB single driver since last 7 years.	No comment is required from the Joint committee.
19.	GPCB Surat RO is also involved in money laundering with Navin Fluorine international Limited Bestan Surat, as she takes cash from company Rs 5 lakh/year from Navin fluorine environment consultant Shree Green Enviro Surat and clear their effluent samples. Shree Green Enviro Surat charged the amount to NFIL Bestan Surat.	No comment is required from the Joint committee.
20.	Their soil in jungle area gets highly contaminated due to HF effluent disposed sample of soil can be collected in mid of jungle area	Committee has look around approachable green belt area in industry premises and committee not found any effluent puddle or contaminated soil patches.
21.	There sludge generation concern 12 MT/Month and they generated it 18000/year and dispose in across boundary premises as well as in middle of the jungle area	Unit has valid CCA or disposal of landfillable wastes to TSDF site. According to record which unit has disposed 2213.47 MT, 2143.97 MT quantity during 2022-2023 and 2023 -24 respectively through online Manifest system of GPCB. Unit has obtained membership of following TSDF sites, MEPPL, SEPL, BEIL and Eco-Care. Committee has look around approachable green belt area in industry premises and committee dint find any contaminated soil trace.
22.	As all industries has moved to GIDC area but this high and dangerous chemical manufacturing unit is in the Surat city can be dangerous for people in future	Unit has valid Environmental clearance and CCA for the operation of the plant.
23.	In night they release toxic gases from Mephron plant and high toxic smell comes in nearby society when society people complain GPCB, GPCB Surat	Unit has provided Air Pollution Control Device with all process gas emission sources and provided OCEMS with process stacks. As per record No such public complaint received to GPCB

	person has informed Company before visit.	in last 3 years.
24.	When GPCB Surat person makes a visit company have 2 security gates security person call to ETP Department and till GPCB Surat Person reaches the plant by 30 minutes gate pass formalities all illegal discharged closed that time.	Joint committee observed Effluent treatment plant area & discharge line. Committee observations are already made in above paras.
25.	GPCB Surat RO person are also involved in this company environmental scam	No comment is required from the Joint committee.
26.	In night they release highly toxic gases in air which smell can be found in nearby residential area.	Unit has provided air pollution control device with process emission stacks and they have also provided OCEMS with same.

6. Conclusion:

The joint committee carried out detailed survey and inspection of the unit to ascertain the allegation made in the complaint and the findings & observations of the joint committee reveals that the allegations made in the complaints are baseless and inexact.

The joint committee also carried out sampling & monitoring of ETP. The analysis results of the samples collected by the joint committee from the final outlet of ETP is meeting the norms prescribed by GPCB in CCA for all the monitored and the ETP was also observed in proper working condition. The counter samples collected by the unit which was analysed in a NABL accredited laboratory is also meeting the discharge norms prescribed in CCA for the final treated effluent.

Considering the above, suitable decision may be taken by the Hon'ble NGT.

(Dr. J. D. Oza)
Regional Officer
Regional Office- Surat,
Gujarat Pollution Control Board

(S. Pradeepraj)
Scientist-E
Regional Directorate – Vadodara,
Central Pollution Control Board

(Dr. Saurabh Pardhi, IAS)
District Collector
Surat

Annexure A

Minutes of 1St Meeting of Joint Committee in OA 753/2024

Date:02-09-2024
Time: 16:30 Hrs onwards
Video Conference

The First Meeting of "**Joint committee**" is convened virtually on 02-09-2024.

Committee Members present in the meeting,

1. Mr. V. J. Bhandari, Sub Divisional Magistrate, Surat
2. Mr. S. Pradipraj, Scientist-E, RD-Vadodara ,CPCB
3. Dr. J. D. Oza, Regional Office, RO-Surat, GPCB

Sub Divisional magistrate has joined committee meeting on behalf of District Collector-Surat. The meeting started with the welcome address by Dr. J. D. Oza, Regional Officer – Surat. She briefed about the Hon. NGT order in O.A. 753 of 2024.

Hon. NGT has taken suo moto cognizance on the basis of a letter petition dated 29.10.2023 sent by Gaurav Chaturvedi, Ex. Sr. Manager, Navin Fluorine International Ltd. Bestan Surat. Complainant has said that M/s Navin Fluorine International Ltd. is a company engaged in manufacture of fluoride based chemicals and discharging industrial effluent containing fluoride based chemicals directly in violation of environmental laws and causing damage to environment. After considering the matter Hon. NGT has passed order on 05-08-2024 on OA 753/2024.

Relevant Para of the Hon. NGT order,

"4. However, if even some part of complaint is correct, discharge of fluoride chemical waste effluent in violation of environmental laws is a serious matter as it affects environment very seriously. Therefore, complaint made in this application may be verified by constituting a Joint Committee who may submit factual report.

5. *we constitute a Joint Committee comprising District Magistrate, Surat, Gujarat State Pollution Control Board (hereinafter referred to as 'GPCB') and Central Pollution Control Board (hereinafter referred to as 'CPCB')*

6. GPCB shall be nodal agency for coordination and compliance.

7. Committee shall submit factual report with Registrar General, Western Zonal Bench, Pune of **this Tribunal within two months.**"

Mr. U. R. Shah, DEE, RO-Suart has delivered presentation on Hon. NGT order & Company background as per GPCB records about Consent, products, wastewater management etc. before the joint committee.

After presentation, Committee has discussed in length about points raised application and Hon. NGT order dated 05-08-2024 and after above discussion, **Committee reach to the conclusion that site visit is required to verify the contention of applicant.** Committee has decided to conduct site visit of M/s Navin Flourine Internation Ltd. plant after coordinating with District Collector - Surat.

Meeting is ended with vote of thanks to committee members.

		Representative of the District Collector -Surat virtually present in the meeting
Regional Officer	**Scientist-E**	**District Collector**
GPCB, RO-Surat	CPCB-RD, Vadodara	Surat

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector 10-A, **Gandhinagar** 382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

By R.P.A.D

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 3(c) & 5(5) of the Hazardous Waste (Management and Handling & Trans boundary Movement) Rules'2008 framed under the Environmental (Protection) Act-1986. This Board is empowered to Grant CC&A.

And whereas Board has received consolidated consent application letter no. **129569 dated 02/01/2018** for the **Consolidated Consent and Authorization** (CC & A) of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental acts)

To,
M/s. Navin Flourine Internation Ltd.
Plot No:- 2,4 to 13,14/1,2,3,19,20 to 58,
Surat Navsari Road, Bhestan,
Surat:- 395023,
Tal:- Chorasi, Dist:- Surat.

1. **Consent Order No. AWH-92317 Date of issue: 12/04/2018.**

2. The consents shall be **valid upto 01/01/2025** for the use of outlet for the discharge of treated effluent and emission due to operation of industrial plant for manufacturing of the following items/ products:

Sr. No	Organic Products	Quantity (MT/Year)
1	Fluoro Toluenes / Fluoro Benzene / Difluoro Benzenes /Chloro Fluoro Toluenes,1,2,3-trifluorobenzene,1,2,4-Trifluorobenzene	250
2	Fluoro Benzaldehydes (2 Chloro 6 Fluoro Benzaldehyde,3-Chloro-2-fluorobenzaldehyde, 4 & 2 Fluoro Benzaldehyde), 4 Fluoro Benzyl Chloride, 4 Fluoro Benzal chloride, 3 Fluoro Benzoyl chloride, 4 fluoro 3 Phenoxy Benzaldehyde, 5 Bromo 2 Fluoro Benzaldehyde, 3,4-Difluorobenzaldehyde	90
3	Bromo Fluoro Benzenes (1 Bromo 4 fluro benzene, 2 Bromo 4 Fluoro Aniline, 2 Bromo 6 fluoro Aniline, 4 Bromo 2 Fluoro Aniline, 3 Bromo Benzotrifluoride, TFBB (3,4,5 Tri Fluoro Bromo Benzene), BFAA (2 Bromo 4 Fluoro Acetanilide), Bis (Trifluoro methyal) Bromo Benzene, 2 bromo 5 trifluoro	440

	methyl aniline, 2 Methoxy 5 Trifluro Methyl Aniline, Bromo Iodo benzene, 3 bromo 1,1,1 Trifluoro acetone, 1,1,1,Trifluoro acetyl acetone	
4	Fluoro Anilines (2,5 Bis(trifluoro methyl) aniline ,3,5 Bis (trifluoro Methyl) Aniline, 3-Trfluoromethyl-4-cyano aniline, 3-Fluoro-4-morpholinoaniline,4 Chloro 2TriFluoro Acetyl aniline HCl Hydrate other Fluoro Anilines, Tri Fluoro Methoxy Aniline) and Difluoro Anilines, 2 Methyl 3 (TFM) Aniline, 2,6 Dichlro 4 Fluoro Tri Fluoro Methyl aniline, 2,6-Dibromo-4(TFM)Aniline,Parafluoroisopropylaniline	60
5	Benzo tri Fluorides and derivatives (Amino benzo-trifluoride, 3 Amino-4Chloro Benzotrifluoride, Para chloro benzo-trifluoride, 3 Chloro Benzotrifluoride, 3 Chloro 4 Fluoro Benzotrifluoride, Tri Fluoro Methoxy & Bis (Trifluoro Methoxy benzenes), and other derivatives), 2 Choloro 5 Amino benzotrifluoride ,3,4 Dichloro 6 trifluoromethyl toluene, 4 bromo Benzo trifluoride, 2,3,4 Tri fluoro nitrobenzene, 2,4 Dichloro-3,5 Dinitro BTF, 3,5 Dinitro-2-Bromo BTF, 1 – chloro – 5 – fluoro – 4 – nitro – 2 (trichloromethyl) benzene, Fluoro Pyridines (5 Chloro 2,3 Difluopryridine, 2-Fluro pyridine, 2-Fluoro-6-Trifluoromethyl pyridine, 2,3-dichloro-5-(trifluoromethyl) pyridine, 5 Fluorouracil), Chloro Fluoro Pyridines & Chloro Fluoro Bromo Pyridines and other Pyridines, 1,3-Dichloro-2-methyl-4-(trifluoromethyl)benzene,3-Bromo-4-Fluorobenzotrifluoride,2-chloro-5-Trifluoromethylpyridine,2-fluoro-5-Trifluoromethylpyridine,2-Hydroxy-5-trifluoromethylpyridine,3-Trifluoromethyl pyridine, 2-Bromo-5-Fluorobenzotrifluoride,2-(trifluoromethyl)pyridine-3-Carboxylic acid, 3-(trifluoromethyl)pyridine-2-Carboxylic acid, 4-chloro-3,5-Dinitrobenzotrifluoride, 2-Chloromethyl-3-methyl-4-(2,2,2-trifluoroethoxy)pyridine.HCl, 3-Cyano-2,6-dichloropyridine, 4-Chloro-6-ethyl-5-fluoropyrimidine, 6-Ethyl-5-Fluoro-4-Hydroxypyrimidine, 2,3-Dichloro-5-Trichloromethyl pyridine, 2-methyl 6-(Trifluoromethyl) pyridine -3 carboxylic acid, 3-Fluorobenzotrifluoride, 2,6-Dibromo-4-(trifluoromethoxy)aniline	1400
6	Fluoro Nitro benzenes (4 Fluoro Nitro Benzene, 2 Fluoro Nitro Benzene, 2,4 DiFluoro NitroBenzene, 3,4 Difluoro Nitro Benzene and other derivatives)	50
7	Fluoro Phenols / Anisols (4 Fluoro 3 Trifluoro Methyl Phenol, 4 Fluoro Phenol & Anisol, 2 Fluoro Phenol and other Fluoro Phenols), 4 Amino 3 Fluoro Phenol, 5 bromo 2 chloro 4 fluoro phenol, Tri fluoro Anisole, 2 chloro 4 fluoro 5 nitro phenyl ethyl carbonate	380

8	Fluoro Benzyl Amines / Benzamides / Benzonitriles (4FBenzylamine, 2,6, Di Fluoro Benzamide, 4 F Benzonitrile and other derivatives), Difluoro Benzyl Amine,4-Fluorobenzoylacetonitrile,2,6-Difluorobenzonitrile, 2,4-dichlorobenzonitrile, 4-Chloro-3-(trifluoromethyl)phenyl isocyanate	60
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol, 2,3,5,6 Tetrachloro Terpthaloonitrile, 4-(Trifluoromethyl)benzyl alcohol, 3-[3'-(trifluoromethyl) phenyl] propane-1-ol	80
10	Fluoro Acetates (Ethyl 4 4 4 trifluoro Aceto Acetate, ETFA (Ethyl 2,2,2 trifluoro Acetate), EBDFA (Ethyl Bromo Difluoro Aceto Acetate) / Ethyl difluoro Acetate, Ethyl Difluoro Aceto acetate, Fluoro Acetic Acids (2,4,5 trifluorophenyl Aceticacid & other Fluoro Phenyl Acetic Acids) / 6 Fluoro 3,4-Dihydro-2H-1-BenzoPyraan-2-Carbooxylicacid / 4-(trifluoro methyl) salicylic acid / Ethyl 2-cyclopropyl-4-(4-fluorophenyl)-quinolyl-3-carboxylate, 2,8 BIS Trifluoro Methyl (4 hydroxy Quinolene), Methyl 2-Fluoro Propionate, 1-(3,5-Dichlorophenyl)-2,2,2-trifluoroethanone, 4'-Isobutylacetophenone, 5-Azoniaspiro[4,5]decane hydrogen difluoride, 2,3,5-trifluorophenyl acetic acid, 2-Bromo-1,1-Difluoroethane, 3-Trifluoromethyl-1-methyl-1HPyrazol-5-ol, 3-diFluoromethyl-1-methyl-1H-Pyrazol-4-carboxylic acid, 3-diFluoromethyl-1-methyl-1H-Pyrazol-4-carboxamide, (±)trans-4-(4'-fluorophenyl)-3-hydroxymethyl-N-methylpiperidine, Fluvastatin Intermediate, Gemcitabine Intermediate, N-[4-Fluorophenyl)-2-Hydroxy-N-Isopropyl acetamide	60
11	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole, 4,4 Difluorocyclohexane carboxylic acid, Ethyl (3S)-3(4,4 difluorocyclohexane-1-carboxamido)-3 phenyl propanoate, Ezetimibe intermediate, 6-Fluoro-2-Methylindole	20
12	3-trifluoromethylcinnamic Acid, Chloro Fluoro Benzoic acid, Di fluoro Benzoic acid, Fluoro propionic acid, 2-Fluoro-4-Nitro Benzoic Acid, 4-Bromo-2-fluorobenzoic acid, 3,4-difluorophenylboronic acid, 5-(4-Fluorophenyl)-5-Oxopentanoic acid , 2-Fluoro-6-hydroxybenzoic acid, 2,3,4,5-Tetrafluorobenzoic Acid, 2,3,4,5-Tetrafluorobenzoyl chloride	50
13	2,2 Difluorobenzo dioxozole	20
	Total	**2960**
Inorganic Products		
1	Sulfuric acid / Oleum / Spent sulfuric acid	30000
2	Hydrofluoric acid	10800

3	Metal Fluorides (Aluminium Fluoride, Sodium Aluminium Fluoride, Potassium, Sodium, Magnasium, Cadmium, Barium, Nickel, Silicon fluorides & bifluorides, Fluoboric acid and fluoborates & Alkali metal FluoroPhosphates (Sodium/Potassium), Lithium fluorides & bifluorides, hexa fluoro silicic, sodium silico fluoride, Lithiumtetrafluoroborate, potassium fluorotitanate, ABF & Derivatives (Frosting Powder), Metal Chlorides, bromide and oxides (Potassium & copper chloride, copper and sodium bromide, copper oxide and others), Sodium monofluorophosphate, Antimonytrifluoride, Potassium bifluoride, Calcium fluoride	5800
4	Mafron (refrigerant gases), HFO-1336, HFO-1234yf, M-410a, M-407c, M-404a, M-422d, M-417a, M-438a, M-513a, M-514a, M-449a, M-452a, M-452b	9000
5	Misc. Fluoride (BF3, ABF, AF and adducts such as BF3 + Ether, BF3 + THF, BF3 + Acetonitrile, BF3 + Phenol, BF3 + Ethyl Amine, BF3 + Methanol, BF3 + Ethyl Acetate, and other BF3 adducts, Fluoropyridines, HF - Urea, Fluoro Phosphoric acids, HF Triethyl Amine etc. and other HF adducts, BF3 + Ethyl Acetate, BF3 Acetate, Tetra Butyl Ammonium Fluoride in THF etc. and other HF adducts	4700
	Total	60300
	Grand Total (Organic + Inorganic Products)	**63260**
	By Products	
1	Calcium Sulphate (CaSO4, Gypsum Plaster)	38800
2	Maximum of all HCl based Products (CaCl2, FeCl3, PAC, NH4Cl)	40483
	Total	**79283**
Other Products		
1	Electricity (CPP - 1 & CPP - 2)	2800000 Unit/Month
2	Steam from (CPP - 1 & CPP – 2)	2880MT/Month
3	Thermal Oxidation of HF C-23 @88Kg/hr	

Subject to specific condition:

1. **Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).**
2. **As per Provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in Utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.**

3. CONDITIONS UNDER THE WATER ACT:

3.1. Source of Water:- Bamroli STP & Canal Water.

3.2. The quantity of the water consumption for industrial purpose shall not exceed 3805 KL/Day out of which 2000 KL/Day maximum, will be taken from Bamroli STP and rest from Canal.

3.3. The quantity of the fresh water consumption for domestic purpose shall not exceed 200 KL/Day.

3.4. The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations shall not exceed 3530.08 KL/Day.

3.5. The quantity of domestic waste water shall not exceed 190 KL/Day.

3.6. The applicant shall operate effluent treatment system efficiently so that treated effluent from the industrial unit shall conform to the norms mentioned below.

PARAMETERS	*GPCB NORMS*
PH	6.5 TO 8.5
Temperature	40^0 C
Colour (pt.co.scale) in units	100 units
Suspended Solids	300 mg/l
Oil and Grease	10 mg/l
Chlorides	600 mg/l
Sulphate	1000 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavelent Chromium	0.1 mg/l
BOD (5 days at 20^0C)	30 mg/l
COD	100 mg/l
Total Dissolved Solids	2100 mg/l

3.7. The final treated effluent shall conform to the above standards shall be re-used in process upto maximum extent possible and remaining shall be discharged into the Surat Municipal Corporation drain.

3.8. Industry shall provide fixed pipeline with flow meter for the reuse of STP (Bamroli) treated effluent and for disposal to SMC and maintain its records.

3.9. Domestic effluent shall be disposed off through septic tank/soak pit system.

4. CONDITIONS UNDER THE AIR ACT:

4.1. The following shall be used as a fuel.

Sr. No.	Utility	Fuel	Quantity
1	Boiler (SM-50)	Natural Gas	360 M^3/hr
2	HF kiln heating furnace No.270	Natural Gas	315 M^3/hr
3	Fluorspar drying furnace No.248	Natural Gas	100 M^3/hr
4	Alumina Drying	Natural Gas	35 M^3/hr
5	Thermic fluid Heating system	Natural Gas	25 M^3/hr
6	For CPP 1 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr
7	For CPP 2 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr
8	Thermal Oxidation Plant (CDM)	Natural Gas	542.4 Kg/Day
9	Captive Incineration (200 Kg/Hr)	Natural Gas	50 M3/hr
10	Boiler	Natural Gas	41.66 Kg/hr (1000 M3/day)
11	Hot Air Generator (2 Nos)	Natural Gas	
12	DG sets (2 Nos)	Natural Gas	

4.2. The applicant shall install & operate comprehensive adequate air pollution control system in order to achieve prescribed norms.

4.3. The flue gas emission through stack attached to boiler/HP Kiln/CPP shall conform to the following standards:

Sr. No.	Stack attached to	Stack height in meter	Air Pollution Control Measures	Parameters	Permissible Limit
1	Boiler (SM-50)	35	Low NOx Burner	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
2	Thermic fluid Heating system	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
3	For CPP 1 Gas engine (2 Nos.)	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
4	For CPP 2 Gas engine (2 Nos.)	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
5	HF kiln heating furnace No. 270	19.5	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
6	HF heating furnace No. 248	19.5	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
7	Alumina Drying	30	Cyclone separator Bag Filter with Scrubber system	Particulate Matter	150 mg/Nm3
8	Captive Incineration (200 Kg/Hr)	30	2-Stage Alkali Scrubber	Particulate Matter SO2 NOx HCl Cl2 HF CO TOC HBr Br	50 mg/Nm3 200 mg/Nm3 400 mg/Nm3 50 mg/Nm3 09 mg/Nm3 04 mg/Nm3 100 mg/Nm3 20 mg/Nm3 30 mg/Nm3 02 mg/Nm3
9	Boiler	35	Bag Filters	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
10	Hot Air Generator 2 – Nos	19.5	Adequate stack height	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
11	DG sets 2 – Nos	11	Adequate stack height	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm

4.4. The process emission through various stacks/vent of reactor, process, and vessel shall conform to the following standards:

Stack nos.	Process vessel to which the stack/vent is attached	Vent height in meter	Air Pollution Control Measures	Parameters	Permissible Limit
1	For Thermal Oxidation(CDM)	30	Scrubber system	PM SO_2 NO_x HF HCl Cl_2	100 mg/Nm^3 40 mg/Nm^3 25 mg/Nm^3 6 mg/Nm^3 20 mg/Nm^3 09 mg/Nm^3
2	Sulfuric acid plant	40	Demister pad caustic scrubber	SO_2 Acid mist	2 Kg/T of concen. (100%) Acid produced. 25 mg/Nm^3
3	HF plant Off Gases Scrubber	30	Packed tower & Ventury Scrubber	HF SO_2	06 mg/Nm^3 40 mg/Nm^3
4	AlF_3 Plant	25	Packed tower & Ventury Scrubber	SPM HF	100 mg/Nm^3 06 mg/Nm^3
5	Cryolite plant	25	Bag filter & Spray tower	PM HF	40 mg/Nm^3 06 mg/Nm^3
6	Miscellaneous Fluoride plant (BF_3 Plant)	12	Packed column & Ventury scrubber	PM HF	40 mg/Nm^3 06 mg/Nm^3
7	Mafron (Refrigerant Gases)	21	Packed column & Ventury scrubber	HF Cl_2 HCl	06 mg/Nm^3 09 mg/Nm^3 20 mg/Nm^3
8	Flouro Toluene Fluoro Benzene	12	Packed column & Ventury scrubber	HF NO_x	06 mg/Nm^3 25 mg/Nm^3
9	4 Fluoro Benzyle Chloride, 4 Fluoro Benzaldehyde 1 Bromo 4 Fluorobenzene	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x HBr Br_2 HF	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3 30 mg/Nm^3 02 mg/Nm^3 06 mg/Nm^3
10	4 Fluoro Acetophenone, 4 Fluoro Benzoic Acid, 4,3 Di fluoro Benzophenone	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3
11	Fluoro Aniline, Benzotrifluoride, Parachloro Benzotrifluoride, Amino Benzotrifluoride	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x SO_2 HF	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3 40 mg/Nm^3 06 mg/Nm^3
12	Tri fluoro Acetic Acid	12	Packed column & Ventury scrubber	HCl Cl_2 HF	20 mg/Nm^3 09 mg/Nm^3 06 mg/Nm^3
13	PAC/FeCl3/NH4Cl/ CaCl2 - 3 Nos	12	Packed column & Ventury scrubber	HCl Cl2	20 mg/Nm3 09 mg/Nm3

4.5. The concentration of the following parameters in the ambient air within the premises of the industry and a distance of 10meters from the source) other than the stack/vent) shall not exceed the following levels.

PARAMETERS	PERMISSIBLE LIMIT
PM 10	100 Microgram/M3
PM 2.5	60 Microgram/M3
SO_2	80 Microgram/M3
NOx	80 Microgram/M3

4.6. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

4.7. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and70 dB (A) during night time. Daytime is reckoned in between 6a.m. and10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

5. D.G. SETS CONDITIONS

The D.G. Set shall have acoustic enclosure and shall comply sith the standards specified at Sr. no. 95 of Schedule-I of the rule-3 of E.P. Rules -1986 and Noise pollution level as per the Air Act-1981.

D.G. Sets standards:-

The flue gas emission through stack attached to D.G. Sets shall conform to the following standards.

a) The minimum height of stack to be provided with each of the generator set shall be $H=h + 0.2 (KVA)^{1/2}$, where H= Total stack height in meter, h= height of the building in meters where or by the side of which the generator set is installed.

a) Noise from DG set shall be controlled by providing an acoustic enclosure or by treating the room acoustically, at the users end.

b) The acoustic enclosure or acoustic treatment of the room shall be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on the higher side (if the actual ambient noise is on the higher side, it may not be possible to check the performance of the acoustic enclosure/ acoustic treatment. Under such circumstances the performance may be checked for noise reduction up to actual ambient noise level, preferably, in the night time). The measurement for insertion loss may be done at different points at 0.5 m from the acoustic enclosure/room, and the averaged.

c) The D.G. Set shall be provided with proper exhaust muffler with insertion loss of minimum 25 dB (A).

d) All efforts shall be made to bring down the noise level due to the D.G.Set, outside the premises, within the ambient noise requirements by proper siting and control measures.

e) Installation of a D.G. Sets must be strictly in compliance with the recommendations of the D.G.Set manufacturer.

f) A proper routine and preventive maintenance procedure for the D.G.Set should be set and followed in consultation with the DG Set manufacture which would help prevent noise levels of the DG Set from deteriorating with use.

6. **AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]**

Form for grant of authorization for occupier or operator handling Hazardous waste

6.1 Authorization order No:- **AWH-92317** date of Issue: **12/04/2018.**

6.2 **M/s. Navin Flourine Internation Ltd.** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No:- 2,4 to 13,14/1,2,3,19,20 to 58, Surat Navsari Road, Bhestan, Surat:- 395023, Tal:- Chorasi, Dist:- Surat.**

Sr. No.	Waste	Schedule-I /Category	Quantity MT/Year	Facility
1	ETP Sludge	**I-34.3**	1937 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
2	Process Sludge	**I-20.4**	625 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
3	Sulphur Sludge	**I-20.4**	50 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
4	Distillation Residue(High Boiling Impurities)	**I-20.3**	20 MT/Year	Collection, Storage, incineration at captive incinerator within unit.
5	Used Oil	**I-5.1**	12.4 MT/Year	Collection, Storage, Transportation, disposal by selling to registered Re-refiner.
6	Discarded Containers	**I-33.1**	12000 Nos./Year	Collection, Storage, transportation disposal by selling to Authorized Recycler after decontamination
7	Spent Catalyst	**I-17.2**	12 MT/Year	Collection, Storage, transportation disposal by selling to registered reprocess.
8	Incineration Ash	**I-37.2**	3 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
9	Plastic Bags	**I-22.2**	3 MT/Year	Collection, Storage, Transportation, disposal by selling to authorized recycler.
10	Cotton waste/incinerable waste	**I-33.2**	12 MT/Year	Will be disposed off through captive incinerator
11	E-Waste	----	0.2 MT/Year	Will be disposed off, to approved E-waste site

6.3 The authorization shall be valid up to **01/01/2025.**

6.4 The Authorization is granted to operate a facility for collection, storage, transportation, incineration & ultimate disposal of hazardous wastes at TSDF sites named as M/S. BEIL, Ankleswar, M/S. Saurashtra Enviro projects Pvt. Ltd. (SEPPL), Bhachau & M/S. EcoCare Infrastructure Pvt. Ltd. & at captive incinerator with in premises.

6.5 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6.6 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.6.2 to the industry having valid CCA of this Board.

7. TERMS AND CONDITIONS OF AUTHORISATION

1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on ''Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty''
7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous Waste and Other Waste Rules, 2016.
9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.
15. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.
16. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.
17. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.

18. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.
19. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.
20. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.
21. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.
22. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

8. GENERAL CONDITIONS: -

8.1. Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.
8.2. Applicant shall also comply with the general conditions given in annexure I.
8.3. Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.
8.4. In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.
8.5. The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.
8.6. The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.
8.7. The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.
8.8. In case of change of ownership/management the name and address of the new owners/ partners/directors/proprietor should immediately be intimated to the Board.
8.9. Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14th October 2003.

9. SPECIFIC CONDITIONS:-

9.1. The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
9.2. Handling over of the hazardous and other wastes to the authorized actual user shall be only after making the entry in the passbook of the actual user.

9.3. In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.

9.4. The occupier of the facility shall comply Standard operating procedure/guidelines published by MOEF&CC or CPCB or GPCB from time to time.

9.5. Unit shall comply provisions of E-Waste Management Rules-2016.

9.6. The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.

9.7. The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding **ninety days**. Prior permission of the Board shall be obtained for extension of the storage period.

9.8. The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste and make available during the inspection.

9.9. The transportation of the hazardous waste shall be carried out in GPS mounted dedicated vehicles.

For and on behalf of
Gujarat Pollution Control Board

(N.M.Tabhani)
Senior Environmental Engineer

NO: GPCB/CCA-SRT-20(16)/ID-20995/452726 **Date:-** 21/4/2018

Issued to:
M/s. Navin Flourine Internation Ltd.
Plot No:- 2,4 to 13,14/1,2,3,19,20 to 58,
Surat Navsari Road, Bhestan,
Surat:- 395023,
Tal:- Chorasi, Dist:- Surat.

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GPCB

CCA-Amendment
(No. AWH-108178)

NO: GPCB/CCA-SRT-20(18)/ID-20995/ 563392 **Date:** 02/07/202

TO,
M/s. Navin Flourine Internation Ltd.
Plot No: 2,4 to 13,14/1,2,3,19,20 to 58,
Surat Navsari Road, Bhestan, Surat-395023,
Tal: Chorasi, Dist: Surat.

SUB: Amendment in the consolidated consent & Authorization of the Board.
REF: 1) CCA order No: - AWH-92317, Dated- 12/04/2018 under various Environmental Acts/Rules.
2) Your CCA Amendment Application Inward ID No.**175379** dated **24-04-2020.**

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under under rule 6(2) of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 & framed under the Environment (Protection) Act-1986, The Board has granted CCA vide order No. AWH-92317 issued vide this office letter no: GPCB/CCA-SRT-20(18)/ID-20995/129569 dated 12/04/2018, valid up to 01/01/2025.

The Board has right to review and amend the conditions of the said CCA order.
The said CCA order is further amended as below.

1. This order shall be read as CCA-Amendment Order No. **AWH-108178** date of issued **26-05-2020** valid up to **01-01-2025.**
2. The condition No-2 of the said CCA order is amended as below
   2. The consents shall be valid up to **01-01-2025** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Organic Products				
Sr. No.	**Products**	**Existing (MT/Year)**	**Proposed (MT/Year)**	**Total (MT/Year)**
1	**Products with No Change** Fluoro Toluenes / Fluoro Benzene / Difluoro Benzenes /Chloro Fluoro Toluenes,1,2,3 -trifluorobenzene,1,2,4-Trifluorobenzene	250	-110	140
	Products Added --			

	Products Removed --			
2	**Products with No Change** Fluoro Benzaldehydes (4 & 2 Fluoro Benzaldehyde), 4 Fluoro Benzyl Chloride, 3 Fluoro Benzoyl chloride, 4 Fluoro 3 Phenoxy Benzaldehyde, 5 Bromo 2 Fluoro Benzaldehyde	90	-30	60
	Products Added --			
	Products Removed 2 Chloro 6 Fluoro Benzaldehyde,3-Chloro-2-fluorobenzaldehyde, 4 Fluoro Benzal chloride, 3,4-Difluorobenzaldehyde			
3	**Products with No Change** Bromo Fluoro Benzenes (1 Bromo 4 Fluoro benzene, 2 Bromo 4 Fluoro Aniline, 2 Bromo 6 Fluoro Aniline, 4 Bromo 2 Fluoro Aniline, 3 Bromo Benzotrifluoride, TFBB (3,4,5 Tri Fluoro Bromo Benzene), BFAA (2 Bromo 4 Fluoro Acetanilide), 2 Bromo 5 trifluoro methyl aniline, 2 Methoxy 5 Trifluoro Methyl Aniline, 3 Bromo 1,1,1 Trifluoro acetone, 1,1,1, Trifluoro acetyl acetone	440	-15	425
	Products Added --			
	Products Removed Bis (Trifluoro methyal) Bromo Benzene, Bromo Iodo benzene			
4	**Products with No Change** Fluoro Anilines (3,5 Bis (trifluoro Methyl) Aniline, 3-Trifluoromethyl-4-cyano aniline, 3-Fluoro-4-morpholinoaniline, 4 Chloro 2-TriFluoro Acetyl aniline HCl Hydrate, other Fluoro Anilines, Tri Fluoro Methoxy Aniline) and Difluoro Anilines, 2 Methyl 3 (TFM) Aniline, 2,6 Di Chloro 4 Fluoro Tri Fluoro Methyl aniline, 2,6-Dibromo-4(TFM)Aniline, Para Fluoro isopropyl aniline	60	0	60

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	Products Added 4-Chloro-3-fluoroaniline, 1,1,3-Trimethyl-2,3-Dihydro-1H-Inden-4-Amine, 4-(Trifluoromethoxy) aniline, 5,6-Dichloro-3-Trifluoro methyl aniline, 2-(Trifluoromethoxy) benzene sulfonamide **Products Removed** 2,5 Bis (trifluoro methyl) aniline			
5	**Products with No Change** Benzo tri Fluorides and derivatives (Amino benzo-trifluoride, 3 Amino-4 Chloro Benzotrifluoride, Para Chloro benzo-trifluoride, 3 Chloro Benzotrifluoride, 3 Chloro 4 Fluoro Benzotrifluoride, Tri Fluoro Methoxy & Bis (Trifluoro Methoxy benzenes), and other derivatives), 2 Chloro 5 Amino benzotrifluoride ,3,4 Dichloro 6 trifluoromethyl toluene, 4 bromo Benzo trifluoride, 2,3,4 Tri fluoro nitrobenzene, 2,4 Dichloro-3,5 Dinitro BTF, 3,5 Dinitro-2-Bromo BTF, 1 – chloro – 5 – fluoro – 4 – nitro – 2 (trichloromethyl) benzene, Fluoro Pyridines (5 Chloro 2,3 Difluoro pryridine, 2-Fluro pyridine, 2-Fluoro-6-Trifluoromethyl pyridine, 2,3-dichloro-5-(trifluoromethyl) pyridine, 5 Fluorouracil), Chloro Fluoro Pyridines & Chloro Fluoro Bromo Pyridines and other Pyridines, 1,3-Dichloro-2-methyl-4-(trifluoromethyl) benzene, 3-Bromo-4-Fluorobenzotrifluoride,2-chloro-5-Trifluoromethylpyridine, 2-fluoro-5-Trifluoromethylpyridine,2-Hydroxy-5-trifluoromethyl pyridine,3-Trifluoromethyl pyridine, 2-Bromo-5-Fluoro benzotrifluoride,2-(trifluoromethyl) pyridine-3-Carboxylic acid, 3-(trifluoromethyl) pyridine-2-Carboxylic acid, 4-chloro-3,5-Dinitrobenzotrifluoride, 2-Chloromethyl-3-methyl-4-(2,2,2-trifluoroethoxy) pyridine.HCl, 3-Cyano-2,6-dichloropyridine, 4-Chloro-6-ethyl-5-fluoropyrimidine, 6-Ethyl-5-Fluoro-4-Hydroxypyrimidine, 2,3-Dichloro-5-Trichloromethyl pyridine, 2-methyl 6-(Trifluoromethyl) pyridine -3 carboxylic	1400	100	1500

	acid, 3-Fluorobenzotrifluoride, 2,6-Dibromo-4-(trifluoromethoxy)aniline			
	Products Added 2,6-Dichloro-5-fluoro-3-pyridinecarbonitrile, 5-Bromo pyridine 2 carboxylic acid, 2-Bromo-6-trifluoromethylpyridine, 3-(Trifluoromethyl)acetophenone, 5-Fluoro-4-hydrazino-2-methoxypyrimidine (FHMP), 4-Chloro-5-fluoro-2-methoxypyrimidine , Disodium-3-(trifluoromethyl)phenyl propoanedioate, [R4E28], 3,4-Dichlorobenzotrifluoride, 5-Fluorocytosine, 3-Methyl-5-Fluoro Cytosine, 6-Methyl Uracil, 2,3-di-o-acetyl-5'-deoxy-5-fluorocytidine, 2-Amino-5-chlorobenzotrifluoride, 3,5-Dichloro-4-aminobenzotrifluoride, 5-Chloro-2,3-Difluoropyridine, 2,6-dichloro-4,8-dipiperidinopyrimidino[5,4-d]pyrimidine, 8-Chloro-6-(trifluoromethyl)imidazo[1,2-a]pyridine-2-carboxylic acid, 8-chloro-N-((2-chloro-5-methoxyphenyl)sulfonyl)-6-(trifluoromethyl)imidazo[1,2-a]pyridine-2-carboxamide, Benzotrifluoride			
	Products removed --			
6	**Products with No Change** Fluoro Nitro benzenes (4 Fluoro Nitro Benzene, 2 Fluoro Nitro Benzene, 2,4 DiFluoro Nitro Benzene, 3,4 Difluoro Nitro Benzene and other derivatives)	50	0	50
	Products Added 2,6 Dinitro-3-Chloro-4-Trifluoromethyl aniline			
	Products removed --			
7	**Products with No Change** Fluoro Phenols / Anisols (4 Fluoro 3 Trifluoro Methyl Phenol, 4 Fluoro Phenol &Anisol, 2 Fluoro Phenol and other Fluoro Phenols), 4 Amino 3 Fluoro Phenol, 5 bromo 2 chloro 4 fluorophenol, Tri fluoro Anisole	380	70	450

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	Products Added 2-(Trifluoromethoxy) phenol, 4-(Trifluoromethoxy)phenol **Products removed** 2 chloro 4 fluoro 5 nitro phenyl ethyl carbonate			
8	**Products with No Change** Fluoro Benzyl Amines / Benzamides / Benzonitriles (4FBenzylamine, 2,6, Di Fluoro Benzamide, 4 F Benzonitrile and other derivatives), Difluoro Benzyl Amine,4-Fluoro benzoyl acetonitrile,2,6-Difluoro benzonitrile, 2,4-Dichloro benzonitrile, 4-Chloro-3-(trifluoromethyl) phenyl isocyanate, **Products Added** 3-(Trifluoromethyl) phenyl acetonitrile, 2-(2,2-Difluoro-1,3- benzdioxol-5-yl) acetonitrile, 2,4,6-Trifluorobenzylamine, 4-bromo methyl-2-cyano biphenyl (Bromo OTBN) **Products Removed** --	60	110	170
9	**Products with No Change** Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol, 2,3,5,6 TetrachloroTerpthalonitrile, 4-(Trifluoromethyl) benzyl alcohol **Products Added** 2,2,3,3-Tetrafluoropropan-1-ol, PFOS (Potassium salt) **Products Removed** 3-[3'-(trifluoromethyl) phenyl] propane-1-ol	80	-50	30
10	**Products with No Change** Fluoro Acetates (Ethyl 4 4 4 trifluoro Aceto Acetate, ETFA (Ethyl 2,2,2 trifluoro Acetate), EBDFA (Ethyl Bromo Difluoro Aceto Acetate) / Ethyl difluoro Acetate, Ethyl Difluoro Aceto acetate, Fluoro Acetic Acids, other Fluoro Phenyl Acetic Acids, 4-(trifluoro methyl) salicylic acid, Methyl 2-Fluoro Propionate, 4'-Isobutylacetophenone, 5-Azoniaspiro[4,5]decane hydrogen difluoride, 2,3,5-trifluorophenyl acetic acid, 3-	60	-30	30

	Trifluoromethyl-1-methyl-1H-Pyrazol-5-ol, 3-diFluoromethyl-1-methyl-1H-Pyrazol-4-carboxylic acid, 3-diFluoromethyl-1-methyl-1H-Pyrazol-4-carboxamide, Fluvastatin Intermediate, Gemcitabine Intermediate, N-(4-Fluorophenyl)-2-Hydroxy-N-Isopropyl acetamide			
	Products Added 1-Aminocyclopropanecarboxylic acid, 3-Oxocyclobutanecarboxylic acid, Methyl-2-fluoro-6-hydroxybenzoate (FHMB), Methyl-2-fluoro-6-methoxybenzoate, Methyl 2,4-Difluorobenzoate, 2-Chloro-1-(5-fluoro-2-methoxyphenyl) ethan-1-one, 2-Methyl-4-(trifluoromethyl)-1,3-thiazole-5-carboxylic acid, 4-(Trifluoromethoxy)isobutyrophenone			
	Products Removed (2,4,5 trifluorophenyl Aceticacid, 6 Fluoro 3,4-Dihydro-2H-1-BenzoPyraan-2-Carbooxylicacid, Ethyl 2-cyclopropyl-4-(4-fluorophenyl)-quinolyl-3-carboxylate, 2,8 Bis Trifluoro Methyl (4 hydroxy Quinolene),1-(3,5-Dichlorophenyl)-2,2,2-trifluoroethanone,2-Bromo-1,1-Difluoroethane, (±) trans-4-(4'-Fluorophenyl)-3-hydroxymethyl-N-methylpiperidine			
11	**Products with No Change** 5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole, 4,4 Difluorocyclohexane carboxylic acid, Ethyl (3S)-3(4,4 difluorocyclohexane-1-carboxamido)-3 phenyl propanoate, Ezetimibe intermediate, 6-Fluoro-2-Methylindole	20	0	20
	Products Added 2-butyl-4-chloro-5-formyl imidazole			
	Products Removed --			
12	**Products with No Change** 3-trifluoromethylcinnamic Acid, Chloro Fluoro Benzoic acid, Di Fluoro Benzoic acid, Fluoro propionic acid, 2-Fluoro-4-Nitro Benzoic Acid, 4-Bromo-2-fluorobenzoic acid, 3,4-difluorophenylboronic acid, 5-(4-Fluorophenyl)-5-Oxopentanoic acid, 2-Fluoro-6-hydroxybenzoic acid, 2,3,4,5-Tetrafluorobenzoic Acid, 2,3,4,5-Tetrafluorobenzoyl chloride	50	-30	20

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	Products Added 2-Chloro-5-(trifluoromethyl) benzoic acid, 2-fluoro-4-nitrobenzoic acid, 3-bromo-2-fluorobenzoic acid			
	Products Removed --			
13	**Products with No Change** --	20	-20	0
	Products Added --			
	Products Removed 2,2 Difluoro benzodioxozole			
	Total	**2960**	**-5**	**2955**

Inorganic Products				
Sr. No.	**Product**	**Existing (MT/Year)**	**Proposed (MT/Year)**	**Total (MT/Year)**
1	**Products with No Change** Sulfuric acid / Oleum / Spent sulfuric acid	30000	-2000	28000
	Products Added --			
	Products removed --			
2	**Products with No Change** Hydrofluoric acid	10800	0	10800
	Products Added --			
	Products removed			

3	**Products with No Change** *Metal Fluorides (Aluminum Fluoride, Sodium Aluminum* Fluoride, Potassium, Sodium, Magnesium, Cadmium, Barium, Nickel, Silicon fluorides &bifluorides, Fluoboric acid and fluoborates & Alkali metal Fluoro Phosphates(Sodium/Potassium), Lithium fluorides & bifluorides, hexafluoro silicicacid, sodium silico fluoride, Lithium tetrafluoroborate, potassium Fluoro titanate, ABF & Derivatives (Frosting Powder), Metal Chlorides, bromide and oxides (Potassium & copper chloride, copper and sodium bromide, copper oxide and others), Sodium mono fluoro phosphate, Antimony trifluoride, Potassium bifluoride, Calcium fluoride	5800	0	5800
	Products Added Fluoro titanic acid, Fluoro zirconic acid, sodium bifluoride, Lithium Cryolite, Lead hexafluorosilicate solution, strontium fluoride, tin fluoride, barium fluoride, potassium fluozirconate, zinc fluoride, cadmium fluborate, Nickel fluoborate, zinc fluoroborate, potassium hexafluorozirconate, potassium hexafluorotitanate, lead fluoborate, tin fluoborate, zinc fluorosilicate, sodium fluoborate			
	Products removed --			
4	**Products with No Change** Mafron (HCFC, HFC, HFO refrigerant gases), HFO-1336, HFO-1234yf/ze, M-410a, M-407c, M-404a, M-422d, M-417a, M-438a, M-513a, M-514a, M-449a, M-452a, M-452b	9000	0	9000
	Products Added M-23, M-32, Fluoro Propene, Fluoro Butene, Fluoro Propane, FluoroCyclo Butane			
	Products Removed --			
5	**Products with No Change** Misc. Fluoride (BF3, ABF, AF and adducts such as BF3 + Ether, BF3 + THF, BF3 + Acetonitrile, BF3 + Phenol, BF3 + Ethyl Amine, BF3 + Methanol, BF3 + Ethyl Acetate, and other BF3 adducts, Fluoropyridines, HF - Urea, Fluoro Phosphoric acids, HF Triethyl Amine etc. and other HF	4700	2000	6700

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	adducts, BF3 + Ethyl Acetate, BF3 Acetate, Tetra Butyl Ammonium Fluoride in THF etc. and another HF adducts			
	Products Added Boron trifluoride dihydrate Complex, Boron trifluoride - dbe complex, Boron trifluoride-dmt complex, Borontrifluoride-dms complex, BF3.mthf complex, Methylchlorohydrate, Tetrafluoroboric acid.Et complex, BF3.dmc Complex, ammonium polyfluoride, fluorine gas, Sulfur Hexafluoride, Iodine Pentafluoride, ammonium fluoroborate.			
	Products Removed --			
	Total	**60300**	**0**	**60300**
	Grand Total (Organic + Inorganic Products)	**63260**	**-5**	**63255**

Sr.No.	By Products	Total quantity
1	Calcium Sulphate ($CaSO_4$, Gypsum Plaster)	38800
2	Maximum of all HCl based Products ($CaCl_2$, $FeCl_3$, PAC, NH_4Cl)	40483
	Total	**79283**

Sr.No.	Other Products	Total quantity
1	Electricity (CPP - 1 & CPP - 2)	2800000 Unit/Month
2	Steam from (CPP - 1 & CPP – 2)	2880MT/Month
3	Thermal Oxidation of HFC-23 @88Kg/hr	

Subject to specific condition:

1. **Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).**
2. **As per Provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in Utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.**
3. **Industry shall obtain NOC from CGWA as per order of Hon. National Green Tribunal for the withdrawal of ground water.**
4. **Industry shall provide dedicated storage facility for fly ash.**
5. **Industry shall comply with fly ash notification 1999 as amended from time to time.**

6. **Industry shall provide STP since domestic waste water generation is 190 KL/Day and submit documentary proof to the Board within 3 month.**

3. The condition No-3 of the said CCA order is amended as below:

3. **CONDITIONS UNDER WATER ACT, 1974:**

3.1. Water Source: Local Body and STP recycle water.

3.2. The quantity of the fresh water consumption for industrial purpose, after CCA-Amendment, shall be reduced from 3805 KL/Day to 3752.16 KL/Day.

3.3. The quantity of the water consumption for domestic purpose, after CCA-Amendment, shall not exceed 200 KL/Day.

3.4. The quantity of the domestic waste water (Sewage), after CCA-Amendment, shall not exceed 190 KL/Day.

3.5. Domestic effluent shall be disposed off through septic tank/soak pit system.

3.6. The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations, after CCA-Amendment, shall be reduced from 3530.08 KL/Day to 3477.24 KL/Day.

3.7. The applicant shall operate effluent treatment system efficiently so that treated effluent from the industrial unit shall conform to the norms mentioned below.

PARAMETERS	GPCB NORMS
PH	6.5 TO 8.5
Temperature	40^0 C
Colour (pt.co.scale) in units	100 units
Suspended Solids	300 mg/l
Oil and Grease	10 mg/l
Chlorides	600 mg/l
Sulphate	1000 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavelent Chromium	0.1 mg/l
BOD (5 days at 20^0C)	30 mg/l
COD	100 mg/l
Total Dissolved Solids	2100 mg/l

3.8. The final treated effluent shall conform to the above standards shall be re-used in process upto maximum extent possible and remaining shall be discharged into the Surat Municipal Corporation drain for sending to STP Bamroli to maintain Zero Liquid Discharge.

3.9. Industry shall provide fixed pipeline with flow meter for the reuse of STP (Bamroli) treated effluent and for disposal to SMC and maintain its records.

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4. Condition No-4 of the said CCA order is amended as below.

4. CONDITIONS UNDER AIR ACT,1981:

4.1. The Following shall be used as fuel.

Sr. No.	Utility	Fuel	Quantity
1	Boiler (SM-50)	Natural Gas	360 M^3/hr
2	HF kiln heating furnace No.270	Natural Gas	315 M^3/hr
3	Fluorspar drying furnace No.248	Natural Gas	100 M^3/hr
4	Alumina Drying	Natural Gas	35 M^3/hr
5	Thermic fluid Heating system	Natural Gas	25 M^3/hr
6	For CPP 1 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr
7	For CPP 2 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr
8	Thermal Oxidation Plant (CDM)	Natural Gas	542.4 Kg/Day
9	Captive Incineration (200 Kg/Hr)	Natural Gas	50 M3/hr
10	Boiler	Natural Gas	41.66 Kg/hr (1000 M3/day)
11	Hot Air Generator (2 Nos)	Natural Gas	
12	DG sets (2 Nos)	Natural Gas	

4.2. Applicant shall install & operate air pollution control system in order to achieve norms prescribed below:

4.3. The flue gas emission through boiler/HP Kiln/CPP stack shall conform to the following standards:

Sr. No.	Stack attached to	Stack height in meter	Air Pollution Control Measures	Parameters	Permissible Limit
1	Boiler (SM-50)	35	Low NOx Burner	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
2	Thermic fluid Heating system	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
3	For CPP 1 Gas engine (2 Nos.)	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
4	For CPP 2 Gas engine (2 Nos.)	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm

5	HF kiln heating furnace No. 270	19.5	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
6	HF heating furnace No. 248	19.5	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
7	Alumina Drying	30	Cyclone separator Bag Filter with Scrubber system	Particulate Matter	150 mg/Nm3
8	Captive Incineration (200 Kg/Hr)	30	2-Stage Alkali Scrubber	Particulate Matter SO2 NOx HCl Cl2 HF CO TOC HBr Br	50 mg/Nm3 200 mg/Nm3 400 mg/Nm3 50 mg/Nm3 09 mg/Nm3 04 mg/Nm3 100 mg/Nm3 20 mg/Nm3 30 mg/Nm3 02 mg/Nm3
9	Boiler	35	Bag Filters	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
10	Hot Air Generator 2 – Nos	19.5	Adequate stack height	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
11	DG sets 2 – Nos	11	Adequate stack height	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm

4.4. The process emission through various stacks/vent of reactor, process, and vessel shall conform to the following standards:

Stack nos.	**Process vessel to which the stack/vent is attached**	**Vent height in meter**	**Air Pollution Control Measures**	**Parameters**	**Permissible Limit**
1	For Thermal *Oxidation(CDM)*	30	Scrubber system	PM SO_2 NO_x HF	100 mg/Nm^3 40 mg/Nm^3 25 mg/Nm^3 6 mg/Nm^3

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				HCl Cl_2	20 mg/Nm^3 09 mg/Nm^3
2	Sulfuric acid plant	40	Demister pad caustic scrubber	SO_2 Acid mist	2 Kg/T of concen. (100%) Acid produced. 25 mg/Nm^3
3	HF plant Off Gases Scrubber	30	Packed tower & Ventury Scrubber	HF SO_2	06 mg/Nm^3 40 mg/Nm^3
4	AlF_3 Plant	25	Packed tower & Ventury Scrubber	SPM HF	100 mg/Nm^3 06 mg/Nm^3
5	Cryolite plant	25	Bag filter & Spray tower	PM HF	40 mg/Nm^3 06 mg/Nm^3
6	Miscellaneous Fluoride plant (BF_3 Plant)	12	Packed column & Ventury scrubber	PM HF	40 mg/Nm^3 06 mg/Nm^3
7	Mafron (Refrigerant Gases)	21	Packed column & Ventury scrubber	HF Cl_2 HCl	06 mg/Nm^3 09 mg/Nm^3 20 mg/Nm^3
8	Flouro Toluene Fluoro Benzene	12	Packed column & Ventury scrubber	HF NO_x	06 mg/Nm^3 25 mg/Nm^3
9	4 Fluoro Benzyle Chloride, 4 Fluoro Benzaldehyde 1 Bromo 4 Fluorobenzene	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x HBr Br_2 HF	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3 30 mg/Nm^3 02 mg/Nm^3 06 mg/Nm^3
10	4 Fluoro Acetophenone, 4 Fluoro Benzoic Acid, 4,3 Di fluoro Benzophenone	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3
11	Fluoro Aniline, Benzotrifluoride, Parachloro Benzotrifluoride, Amino Benzotrifluoride	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x SO_2 HF	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3 40 mg/Nm^3 06 mg/Nm^3
12	Tri fluoro Acetic Acid	12	Packed column & Ventury scrubber	HCl Cl_2 HF	20 mg/Nm^3 09 mg/Nm^3 06 mg/Nm^3
13	PAC/FeCl3/NH4Cl/ CaCl2 - 3 Nos	12	Packed column & Ventury scrubber	HCl Cl2	20 mg/Nm3 09 mg/Nm3

4.5. Ambient air quality within the premises of the industry shall conform to the following standards.

PARAMETERS	PERMISSIBLE LIMIT (Microgram/M^3)	
	Annual	24 Hrs Average
Particulate Matter-10 (PM_{10})	60	100
Particulate Matter- 2.5 ($PM_{2.5}$)	40	60
SO_2	50	80
NO_x	40	80

4.6. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

4.7. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB (a) during day time and 70 dB (A) during night time. Day time is reckoned in between 6a.m. and10 p.m. and night time is reckoned between 10 p.m. and 6 a.m

4.8. **D.G. Sets Conditions**

The D.G. Set shall have acoustic enclosure and shall comply sith the standards specified at Sr. no. 95 of Schedule-I of the rule-3 of E.P. Rules -1986 and Noise pollution level as per the Air Act-1981.

D.G.Sets standards:-

The flue gas emission through stack attached to D.G.Sets shall conform to the following standards.

a) The minimum height of stack to be provided with each of the generator set shall be H=h + 0.2 (KVA) 1/2, where H= Total stack height in meter, h= height of the building in meters where or by the side of which the generator set is installed.

b) Noise from DG set shall be controlled by providing an acoustic enclosure or by treating the room acoustically, at the users end.

c) The acoustic enclosure or acoustic treatment of the room shall be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on the higher side (if the actual ambient noise is on the higher side, it may not be possible to check the performance of the acoustic enclosure/ acoustic treatment. Under such circumstances the performance may be checked for noise reduction up to actual ambient noise level, preferably, in the night time). The measurement for insertion loss may be done at different points at 0.5 m from the acoustic enclosure/room, and the averaged.

d) The D.G. Set shall be provided with proper exhaust muffler with insertion loss of minimum 25 dB (A).

e) All efforts shall be made to bring down the noise level due to the D.G.Set, outside the premises, within the ambient noise requirements by proper siting and control measures.

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f) Installation of a D.G. Sets must be strictly in compliance with the recommendations of the D.G.Set manufacturer.

g) A proper routine and preventive maintenance procedure for the D.G.Set should be set and followed in consultation with the DG Set manufacture which would help prevent noise levels of the DG Set from deteriorating with use

5. Condition No. 6 & 7 of the said CCA order is amended as below.

6. AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]

Form for grant of authorization for occupier or operator handling Hazardous waste

6.1 Authorization order No:- **AWH-108178** date of Issue: **26-05-2020.**

6.2 **M/s. Navin Flourine Internation Ltd.**is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No: 2,4 to 13,14/1,2,3,19,20 to 58, Surat Navsari Road, Bhestan, Surat-395023, Tal: Chorasi, Dist: Surat.**

Sr. No.	Waste	Schedule-I /Category	Quantity MT/Year	Facility
1	ETP Sludge	**I-34.3**	1937 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
2	Process Sludge	**I-20.4**	625 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
3	Sulphur Sludge	**I-20.4**	50 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
4	Distillation Residue(High Boiling Impurities)	**I-20.3**	20 MT/Year	Collection, Storage, incineration at captive incinerator within unit.
5	Used Oil	**I-5.1**	12.4 MT/Year	Collection, Storage, Transportation, disposal by selling to registered Re-refiner.
6	Discarded Containers	**I-33.1**	12000 Nos./Year	Collection, Storage, transportation disposal by selling to Authorized Recycler after decontamination
7	Spent Catalyst	**I-17.2**	12 MT/Year	Collection, Storage, transportation disposal by selling to registered reprocess.
8	Incineration Ash	**I-37.2**	3 MT/Year	Collection, Storage, Transportation, Disposal at TSDF

9	Plastic Bags	**I-22.2**	3 MT/Year	Collection, Storage, Transportation, disposal by selling to authorized recycler.
10	Cotton waste/incinerable waste	**I-33.2**	12 MT/Year	Will be disposed off through captive incinerator
11	E-Waste	----	0.2 MT/Year	Will be disposed off, to approved E-waste site

6.2 The authorization shall be valid up to **01-01-2025**.

6.3 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6.4 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.6.2 to the industry having valid CCA of this Board.

7. TERMS AND CONDITIONS OF AUTHORISATION

7.1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.

7.2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.

7.3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.

7.4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a beach of this authorization.

7.5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;

7.6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on ''Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty''

7.7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.

7.8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous and Other Waste Rules, 2016.

7.9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

7.10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

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7.11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

7.12. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

7.13. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.

7.14. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.

7.15. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.

7.16. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.

7.17. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.

7.18. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.

7.19. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.

7.20. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.

7.21. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

6. **The rest of the conditions of the above referred CCA order shall remain unchanged. You are directed to comply with these conditions.**

For and on behalf of
Gujarat Pollution Control Board

(N.M Tabhani)
Deputy Chief Environment Engineer

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CCA-Amendment
(No. AWH-118538)

NO: GPCB/CCA-SRT-20(20)/ID-20995/673907 **Date:** 02/06/2022

TO,
M/s. Navin Flourine International Ltd.
Plot No: 2,4 to 13,14/1,2,3,19,20 to 58,
Surat Navsari Road, Bhestan,
Surat-395023,
Tal: Chorasi, Dist: Surat.

SUB: Amendment in the consolidated consent & Authorization of the Board.
REF: 1) CCA order No: - AWH-92317, Dated- 12/04/2018 under various Environmental Acts/Rules.
2) This office CTE-amendment order no:- GPCB/CCA-SRT-20(20)/ID-20995/606721. Dtd:- 22/11/2021.
3) Your CCA Amendment Application Inward ID No.**209913** dated **26-01-2022.**

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under under rule 6(2) of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 & framed under the Environment (Protection) Act-1986, The Board has granted CCA vide order No. AWH-92317 issued vide this office letter no: GPCB/CCA-SRT-20(20)/ID-20995/452726 dated 21/04/2018, valid up to 01/01/2025.

The Board has right to review and amend the conditions of the said CCA order.
The said CCA order is further amended as below.

1. This order shall be read as CCA-Amendment Order No. **AWH-118538** date of issued **05-05-2022** valid up to **01-01-2025.**
2. The condition No-2 of the said CCA order is amended as below

2. The consents shall be valid up to **01-01-2025** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Sr. No.	Product	Quantity as per CCA	Quantity as per CTE- Amendment	Total Quantity after CCA Amendment
1	Maximum of all HCl based Products ($CaCl_2$, $FeCl_3$, PAC, NH_4Cl)	40483 MTPA	-28338 MTPA	12145 MTPA

Subject to specific condition:

1. **Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).**

2. **As per Provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in Utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.**
3. **Unit shall utilize 30% Spent HCl in existing production of Cacl2, FeCl3, PAC and NH4Cl & remaining Spent HCl shall sent only to actual users having valid permission under Rule-9 of HWM Rules, 2016.**
4. **Process Sludge generated from unit shall be reduce from 625 MT/Year to 187.5 MT/Year due to reduction of production capacity of Cacl2, FeCl3, PAC and NH4Cl production.**

3. The condition No-3 of the said CCA order is amended as below:

3. **CONDITIONS UNDER WATER ACT, 1974:**

3.1. Water Source: Canal Water& STP recycle water.
3.2. The quantity of the water consumption for industrial purpose shall be reduced from 3752.16 KL/Day to 3731.96 KL/Day.
3.3. The quantity of the water consumption for domestic purpose shall not exceed 200 KL/Day.
3.4. The quantity of the domestic waste water (Sewage) shall not exceed 190 KL/Day.
3.5. Domestic wastewater shall be treated in ETP and discharged into SMC drain along with treated industrial wastewater after confirming to GPCB standards.
3.6. The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations shall be reduced from 3477.24 to 3455.24 KL/day.
3.7. The applicant shall operate effluent treatment system efficiently so that treated effluent from the industrial unit shall conform to the norms mentioned below.

PARAMETERS	GPCB NORMS
PH	6.5 TO 8.5
Temperature	40^0 C
Colour (pt.co.scale) in units	100 units
Suspended Solids	300 mg/l
Oil and Grease	10 mg/l
Chlorides	600 mg/l
Sulphate	1000 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavelent Chromium	0.1 mg/l
BOD (5 days at 20^0C)	30 mg/l
COD	100 mg/l
Total Dissolved Solids	2100 mg/l

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3.8. The final treated effluent shall conform to the above standards shall be re-used in process upto maximum extent possible and remaining shall be discharged into the Surat Municipal Corporation drain for sending to STP Bamroli to maintain Zero Liquid Discharge.

3.9. Industry shall provide fixed pipeline with flow meter for the reuse of STP (Bamroli) treated effluent and for disposal to SMC and maintain its records.

4. Condition No-4 of the said CCA order is amended as below.

4. CONDITIONS UNDER AIR ACT,1981:

4.1. The Following shall be used as fuel.

Sr. No	Utility	Fuel	Existing Quantity	Proposed Total after CCA Amendment
1	Boiler (SM-50)	Natural Gas	360 M^3/hr	360 M^3/hr
2	HF kiln heating furnace No.270	Natural Gas	315 M^3/hr	315 M^3/hr
3	Fluorspar drying furnace No.248	Natural Gas	100 M^3/hr	100 M^3/hr
4	Alumina Drying	Natural Gas	35 M^3/hr	35 M^3/hr
5	Thermic fluid Heating system	Natural Gas	25 M^3/hr	25 M^3/hr
6	For CPP 1 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr	625 M^3/hr
7	For CPP 2 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr	625 M^3/hr
8	Thermal Oxidation Plant (CDM)	Natural Gas	542.4 Kg/Day	542.4 Kg/Day
9	Captive Incineration (200 Kg/Hr)	Natural Gas	50 M3/hr	50 M3/hr
10	Boiler	Natural Gas	41.66 Kg/hr (1000 M3/day)	21.66 M^3/hr (520 M^3/day)
11	DG sets (2 Nos)	Diesel	500 lit/day	500 lit/day

4.2. Applicant shall install & operate air pollution control system in order to achieve norms prescribed below:

4.3. The flue gas emission through stack attached to boiler/**HF** Kiln/CPP stack shall conform to the following standards:

Sr. No.	Stack attached to	Stack Height in meter	Air Pollution Control Measure	Parameters	Parameter
1	Boiler (SM-50)	35	Low NOx Burner	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
2	Thermic Fluid Heating system	30	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
3	For CPP 1 Gas engine (2 Nos.)	30	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm

4	For CPP 2 Gas engine (2 Nos.)	30	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
5	HF kiln heating furnace No.270	19.5	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
6	HF kiln heating furnace No.248	19.5	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
7	Alumina Drying	30	Cyclone separator Bag Filter with Scrubber system	PM	150 mg/Nm^3
8	Captive Incineration (200 Kg/Hr)	30	2-Stage Alkali Scrubber	PM	150 mg/Nm^3
				SO_2	200 mg/Nm^3
				NO_x	400 mg/Nm^3
				HCl	50 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HF	04 mg/Nm^3
				CO	100 mg/Nm^3
				TOC	20 mg/Nm^3
				HBr	30 mg/Nm^3
				Br	02 mg/Nm^3
9	Boiler	35	Bag Filters	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
10	DG sets 2 – Nos	11	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm

4.4. The process emission through various stacks/vent of reactor, process, and vessel shall conform to the following standards:

Sr. No.	Stack attached to	Vent Height in meter	Air Pollution Control Measure	Parameters	Parameter
1	For Thermal Oxidation (CDM)	30	Scrubbing System	PM	100 mg/Nm^3
				SO_2	40 mg/Nm^3
				NO_x	25 mg/Nm^3
				HF	06 mg/Nm^3
				HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3

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2	Sulfuric acid plant	40	Demister pad & caustic scrubber	SO_2	2kg/T of Conc. (100%) Acid Produced.
				Acid Mist	25 mg/Nm^3
3	HF plant Off Gases Scrubber	30	Packed tower &Venturi Scrubber	HF	06 mg/Nm^3
				SO_2	40 mg/Nm^3
4	AlF_3 Plant	25	Packed tower &Venturi Scrubber	SPM	100 mg/Nm^3
				HF	06 mg/Nm^3
5	Cryolite plant	25	Bag filter & Spray tower	PM	100 mg/Nm^3
				HF	06 mg/Nm^3
6	Miscellaneous Fluoride plant (BF_3 Plant)	12	Packed column &Venturi scrubber	PM	100 mg/Nm^3
				HF	06 mg/Nm^3
7	Mafron (Refrigerant Gases)	21	Packed column &VenturiScrubber	HF	06 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HCl	20 mg/Nm^3
8	Fluoro Toluene	12	Packed column &Venturi Scrubber	HF	06 mg/Nm^3
	Fluoro Benzene			NOx	25 mg/Nm^3
9	4 Fluoro Benzyl Chloride, 4 Fluoro Benzaldehyde	12	Packed column &Venturi Scrubber	HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3
				NO_x	25 mg/Nm^3
				HBr	30 mg/Nm^3
	1 Bromo 4 Fluorobenzene			Br_2	02 mg/Nm^3
				HF	06 mg/Nm^3
10	4 Fluoro Acetophenone,	12	Packed column &Venturi Scrubber	HCl	20 mg/Nm^3
	4 Fluoro Benzoic Acid,			Cl_2	09 mg/Nm^3
	4,3 Di Fluoro Benzophenone			NO_x	25 mg/Nm^3
11	Fluoro Aniline	12	Packed column &Venturi scrubber	HCl	20 mg/Nm^3
	Benzotrifluoride			Cl_2	09 mg/Nm^3
	Parachloro Benzotrifluoride			NO_x	25 mg/Nm^3
	Amino Benzotrifluoride			SO_2	40 mg/Nm^3
				HF	06 mg/Nm^3
12	Tri Fluoro Acetic Acid	12	Packed column &Venturi Scrubber	HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HF	06 mg/Nm^3
13	PAC/$FeCl_3$/NH_4Cl/ $CaCl_2$ - 2 Nos*	12	Packed tower and Venturi scrubbers	HCl	20 mg/Nm^3

4.5. Applicant shall comply with National Ambient Air Quality Standards notified by Central Pollution Control Board, New Delhi time to time under the provision of the Environment

(Protection) Act-1986 for all the parameters. The concentration of all parameters in the ambient air within the premises of the industry and a distance of 10 meters from the sources (other than the stack/vent) shall not exceed than the permissible limit. Standards are as per Annexure.

4.6. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

4.7. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB (a) during day time and 70 dB (A) during night time. Day time is reckoned in between 6a.m. and10 p.m. and night time is reckoned between 10 p.m. and 6 a.m

4.8. **D.G. Sets Conditions**

The D.G. Set shall have acoustic enclosure and shall comply sith the standards specified at Sr. no. 95 of Schedule-I of the rule-3 of E.P. Rules -1986 and Noise pollution level as per the Air Act-1981.

D.G.Sets standards:-

The flue gas emission through stack attached to D.G.Sets shall conform to the following standards.

a) The minimum height of stack to be provided with each of the generator set shall be H=h + 0.2 (KVA) 1/2, where H= Total stack height in meter, h= height of the building in meters where or by the side of which the generator set is installed.

b) Noise from DG set shall be controlled by providing an acoustic enclosure or by treating the room acoustically, at the users end.

c) The acoustic enclosure or acoustic treatment of the room shall be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on the higher side (if the actual ambient noise is on the higher side, it may not be possible to check the performance of the acoustic enclosure/ acoustic treatment. Under such circumstances the performance may be checked for noise reduction up to actual ambient noise level, preferably, in the night time). The measurement for insertion loss may be done at different points at 0.5 m from the acoustic enclosure/room, and the averaged.

d) The D.G. Set shall be provided with proper exhaust muffler with insertion loss of minimum 25 dB (A).

e) All efforts shall be made to bring down the noise level due to the D.G.Set, outside the premises, within the ambient noise requirements by proper siting and control measures.

f) Installation of a D.G. Sets must be strictly in compliance with the recommendations of the D.G.Set manufacturer.

g) A proper routine and preventive maintenance procedure for the D.G.Set should be set and followed in consultation with the DG Set manufacture which would help prevent noise levels of the DG Set from deteriorating with use

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5. **Condition No. 6 of the said CCA order is amended as below.**

6. **AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]**

Form for grant of authorization for occupier or operator handling Hazardous waste

6.1 Authorization order No:- **AWH-118538** date of Issue: **05-05-2022.**

6.2 **M/s. Navin Flourine International Ltd.** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No: 2,4 to 13,14/1,2,3,19,20 to 58, Surat Navsari Road, Bhestan, Surat-395023, Tal: Chorasi, Dist: Surat.**

Sr. No.	Type of Waste	Category	Quantity (MT/Year)			Facility
			Existing	Proposed	Total	
1	ETP Sludge	I-34.3	1937	--	1937	Collection, Storage, Transportation, Disposal at TSDF
2	Process Sludge	I-20.4	625	-437.5	187.5	Collection, Storage, Transportation, Disposal at TSDF
3	Sulphur Sludge	I-20.4	50	--	50	Collection, Storage, Transportation, Disposal at TSDF
4	Distillation Residue (High Boiling Impurities)	I-20.3	20	--	20	Collection, Storage, Incineration at captive incinerator within unit.
5	Used Oil	I-5.1	12.4	--	12.4	Collection, Storage, Transportation, Disposal by selling to registered Re-refiner.
6	Discarded Containers	I-33.1	12000 Nos./Year	--	12000 Nos./Year	Collection, Storage, transportation disposal by selling to Authorized Recycler after decontamination.
7	Spent Catalyst	I-17.2	12	--	12	Collection, Storage, Transportation and sell to end users/actual users having Rule-9 permission. M/s. Riddhi Siddhi Steel & Alloys, MIDC, Kamleshwar, Nagpur.
8	Incineration Ash	I-37.2	3	--	3	Collection, Storage, Transportation, Disposal at TSDF

9	Plastic Bags	I-22.2	3	--	3	Collection, Storage, Transportation, disposal by selling to authorized recycler.
10	Cotton waste /incinerable waste	I-33.2	12	--	12	Will be disposed off through Captive Incinerator
11	E-Waste	-	0.2	--	0.2	Will be disposed off to approved E-waste site
12.	Spent HCL	I-29.6	00	18900	18900	Collection, Storage, Transportation and sell to end users/actual users having Rule-9 permission. 1) M/s. Shreeji Industries, Dhinoj, Tal: Chanasma, Dist: Patan. 2) M/s. Yogi Chem Industries, Old Bunder Road, Bhavnagar-364001.
13.	Insulation waste	III-B2030	00	24	24	Collection, Storage, Transportation, Disposal at TSDF

6.2 The authorization shall be valid up to **01-01-2025.**

6.3 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6.4 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.6.2 to the industry having valid CCA of this Board.

6. **The rest of the conditions of the above referred CCA order shall remain unchanged. You are directed to comply with these conditions.**

For and on behalf of
Gujarat Pollution Control Board

Bhargava 24/6.

(Smt. S. V. Bhargava)
Unit Head, Surat

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CCA-Amendment
(No. AWH-108178)

NO: GPCB/CCA-SRT-20(18)/ID-20995/ 563392 **Date:** 02/07/2020

TO,
M/s. Navin Flourine Internation Ltd.
Plot No: 2,4 to 13,14/1,2,3,19,20 to 58,
Surat Navsari Road, Bhestan, Surat-395023,
Tal: Chorasi, Dist: Surat.

SUB: Amendment in the consolidated consent & Authorization of the Board.
REF: 1) CCA order No: - AWH-92317, Dated- 12/04/2018 under various Environmental Acts/Rules.
2) Your CCA Amendment Application Inward ID No.**175379** dated **24-04-2020.**

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under under rule 6(2) of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 & framed under the Environment (Protection) Act-1986, The Board has granted CCA vide order No. AWH-92317 issued vide this office letter no: GPCB/CCA-SRT-20(18)/ID-20995/129569 dated 12/04/2018, valid up to 01/01/2025.

The Board has right to review and amend the conditions of the said CCA order.
The said CCA order is further amended as below.

1. This order shall be read as CCA-Amendment Order No. **AWH-108178** date of issued **26-05-2020** valid up to **01-01-2025.**
2. The condition No-2 of the said CCA order is amended as below

2. The consents shall be valid up to **01-01-2025** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Organic Products				
Sr. No.	**Products**	**Existing (MT/Year)**	**Proposed (MT/Year)**	**Total (MT/Year)**
1	**Products with No Change** Fluoro Toluenes / Fluoro Benzene / Difluoro Benzenes /Chloro Fluoro Toluenes,1,2,3 -trifluorobenzene,1,2,4-Trifluorobenzene	250	-110	140
	Products Added --			

	Products Removed --			
2	**Products with No Change** Fluoro Benzaldehydes (4 & 2 Fluoro Benzaldehyde), 4 Fluoro Benzyl Chloride, 3 Fluoro Benzoyl chloride, 4 Fluoro 3 Phenoxy Benzaldehyde, 5 Bromo 2 Fluoro Benzaldehyde	90	-30	60
	Products Added --			
	Products Removed 2 Chloro 6 Fluoro Benzaldehyde,3-Chloro-2-fluorobenzaldehyde, 4 Fluoro Benzal chloride, 3,4-Difluorobenzaldehyde			
3	**Products with No Change** Bromo Fluoro Benzenes (1 Bromo 4 Fluoro benzene, 2 Bromo 4 Fluoro Aniline, 2 Bromo 6 Fluoro Aniline, 4 Bromo 2 Fluoro Aniline, 3 Bromo Benzotrifluoride, TFBB (3,4,5 Tri Fluoro Bromo Benzene), BFAA (2 Bromo 4 Fluoro Acetanilide), 2 Bromo 5 trifluoro methyl aniline, 2 Methoxy 5 Trifluoro Methyl Aniline, 3 Bromo 1,1,1 Trifluoro acetone, 1,1,1, Trifluoro acetyl acetone	440	-15	425
	Products Added --			
	Products Removed Bis (Trifluoro methyal) Bromo Benzene, Bromo Iodo benzene			
4	**Products with No Change** Fluoro Anilines (3,5 Bis (trifluoro Methyl) Aniline, 3-Trifluoromethyl-4-cyano aniline, 3-Fluoro-4-morpholinoaniline, 4 Chloro 2-TriFluoro Acetyl aniline HCl Hydrate, other Fluoro Anilines, Tri Fluoro Methoxy Aniline) and Difluoro Anilines, 2 Methyl 3 (TFM) Aniline, 2,6 Di Chloro 4 Fluoro Tri Fluoro Methyl aniline, 2,6-Dibromo-4(TFM)Aniline, Para Fluoro isopropyl aniline	60	0	60

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	Products Added 4-Chloro-3-fluoroaniline, 1,1,3-Trimethyl-2,3-Dihydro-1H-Inden-4-Amine, 4-(Trifluoromethoxy) aniline, 5,6-Dichloro-3-Trifluoro methyl aniline, 2-(Trifluoromethoxy) benzene sulfonamide **Products Removed** 2,5 Bis (trifluoro methyl) aniline			
5	**Products with No Change** Benzo tri Fluorides and derivatives (Amino benzo-trifluoride, 3 Amino-4 Chloro Benzotrifluoride, Para Chloro benzo-trifluoride, 3 Chloro Benzotrifluoride, 3 Chloro 4 Fluoro Benzotrifluoride, Tri Fluoro Methoxy & Bis (Trifluoro Methoxy benzenes), and other derivatives), 2 Chloro 5 Amino benzotrifluoride ,3,4 Dichloro 6 trifluoromethyl toluene, 4 bromo Benzo trifluoride, 2,3,4 Tri fluoro nitrobenzene, 2,4 Dichloro-3,5 Dinitro BTF, 3,5 Dinitro-2-Bromo BTF, 1 – chloro – 5 – fluoro – 4 – nitro – 2 (trichloromethyl) benzene, Fluoro Pyridines (5 Chloro 2,3 Difluoro pryridine, 2-Fluro pyridine, 2-Fluoro-6-Trifluoromethyl pyridine, 2,3-dichloro-5-(trifluoromethyl) pyridine, 5 Fluorouracil), Chloro Fluoro Pyridines & Chloro Fluoro Bromo Pyridines and other Pyridines, 1,3-Dichloro-2-methyl-4-(trifluoromethyl) benzene, 3-Bromo-4-Fluorobenzotrifluoride,2-chloro-5-Trifluoromethylpyridine, 2-fluoro-5-Trifluoromethylpyridine,2-Hydroxy-5-trifluoromethyl pyridine,3-Trifluoromethyl pyridine, 2-Bromo-5-Fluoro benzotrifluoride,2-(trifluoromethyl) pyridine-3-Carboxylic acid, 3-(trifluoromethyl) pyridine-2-Carboxylic acid, 4-chloro-3,5-Dinitrobenzotrifluoride, 2-Chloromethyl-3-methyl-4-(2,2,2-trifluoroethoxy) pyridine.HCl, 3-Cyano-2,6-dichloropyridine, 4-Chloro-6-ethyl-5-fluoropyrimidine, 6-Ethyl-5-Fluoro-4-Hydroxypyrimidine, 2,3-Dichloro-5-Trichloromethyl pyridine, 2-methyl 6-(Trifluoromethyl) pyridine -3 carboxylic	1400	100	1500

	acid, 3-Fluorobenzotrifluoride, 2,6-Dibromo-4-(trifluoromethoxy)aniline			
	Products Added 2,6-Dichloro-5-fluoro-3-pyridinecarbonitrile, 5-Bromo pyridine 2 carboxylic acid, 2-Bromo-6-trifluoromethylpyridine, 3-(Trifluoromethyl)acetophenone, 5-Fluoro-4-hydrazino-2-methoxypyrimidine (FHMP), 4-Chloro-5-fluoro-2-methoxypyrimidine , Disodium-3-(trifluoromethyl)phenyl propoanedioate, [R4E28], 3,4-Dichlorobenzotrifluoride, 5-Fluorocytosine, 3-Methyl-5-Fluoro Cytosine, 6-Methyl Uracil, 2,3-di-o-acetyl-5'-deoxy-5-fluorocytidine, 2-Amino-5-chlorobenzotrifluoride, 3,5-Dichloro-4-aminobenzotrifluoride, 5-Chloro-2,3-Difluoropyridine, 2,6-dichloro-4,8-dipiperidinopyrimidino[5,4-d]pyrimidine, 8-Chloro-6-(trifluoromethyl)imidazo[1,2-a]pyridine-2-carboxylic acid, 8-chloro-N-((2-chloro-5-methoxyphenyl)sulfonyl)-6-(trifluoromethyl)imidazo[1,2-a]pyridine-2-carboxamide, Benzotrifluoride			
	Products removed --			
6	**Products with No Change** Fluoro Nitro benzenes (4 Fluoro Nitro Benzene, 2 Fluoro Nitro Benzene, 2,4 DiFluoro Nitro Benzene, 3,4 Difluoro Nitro Benzene and other derivatives)	50	0	50
	Products Added 2,6 Dinitro-3-Chloro-4-Trifluoromethyl aniline			
	Products removed --			
7	**Products with No Change** Fluoro Phenols / Anisols (4 Fluoro 3 Trifluoro Methyl Phenol, 4 Fluoro Phenol &Anisol, 2 Fluoro Phenol and other Fluoro Phenols), 4 Amino 3 Fluoro Phenol, 5 bromo 2 chloro 4 fluorophenol, Tri fluoro Anisole	380	70	450

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	Products Added 2-(Trifluoromethoxy) phenol, 4-(Trifluoromethoxy)phenol			
	Products removed 2 chloro 4 fluoro 5 nitro phenyl ethyl carbonate			
8	**Products with No Change** Fluoro Benzyl Amines / Benzamides / Benzonitriles (4FBenzylamine, 2,6, Di Fluoro Benzamide, 4 F Benzonitrile and other derivatives), Difluoro Benzyl Amine,4-Fluoro benzoyl acetonitrile,2,6-Difluoro benzonitrile, 2,4-Dichloro benzonitrile, 4-Chloro-3-(trifluoromethyl) phenyl isocyanate,	60	110	170
	Products Added 3-(Trifluoromethyl) phenyl acetonitrile, 2-(2,2-Difluoro-1,3- benzdioxol-5-yl) acetonitrile, 2,4,6-Trifluorobenzylamine, 4-bromo methyl-2-cyano biphenyl (Bromo OTBN)			
	Products Removed --			
9	**Products with No Change** Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol, 2,3,5,6 TetrachloroTerpthalonitrile, 4-(Trifluoromethyl) benzyl alcohol	80	-50	30
	Products Added 2,2,3,3-Tetrafluoropropan-1-ol, PFOS (Potassium salt)			
	Products Removed 3-[3'-(trifluoromethyl) phenyl] propane-1-ol			
10	**Products with No Change** Fluoro Acetates (Ethyl 4 4 4 trifluoro Aceto Acetate, ETFA (Ethyl 2,2,2 trifluoro Acetate), EBDFA (Ethyl Bromo Difluoro Aceto Acetate) / Ethyl difluoro Acetate, Ethyl Difluoro Aceto acetate, Fluoro Acetic Acids, other Fluoro Phenyl Acetic Acids, 4-(trifluoro methyl) salicylic acid, Methyl 2-Fluoro Propionate, 4'-Isobutylacetophenone, 5-Azoniaspiro[4,5]decane hydrogen difluoride, 2,3,5-trifluorophenyl acetic acid, 3-	60	-30	30

	Trifluoromethyl-1-methyl-1H-Pyrazol-5-ol, 3-diFluoromethyl-1-methyl-1H-Pyrazol-4-carboxylic acid, 3-diFluoromethyl-1-methyl-1H-Pyrazol-4-carboxamide, Fluvastatin Intermediate, Gemcitabine Intermediate, N-(4-Fluorophenyl)-2-Hydroxy-N-Isopropyl acetamide			
	Products Added 1-Aminocyclopropanecarboxylic acid, 3-Oxocyclobutanecarboxylic acid, Methyl-2-fluoro-6-hydroxybenzoate (FHMB), Methyl-2-fluoro-6-methoxybenzoate, Methyl 2,4-Difluorobenzoate, 2-Chloro-1-(5-fluoro-2-methoxyphenyl) ethan-1-one, 2-Methyl-4-(trifluoromethyl)-1,3-thiazole-5-carboxylic acid, 4-(Trifluoromethoxy)isobutyrophenone			
	Products Removed (2,4,5 trifluorophenyl Aceticacid, 6 Fluoro 3,4-Dihydro-2H-1-BenzoPyraan-2-Carbooxylicacid, Ethyl 2-cyclopropyl-4-(4-fluorophenyl)-quinolyl-3-carboxylate, 2,8 Bis Trifluoro Methyl (4 hydroxy Quinolene),1-(3,5-Dichlorophenyl)-2,2,2-trifluoroethanone,2-Bromo-1,1-Difluoroethane, (±) trans-4-(4'-fluorophenyl)-3-hydroxymethyl-N-methylpiperidine			
11	**Products with No Change** 5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole, 4,4 Difluorocyclohexane carboxylic acid, Ethyl (3S)-3(4,4 difluorocyclohexane-1-carboxamido)-3 phenyl propanoate, Ezetimibe intermediate, 6-Fluoro-2-Methylindole	20	0	20
	Products Added 2-butyl-4-chloro-5-formyl imidazole			
	Products Removed --			
12	**Products with No Change** 3-trifluoromethylcinnamic Acid, Chloro Fluoro Benzoic acid, Di Fluoro Benzoic acid, Fluoro propionic acid, 2-Fluoro-4-Nitro Benzoic Acid, 4-Bromo-2-fluorobenzoic acid, 3,4-difluorophenylboronic acid, 5-(4-Fluorophenyl)-5-Oxopentanoic acid, 2-Fluoro-6-hydroxybenzoic acid, 2,3,4,5-Tetrafluorobenzoic Acid, 2,3,4,5-Tetrafluorobenzoyl chloride	50	-30	20

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	Products Added 2-Chloro-5-(trifluoromethyl) benzoic acid, 2-fluoro-4-nitrobenzoic acid, 3-bromo-2-fluorobenzoic acid			
	Products Removed --			
13	**Products with No Change** --	20	-20	0
	Products Added --			
	Products Removed 2,2 Difluoro benzodioxozole			
	Total	**2960**	**-5**	**2955**

Inorganic Products				
Sr. No.	**Product**	**Existing (MT/Year)**	**Proposed (MT/Year)**	**Total (MT/Year)**
1	**Products with No Change** Sulfuric acid / Oleum / Spent sulfuric acid	30000	-2000	28000
	Products Added --			
	Products removed --			
2	**Products with No Change** Hydrofluoric acid	10800	0	10800
	Products Added --			
	Products removed			

3	**Products with No Change** Metal Fluorides (Aluminum Fluoride, Sodium Aluminum Fluoride, Potassium, Sodium, Magnesium, Cadmium, Barium, Nickel, Silicon fluorides &bifluorides, Fluoboric acid and fluoborates & Alkali metal Fluoro Phosphates(Sodium/Potassium), Lithium fluorides & bifluorides, hexafluoro silicicacid, sodium silico fluoride, Lithium tetrafluoroborate, potassium Fluoro titanate, ABF & Derivatives (Frosting Powder), Metal Chlorides, bromide and oxides (Potassium & copper chloride, copper and sodium bromide, copper oxide and others), Sodium mono fluoro phosphate, Antimony trifluoride, Potassium bifluoride, Calcium fluoride	5800	0	5800
	Products Added Fluoro titanic acid, Fluoro zirconic acid, sodium bifluoride, Lithium Cryolite, Lead hexafluorosilicate solution, strontium fluoride, tin fluoride, barium fluoride, potassium fluozirconate, zinc fluoride, cadmium fluborate, Nickel fluoborate, zinc fluoroborate, potassium hexafluorozirconate, potassium hexafluorotitanate, lead fluoborate, tin fluoborate, zinc fluorosilicate, sodium fluoborate			
	Products removed --			
4	**Products with No Change** Mafron (HCFC, HFC, HFO refrigerant gases), HFO-1336, HFO-1234yf/ze, M-410a, M-407c, M-404a, M-422d, M-417a, M-438a, M-513a, M-514a, M-449a, M-452a, M-452b	9000	0	9000
	Products Added M-23, M-32, Fluoro Propene, Fluoro Butene, Fluoro Propane, FluoroCyclo Butane			
	Products Removed --			
5	**Products with No Change** Misc. Fluoride (BF3, ABF, AF and adducts such as BF3 + Ether, BF3 + THF, BF3 + Acetonitrile, BF3 + Phenol, BF3 + Ethyl Amine, BF3 + Methanol, BF3 + Ethyl Acetate, and other BF3 adducts, Fluoropyridines, HF - Urea, Fluoro Phosphoric acids, HF Triethyl Amine etc. and other HF	4700	2000	6700

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	adducts, BF3 + Ethyl Acetate, BF3 Acetate, Tetra Butyl Ammonium Fluoride in THF etc. and another HF adducts			
	Products Added Boron trifluoride dihydrate Complex, Boron trifluoride - dbe complex, Boron trifluoride-dmt complex, Borontrifluoride-dms complex, BF3.mthf complex, Methylchlorohydrate, Tetrafluoroboric acid.Et complex, BF3.dmc Complex, ammonium polyfluoride, fluorine gas, Sulfur Hexafluoride, Iodine Pentafluoride, ammonium fluoroborate.			
	Products Removed --			
	Total	**60300**	**0**	**60300**
	Grand Total (Organic + Inorganic Products)	**63260**	**-5**	**63255**

Sr.No.	**By Products**	**Total quantity**
1	Calcium Sulphate ($CaSO_4$, Gypsum Plaster)	38800
2	Maximum of all HCl based Products ($CaCl_2$, $FeCl_3$, PAC, NH_4Cl)	40483
	Total	**79283**

Sr.No.	**Other Products**	**Total quantity**
1	Electricity (CPP - 1 & CPP - 2)	2800000 Unit/Month
2	Steam from (CPP - 1 & CPP – 2)	2880MT/Month
3	Thermal Oxidation of HFC-23 @88Kg/hr	

Subject to specific condition:

1. **Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).**
2. **As per Provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in Utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.**
3. **Industry shall obtain NOC from CGWA as per order of Hon. National Green Tribunal for the withdrawal of ground water.**
4. **Industry shall provide dedicated storage facility for fly ash.**
5. **Industry shall comply with fly ash notification 1999 as amended from time to time.**

6. **Industry shall provide STP since domestic waste water generation is 190 KL/Day and submit documentary proof to the Board within 3 month.**

3. The condition No-3 of the said CCA order is amended as below:

3. **CONDITIONS UNDER WATER ACT, 1974:**

3.1. Water Source: Local Body and STP recycle water.

3.2. The quantity of the fresh water consumption for industrial purpose, after CCA-Amendment, shall be reduced from 3805 KL/Day to 3752.16 KL/Day.

3.3. The quantity of the water consumption for domestic purpose, after CCA-Amendment, shall not exceed 200 KL/Day.

3.4. The quantity of the domestic waste water (Sewage), after CCA-Amendment, shall not exceed 190 KL/Day.

3.5. Domestic effluent shall be disposed off through septic tank/soak pit system.

3.6. The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations, after CCA-Amendment, shall be reduced from 3530.08 KL/Day to 3477.24 KL/Day.

3.7. The applicant shall operate effluent treatment system efficiently so that treated effluent from the industrial unit shall conform to the norms mentioned below.

PARAMETERS	GPCB NORMS
PH	6.5 TO 8.5
Temperature	40^0 C
Colour (pt.co.scale) in units	100 units
Suspended Solids	300 mg/l
Oil and Grease	10 mg/l
Chlorides	600 mg/l
Sulphate	1000 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavelent Chromium	0.1 mg/l
BOD (5 days at 20^0C)	30 mg/l
COD	100 mg/l
Total Dissolved Solids	2100 mg/l

3.8. The final treated effluent shall conform to the above standards shall be re-used in process upto maximum extent possible and remaining shall be discharged into the Surat Municipal Corporation drain for sending to STP Bamroli to maintain Zero Liquid Discharge.

3.9. Industry shall provide fixed pipeline with flow meter for the reuse of STP (Bamroli) treated effluent and for disposal to SMC and maintain its records.

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4. Condition No-4 of the said CCA order is amended as below.

4. CONDITIONS UNDER AIR ACT,1981:

4.1. The Following shall be used as fuel.

Sr. No.	Utility	Fuel	Quantity
1	Boiler (SM-50)	Natural Gas	360 M^3/hr
2	HF kiln heating furnace No.270	Natural Gas	315 M^3/hr
3	Fluorspar drying furnace No.248	Natural Gas	100 M^3/hr
4	Alumina Drying	Natural Gas	35 M^3/hr
5	Thermic fluid Heating system	Natural Gas	25 M^3/hr
6	For CPP 1 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr
7	For CPP 2 Gas engine (2 Nos.)	Natural Gas	625 M^3/hr
8	Thermal Oxidation Plant (CDM)	Natural Gas	542.4 Kg/Day
9	Captive Incineration (200 Kg/Hr)	Natural Gas	50 M3/hr
10	Boiler	Natural Gas	41.66 Kg/hr (1000 M3/day)
11	Hot Air Generator (2 Nos)	Natural Gas	
12	DG sets (2 Nos)	Natural Gas	

4.2. Applicant shall install & operate air pollution control system in order to achieve norms prescribed below:

4.3. The flue gas emission through boiler/HP Kiln/CPP stack shall conform to the following standards:

Sr. No.	Stack attached to	Stack height in meter	Air Pollution Control Measures	Parameters	Permissible Limit
1	Boiler (SM-50)	35	Low NOx Burner	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
2	Thermic fluid Heating system	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
3	For CPP 1 Gas engine (2 Nos.)	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
4	For CPP 2 Gas engine (2 Nos.)	30	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm

5	HF kiln heating furnace No. 270	19.5	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
6	HF heating furnace No. 248	19.5	Adequate stack height	Particulate Matter SO_2 NO_x	150 mg/Nm^3 100 ppm 50 ppm
7	Alumina Drying	30	Cyclone separator Bag Filter with Scrubber system	Particulate Matter	150 mg/Nm3
8	Captive Incineration (200 Kg/Hr)	30	2-Stage Alkali Scrubber	Particulate Matter SO2 NOx HCl Cl2 HF CO TOC HBr Br	50 mg/Nm3 200 mg/Nm3 400 mg/Nm3 50 mg/Nm3 09 mg/Nm3 04 mg/Nm3 100 mg/Nm3 20 mg/Nm3 30 mg/Nm3 02 mg/Nm3
9	Boiler	35	Bag Filters	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
10	Hot Air Generator 2 – Nos	19.5	Adequate stack height	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm
11	DG sets 2 – Nos	11	Adequate stack height	Particulate Matter SO2 NOx	150 mg/Nm3 100 ppm 50 ppm

4.4. The process emission through various stacks/vent of reactor, process, and vessel shall conform to the following standards:

Stack nos.	**Process vessel to which the stack/vent is attached**	**Vent height in meter**	**Air Pollution Control Measures**	**Parameters**	**Permissible Limit**
1	For Thermal Oxidation(CDM)	30	Scrubber system	PM SO_2 NO_x HF	100 mg/Nm^3 40 mg/Nm^3 25 mg/Nm^3 6 mg/Nm^3

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				HCl Cl_2	20 mg/Nm^3 09 mg/Nm^3
2	Sulfuric acid plant	40	Demister pad caustic scrubber	SO_2 Acid mist	2 Kg/T of concen. (100%) Acid produced. 25 mg/Nm^3
3	HF plant Off Gases Scrubber	30	Packed tower & Ventury Scrubber	HF SO_2	06 mg/Nm^3 40 mg/Nm^3
4	AlF_3 Plant	25	Packed tower & Ventury Scrubber	SPM HF	100 mg/Nm^3 06 mg/Nm^3
5	Cryolite plant	25	Bag filter & Spray tower	PM HF	40 mg/Nm^3 06 mg/Nm^3
6	Miscellaneous Fluoride plant (BF_3 Plant)	12	Packed column & Ventury scrubber	PM HF	40 mg/Nm^3 06 mg/Nm^3
7	Mafron (Refrigerant Gases)	21	Packed column & Ventury scrubber	HF Cl_2 HCl	06 mg/Nm^3 09 mg/Nm^3 20 mg/Nm^3
8	Flouro Toluene Fluoro Benzene	12	Packed column & Ventury scrubber	HF NO_x	06 mg/Nm^3 25 mg/Nm^3
9	4 Fluoro Benzyle Chloride, 4 Fluoro Benzaldehyde 1 Bromo 4 Fluorobenzene	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x HBr Br_2 HF	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3 30 mg/Nm^3 02 mg/Nm^3 06 mg/Nm^3
10	4 Fluoro Acetophenone, 4 Fluoro Benzoic Acid, 4,3 Di fluoro Benzophenone	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3
11	Fluoro Aniline, Benzotrifluoride, Parachloro Benzotrifluoride, Amino Benzotrifluoride	12	Packed column & Ventury scrubber	HCl Cl_2 NO_x SO_2 HF	20 mg/Nm^3 09 mg/Nm^3 25 mg/Nm^3 40 mg/Nm^3 06 mg/Nm^3
12	Tri fluoro Acetic Acid	12	Packed column & Ventury scrubber	HCl Cl_2 HF	20 mg/Nm^3 09 mg/Nm^3 06 mg/Nm^3
13	PAC/FeCl3/NH4Cl/ CaCl2 - 3 Nos	12	Packed column & Ventury scrubber	HCl Cl2	20 mg/Nm3 09 mg/Nm3

4.5. Ambient air quality within the premises of the industry shall conform to the following standards.

PARAMETERS	PERMISSIBLE LIMIT (Microgram/M^3)	
	Annual	24 Hrs Average
Particulate Matter-10 (PM_{10})	60	100
Particulate Matter- 2.5 ($PM_{2.5}$)	40	60
SO_2	50	80
NO_x	40	80

4.6. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.

4.7. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB (a) during day time and 70 dB (A) during night time. Day time is reckoned in between 6a.m. and10 p.m. and night time is reckoned between 10 p.m. and 6 a.m

4.8. **D.G. Sets Conditions**

The D.G. Set shall have acoustic enclosure and shall comply sith the standards specified at Sr. no. 95 of Schedule-I of the rule-3 of E.P. Rules -1986 and Noise pollution level as per the Air Act-1981.

D.G.Sets standards:-

The flue gas emission through stack attached to D.G.Sets shall conform to the following standards.

a) The minimum height of stack to be provided with each of the generator set shall be H=h + 0.2 (KVA) 1/2, where H= Total stack height in meter, h= height of the building in meters where or by the side of which the generator set is installed.

b) Noise from DG set shall be controlled by providing an acoustic enclosure or by treating the room acoustically, at the users end.

c) The acoustic enclosure or acoustic treatment of the room shall be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on the higher side (if the actual ambient noise is on the higher side, it may not be possible to check the performance of the acoustic enclosure/ acoustic treatment. Under such circumstances the performance may be checked for noise reduction up to actual ambient noise level, preferably, in the night time). The measurement for insertion loss may be done at different points at 0.5 m from the acoustic enclosure/room, and the averaged.

d) The D.G. Set shall be provided with proper exhaust muffler with insertion loss of minimum 25 dB (A).

e) All efforts shall be made to bring down the noise level due to the D.G.Set, outside the premises, within the ambient noise requirements by proper siting and control measures.

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f) Installation of a D.G. Sets must be strictly in compliance with the recommendations of the D.G.Set manufacturer.

g) A proper routine and preventive maintenance procedure for the D.G.Set should be set and followed in consultation with the DG Set manufacture which would help prevent noise levels of the DG Set from deteriorating with use

5. Condition No. 6 & 7 of the said CCA order is amended as below.

6. AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]

Form for grant of authorization for occupier or operator handling Hazardous waste

6.1 Authorization order No:- **AWH-108178** date of Issue: **26-05-2020**.

6.2 **M/s. Navin Flourine Internation Ltd.**is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No: 2,4 to 13,14/1,2,3,19,20 to 58, Surat Navsari Road, Bhestan, Surat-395023, Tal: Chorasi, Dist: Surat.**

Sr. No.	Waste	Schedule-I /Category	Quantity MT/Year	Facility
1	ETP Sludge	**I-34.3**	1937 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
2	Process Sludge	**I-20.4**	625 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
3	Sulphur Sludge	**I-20.4**	50 MT/Year	Collection, Storage, Transportation, Disposal at TSDF
4	Distillation Residue(High Boiling Impurities)	**I-20.3**	20 MT/Year	Collection, Storage, incineration at captive incinerator within unit.
5	Used Oil	**I-5.1**	12.4 MT/Year	Collection, Storage, Transportation, disposal by selling to registered Re-refiner.
6	Discarded Containers	**I-33.1**	12000 Nos./Year	Collection, Storage, transportation disposal by selling to Authorized Recycler after decontamination
7	Spent Catalyst	**I-17.2**	12 MT/Year	Collection, Storage, transportation disposal by selling to registered reprocess.
8	Incineration Ash	**I-37.2**	3 MT/Year	Collection, Storage, Transportation, Disposal at TSDF

9	Plastic Bags	**I-22.2**	3 MT/Year	Collection, Storage, Transportation, disposal by selling to authorized recycler.
10	Cotton waste/incinerable waste	**I-33.2**	12 MT/Year	Will be disposed off through captive incinerator
11	E-Waste	----	0.2 MT/Year	Will be disposed off, to approved E-waste site

6.2 The authorization shall be valid up to **01-01-2025.**

6.3 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6.4 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.6.2 to the industry having valid CCA of this Board.

7. TERMS AND CONDITIONS OF AUTHORISATION

7.1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.

7.2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.

7.3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.

7.4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a beach of this authorization.

7.5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;

7.6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty"

7.7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.

7.8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous and Other Waste Rules, 2016.

7.9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

7.10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

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7.11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

7.12. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

7.13. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.

7.14. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.

7.15. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.

7.16. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.

7.17. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.

7.18. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.

7.19. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.

7.20. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.

7.21. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

6. The rest of the conditions of the above referred CCA order shall remain unchanged. You are directed to comply with these conditions.

For and on behalf of
Gujarat Pollution Control Board

(N.M Tabhani)
Deputy Chief Environment Engineer

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CCA-Amendment
(No. AWH-131288)

NO: GPCB/CCA-SRT-20(22)/ID-20995/ 781519 **Date:** 19/01/2024

To,
M/s. Navin Flourine International Ltd.
Plot No: 2,4 to 13,14/1,2,3,19,20 to 58,
Surat Navsari Road, Bhestan,
Surat-395023,
Tal: Chorasi, Dist: Surat.

SUB: Amendment in the consolidated consent & Authorization of the Board.
REF: 1) CCA order No: - AWH-92317, Dated- 12/04/2018 under Various Environmental Acts/Rules.
2) This office CCA-Amendment order no: GPCB/CCA-SRT-20(20)/ID-20995/673907. Dated: 02/06/2022
3) Environment Clearance issued by The MoEF & CC with EC identification No: EC23A0202GJ5636200E, Dated: 18/09/2023.
4) TOR to CTE No. 57239 obtained on dated: 25/08/2022
5) Your CCA Amendment Application Inward ID No. **289948** dated: **10/11/2023**.

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)Act-1981 and Authorization under rule 6(2) of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 & framed under the Environment (Protection) Act-1986, The Board has granted CCA vide order No. AWH-92317 issued vide this office letter no: GPCB/CCA-SRT-20(20)/ID-20995/452726 dated 21/04/2018, valid up to 01/01/2025.

The Board has right to review and amend the conditions of the said CCA order.
The said CCA order is further amended as below.

1. This order shall be read as CCA-Amendment Order No. **AWH-131288** date of issued **27/12/2023** valid up to **01/01/2025.**
2. The condition No-2 of the said CCA order is amended as below:

2. The consents shall be valid up to **01/01/2025** for use of outlet for the discharge of trade effluent & emission due to operation of industrial plant for manufacture of the following items/products:

Sr. No	G. No	Name of Products	As per EC to CTE	Existing as per CC&A	Applied	Total
		Organic Products				
	1	**Fluorotoluene Derivative**	140	140	00	140
1		Para Fluoro Toluene				
2		Ortho fluoro toluene				

3		Meta fluoro toluene				
4		Fluoro Benzene				
5		Difluoro Benzene				
6		**Chlorofluorotoluene derivative**				
7		2-Chloro 4-Fluoro Toluene				
8		2-Chloro 6-Fluoro Toluene				
9		Trifluoro Benzene				
10		4-Chloro-2-fluorotoluene				
--	2	**Fluorobenzaldehyde derivative**	60	60	00	60
11		4 Fluoro Benzaldehyde				
12		2 Fluoro Benzaldehyde				
13		4 Fluoro Benzyl Chloride				
14		3 Fluoro Benzoyl chloride				
15		4 Fluoro 3 Phenoxy Benzaldehyde				
16		5 Bromo 2 Fluoro Benzaldehyde				
17		2-amino-3,4-difluorobenzaldehyde				
18		2,6-Difluorobenzylchloride				
19		2-Fluorobenzoylchloride				
--	3	**Bromofluorobenzene derivative**	425	425	00	425
20		1 Bromo 4 fluoro benzene				
21		2 Bromo 4 fluoro Aniline				
22		2 Bromo 6 fluoro Aniline				
23		2 bromo 5 trifluoro methyl aniline				
24		2 Methoxy 5 Trifluoro Methyl Aniline				
25		4 Bromo 2 Fluoro Aniline				
26		3 Bromo Benzotrifluoride				
27		TFBB (3,4,5 Tri Fluoro Bromo Benzene)				
28		BFAA (2 Bromo 4 Fluoro Acetanilide)				
29		3 bromo 1,1,1 Trifluoro acetone				
30		1,1,1,Trifluoro acetyl acetone				
31		2,6-Difluorobenzylbromide				
32		5-Bromo-1,3-dichloro-2-fluorobenzene				
--	4	**Fluoro Anilines**	60	60	00	60
33		4 Fluoro Aniline				
34		3,5 Bis (trifluoro Methyl) Aniline				
35		3-Trifluoromethyl-4-cyano aniline				
36		3-Fluoro-4-morpholinoaniline				
37		4 Chloro 2 Tri Fluoro Acetyaniline HCL Hydrate				
38		2-fluoro-4-bromo Aniline				
39		4-fluoro-2-bromo Aniline				
40		3,5 difluoro aniline				
41		2-Tri Fluoro Methoxy Aniline				

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42		2 Methyl 3(TFM) Aniline				
43		2,6 Dichloro 4 Fluoro Tri Fluoro Methyl aniline				
44		2-Methoxy-5-trifluoromethyl aniline				
45		Para fluoro isopropyl aniline				
46		4-Chloro-3-fluoroaniline				
47		1,1,3-Trimethyl-2,3-dihydro-1H-inden-4-amine				
48		5,6-dichloro-3-trifluoromethylaniline				
49		2-(trifluoromethoxy)benzene sulfonamide				
50		Bromodifluoroaniline				
51		Bromochloroaniline				
--	5	**Fluorobenzotrifluoride/ Fluoropyridine/Fluoropyrimidine derivative**	1500	1500	00	1500
51		3-Amino benzotrifluoride				
52		3 Amino-4Chloro Benzotrifluoride				
53		Para chloro benzo-trifluoride				
54		3 Chloro Benzotrifluoride				
55		2 Choloro 5 Amino benzotrifluoride				
56		3 Chloro 4 Fluoro Benzotrifluoride				
57		4 bromo Benzo trifluoride				
58		2,3,4 Tri fluoro nitrobenzne				
59		3,4 Dichloro 6 trifluoromethyl toluene				
60		3-Bromo benzotrifluoride				
61		Tri Fluoro Methoxy benzene				
62		Bis (Trifluoro Methoxy) benzene				
63		2,4 Dichloro-3,5, Dinitro BTF				
64		3,5 Dinitro-2-Bromo BTF				
65		1-chloro-5-fluoro-4-nitro-2-(trichloromethyl)benzene				
66		5 Chloro 2,3 Difluopyridine				
67		2-Fluoro pyridine				
68		2-Fluoro-6-Trifluoromethyl pyridine				
69		2,3-dichloro-5-(trifluoromethyl) pyridine				
70		5 Fluorouracil				
71		2-Bromo-4-Fluoropyridine				
72		1,3-Dichloro-2-methyl-4-(trifluoromethyl) benzene				
73		3-Bromo-4-Fluorobenzotrifluoride				
74		2-chloro-5-Trifluoromethyl pyridine				
75		2-fluoro-5-Trifluoromethyl pyridine				
76		2-Hydroxy-5-trifluoromethyl pyridine				
77		3-Trifluoromethyl pyridine				
78		2-Bromo-5-Fluorobenzotrifluoride				
79		2-(trifluoromethyl)pyridine-3-Carboxylic acid				

80		3-(trifluoromethyl)pyridine-2-Carboxylic acid				
81		4-chloro-3,5-Dinitrobenzotrifluoride				
82		2-Chloromethyl-3-methyl-4-(2,2,2-trifluoroethoxy)pyridine.HCl				
83		3-Cyano-2,6 dichloropyridine				
84		4-Chloro-6-ethyl-5-fluoropyrimidine				
85		6-Ethyl-5-Fluoro-4-Hydroxypyrimidine				
86		2,3-Dichloro-5-Trichloromethyl pyridine				
87		2-methyl 6-(Trifluoromethyl) pyridine -3 carboxylic acid				
88		3-Fluorobenzotrifluoride				
89		2,6-Dibromo-4-(trifluoromethoxy)aniline				
90		3-(Trifluoromethyl) acetophenone				
91		5-Fluoro-4-hydrazino-2-methoxypyrimidine				
92		4-Chloro-5-fluoro-2-methoxy pyrimidine				
93		Disodium-3-(TFM)phenyl propoanedioate				
94		3,4-Dichlorobenzotrifluoride				
95		5-Fluorocytosine				
96		3-Methyl-5-fluorocytosine				
97		6-Methyl Uracil				
98		2,3-Di -O-Acetyl-5'-Deoxy-5-Fluorocytidine				
99		3,5-dichloro-4-amino benzotrilfuoride				
100		2,6-Dichloro-4,8-dipiperidinopyrimidino[5,4-d]pyrimidine				
101		2,6-Dichloro-5-fluoro-3-pyridinecarbonitrile				
102		5-Bromo-2-pyridinecarboxylic acid				
103		2-Bromo-6-Trifluoromethyl Pyridine				
104		5 Chloro-2,3-difluoropyridine				
105		8-Chloro-6-(trifluoromethyl)imidazo[1,2-a]pyridine-2-carboxylic acid				
106		8-chloro-N-((2-chloro-5-methoxyphenyl)sulfonyl)-6-(trifluoromethyl)imidazo[1,2-a]pyridine-2-carboxamide				
107		Benzotrifluoride				
108		2-Amino-5-chlorobenzotrifluoride				
109		(Trifluoromethyl)tetrahydrotriazolo[4,3-a]pyrazine hydrochloride				
110		4-piperidine carbothioamide, 1-[2-[5-methyl-3-(trifluoromethyl)-1H-pyrazole-1-acetyl]-piperidine-4-carbothiomide) (QEU76)				
111		Hydroxymethoxypicolinic acid(X-476)				
112		Chloro(dioxo(trifluoromethyl)dihydropyrimidiny				

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		l)fluoro-N-(N-isopropyl-Nmethylsulfamoyl)benzamide (M-486)				
113		Flupicolide (2,6 Dichloro-N-[[3-chloro-5-(trifluoromethyl)-2-pyridinyl]methyl]benzamide)				
114		2-Aminomethyl-3-chloro-5- (trifluoromethyl) pyridine hydrochloride				
115		2,6-Difluoro pyridine				
116		2-Fluoro-6-Methoxypyridine				
117		Amino(trifluoromethyl) picolinonitrile				
118		Fluoronitro pyridine				
119		6-trifluoromethyl pyridine-2-carboxylic acid				
120		2-amino-5-fluoro pyridine				
121		Picoxystrobin				
122		Chlorobenzotrifluoride				
123		4-Amino-6-bromo-3-chloro-5-fluoropyridine-2-carboxylic acid (BFAP)				
124		2-Amino-3-Chloro-5-(trilfuoromethyl) Pyridine (FPU44)				
125		2-Chloro-6- (trichloromethyl) Pyridine (CTCP)				
126		Chlorofluoro purine				
127		Aminochlorobenzotrifluoride				
--	6	**Fluoronitrobenzene derivative**	50	50	00	50
128		4 Fluoro Nitro Benzene				
129		2 Fluoro Nitro Benzene				
130		2,4 DiFluoro NitroBenzene				
131		3,4 Difluoro Nitro Benzene				
132		2,6-Dinitro-3-Chloro-4-(Trifluoromethyl) aniline				
133		Fluoro nitrobenzene sulfonamide				
--	7	**Fluoro phenol / Fluoroanisol derivative**	450	450	00	450
134		4 Fluoro 3 Trifluoro Methyl Phenol				
135		4 Fluoro Phenol				
136		2 Fluoro Phenol				
137		4 Fluoro Anisol				
138		4 Amino 3 Fluoro Phenol				
139		5 bromo 2 chloro 4 fluoro phenol				
140		Tri fluoro Anisole				
141		4-fluorothio phenol				
142		2- (Trifluoromethoxy)phenol				
143		4-(Trifluoromethoxy) phenol				
144		4-chloro-2fluoro-5-[(2,2,2-trifluoroethyl)sulfanyl] phenol				
145		2-Trifluoromethyl Benzamide				
146		5-Amino-2-chloro-4-fluorophenol				

147		2,4-Difluorophenol (2,4-DFP)				
	8	**Fluorobenzylamine / Fluorobenzamide / Fluorobenzonitrile derivative**	170	170	00	170
148		4F Benzylamine				
149		2,6,Di Fluoro Benzamide				
150		2,4, Di Fluoro Benzamide				
151		Di fluoro benzyl amine				
152		4 F Benzonitrile				
153		4-Fluorobenzoyl acetonitrile				
154		2,4-Difluoro benzonitrile				
155		2,4-Dichloro benzonitrile				
156		4-Chloro-3-(trifluoromethyl)phenyl isocyanate				
157		3-(Trifluoromethyl)phenyl acetonitrile				
158		2-(2,2-Difluoro-1,3- benzdioxol-5-yl) acetonitrile				
159		2,4,6-Trifluorobenzylamine				
160		4-Bromomethyl-2-Cyano Biphenyl (Bromo OTBN)				
161		4-Amino-2-fluoro-N-methylbenzamide				
162		Aminofluoro benzamide				
163	9	Tri Fluoro Ethanol	30	30	00	30
164		2,3,5,6-Tetra Fluoro Benzyl Alcohol				
165		2,3,5,6 Tetrachloro Terpthaloonitrile				
166		4-(Trifluoromethyl)benzyl alcohol				
167		2,2,3,3-Tetrafluoropropanol				
168		perfluorooctanesulfonic acid potassium salt (PFOS)				
169		Hexafluorobutanol				
--	10	**Fluoroacetate / Fluorobenzoate / Fluoroacetic acid derivative**	30	30	00	30
170		Ethyl 4 4 4 trifluoro Aceto Acetate				
171		ETFA (Ethyl 2,2,2 trifluoro Acetate)				
172		EBDFA (Ethyl Bromo Difluoro Aceto Acetate)				
173		Ethyl difluoro Acetate				
174		Ethyl Difluoro Aceto acetate				
175		4-(trifluoro methyl) salicylic acid				
176		Methyl 2-Fluoro Propionate				
177		4'-Isobutyl acetophenone				
178		5-Azoniaspiro[4.5]decane hydrogen difluoride				
179		2,3,5-trifluorophenyl acetic acid				
180		3-Trifluoromethyl-1-methyl-1HPyrazol-5-ol				
181		3-Difluoromethyl-1-methyl-1H-Pyrazol-4-carboxylic acid				
182		3-Difluoromethyl-1-methyl-1H-Pyrazol-4-				

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		carboxamide				
183		Fluvastatin Intermediate				
184		Gemcitabine Intermediate				
185		N-[4-Fluorophenyl)-2-Hydroxy-N-Isopropyl acetamide				
186		1-aminocyclopropane carboxylic acid				
187		3-Oxocyclobutane carboxylic acid				
188		Methyl-2-fluoro-6-hydroxy benzoate				
189		Methyl-2-Fluoro-6-methoxy benzoate				
190		Methyl 2,4-Difluoro benzoate				
191		2-Chloro-1-(5-fluoro-2-methoxyphenyl) ethanone				
192		2-Methyl-4-(Trifluoromethyl) thiazole-5-carboxylic acid				
193		4-(Trifluoromethoxy) isobutyrophenone				
194		Tri Fluoro Acetyl Chloride (TFAC)				
195		4-ethoxy-1,1,1-trifluoro-3-buten-2-one (ETFBO)				
196		Fluorodimethyl (3-(methylsulfonyl) propyl) silane (SX-01)				
197		Difluoroethylamine				
198		1-(3,5-Dichloro-4-fluoro-phenyl)-2,2,2-trifluoro ethanone				
199		3-(3,3,3,-trifluoro-2,2-dimethylpropoxy)-1h-pyrazole				
200		2-Fluoroacetophenone				
201		3,5-Difluorophenol				
202		Trifluoroacetaldehyde				
203		Trifluoro acetamide				
204		5-fluoro-1-alkyl-3-fluoroalkyl—H-pyrazole-4-carbonyl fluoride				
205	11	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole	20	20	00	20
206		4,4 Difluorocyclohexane carboxylic acid				
207		Ethyl (3S)-3(4,4 difluorocyclohexane-1-carboxamido)-3 phenyl propanoate				
208		Ezetimibe intermediate				
209		6-Fluoro-2-Methylindole				
210		2-Butyl-4-chloro-5-formyl Imidazole				
211		4-Chloro-2-fluorophenyl dimethyl carbamate				
212		2-amino-5-chloro-2-fluorobenzophenone				
213		4,4'-(Hexa fluoro iso propylidene) diphthalic anhydride (Amanone) or (6-FDA)				
--	12	**Fluorobenzoic acid derivative**	20	20	00	20

214		3-trifluoromethylcinnamic Acid				
215		Chloro Fluoro Benzoic acid				
216		Di fluoro Benzoic acid				
217		Fluoro propionic acid				
218		2-Fluoro-4-Nitro Benzoic Acid				
219		4-Bromo-2-fluorobenzoic acid				
220		3,4-difluorophenylboronic acid				
221		5-(4-Fluorophenyl)-5-Oxopentanoic acid				
222		2-Fluoro-6-hydroxybenzoic acid				
223		2,3,4,5-Tetrafluorobenzoic Acid				
224		2,3,4,5-Tetrafluorobenzoyl chloride				
225		2-Chloro-5-(trifluoromethyl)benzoic acid				
226		2-Fluoro-4-nitrobenzoic acid				
227		3-Bromo-2-fluorobenzoic acid				
228		3H-perfluoro-3-[(3-methoxy-propoxy)propanoic acid]				
229		Trifluorobenzoic Acid				
230	13	Fluorinated R&D/ development products	5	00	5	5
231	14	Pilot plant products	60	00	60	60
		Total (Organic+ Pilot Plant +R & D)	**3020**	**2955**	**65**	**3020**
		Inorganic Products				
1	1	Sulphuric Acid	28000	28000	00	28000
2		Oleum 23 %				
3		Oleum 65%				
4	2	Hydrofluoric acid	10800	10800	00	10800
	3	**Metal Fluoride derivative**	5800	5800	00	5800
5		Aluminium Fluoride				
6		Sodium Aluminium Fluoride				
7		Potassium Aluminium Fluoride				
8		Potassium fluoride				
9		Sodium fluoride				
10		Magnesium fluoride				
11		Cadmium fluoride				
12		Barium fluoride				
13		Nickel fluoride				
14		Silicon fluoride				
15		Potassium fluoborate				
16		Sodium hexafluoro Phosphate				
17		Potassium hexafluoro phosphate				
18		phosphorous pentafluoride				
19		potassium zirconium fluoride				
20		Ammonium Silico Fluoride				
21		Copper Fluoborate				

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22		Tetrabutyl ammonium Fluoride				
23		Calcium Silico Fluoride				
24		Barium Silico Fluoride				
25		Magnesium Silico fluoride				
26		Potassium Silico Fluoride				
27		Lithium Fluoride				
28		Fluoboric acid				
29		Sodium silico fluoride				
30		hexa fluoro silicic				
31		Frosting Powder				
32		Lithium tetrafluoroborate				
33		potassium fluorotitanate				
--		**Metal Chloride derivative**				
34		Potassium chloride				
35		Copper chloride				
--		**Metal Bromide derivative**				
36		Sodium bromide				
37		Copper bromide				
		Metal Oxide derivative				
38		Copper oxide				
39		Sodium monofluorophosphate				
40		Antimony trifluoride				
41		Potassium bifluoride				
42		Calcium fluoride				
43		Fluorotitanic acid				
44		Fluorozirconic acid				
45		sodium bifluoride				
46		Lithium Cryolite				
47		Lead hexafluorosilicate solution				
48		strontium fluoride				
49		tin fluoride				
50		barium fluoride				
51		potassium fluozirconate				
52		zinc fluoride				
53		sodium fluoborate				
54		cadmium fluborate solution				
55		lead fluoborate solution				
56		Nickel fluoborate solution				
57		zinc fluoborate solution				
58		potassium hexafluorotitanate				
59		tin fluoroborate				
60		zinc fluorosilicate solution				

61		Lithium hexafluorophosphate				
--	4	**Mafron gas (HCFC / HFC / HFO refrigerant gases)**	9000	9000	00	9000
62		Mafron 22				
63		Mafron 134a				
64		Mafron 32				
65		Mafron 125				
66		HFO-1336				
67		HFO-1234yf				
68		HFO-1234ze				
69		M-410a				
70		M-407c				
71		M-404a				
72		M-422d				
73		M-417a				
74		M-438a				
75		M-513a				
76		M-514a				
77		M-449a				
78		M-452a				
79		M-452b				
80		M-23				
81		Fluoro propene				
82		Fluoro propane				
83		Fluoro butene				
84		Fluoro cyclobutane				
--	5	**Miscellaneous fluoride derivative**	6700	6700	00	6700
85		BF3				
86		ABF				
87		AF				
--		**BF3 adducts**				
88		BF3+ Ether				
89		BF3+THF				
90		BF3+Acetonitrile,				
91		BF3+Ethyl Acetate				
92		BF3 Acetate				
93		BF3 + Phenol				
94		BF3 + Methanol				
95		BF3+Ethyl Amine				
--		**HF adducts**				
96		HF + Urea				
97		HF + Pyridine				
98		Hexafluoro Phosphoric acids				

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99		HF Triethyl Amine				
100		Tetra Butyl Ammonium Fluoride in THF				
101		Tetrafluoroboric acid diethyl ether complex				
102		Boron trifluoride dihydrate Complex				
103		Boron trifluoride - Dibutyl etherate complex				
104		Borontrifluoride-Dimethyl sulfide complex (BF3-DMS)				
105		Borontrifluoride-2-Methyl tetrahydrofuran complex				
106		BF3.Dimethyl carbonate Complex				
107		ammonium polyfluoride				
108		Elemental fluoride (F2)				
109		Sulfur Hexafluoride (SF6)				
110		Iodine Pentafluoride (IF5)				
111		ammonium fluoroborate				
112		Methylchlorohydrate				
Total (Inorganic)			**60300**	**60300**	**00**	**60300**
Other Product						
1	--	Electricity (CPP - 1 & CPP -2)	2800000 Units/Month	2800000 Units/Month	00	2800000 Units/Month
2		Steam from(CPP -1 & CPP-2)	2880 MT/Month	2880 MT/Month	00	2880 MT/Month
3		Thermal Oxidation of HF C-23	88Kg/hr	88Kg/hr	00	88Kg/hr
Co-product						
1	1	Gypsum / Gypsum Plaster	38800	38800	00	38800
2	2	$CaCl_2$,	12145	12145	00	12145
3		$FeCl_3$				
4		PAC				
5		NH_4Cl				
Total(Co-Product)			**50945**	**50495**	00	**50945**

Subject to specific condition:

I. **Unit shall comply with all condition of EC dated: 18/09/2023.**
II. **Unit shall strictly comply with the provisions of ODS Rules-2000 and amended from time to time.**
III. **Unit shall strictly comply with the provisions of HOWM Rules-2016 and amended time to time.**
IV. **Unit shall send generated hazardous waste to the SPCB authorized TSDF, incinerator, Co-processor, pre-processor, end users & recycler etc who are having valid CCA and rule-9 permission to receive same hazardous waste. Unit shall make MOU with same**

end users/Obtain permission from the same facility and send through online xgn generated manifest system and vehicle registered with VLTS system only.

V. **Unit shall strictly comply with the provisions of MHISC rules-1989 and amended thereafter.**

VI. **Unit shall utilize 30% spent HCL in existing production of CaCl2, FeCl3, PAC and NH4CL & remaining spent HCL shall sent only to actual user having valid CCA, rule -9 permission and after making MOU with same recycler.**

VII. **Unit shall not manufacture any banned product and also not procure any banned raw materials.**

VIII. **Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).**

IX. **As per Provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in Utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.**

X. **Industry shall obtain NOC from CGWA as per order of Hon. National Green Tribunal for the withdrawal of ground water. If Applicable**

XI. **To do retrofitting at D.G. Sets for emission control and unit shall submit compliance with respect to Board Circular No. GPCB/Air Action-03 (1) (E)/ 599145/, dated: 27/08/2021 in the matter of NGT O.A. No. 681/2018.**

3. The following condition mentioned under the head of **"CONDITIONS UNDER WATER ACT, 1974"** shall be amended and read as under:

3.1 Water Source: Canal Water & STP recycle water.

3.2 The quantity of the water consumption for industrial purpose shall be increased from 3731.96 KL/Day to 3851.96 KL/Day, out of which 70 KLD used for gardening purpose.

3.3 The quantity of the water consumption for domestic purpose shall not exceed 200 KL/Day.

3.4 The quantity of the domestic waste water (Sewage) shall not exceed 190 KL/Day.

3.5 Domestic wastewater shall be treated in ETP and discharged into SMC drain along with treated industrial wastewater after confirming to GPCB standards.

3.6 The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations shall be reduced from 3455.24 to 3468.24 KL/day.

3.7 The applicant shall operate effluent treatment system efficiently so that treated effluent from the industrial unit shall conform to the norms mentioned below.

PARAMETERS	GPCB NORMS
pH	6.5 TO 8.5
Temperature	40° C
Colour (pt.co.scale) in units	100 units
Suspended Solids	300 mg/L
Oil and Grease	10 mg/L
Chlorides	600 mg/L
Sulphate	1000 mg/L
Phenolic Compounds	1 mg/L

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Sulphides	2 mg/L
Ammonical Nitrogen	50 mg/L
Total Chromium	2 mg/L
Hexavelent Chromium	0.1 mg/L
BOD (5 days at 20°C)	30 mg/L
COD	100 mg/L
Total Dissolved Solids	2100 mg/L

3.8 The final treated effluent shall conform to the above standards shall be re-used in process upto maximum extent possible and remaining shall be discharged into the Surat Municipal Corporation drain for sending to STP Bamroli to maintain Zero Liquid Discharge.

3.9 Industry shall provide fixed pipeline with flow meter for the reuse of STP (Bamroli) treated effluent and for disposal to SMC and maintain its records.

4. The following condition mentioned under the head of **"CONDITIONS UNDER AIR ACT, 1981"** shall be amended and read as under

4.1 The Following shall be used as fuel.

Sr. No	Utility	Fuel	Existing Quantity	Total after CCA Amendment
1	Boiler (SM-50)	Natural Gas	360 m^3/hr	360 m^3/hr
2	HF kiln heating furnace No.270	Natural Gas	315 m^3/hr	315 m^3/hr
3	Fluorspar drying furnace No.248	Natural Gas	100 m^3/hr	100 m^3/hr
4	Alumina Drying	Natural Gas	35 m^3/hr	35 m^3/hr
5	Thermic fluid Heating system	Natural Gas	25 m^3/hr	25 m^3/hr
6	For CPP 1 Gas engine (2 Nos.)	Natural Gas	625 m^3/hr	625 m^3/hr
7	For CPP 2 Gas engine (2 Nos.)	Natural Gas	625 m^3/hr	625 m^3/hr
8	Thermal Oxidation Plant (CDM)	Natural Gas	542.4 Kg/Day	542.4 Kg/Day
9	Captive Incineration (200 Kg/Hr)	Natural Gas	50 m^3/hr	50 m^3/hr
10	Boiler	Natural Gas	21.66 m^3/hr (520 m^3/day)	21.66 m^3/hr (520 m^3/day)
11	DG sets (2 Nos.)	Diesel	500 lit/day	500 lit/days

4.2 The flue gas emission through stack attached to Boiler/HF Kiln/Furnace/TFH/CDM/Captive Incinerator/CPP stack shall conform to the following standards:

Sr. No.	Stack attached to	Stack Height in meter	Air Pollution Control Measure	Parameters	Parameter
1	Boiler (SM-50)	35	Low NOx Burner	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm

2	Thermic Fluid Heating system	30	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
3	For CPP 1 Gas engine (2 Nos.)	30	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
4	For CPP 2 Gas engine (2 Nos.)	30	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
5	HF kiln heating furnace No.270	19.5	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
6	HF kiln heating furnace No.248	19.5	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
7	Alumina Drying	30	Cyclone separator Bag Filter with Scrubber system	PM	150 mg/Nm^3
8	Captive Incineration (200 Kg/Hr)	30	2-Stage Alkali Scrubber	PM	150 mg/Nm^3
				SO_2	200 mg/Nm^3
				NO_x	400 mg/Nm^3
				HCl	50 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HF	04 mg/Nm^3
				CO	100 mg/Nm^3
				TOC	20 mg/Nm^3
				HBr	30 mg/Nm^3
				Br	02 mg/Nm^3
9	Boiler	35	Bag Filters	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm
10	DG sets 2 – Nos.	11	Adequate Stack Height	PM	150 mg/Nm^3
				SO_2	100 ppm
				NO_x	50 ppm

4.3 The process emission through various stacks/vent of reactor, process, and vessel shall conform to the following standards:

Sr. No.	Stack attached to	Height in meter	Air Pollution Control Measure	Parameters	Parameter
1	For Thermal Oxidation	30	Scrubbing System	PM	100 mg/Nm^3

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	(CDM)			SO_2	40 mg/Nm^3
				NO_x	25 mg/Nm^3
				HF	06 mg/Nm^3
				HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3
2	Sulfuric acid plant	40	Demister pad & caustic scrubber	SO_2	2kg/T of Conc. (100%) Acid Produced.
				Acid Mist	25 mg/Nm^3
3	HF plant Off Gases Scrubber	30	Packed tower &Venturi Scrubber	HF	06 mg/Nm^3
				SO_2	40 mg/Nm^3
4	AlF_3 Plant	25	Packed tower &Venturi Scrubber	SPM	100 mg/Nm^3
				HF	06 mg/Nm^3
5	Cryolite plant	25	Bag filter & Spray tower	PM	100 mg/Nm^3
				HF	06 mg/Nm^3
6	Miscellaneous Fluoride plant (BF_3 Plant)	11	Packed column &Venturi scrubber	PM	100 mg/Nm^3
				HF	06 mg/Nm^3
7	Mafron (Refrigerant Gases)	11	Packed column &VenturiScrubber	HF	06 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HCl	20 mg/Nm^3
8	Fluoro Toluene	11	Packed column &Venturi Scrubber	HF	06 mg/Nm^3
	Fluoro Benzene			NO_x	25 mg/Nm^3
9	4 Fluoro Benzyl Chloride, 4 Fluoro Benzaldehyde	11	Packed column &Venturi Scrubber	HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3
				NO_x	25 mg/Nm^3
				HBr	30 mg/Nm^3
	1 Bromo 4 Fluorobenzene			Br_2	02 mg/Nm^3
				HF	06 mg/Nm^3
10	4 Fluoro Acetophenone,	11	Packed column &Venturi Scrubber	HCl	20 mg/Nm^3
	4 Fluoro Benzoic Acid,			Cl_2	09 mg/Nm^3
	4,3 Di Fluoro Benzophenone			NO_x	25 mg/Nm^3
11	Fluoro Aniline	11	Packed column &Venturi scrubber	HCl	20 mg/Nm^3
	Benzotrifluoride			Cl_2	09 mg/Nm^3
	Parachloro Benzotrifluoride			NO_x	25 mg/Nm^3
	Amino Benzotrifluoride			SO_2	40 mg/Nm^3
				HF	06 mg/Nm^3
12	Tri Fluoro Acetic Acid	11	Packed column &Venturi Scrubber	HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HF	06 mg/Nm^3

13	PAC/$FeCl_3$/NH_4Cl/ $CaCl_2$ - 2 Nos*	11	Packed tower and Venturi scrubbers	HCl	20 mg/Nm^3
14	Process Vent (Pilot (plant	12	Scrubbing System	PM	100 mg/Nm^3
				SO_2	40 mg/Nm^3
				NO_x	25 mg/Nm^3
				HCl	20 mg/Nm^3
				Cl_2	09 mg/Nm^3
				HF	06 mg/Nm^3
				HBr	30 mg/Nm^3
				Br_2	02 mg/Nm^3
				NH_3	175 mg/Nm^3

4.4 Applicant shall comply with National Ambient Air Quality Standards notified by Central Pollution Control Board, New Delhi time to time under the provision of the Environment (Protection) Act-1986 for all the parameters. The concentration of all parameters in the ambient air within the premises of the industry and a distance of 10 meters from the sources (other than the stack/vent) shall not exceed than the permissible limit.

Parameters	Permissible Limit (µg/m^3)	
	Annual	24 Hrs Average
Particulate Matter-10 (PM_{10})	60	100
Particulate Matter-2.5 ($PM_{2.5}$)	40	60
SO_2	50	80
NO_x	40	80

4.5 The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.

4.6 The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB (a) during day time and 70 dB (A) during night time. Day time is reckoned in between 6a.m. and10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.

5. <u>D.G. Sets Conditions</u>

The D.G. Set shall have acoustic enclosure and shall comply sith the standards specified at Sr. no. 95 of Schedule-I of the rule-3 of E.P. Rules -1986 and Noise pollution level as per the Air Act-1981.

D.G. Sets standards:-

The flue gas emission through stack attached to D.G. Sets shall conform to the following standards.

a) The minimum height of stack to be provided with each of the generator set shall be H=h + 0.2 (KVA) 1/2, where H= Total stack height in meter, h= height of the building in meters where or by the side of which the generator set is installed.

b) Noise from DG set shall be controlled by providing an acoustic enclosure or by treating the room acoustically, at the users end.

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c) The acoustic enclosure or acoustic treatment of the room shall be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on the higher side (if the actual ambient noise is on the higher side, it may not be possible to check the performance of the acoustic enclosure/ acoustic treatment. Under such circumstances the performance may be checked for noise reduction up to actual ambient noise level, preferably, in the night time). The measurement for insertion loss may be done at different points at 0.5 m from the acoustic enclosure/room, and the averaged.

d) The D.G. Set shall be provided with proper exhaust muffler with insertion loss of minimum 25 dB (A).

e) All efforts shall be made to bring down the noise level due to the D.G. Set, outside the premises, within the ambient noise requirements by proper siting and control measures.

f) Installation of a D.G. Sets must be strictly in compliance with the recommendations of the D.G. Set manufacturer.

g) A proper routine and preventive maintenance procedure for the D.G. Set should be set and followed in consultation with the DG Set manufacture which would help prevent noise levels of the DG Set from deteriorating with use

6. The following condition mentioned under the head of **"AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]"** shall be amended and read as under:

6.1 Authorization order No: **AWH-131288** date of Issue: **10/11/2023.**

6.2 **M/s. Navin Flourine International Ltd.** is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No: 2,4 to 13,14/1,2,3,19,20 to 58, Surat Navsari Road, Bhestan, Surat-395023, Tal: Chorasi, Dist: Surat.**

Sr. No.	Type of Waste	Schedule/ Category	Quantity (MT/Year)			Facility
			Existing	Proposed	Total	
1	ETP Sludge	I-35.3	1937	00	1937	Collection, Storage, Transportation, Disposal at authorized TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
2	Process Sludge	I-20.4	187.5	00	187.5	Collection, Storage, Transportation, Disposal at authorized TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
3	Sulphur Sludge	I-20.4	50	00	50	Collection, Storage, Transportation, Disposal at authorized TSDF through online xgn generated manifest

						and Vehicle registered with VLTS system only.
4	Distillation Residue (High Boiling Impurities)	I-20.3	20	00	20	Collection, Storage, Incineration at captive incinerator within unit or sent to outside incinerator through online xgn generated manifest and Vehicle registered with VLTS system only.
5	Used Oil	I-5.1	12.4	00	12.4	Collection, Storage, Transportation, Disposal by selling to recycler who have permission under rule-9 through online xgn generated manifest and Vehicle registered with VLTS system only.
6	Discarded Containers	I-33.1	12000 Nos./Year	00	12000 Nos./Year	Collection, Storage, transportation disposal by selling to Authorized Recycler after decontamination.
7	Spent Catalyst	I-17.2	12	00	12	Collection, Storage, Transportation and sell to end users/actual users having Rule-9 permission under HOWR-2016, Valid CCA after making MOU or send to common incinerator through online xgn generated manifest and Vehicle registered with VLTS system only.
8	Incineration Ash	I-37.2	3	00	3	Collection, Storage, Transportation, Disposal at authorized TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
9	Plastic Bags	I-22.2	3	+ (27)	30	Collection, Storage, Transportation, Disposal at authorized recycler through online xgn generated manifest and Vehicle registered with VLTS system only.

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10	Cotton waste /incinerable waste	I-33.2	12	00	12	Collection, Storage, Incineration at captive incinerator within unit or sent to outside incinerator through online xgn generated manifest and Vehicle registered with VLTS system only.
11	E-Waste	-	0.2	+ (0.5)	0.7	Collection, Storage, and send to authorized recycler.
12.	Spent HCL	I-29.6	18900	00	18900	Collection, Storage, Transportation and sell to end users/actual users having Rule-9 permission under HOWR-2016, Valid CCA after making MOU through online xgn generated manifest and Vehicle registered with VLTS system only.
13.	Insulation waste	III-B2030	24	00	24	Collection, Storage, Transportation, Disposal at TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
14.	Containment / spill ups cleaning waste	--	00	+ (30)	30	Collection, Storage, Transportation, Disposal at TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
15.	Brick refractory	--	00	+ (8)	8	Collection, Storage, Transportation, Disposal at TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
16.	Used PPE	--	00	+ (5)	5	Collection, Storage, Transportation, Disposal at TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
17.	Date expired / off-	I-28.4	00	+ (50)	50	Collection, Storage, Incineration at captive

	specification material					incinerator within unit or sent to outside incinerator through online xgn generated manifest and Vehicle registered with VLTS system only.
18.	Oil filter waste	I-5.1	00	+ (1)	1	Collection, Storage, Incineration at captive incinerator within unit or sent to outside incinerator through online xgn generated manifest and Vehicle registered with VLTS system only.
19.	Waste from surface preparation for painting	I-21.1	00	+ (10)	10	Collection, Storage, Transportation, Disposal at TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.
20.	Spent carbon	I-28.3	00	+ (5)	5	Collection, Storage, Transportation, Disposal at TSDF through online xgn generated manifest and Vehicle registered with VLTS system only.

6.3 The authorization shall be valid up to **01/01/2025.**

6.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

6.5 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no. 6.2 to the industry having valid CCA of this Board.

7. **The rest of the conditions of the above referred CCA order shall remain unchanged. You are directed to comply with these conditions.**

For and on behalf of
Gujarat Pollution Control Board,

(Dr. S. N. Agravat)
Unit Head, Surat

Annexure B1

सत्यमेव जयते

File No: IA-J-11011/181/2022-IA-II(I)

Government of India

Ministry of Environment, Forest and Climate Change

IA Division

***

Date **18/09/2023**

To,

Shri Subodh Kumar
M/s NAVIN FLUORINE INTERNATIONAL LIMITED
Plot No. 2, 4 to 13, 14/1, 2, 3, 19, 20 to 58, Surat Navsari Road, Bhesan, Tal: Chorasi , Bhestan, SURAT, GUJARAT-395023
Email: subodh.kumar@nfil.in

Subject: **Proposed Expansion of the Specialty Chemicals of production capacity (Organic Products: from 2955 MT/Annum to 3020 MT/Annum) and no change of Inorganic Products: 60300 MT/Annum & CPP in existing unit located at Plot No: 2, 4 to 13, 14/1, 2, 3, 19, 20 to 58, Surat Navsari Road, Village: Bhestan, Tehsil: Chorasi, District: Surat, Gujarat by M/s. Navin Fluorine International Ltd. - Environmental Clearance**

Sir/Madam,

This is in reference to your application submitted to MoEF&CC vide proposal number IA/GJ/IND3/429642/2023 dated 19.05.2023 for grant of prior Environmental Clearance (EC) to the proposed project under the provision of the EIA Notification 2006 and as amended thereof. The proposal is for the environmental clearance for the proposed expansion of Specialty Chemicals of production capacity (Organic Products: from 2955 MT/Annum to 3020 MT/Annum) and no change Inorganic Products: 60300 MT/Annum & CPP in existing unit located at Plot No: 2, 4 to 13, 14/1, 2, 3, 19, 20 to 58, Surat Navsari Road, Village: Bhestan, Tehsil: Chorasi, District: Surat, Gujarat by M/s. Navin Fluorine International Ltd.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC23A0202GJ5636200E
(ii) File No.	IA-J-11011/181/2022-IA-II(I)
(iii) Clearance Type	Expansion
(iv) Category	A
(v) Project/Activity Included Schedule No.	5(f) Synthetic organic chemicals industry
(vi) Sector	Industrial Projects - 3
(vii) Name of Project	M/s. Navin Fluorine International Limited (NFIL)
(viii) Name of Company/Organization	NAVIN FLUORINE INTERNATIONAL

	LIMITED
(ix) Location of Project (District, State)	SURAT, GUJARAT
(x) Issuing Authority	MoEF&CC
(xi) Applicability of General Conditions as per EIA Notification, 2006	No

1. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-1(Part A, B and C)/ EIA & EMP Reports were submitted to the MoEF&CC for an appraisal by the EAC under the provision of EIA notification 2006 and its subsequent amendments.
2. The above-mentioned proposal has been considered by EAC Industry-III in the 52nd meeting held on 31/05/2023 (MoM confirmed in the 53rd EAC held on 14.06.2023). The minutes of the meeting and all the project documents are available on PARIVESH portal which can be accessed from the PARIVESH portal by scanning the QR Code above or through the following web link https://parivesh.nic.in/utildoc/6063385_1686652054635.pdf.
3. The brief about configuration of products and byproducts as submitted by the Project Proponent in Form-1 (Part A, B and C)/ EIA & EMP Reports / presented during EAC are annexed to this EC as Annexure (1).
4. The EAC Industry-III in the 52nd meeting held on 31/05/2023 (MoM confirmed in the 53rd EAC held on 14.06.2023) based on information submitted viz: Form 1 (Part A, B and C), EIA/EMP report etc & clarifications provided by the project proponent and after detailed deliberations on all technical aspects and public hearing issues and compliance thereto furnished by the Project Proponent, recommended the proposal for grant of Environment Clearance under the provision of EIA Notification, 2006 and as amended thereof subject to compliance of Specific and Standard EC conditions as given in this letter.
5. The MoEF&CC has examined the proposal in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and based on the recommendations of the Expert Appraisal Committee hereby accords Environment Clearance to the instant proposal of **M/s. Navin Fluorine International Ltd.** under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of the Specific and Standard EC conditions as given in Annexure (1)
6. The Ministry reserves the right to stipulate additional conditions, if found necessary.
7. The Environmental Clearance to the aforementioned project is under provisions of EIA Notification, 2006. It does not tantamount to approvals/consent/permissions etc. required to be obtained under any other Act/Rule/regulation. The Project Proponent is under obligation to obtain approvals /clearances under any other Acts/ Regulations or Statutes, as applicable, to the project.
8. The Project Proponent is under obligation to implement commitments made in the Environment Management Plan, which forms part of this EC.
9. Validity of EC is upto Ten years from the date of issuance of this EC. Validity of EC becomes perpetual subject to the start of production operations by the project or activity on or before the 10 years from the date of EC. In case the project proponent fails to start the production operations within the EC validity date, application for EC validity extension shall be submitted to the regulatory authority as per the provision contained in the Para 9.0 of EIA notification, 2006 and its amendment.
10. General Instructions:

    (a) The project proponent shall prominently advertise it at least in two local newspapers of the District or State, of which one shall be in the vernacular language within seven days indicating that the project has been accorded environment clearance and the details of MoEF&CC/SEIAA website where it is displayed.

    (b) The copies of the environmental clearance shall be submitted by the project proponents to the Heads of local bodies, Panchayats and Municipal Bodies in addition to the relevant offices of the Government who in turn has to display the same for 30 days from the date of receipt.

    (c) The project proponent shall have a well laid down environmental policy duly approved by the Board of Directors (in case of Company) or competent authority, duly prescribing standard operating procedures to have proper checks and balances and to bring into focus any infringements/deviation/violation of the environmental / forest / wildlife norms / conditions.

    (d) Action plan for implementing EMP and environmental conditions along with responsibility matrix of the project proponent (during construction phase) and authorized entity mandated with compliance of conditions

(during perational phase) shall be prepared. The year wise funds earmarked for environmental protection measures shall be kept in separate account and not to be diverted for any other purpose. Six monthly progress of implementation of action plan shall be reported to the Ministry/Regional Office along with the Six-Monthly Compliance Report.

(e) Concealing factual data or submission of false/fabricated data may result in revocation of this environmental clearance and attract action under the provisions of Environment (Protection) Act, 1986.

(f) The Regional Office of this Ministry shall monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data / information/monitoring reports.

(g) Any appeal against this EC shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

11. This issues with the approval of the Competent Authority

Copy To

1. The Principal Secretary, Forests & Environment Department, Government of Gujarat, Sachivalaya, 8th Floor, Gandhi Nagar - 382 010 (Gujarat)
2. The Deputy Director General of Forests (C) Ministry of Env., Forest and Climate Change, Integrated Regional Office, Gandhi Nagar, A-Wing – 407 & 409, Aranya Bhawan, Near CH-3 Circle, Sector-10A, Gandhi Nagar - 382010
3. The Chairman, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi -32
4. The Member Secretary, Gujarat Pollution Control Board, Paryavaran Bhawan, Sector 10 A, Gandhi Nagar-382 043 (Gujarat)
5. The Member Secretary, Central Ground Water Authority, Jamnagar House, 18/11, Man Singh Road Area, New Delhi, Delhi 110001
6. The District Collector, District Surat, Gujarat.
7. Guard File/Monitoring File/PARIVESH

Annexure 1

Specific EC Conditions for (Synthetic organic chemicals industry)

1. Specific conditions

S. No	EC Conditions
1.1	1. The PP shall plant additional 6907 nos. of tree plantations within the existing greenbelt area of 2,45,861.3 m^2 in the plant premises within a period of one year of grant of EC. The saplings selected for the plantation should be of sufficient height, preferably 6-ft (about 2 m). The budget earmarked for the plantation shall be kept in separate account and should be audited annually. PP should annually submit the audited statement along with proof of activities viz. photographs (before & after with geo-location date & time), details of the expert agency engaged, details of species planted, number of species planted, survival rate, density of plantation etc. to the Regional Office of MoEF&CC before 1st July of every year for the activities carried out during the previous year. 2. A separate Environmental Management Cell (having qualified persons with Environmental Science/Environmental Engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. PP shall engage Vice President- General Manager – HSE- Executive

S. No	EC Conditions
	Enviornment- Sr. Manager ETP- Assistant Manager – Executive- ETP and incerator operators – ETP & Incerator helpers In addition to this one safety & health officer as per the qualification given in Factories Act 1948 shall be engaged within a month of grant of EC. PP should annually submit the audited statement of amount spent towards the engagement of qualified persons in EMC along with details of person engaged to the Regional Office of MoEF&CC before 1st July of every year for the activities carried out during previous year. 3. The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented. The budget propose under EMP is 52.35 Crore (Capital cost) and 13.78 Crore per annum (Recurring cost) shall be kept in separate account and should be audited annually. The PP should submit the annual audited statement along with proof of implementation of activities proposed under EMP duly supported by photographs (before & after with geo-location date & time) and other document as applicable to the Regional Office of MoEF&CC before 1st July of every year for the activities carried out during previous year. 4. The Total water requirement is 4051.96 m^3/day of which fresh water requirement of 2051.96 m^3 /day will be met through Narmada water resources, water supply and Kalpsar Department and recycled water (2000 m^3/day) from SMC STP (Hydraulic Department). The PP should ensure that water supply should not be above the permissible limit as mentioned in the letter and fresh water shall be withdrawn only after obtaining valid agreement from Concerned Authority. The PP should submit the details of utilization to the Integrated Regional Office (IRO), MoEF&CC before 1st July of every year for the activities carried out during the previous year. 5. As commmitted by the PP after the deliberation, Total 3658.24 KL/Day (Industrial: 3468.24 KL/Day + Domestic: 190 KL/Day) of effluent shall be generated. Industrial wastewater (3468.24 KL/Day) along with Domestic wastewater (190 KL/Day) shall be treated in Effluent Treatment Plant (Primary, secondary & tertiary treatment). Then treated wastewater (3658.24 KLD) shall be discharged into the SMC drain for sending to Common Sewage Treatment Plant (Bamroli). 6. No banned chemicals shall be manufactured by the project proponent. No banned raw materials shall be used in the unit. The project proponent shall adhere to the notifications/guidelines of the Government in this regard. 7. The project proponent shall comply with the environment norms for synthetic organic chemical as notified by the Ministry of Environment, Forest and Climate Change, *vide* GSR 608 (E), dated 21. 7.2010 under the provisions of the Environment (Protection) Rules, 1986. 8. The project proponent shall utilize modern technologies for capturing of carbon emitted and shall also develop carbon sink/carbon sequestration resources capable of capturing more than emitted. The implementation report shall be submitted to the IRO, MoEF&CC in this regard. 9. All necessary precautions shall be taken to avoid accidents and action plan shall be implemented for avoiding accidents. The project proponent shall implement the onsite/offsite emergency plan/mock drill etc. and mitigation measures as prescribed under the rules and guidelines issued in the Manufacture, Storage and Import of Hazardous Chemicals (MSIHC) Rules, 1989, as amended time to time, and the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996. 10. The volatile organic compounds (VOCs)/Fugitive emissions shall be controlled at 99.97 % with effective chillers/modern technology. Regular monitoring of VOCs shall be carried out. 11. The storage of toxic/hazardous raw material shall be bare minimum with respect to quantity and inventory. Quantity and days of storage shall be submitted to the Regional Office of Ministry and SPCB along with the compliance report. 12. The occupational health centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be

S. No	EC Conditions
	provided with required safety kits/mask for personal protection. 13. Training shall be imparted to all employees on safety and health aspects for handling chemicals. Safety and visual reality training shall be provided to employees. Action plan for mitigation measures shall be properly implemented based on the safety and risk assessment studies. 14. The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling. Fire-fighting system shall be as per the norms. 15. The solvent management shall be carried out as follows: (a) Reactor shall be connected to chilled brine condenser system. (b) Reactor and solvent handling pump shall have mechanical seals to prevent leakages. (c) Solvents shall be stored in a separate space specified with all safety measures. (d) Proper earthing shall be provided in all the electrical equipment wherever solvent handling is done. (e) Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valve to prevent losses. (f) All the solvent storage tanks shall be connected with vent condensers with chilled brine circulation. 16. The PP shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste; (b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. (c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapor recovery system. (f) Use of high pressure-hoses for equipment cleaning to reduce wastewater generation. 17. The activities and the action plan proposed by the project proponent to address the issues raised during the public hearing as well as the related socio-economic issues in the study area shall be completed as per the schedule presented before the Committee and as described in the EIA report in letter and spirit.

Standard EC Conditions for (Synthetic organic chemicals industry)

1

S. No	EC Conditions
1.1	No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
1.2	The Project proponent shall strictly comply with the rules and guidelines issued under the Manufacture, Storage and Import of Hazardous Chemicals (MSIHC) Rules, 1989, as amended time to time, the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, and Hazardous and Other Wastes (Management and Trans-Boundary Movement) Rules, 2016 and other rules notified under various Acts.
1.3	The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.
1.4	The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the

S. No	EC Conditions
	Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
1.5	The company shall undertake all relevant measures for improving the socio-economic conditions of the surrounding area. The activities shall be undertaken by involving local villages and administration. The company shall undertake eco-developmental measures including community welfare measures in the project area for the overall improvement of the environment.
1.6	The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/ pollution control measures shall not be diverted for any other purpose.
1.7	A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal.
1.8	The project proponent shall also upload/submit six monthly reports on Parivesh Portal on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data to the respective Integrated Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six monthly compliance status report shall be posted on the website of the company.
1.9	The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Integrated Regional Office of MoEF&CC by e-mail.
1.10	The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at https://parivesh.nic.in/. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.
1.11	The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
1.12	This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project.

Annexure 2

Details of the Project

Annexure B3

सत्यमेव जयते

Directorate Industrial Safety & Health

Gujarat State

Directorate Industrial Safety & Health

Gujarat State

FORM NO. 4

(Prescribed under Rules 5)

FORM NO. 4

(Prescribed under Rule 5)

License to work a factory

Registration No. **1240/24111/1967**
FIN. **S19005646A**

License No. **5646**
D.A. **26-Jan-1967**

License is hereby granted to

Mr. NITIN GANAPATI KULKARNI

For the premises known as

NAVIN FLUORINE INTERNATIONAL LIMITED

situated at

BHESTAN SURAT - NAVSARI ROAD

Ta.: **Surat City** Dist.: **Surat**

for use as a factory within the limits specified in the plan approved by the

Joint Director Industrial Safety and Health, Surat Region

vide No. **326** Date **13-Apr-2004** subject to provisions of the

Factories Act, 1948 and the Rules made thereunder.

The license is issued for:

- Maximum Number of workers to be employed on any day during the Year :**2,000**
- Maximum installed power in B.H.P. on any day during the year :**Above 5000**

The license is valid up to 31st December **2026**,

Fees paid Rs. **580.00**
Fees due Rs. **50.00**
Excess Rs. **530.00**
Place : Surat
Date : 03-Oct-2024

DIRECTORATE INDUSTRIAL SAFETY & HEALTH GUJARAT STATE

Signature valid

Digitally signed by KUNJANKUMAR ANILKUMAR RAVAT
Date: 2024.10.03 11:45:36 IST
Reason: Approval
Location: Surat

Deputy Director
Industrial Safety and Health
Surat

099452

Annexure B4

फार्म ई /FORM E

नियम 50,51 और 54 देखें /(See Rules 50, 51 and 54)

सिलेंडरों में संपीड़ित गैस भरने के लिए अनुज्ञप्ति / Licence to fill compressed gas in cylinders

अनुज्ञप्ति संख्यास/ Licence No. : **G/HO/GJ/05/37(G1183)** वार्षिक शुल्का रू/ Fee Rs.**5000/-** per year

NAVIN FLUORINE INTERNATIONAL LTD., Udhna-Bhestan Road, Village/Town: Bhestan, City: Surat City, Taluka: Surat City, District: SURAT, State: Gujarat, Pin: 395023 , को नीचे वर्णित और रेखांक संख्या **G/HO/GJ/05/37(G1183)** dated **07/08/1996** में दर्शित किए गए अनुज्ञप्त परिसर में, भारतीय विस्फोटक अधिनियम, 1884 (1884 का 4) और उसके अधीन बनाए गए नियमों के उपबंधों तथा इस अनुज्ञप्ति की अन्य शर्तों के अधीन रहते हुए, केवल संपीड़ित गैस से भरे सिलेण्डरों को रखने के लिए ही विधिमान्य अनुज्ञप्ति दी जाती है। / Licence is hereby granted to **NAVIN FLUORINE INTERNATIONAL LTD., Udhna-Bhestan Road, Village/Town: Bhestan, City: Surat City, Taluka: Surat City, District: SURAT, State: Gujarat, Pin: 395023** valid only for the filling of cylinders with compressed gas in the licensed premises described below and shown in the plan No. **G/HO/GJ/05/37(G1183)** dated **07/08/1996** subject to the provisions of the Explosives Act, 1884(4 of 1884) and the rules made thereunder and to the further conditions of this licence.

यह अनुज्ञप्ति 30 सितम्बर **2026** तक प्रवृत्त रहेगी । / The Licence shall remain in force till the **30th September 2026.**

For Chief Controller of Explosives
Nagpur
कृते मुख्य विस्फोटक नियंत्रक
नागपुर

August 7, 1996

1)Amendment dated - 25/04/2005
2)Amendment dated - 02/07/2015

अनुज्ञप्त परिसर का विवरण और अवस्थिति / DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

निम्नलिखित विवरण के अनुसार सिलेण्डरों में गैस भरने के लिए अनुज्ञप्त परिसर, जिसकी अभिन्यास सीमाओं और अन्य विशिष्टियों को संलग्न अनुमोदित रेखांक सं. **G/HO/GJ/05/37** dated **August 7, 1996** में दिखाया गया है,| **BHESTAN** में अवस्थित है और जिसमें अन्य सुविधाओं से जोडे गए **R-22(Chlorodifluoromethane) - 11 Nos.(1x11), R-134a - 11 Nos.(1x11), R-404A - 11 Nos.(1x11), R-407C - 11 Nos.(1x11), R410a - 11 Nos.(1x11)** फिलिंग पॉइन्ट्स है । / The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No **G/HO/GJ/05/37** dated **August 7, 1996** are situated at **BHESTAN** and consists of **R-22(Chlorodifluoromethane) - 11 Nos.(1x11), R-134a - 11 Nos.(1x11), R-404A - 11 Nos.(1x11), R-407C - 11 Nos.(1x11), R410a - 11 Nos.(1x11)** filling points with connected other fecilities for filling of the gas(es) in cylinders as described here under:

	गैस का प्रकार Type of Gas	मात्रा /Quantity
a)	विषैले/ Toxic	**--NIL--**
b)	गैर विषैले और गैर ज्वलनशील /Non-Toxic and Non Flammable	**R-22(Chlorodifluoromethane),R-134a,R-404A,R-407C,R410a**
c)	गैर विषैले और ज्वलनशील /Non-Toxic and Flammable	**--NIL--**
d)	घुलित एसिटिलीन गैस /Dissolved Acetylene Gas	**--NIL--**
e)	एलपीजी के अलावा गैर विषैले और ज्वलनशील द्रवित गैस /Non-Toxic & Flammable liquefiable gas other than LPG	**--NIL--**
f)	एलपीजी/ Liquefied Pertoleum Gas	**--NIL--**

और प्लाट संख्या PlotNo :- **गली का नाम : BHESTAN गांव : BHESTAN पुलिस थाना : PANDESARA जिला :SURAT राज्य: Gujarat. /and is situated at PlotNo :- Name of Street :BHESTAN Village/Town :BHESTAN Police Station : PANDESARA District : SURAT, State: Gujarat.**

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नवीकरण के पृष्ठांकन के लिए स्थान / SPACE FOR ENDORSEMENT OF RENEWALS

	नवीकरण की तारीख/Date of Renewal	समाप्ति की तारीख/Date of Expiry	अनुज्ञप्ति प्राधिकारी के हस्ताक्षर/Signature and stamp of the licensing authority
इस अनुज्ञप्ति को, विस्फोटक अधिनियम, 1884 या उसके अधीन बनाए गए गैस सिलेण्डर नियम, 2016 के उपबंधों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में, फीस में कोई छूट दिए बिना दस वर्ष तक नवीकृत किया जाएगा । /This licence shall be renewable without any concession in fee for ten years in the absence of contravention of the provision of the Explosives Act, 1884, or Gas Cylinders Rules, 2016, framed thereunder or of the conditions of the licence	**17/09/2021**	**30/09/2026**	**Mohanlal Jana DCE For Jt. Chief Controller of Explosives Vadodara**

यदि अनुज्ञप्त परिसर इससे उपाबद्ध विवरण और शर्तों के अनुरुप नहीं पाया जाता है और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति दी गई है, उनमे से किसी का उल्लंघन होता है तो यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्ति का धारक कारावास से, जिसकी अवधि दो वर्ष तक की हो सकेगी, या जुर्माने से, जो तीन हजार रुपये तक का हो सकेगा, या दोनों से, दण्डनीय भी होगा । / This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

Note:-This is system generated document does not require physical signature.

Annexure B5

फार्म फ /FORM F

नियम 50,51 और 54 देखें /(See Rules 50, 51 and 54)

Licence to store compressed gas in cylinders

अनुज्ञप्ति संख्या/ Licence No. : **G/HO/GJ/06/34(G1183)**

वार्षिक शुल्क। रू/Fee Rs. **118000**/- per year

NAVIN FLUORINE INTERNATIONAL LTD., Udhna-Bhestan Road, Village/Town: Bhestan, City: Surat City, Taluka: Surat City, District: SURAT, State: Gujarat, Pin: 395023 को नीचे वर्णित और रेखांक संख्या **G/HO/GJ/06/34(G1183)** dated **07/08/1996** में दर्शित किए गए अनुज्ञप्त परिसर में, भारतीय विस्फोटक अधिनियम, 1884 (1884 का 4) और उसके अधीन बनाए गए नियमों के उपबंधों तथा इस अनुज्ञप्ति की अन्य शर्तों के अधीन रहते हुए, केवल संपीड़ित गैस से भरे सिलेण्डरों को रखने के लिए ही विधिमान्य अनुज्ञप्ति दी जाती है। /

Licence is hereby granted to **NAVIN FLUORINE INTERNATIONAL LTD., Udhna-Bhestan Road, Village/Town: Bhestan, City: Surat City, Taluka: Surat City, District: SURAT, State: Gujarat, Pin: 395023** valid only for the possession of cylinders filled with compressed gas in the licensed premises described below and shown in the plan No **G/HO/GJ/06/34(G1183)** dated **07/08/1996** subject to the provisions of the Explosives Act, 1884(4 of 1884) and the Rules made thereunder and to the further conditions of this licence.

यह अनुज्ञप्ति 30 सितम्बर 2026 तक प्रवृत्त रहेगी । / The Licence shall remain in force till the **30th September 2026.**

For Chief Controller of Explosives
Nagpur
कृते मुख्य विस्फोटक नियंत्रक
नागपुर

August 7, 1996

अनुज्ञप्त परिसर का विवरण और अवस्थिति / DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

निम्नलिखित विवरण के अनुसार सिलेण्डरों में भरी गैस रखने के लिए अनुज्ञप्त परिसर, जिसकी अभिन्यास सीमाओं और अन्य विशिष्टियों को संलग्न अनुमोदित रेखांक सं **G/HO/GJ/06/34** dated **August 7, 1996** में दिखाया गया है, में अवस्थित है और जिसमें एक भण्डारण शेड है। / The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No. **G/HO/GJ/06/34** dated **August 7, 1996** are situated at **BHESTAN** and consists of a storage shed for possession of the gas contained in cylinders as described here under:

	गैस का प्रकार /Type of Gas	मात्रा /Quantity
a)	विषैले/ Toxic	**--NIL--**
b)	गैर विषैले और गैर ज्वलनशील /Non-Toxic and Non Flammable	**R-22(Chlorodifluoromethane) - 10000 Nos., R-134a - 2000 Nos., R-404A - 1000 Nos., R-407C - 1000 Nos., R410a - 1000 Nos.**
c)	गैर विषैले और ज्वलनशील /Non-Toxic and Flammable	**--NIL--**
d)	घुलित एसिटिलीन गैस /Dissolved Acetylene Gas	**--NIL--**
e)	एलपीजी के अलावा गैर विषैले और ज्वलनशील द्रवित गैस /Non-Toxic & Flammable liquefiable gas other than LPG	**--NIL--**
f)	एलपीजी/ Liquefied Pertoleum Gas	**--NIL--**

और प्लाट संख्या PlotNo : **-** गली का नाम गांव : **BHESTAN** या नगर पुलिस थाना : **PANDESARA** जिला : **SURAT**,राज्या : **Gujarat**.

/ and is situated at PlotNo : **-** Village/Town :**BHESTAN** Police Station : **PANDESARA** District : **SURAT**, State: **Gujarat**.

नवीकरण के पृष्ठांकन के लिए स्थान / SPACE FOR ENDORSEMENT OF RENEWALS

			अनुज्ञप्ति प्राधिकारी के

	नवीकरण की तारीख/Date of Renewal	समाप्ति की तारीख/Date of Expiry	अनुज्ञप्ति प्राधिकारी के हस्ताक्षर/Signature and stamp of the licensing authority
इस अनुज्ञप्ति को, विस्फोटक अधिनियम, 1884 या उसके अधीन बनाए गए गैस सिलेण्डर नियम, 2016 के उपबंधों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में, फीस में कोई छूट दिए बिना दस वर्ष तक नवीकृत किया जाएगा ।/This licence shall be renewable without any concession in fee for ten years in the absence of contravention of the provision of the Explosives Act,1884 or Gas Cylinders Rules, 2016, framed thereunder or of the conditions of the licence	**17/09/2021**	**30/09/2026**	**Mohanlal Jana DCE For Jt. Chief Controller of Explosives Vadodara**

यदि अनुज्ञप्त परिसर इससे उपाबद्ध विवरण और शर्तों के अनुरुप नहीं पाया जाता है और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति दी गई है, उनमे से किसी का उल्लंघन होता है तो यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्ति का धारक कारावास से, जिसकी अवधि दो वर्ष तक की हो सकेगी, या जुर्माने से, जो तीन हजार रुपये तक का हो सकेगा, या दोनों से, दण्डनीय भी होगा । / This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

Note:-This is system generated document does not require physical signature.

Annexure B6

FORM E
(See Rules 50, 51 and 54)
Licence to fill compressed gas in cylinders

Licence No. : G/HO/GJ/05/363(G2386) Fee Rs.5000/- per year

Licence is hereby granted to **M/s. M/S.NAVIN FLUORINE INTERNATIONAL LTD., BHESTAN , SURAT, City: SURAT, District: SURAT, State: Gujarat, Pin: 395023** valid only for the filling of cylinders with compressed gas in the licensed premises described below and shown in the plan No. **G/HO/GJ/05/363(G2386)** dated **21/03/2002** subject to the provisions of the Explosives Act, 1884(4 of 1884) and the rules made thereunder and to the further conditions of this licence.
The Licence shall remain in force till the **30th September 2025.**

For Chief Controller of Explosives
Nagpur

March 21, 2002

1)Amendment dated - 25/04/2005
2)Amendment dated - 22/11/2007
3)Amendment dated - 10/02/2020
4)Amendment dated - 24/06/2020
5)Amendment dated - 03/10/2020

DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No **G/HO/GJ/05/363** dated **March 21, 2002** are situated at **SURAT** and consists of **BORON TRIFLUORIDE - 62 Nos.(2x10 2x10 2x10+1x2)** filling points with connected other fecilities for filling of the gas(es) in cylinders as described here under:

	Type of Gas	
a)	Toxic	BORON TRIFLUORIDE
b)	Non-Toxic and Non Flammable	--NIL--
c)	Non-Toxic and Flammable	--NIL--
d)	Dissolved Acetylene Gas	--NIL--
e)	Non-Toxic & Flammable liquefiable gas other than LPG	--NIL--
f)	Liquefied Pertoleum Gas	--NIL--

and is situated at PlotNo :- Name of Street :**SURAT** Village/Town :**SURAT** Police Station : **PANDESARA** District : **SURAT**, State: **Gujarat.**

SPACE FOR ENDORSEMENT OF RENEWALS

	Date of Renewal	Date of Expiry	Signature and stamp of the licensing authority
This licence shall be renewable without any concession in fee for ten years in the absence of contravention of the provision of the Explosives Act, 1884, or Gas Cylinders Rules, 2016, framed thereunder or of the conditions of the licence	**10/09/2015**	**30/09/2025**	**Bibhas Chandra Sadhukhan DCE For Dy. Chief Controller of Explosives Vadodara**

This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

License No : G/HO/GJ/05/363 (G2386)

ADDITIONAL CONDITIONS FOR FILLING AND OR STORAGE OF TOXIC GASES CONTAINERS/CYLINDERS UNDER GAS CYLINDEDRS RULES, 2016.

1. An efficient alarm system with operating switch in the premises shall be provided. In case of emergency, the alarm can be heard in the control room by operating the switch in the premises.
2. A Disaster Management Plan for operation in case of emergency of leakage of toxic gas shall be prepared. The plan shall fix responsibility on the concerned officers who shall be trained in the different aspects of handling toxic gas equipments in case of leakage.
3. One or more hydrant point(s) with adequate pressure shall be provided in or near the premises for use in emergency.
4. At least two numbers self contained breathing apparatus and two Canister type Gas Masks shall be kept in the premises in a readily accessible location.
5. Portable devices for detection of toxic gas leakage shall be made available in or near the premises.
6. A weathercock shall be provided at a suitable location for determining wind direction so that in case of leakage of toxic gas, the workers can move against wind direction.
7. Emergency kit consisting of various appliances and tools including valve hood assembly for cylinders and tonners, clamp for cylinder valve leaks and chain and yoke assembly for tonner valve leaks shall be available with the licensee.
8. In case of closure/cock-up of the filling plant, no cylinder containing toxic gas shall be retained in the premises.
9. Adequate facilities for neutralization of toxic gas shall be provided in case of leakage.
10. Proper cylinder loading/unloading and handling arrangements shall be made in the toxic gas premises.

for Chief Controller of Explosives
Nagpur

FORM F

(See Rules 50, 51 and 54)

Licence to store compressed gas in cylinders

Licence No. : **G/HO/GJ/06/345(G2386)** Fee Rs.**16000/-** per year

Licence is hereby granted to **M/s. M/S.NAVIN FLUORINE INTERNATIONAL LTD., BHESTAN , SURAT, City: SURAT, District: SURAT, State: Gujarat, Pin: 395023** valid only for the possession of cylinders filled with compressed gas in the licensed premises described below and shown in the plan No **G/HO/GJ/06/345(G2386)** dated **21/03/2002** subject to the provisions of the Explosives Act, 1884 (4 of 1884) and the Rules made thereunder and to the further conditions of this licence.
The Licence shall remain in force till the **30th September 2025.**

For Chief Controller of Explosives
Nagpur

March 21, 2002

1)Amendment dated - 25/04/2005
2)Amendment dated - 22/11/2007
3)Amendment dated - 10/02/2020
4)Amendment dated - 24/06/2020
5)Amendment dated - 03/10/2020

DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No. **G/HO/GJ/06/345** dated **March 21, 2002** are situated at **SURAT** and consists of a storage shed for possession of the gas contained in cylinders as described here under:

	Type of Gas	Quantity
a)	Toxic	BORON TRIFLUORIDE - 1750 Nos.
b)	Non-Toxic and Non Flammable	--NIL--
c)	Non-Toxic and Flammable	--NIL--
d)	Dissolved Acetylene Gas	--NIL--
e)	Non-Toxic & Flammable liquefiable gas other than LPG	--NIL--
f)	Liquefied Pertoleum Gas	--NIL--

and is situated at PlotNo :- Name of Street : **SURAT** Village/Town :**SURAT** Police Station : **PANDESARA** District : **SURAT**, State: **Gujarat.**

SPACE FOR ENDORSEMENT OF RENEWALS

	Date of Renewal	Date of Expiry	Signature and stamp of the licensing authority
This licence shall be renewable without any concession in fee for ten years in the absence of contravention of the provision of the Explosives Act, 1884, or Gas Cylinders Rules, 2016, framed thereunder or of the conditions of the licence	**10/09/2015**	**30/09/2025**	**Bibhas Chandra Sadhukhan DCE For Dy. Chief Controller of Explosives Vadodara**

This licence is liable to be cancelled if the licenced premises are not found conforming to the description and conditions attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable with imprisonment for the term which may extend to two years or with fine which may extend to three thousand rupees or with both.

License No : G/HO/GJ/06/345 (G2386)

ADDITIONAL CONDITIONS FOR FILLING AND OR STORAGE OF TOXIC GASES CONTAINERS/CYLINDERS UNDER GAS CYLINDEDRS RULES, 2016.

1. An efficient alarm system with operating switch in the premises shall be provided. In case of emergency, the alarm can be heard in the control room by operating the switch in the premises.
2. A Disaster Management Plan for operation in case of emergency of leakage of toxic gas shall be prepared. The plan shall fix responsibility on the concerned officers who shall be trained in the different aspects of handling toxic gas equipments in case of leakage.
3. One or more hydrant point(s) with adequate pressure shall be provided in or near the premises for use in emergency.
4. At least two numbers self contained breathing apparatus and two Canister type Gas Masks shall be kept in the premises in a readily accessible location.
5. Portable devices for detection of toxic gas leakage shall be made available in or near the premises.
6. A weathercock shall be provided at a suitable location for determining wind direction so that in case of leakage of toxic gas, the workers can move against wind direction.
7. Emergency kit consisting of various appliances and tools including valve hood assembly for cylinders and tonners, clamp for cylinder valve leaks and chain and yoke assembly for tonner valve leaks shall be available with the licensee.
8. In case of closure/cock-up of the filling plant, no cylinder containing toxic gas shall be retained in the premises.
9. Adequate facilities for neutralization of toxic gas shall be provided in case of leakage.
10. Proper cylinder loading/unloading and handling arrangements shall be made in the toxic gas premises.

for Chief Controller of Explosives
Nagpur

Annexure B8

AMENDMENT OF OLD LICENCE NO:GC(WC)F-45/GJ DATED:22/10/1983

Form E

(See Rules 50, 51 and 54)

Licence to Fill Compressed gas in cylinders

Licence Number: **G/HO/GJ/05/ 39(G1185)** **Fee Rs :2500 per year.**

Licence is here by granted to **M/s. Navin Fluorine International Ltd.,, BHESTEN SURAT-395023, District :SURAT , State:Gujarat** valid only for the filling of cylinders with compressed gas in the licensed premises described below and shown in the plan No. **G/HO/GJ/05/ 39 dtd 22, October 1983** subject to the provisions of the Indian Explosives Act, 1884 (4 of 1884) and the rules made thereunder and to the further conditions of this licence.

The licence shall remain in force upto **30th day of September , 2006.**

The 14, October 2005.

for Chief Controller of Explosives

DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

The licensed premises, the layout boundariesand other particulars of which are shown in the attached approved plan No **G/HO/GJ/05/ 39 dtd 22, October 1983**are situated at **BHESTEN** and consists of **HYDROGEN FLUORIDE -1 Nos** filling points with connected other fecilities for filling of the gas(es) in cylinders as described hereunder:

	Type of Gas	
a)	toxic	**HYDROGEN FLUORIDE**
b)	non-toxic and non flammable	
c)	non-toxic and flammable	
d)	dissolved acetylene name	
e)	non-toxic and flammable liquefiable name other than LPG	
f)	liquefied pertoleum name	

and situated at Plot No: Name of Street: Village/Town: **BHESTEN** Police Station: **Bhestan** District:

SPACE FOR ENDORSEMENT OF RENEWALS

30-09-2007 संयु. मु.वि.नि./Jt. CCE

30-09-2010 संयु. मु.वि.नि./Jt. CCE

07/09/2010 Renewed upto 30-09-2015 संयु. मु.वि.नि./Jt. CCE

बढ़ाया गया 30/09/2025 तक

उप मुख्य विस्फोटक नियन्त्रक, बड़ोदा.

5

AMENDMENT OF OLD LICENCE NO:GC(WC)S-269/GJ DATED:22/10/1983

Annexure B9

Form F

(See Rules 50, 51 and 54)

Licence to Store Compressed gas in cylinders

Licence Number: **G/HO/GJ/06/ 36(G1185)** **Fee Rs :500 per year.**

Licence is here by granted to **M/s. Navin Fluorine International Ltd.,, BHESTEN SURAT-395023, District :SURAT , State:Gujarat** valid only for the possession of cylinders filled with compressed gas in the licensed premises described below and shown in the plan No. **G/HO/GJ/06/ 36 dtd 22 October, 1983** subject to the provisions of the Indian Explosives Act, 1884 (4 of 1884) and the rules made thereunder and to the further conditions of this licence.

The licence shall remain in force upto **30th day of September , 2006.**

The 14, October 2005.

for Chief Controller of Explosives

DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

The licensed premises, the layout boundariesand other particulars of which are shown in the attached approved plan No **G/HO/GJ/06/ 36 dtd 22 October, 1983**are situated at **BHESTEN** and consists of a storage shed for possession of the gas contained in cylinders as described hereunder:

	Type of Gas	Quantity
a)	toxic	**HYDROGEN FLUORIDE 60 Nos**
b)	non-toxic and non flammable	
c)	non-toxic and flammable	
d)	dissolved acetylene gas	
e)	non-toxic and flammable liquefiable gas other than LPG	
f)	liquefied pertoleum gas	

and situated at Plot No: Name of Street: Village/Town: **BHESTEN**Police Station: **Bhestan** District: **SURAT**

SPACE FOR ENDORSEMENT OF RENEWALS

	Date of renewal	Date of expiry	Signature and stamp of the licensing authority

30-09-2002 संयु. मु.वि.नि./Jt. CCE

30-09-2010 संयु. मु.वि.नि./Jt. CCE

07/09/2010 Renewed upto 30-09-2015 संयु. मु.वि.नि./Jt. CCE

30/09/2025 तक

उप मुख्य विस्फोटक नियंत्रक, बड़ोदा

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प्ररूप XVI
(प्रथम अनुसूची का अनुच्छेद 7 देखिए)
FORM XVI
(see Article 7 of the First Schedule)

300 लीटर से अधिक मात्रा में वर्ग क प्रपुंज पेट्रोलियम या 25,000 लीटर से अधिक मात्रा में वर्ग ख पेट्रोलियम या 45,000 लीटर से अधिक मात्रा में वर्ग ग पेट्रोलियम या वर्ग क पेट्रोलियम का किसी अन्य वर्ग के पेट्रोलियम के साथ कुल मिलाकर 300 लीटर से अधिक मात्रा से भिन्न मात्रा में आयात और भंडारकरण के लिए अनुज्ञप्ति ।

Licence to import and store otherwise than in bulk petroleum Class A to quantities exceeding 300 litres or petroleum Class B in quantities exceeding 25,000 litres or petroleum Class C in quantities exceeding 45,000 litres or petoleum Class A together with any other class of petroleum in quantities exceeding 300 litres in all.

अनुज्ञप्ति संख्या /Licence No. : **P/WC/GJ/16/346(P188408)** फीस रुपए /Fee Rs. **5000**/- per year

M/s. M/S NAVIN FLUORINE INTERNATIONAL LIMITED, BHESTAN, NA, Other, District: SURAT, State: Gujarat, PIN: 395023 को इसमें तथा विनिर्दिष्टि वर्गों के और मात्राओं में पेट्रोलियम को, आयात करने के लिए और नीचे विनिर्दिष्ट स्थानों में, जो इससे संलग्न. अनुमोदित नक्शा सं **P/WC/GJ/16/346(P188408)** तारीख **09/10/2012** मे दिखाए गए है, पेट्रोलियम, 1934 और उसके अधीन बनाए गए नियमों के उपबंधो तथा इस अनुज्ञप्ति को अतिरिक्त शर्तों पर भंडारकरण के लिए अनुज्ञप्ति अनुदत्त की जाती हैं ।

Licence is hereby granted to **M/s. M/S NAVIN FLUORINE INTERNATIONAL LIMITED, BHESTAN, NA, Other, District: SURAT, State: Gujarat, PIN: 395023** valid for the importation of Petroleum of the classes and quantities as herein specified and storage thereof in the place described below and shown on the approved plan No **P/WC/GJ/16/346(P188408)** dated **09/10/2012** attached hereto subject to the provisions of the Petroleum Act, 1934 and the rule made thereunder and to the further conditions of this Licence.

यह अनुज्ञप्ति 31st day of December **2027** तक प्रवृत रहेगी ।
The Licence shall remain in force till the 31st day of December **2027**

पेट्रोलियम का विवरण /Description of Petroleum	अनुज्ञप्त मात्रा (किलोलीटरों में)/Quantity licenced in KL
वर्ग क पेट्रोलियम /Petroleum Class A	**25.00 KL**
वर्ग ख पेट्रोलियम /Petroleum Class B	**NIL**
वर्ग ग पेट्रोलियम /Petroleum Class C	**NIL**
कुल क्षमता /Total Capacity	**25.00 KL**

October 9, 2012

For Jt. Chief Controller of Explosives
WC, Mumbai

1). Amendment dated - 24/02/2022

अनुज्ञप्त परिसरों का विवरण और अवस्थान
DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर जिसकी विन्यास सीमाएं अन्य विशिष्ट यां संलग्न अनुमोदित नक्शेी में दिखाई गई हैं **Plot No: Surat Navsari Road,, NA, BHESTAN, Surat City, Taluka: Chorasi, District: SURAT, State: Gujarat, PIN: 395023** स्थान पर अवस्थित है तथा उसमें निम्नलिखित **Class A petroleum storage shed** सम्मिलित हैं:

The licensed premises, the layout , boundaries and other particulars of which are shown in the attached approved plan are situated at **Plot No: Surat Navsari Road,, NA, BHESTAN, Surat City, Taluka: Chorasi, District: SURAT, State: Gujarat, PIN: 395023** and **Class A petroleum storage shed.**

Note:-This is system generated document does not require signature.

Annexure B11

भारत सरकार
Government of India
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो)
Petroleum & Explosives Safety Organisation (PESO)
9वीं मंजिल, पार्क पैराडाइज, वडसर
वडोदरा- 390012
9th Floor, Park Paradise, Vadsar,
Vadodara - 390012

E-mail : **jtcce.vadodara@explosives.gov.in**
Phone/Fax No : **0265 - 2361035**

संख्या /No. : **P/HQ/GJ/15/65 (P9677)**

दिनांक /Dated : **20/11/2023**

सेवा में
/To,

M/s. M/s. Navin Fluorine International Ltd,
PO-BARODA BHESTAN,
NA,
SURAT,
District: SURAT,
State: Gujarat
PIN: 395023

विषय /Sub : **Plot No, NA, BHESTAN, BHESTAN, Surat City, Taluka: Surat, District: SURAT, State: Gujarat, PIN: 395023** में स्थित विद्यमान पेट्रोलियम वर्ग **B** अधिष्ठापन में अनुज्ञप्ति सं **P/HQ/GJ/15/65 (P9677)** के नवीकरण के संदर्भ में ।
Existing Petroleum Class **B** Installation at **Plot No, NA, BHESTAN, BHESTAN, Surat City, Taluka: Surat, District: SURAT, State: Gujarat, PIN: 395023** - Licence No. **P/HQ/GJ/15/65 (P9677)** - **Renewal** regarding.

महोदय
/Sir(s),

कृपया आपके पत्र क्रमांक **OIN1508206** दिनांक **16/11/2023** का अवलोकन करें ।

Please refer to your letter No.: **OIN1508206**, dated **16/11/2023**

अनुज्ञप्ति संख्या **P/HQ/GJ/15/65 (P9677)** दिनांक **10/01/2019** को दिनांक **31/12/2033** तक नवीनीकृत कर इस पत्र के साथ अग्रषित की जा रही है ।

Licence No. **P/HQ/GJ/15/65 (P9677)** dated **10/01/2019** is forwarded herewith duly renewed upto **31/12/2033**.

कृपया पेट्रोलियम नियम 2002 के अधीन बनाए गए नियम 148 में दी गई प्रक्रिया का कडाई से पालन करें । अनुज्ञप्ति के नवीकरण हेतु समस्त दस्तावेजों को अनुज्ञप्ति की वैधता समाप्त होने की तिथि से कम से कम 30 दिन पूर्व **Jt. Chief Controller of Explosives, Vadodara** कार्यालय को प्रेषित करें ।

Please follow the procedure strictly as laid down in rule 148 of the Petroleum Rules, 2002 and submit complete documents for the Renewal of the licence **to Jt. Chief Controller of Explosives, Vadodara, so as to reach his** office on or before the date on which Licence expires.

कृपया पावती दें।
Please acknowledge the receipt.

भवदीय /Yours faithfully,

((आर.वेणुगोपाल)
(Dr. R.Venugopal))
संयुक्त मुख्य विस्फोटक नियंत्रक
Jt. Chief Controller of Explosives
वडोदरा/Vadodara

Note:-This is system generated document does not require signature.

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : http://peso.gov.in देखें)
(For more information regarding status,fees and other details please visit our website: http://peso.gov.in)

Digitally signed by DR R VENUGOPAL
Reason: Licence No. : P/HQ/GJ/15/65
Location:Vadodara [P9677]
Date:20-11-2023 11:35:03 AM

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प्ररूप XV
(प्रथम अनुसूची का अनुच्छेद 6 देखिए)
FORM XV
(see Article 6 of the First Schedule)

अधिष्ठापनों में पेट्रोलियम के आयात और भंडारकरण के लिए अनुज्ञप्ति
LICENCE TO IMPORT AND STORE PETROLEUM IN AN INSTALLATION

अनुज्ञप्ति सं. (Licence No.) : **P/HQ/GJ/15/65(P9677)** फीस रूपए (Fee Rs.) **6250**/- per year

M/s. M/s. Navin Fluorine International Ltd, PO-BARODA BHESTAN, NA, SURAT, District: SURAT, State: Gujarat, PIN: 395023 को केवल इसमें यथा विनिर्दिष्टु वर्ग और मात्राओं में पेट्रोलियम **75.00 KL** आयात करने के लिए और उसका, नीचे वर्णित और अनुमोदित नक्शा संख्या **P/HQ/GJ/15/65(P9677)** तारीख **07/04/2005** जो कि इससे उपाबद्ध हैं, में दिखाए गए स्थान पर भण्डारकरण के लिए पेट्रोलियम अधिनियम, 1934 के उपबंधों या उसके अधीन बनाए गए नियमों तथा इस अनुज्ञप्ति की अतिरिक्त शर्तों के अधीन रहते हुए, यह अनुज्ञप्ति अनुदत्त की जाती हैं ।

Licence is hereby granted to **M/s. M/s. Navin Fluorine International Ltd, PO-BARODA BHESTAN, NA, SURAT, District: SURAT, State: Gujarat, PIN: 395023** valid only for the importation and storage of **75.00 KL** Petroleum of the class and quantities as herein specified and storage thereof in the place described below and shown on the approved plan No **P/HQ/GJ/15/65(P9677)** dated **07/04/2005** attached hereto subject to the provisions of the Petroleum Act, 1934 and the rule made thereunder and to the further conditions of this Licence.

यह अनुज्ञप्ति 31st day of December **2033** तक प्रवृत रहेगी ।
The Licence shall remain in force till the 31st day of December **2033**

पेट्रोलियम का विवरण /Description of Petroleum	अनुज्ञप्त मात्रा (किलोलीटरों में) /Quantity licenced in KL
वर्ग क प्रपुंज पेट्रोलियम /Petroleum Class A in bulk	**NIL**
वर्ग क प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class A, otherwise than in bulk	**NIL**
वर्ग ख प्रपुंज पेट्रोलियम /Petroleum Class B in bulk	**75.00 KL**
वर्ग ख प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class B, otherwise than in bulk	**NIL**
वर्ग ग प्रपुंज पेट्रोलियम /Petroleum Class C in bulk	**NIL**
वर्ग ग प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class C,otherwise than in bulk	**NIL**
कुल क्षमता /Total Capacity	**75.00 KL**

January 6, 1978

Chief Controller of Explosives

1). Amendment dated - 10/01/2019

अनुज्ञप्त परिसरों का विवरण और अवस्थान
DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर जिसकी विन्यास सीमाएं अन्य विशिष्टयां संलग्न अनुमोदित नक्शी में दिखाई गई हैं **Plot No: NA, BHESTAN, BHESTAN, Surat City, Taluka: Surat, District: SURAT, State: Gujarat, PIN: 395023** स्थान पर अवस्थित है तथा उसमें निम्नलिखित **1 Above Ground tank(s) for CLASS B ,** सम्मिलित हैं |

The licensed premises, the layout , boundaries and other particulars of which are shown in the attached approved plan are situated at **Plot No: NA, BHESTAN, BHESTAN, Surat City, Taluka: Surat, District: SURAT, State: Gujarat, PIN: 395023** and consists of **1 Above Ground tank(s) for CLASS B ,** together with connected facilities.

Note:-This is system generated document does not require signature.

Digitally signed by DR R VENUGOPAL
Reason: Licence No. : P/HQ/GJ/15/65
Location:Vadodara [P9677]
Date:20-11-2023 11:34:38 AM

अनुज्ञप्ति संख्या-(Licence No.) P/HQ/GJ/15/65 (P9677)

नवीनीकरण के पृष्ठांकन के लिए स्थान
SPACE FOR ENDORSEMENT OF RENEWALS

पेट्रोलियम अधिनियम, १९३४ के उपबन्धों या उनके अधीन बनाए गए नियमों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में यह अनुज्ञप्ति फ़िस में बिना किसी छूट के दस वर्ष तक नवीकृत की जा सकेगी। This licence shall be renewable without any concession in fee for ten years in the absence of contravention of any provisions of the Petroleum Act, 1934 or of the rules framed thereunder or of any of the conditions of this licence.	नवीकरण की तारीख Date of Renewal	समाप्ति की तारीख Date of Expiry of license	अनुज्ञापन प्राधिकारी के हस्ताक्षर और स्टाम्प Signature and office stamp of the licencing authority.
1).	02/01/2006	31/12/2006	Sd/- T R Thomas
2).	20/12/2006	31/12/2007	Sd/- Dr S. Kamal
3).	03/03/2008	31/12/2010	Sd/- Ajai Singh
4).	29/11/2010	31/12/2013	Sd/- Ashendra Singh
5).	29/10/2013	31/12/2023	Sd/- R.K.MAINDOLA Dy. Chief Controller of Explosives For Jt. Chief Controller of Explosives Mumbai
6).	20/11/2023	31/12/2033	Dr. R.Venugopal Jt. Chief Controller of Explosives Vadodara

यदि अनुज्ञप्ति परिसर इसमें उपाबद्ध विवरण और शर्तों के अनुरुप नहीं पाए जाते है और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति मंजूर की गई है उनमे से किसी का उल्लंघन होने की दशा में यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्तिधारी प्रथम अपराध के लिए साधारण कारावास से, जो एक मास तक हो सकता है, या जुर्माने से, जो एक हजार रुपये तक हो सकता है, या दोनों से, और प्रत्येक पश्चातवर्ती अपराध के लिए साधारण कारावास से जो तीन मास तक हो सकता है, या जुर्माने से, जो पांच हजार रुपये तक हो सकता है, या दोनों से, दण्डनीय होगा।

This licence is liable to be cancelled if the licensed premises are not found conforming to the description given on the approved plan attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable for the first offence with simple imprisonment which may be extend to one month, or with fine which may extend to one thousand rupees, or with both and for every subsequent offence with simple imprisonment which may extend to three months, or with fine which may extend to five thousand rupees or with both.

Note:-This is system generated document does not require signature.

Digitally signed by DR R VENUGOPAL
Reason: Licence No. : P/HQ/GJ/15/65
Location:Vadodara [P9677]
Date:20-11-2023 11:34:51 AM

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(This certificate must be hung up in the boiler house)

सत्यमेव जयते

FORM VI

No.: CA032024-20250046000

GUJARAT BOILER INSPECTION DEPARTMENT

CERTIFICATE FOR USE OF A BOILER

(regulation 389)

Registry No. of Boiler : GT-4049 | **Type of Boiler :Package - Smoke Tube**

Boiler Rating :139.00 m² | **Place & Year of Manufacture :PUNE** -1998

Maximum Continuous Evaporation : 5,000.00 **kg/hr**

Name of Owner : NAVIN FLUORINE INTERNATIONAL LIMITED

Situation of Boiler : Udhna-Navsari Main Road, Bhestan, Surat - 395023- Surat

Repairs : NIL

Remarks : 2017: All the safety interlocks should be kept operative all the times. 2023: W.P. reduced as per Reg-391 A.

Hydraulically tested on 09-09-2024 to 15.00 kg/cm²(g)

I hereby certify that the above described boiler is permitted by **Shri Karansinh Parmar /Assistant Director of Boilers** under the provisions of Section 7/8 of the Boilers Act, No. V (Amended 2007) of 1923, to be worked at a Maximum Pressure of **10.01** kg/cm²(g) for the period from **10/09/2024** to **09/09/2025**.

The loading of the **each 27.0 mm Dia DSLSV** safety valve is not to exceed **10.01** kg/cm²(g) Cws **F=15.0 mm, R=16.0 mm thk**.

I hereby further certify that the main steam pipe was tested hydraulically to a pressure of **21.00** kg/cm² last on **01/09/1998**

Fees Rs.**4,500.00** paid on - **09/09/2024** V.No. - **2645514**

Dated at **Surat-3** this 10 day of September 2024

(Shri Karansinh Parmar)
Assistant Director of Boilers
Surat-3

Counter Signed
Director of Boilers
Gujarat State,
Ahmedabad

see reverse for "conditions"

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Conditions

(Reverse of Form VI)

1.No structural alteration, addition or renewal shall be made to the boiler otherwise than in accordance with section 12 of the Act.

2.Under the provisions of Section 8 of the Act, this certificate shall cease to be in force:

(a) on the expiry of the period for which it was granted; or

(b) when any accident occurs to the boiler; or

(c) when the boiler is moved the boiler not being vertical boiler the heating surface of which is less than 18.58 sq. meters or a portable vehicular boiler; or

(d) save as provided in section 12 of the Act, when any structural alteration, addition or renewal is made in or to the boiler; or

(e) if the competent authority in any particular case so directs when any structural alteration, addition or renewal is made in or to any steam- pipe attached to the boiler; or

(f) on the communication to the owner of the boiler of an order of the competent authority or competent person prohibiting its use on the ground that it or any boiler component attached thereto is in a dangerous condition.

Under section 10 of the Act, when the period of a certificate relating to a bolier has expired, the owner shall, provided that he has applied before the expiry of that period for a renewal of the certificate be entitled to use the boiler at the maximum pressure entered in the former certificate, pending the issue of orders on the application but this shall not be deemed to authorize the use of a boiler in any of the cases referred to in clauses (b),(c),(d),(e) and (f) of sub-section (1) of section 8 occuring after the expiry of the period of the certificate.

3.The bolier shall not be used at a pressure greater than the pressure entered in the certificate as the maximum pressure nor with the safety valve set to a pressure exceeding such maximum pressure.

4.The boiler shall not be used otherwise than in a condition which the owner reasonably believes to be compatible with safe working.

NB :- Detail regarding this boiler are record in Registration Book No. of which is copy may be obtained of payment on application to the Director

Annexure B13

(This certificate must be hung up in the boiler house)

सत्यमेव जयते

FORM VI

No.: CA032024-20250044013

GUJARAT BOILER INSPECTION DEPARTMENT

CERTIFICATE FOR USE OF A BOILER

(regulation 389)

Registry No. of Boiler : MP-4383 | **Type of Boiler :Package - Smoke Tube**

Boiler Rating :180.00 m² | **Place & Year of Manufacture :Pune** -1997

Maximum Continuous Evaporation : 6,000.00 **kg/hr**

Name of Owner : NAVIN FLUORINE INTERNATIONAL LIMITED

Situation of Boiler : Udhna-Navsari Main Road, Bhestan, Surat - 395023- Surat

Repairs : NIL

Remarks : 2023: Reg-391 (A)(a)(i) applied.

Hydraulically tested on 06-06-2024 to 15.00 kg/cm²(g)

I hereby certify that the above described boiler is permitted by **Shri Karansinh Parmar /Assistant Director of Boilers** under the provisions of Section 7/8 of the Boilers Act, No. V (Amended 2007) of 1923, to be worked at a Maximum Pressure of **10.00** kg/cm²(g) for the period from **07/06/2024** to **06/06/2025**.

The loading of the **each 27.0 mm Dia FLDSLSV** safety valve is not to exceed **10.00** kg/cm²(g) Cws **to be ascertianed**.

I hereby further certify that the main steam pipe was tested hydraulically to a pressure of **21.00** kg/cm² last on **22/11/1997**

Fees Rs.**4,500.00** paid on **- 03/06/2024** V.No. - **2552604**

Dated at **Surat-3** this 07 day of June 2024

(Shri Karansinh Parmar)
Assistant Director of Boilers
Surat-3

Counter Signed
Director of Boilers
Gujarat State,
Ahmedabad

see reverse for "conditions"

Conditions

(Reverse of Form VI)

1.No structural alteration, addition or renewal shall be made to the boiler otherwise than in accordance with section 12 of the Act.

2.Under the provisions of Section 8 of the Act, this certificate shall cease to be in force:

(a) on the expiry of the period for which it was granted; or

(b) when any accident occurs to the boiler; or

(c) when the boiler is moved the boiler not being vertical boiler the heating surface of which is less than 18.58 sq. meters or a portable vehicular boiler; or

(d) save as provided in section 12 of the Act, when any structural alteration, addition or renewal is made in or to the boiler; or

(e) if the competent authority in any particular case so directs when any structural alteration, addition or renewal is made in or to any steam- pipe attached to the boiler; or

(f) on the communication to the owner of the boiler of an order of the competent authority or competent person prohibiting its use on the ground that it or any boiler component attached thereto is in a dangerous condition.

Under section 10 of the Act, when the period of a certificate relating to a bolier has expired, the owner shall, provided that he has applied before the expiry of that period for a renewal of the certificate be entitled to use the boiler at the maximum pressure entered in the former certificate, pending the issue of orders on the application but this shall not be deemed to authorize the use of a boiler in any of the cases referred to in clauses (b),(c),(d),(e) and (f) of sub-section (1) of section 8 occuring after the expiry of the period of the certificate.

3.The bolier shall not be used at a pressure greater than the pressure entered in the certificate as the maximum pressure nor with the safety valve set to a pressure exceeding such maximum pressure.

4.The boiler shall not be used otherwise than in a condition which the owner reasonably believes to be compatible with safe working.

NB :- Detail regarding this boiler are record in Registration Book No. of which is copy may be obtained of payment on application to the Director

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 124

Gujarat Pollution Control Board, Surat
Plot No. 11-12/2,3
GIDC - Pandesara
Surat - 394221
Tele:(0261) 2442696

Sample ID:455696 - Analysis Completion:25/09/2024

Organic Chemicals manufacturing / LAB Inward : 52397

TEST REPORT

Test Report No. : 52397 **Date: 25/09/2024**

1. Name of the Customer	: Navin Flourine Internation Ltd. - 20995
2. Address	: 2,4 to 13,14/1,2,3,19,20 to 58,SURAT NAVSARI ROAD,BHESTAN-SURAT-395023, Taluka : Chorasi, District : Surat, GIDC : Not In Gidc
3. Nature of Sample	: REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By	: J.D.OZA, Lab Head
5. Quantity of Sample Received	: @5 lit
6. Code No. of the Sample	: 455696
7. Date & Time of Collection & Inwarding	: 13/09/2024 , (1450 to 1453) & 14/09/2024
8. Date of Start & Completion of Analysis	: 14/09/2024 & 25/09/2024
9. Sampling Point	: From collection tank of inorganic stream ~
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: Into ETP Units for further treatment
12. Ultimate Receiving Body	: Treated w/w dispose to the SMC drain
13. Temperature on Collection	: 34 & pH Range on pH Strip :@ 4-6 pH on pH strip
14. Carboys Nos for	: 2 & Color & Appearance :Slight yellowish tinge
15. Water Consumption & W.W.G (KLPD)	: Ind :3936.000 , Dom :200.000 & Ind :3655.000 , Dom :190.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	3.82
2	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2004
3	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	36
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	0.56
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	228
6	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	635
7	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	59

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 25/09/2024

J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 125

Sample ID:455697 - Analysis Completion:25/09/2024

Organic Chemicals manufacturing / LAB Inward : 52399

Gujarat Pollution Control Board, Surat
Plot No. 11-12/2,3
GIDC - Pandesara
Surat - 394221
Tele:(0261) 2442696

TEST REPORT

Test Report No. : 52399 **Date: 25/09/2024**

1. Name of the Customer	:	**Navin Flourine Internation Ltd. - 20995**
2. Address	:	**2,4 to 13,14/1,2,3,19,20 to 58,SURAT NAVSARI ROAD,BHESTAN-SURAT-395023, Taluka : Chorasi, District : Surat, GIDC : Not In Gidc**
3. Nature of Sample	:	**REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. Sample Collected By	:	**J.D.OZA, Lab Head**
5. Quantity of Sample Received	:	**@5 lit**
6. Code No. of the Sample	:	**455697**
7. Date & Time of Collection & Inwarding	:	**13/09/2024 , (1510 to 1512) & 14/09/2024**
8. Date of Start & Completion of Analysis	:	**14/09/2024 & 25/09/2024**
9. Sampling Point	:	**From collection tank of organic stream ~**
10. Flow Details (Remarks)	:	**Yes**
11. Mode of Disposal	:	**Into ETP Units for further treatment**
12. Ultimate Receiving Body	:	**Treated w/w dispose to the SMC drain**
13. Temperature on Collection	:	**34 & pH Range on pH Strip :@ 7-8 pH on pH strip**
14. Carboys Nos for	:	**4 & Color & Appearance :Yellowish tinge**
15. Water Consumption & W.W.G (KLPD)	:	**Ind :3936.000 , Dom :200.000 & Ind :3655.000 , Dom :190.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	6.12
2	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	644
3	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	26
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	0.56
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	674
6	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	2.8
7	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	180

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 25/09/2024

J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 126

Sample ID:455698 - Analysis Completion:25/09/2024

Organic Chemicals manufacturing / LAB Inward : 52398

Gujarat Pollution Control Board, Surat
Plot No. 11-12/2,3
GIDC - Pandesara
Surat - 394221
Tele:(0261) 2442696

TEST REPORT

Test Report No. : 52398 **Date: 25/09/2024**

1. Name of the Customer	:	**Navin Flourine Internation Ltd. - 20995**
2. Address	:	**2,4 to 13,14/1,2,3,19,20 to 58,SURAT NAVSARI ROAD,BHESTAN-SURAT-395023, Taluka : Chorasi, District : Surat, GIDC : Not In Gidc**
3. Nature of Sample	:	**REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. Sample Collected By	:	**J.D.OZA, Lab Head**
5. Quantity of Sample Received	:	**@5 lit**
6. Code No. of the Sample	:	**455698**
7. Date & Time of Collection & Inwarding	:	**13/09/2024 , (1500 to 1502) & 14/09/2024**
8. Date of Start & Completion of Analysis	:	**14/09/2024 & 25/09/2024**
9. Sampling Point	:	**From overflow of primary clarifier of inorganic stream ~**
10. Flow Details (Remarks)	:	**Yes**
11. Mode of Disposal	:	**Into ETP Units for further treatment**
12. Ultimate Receiving Body	:	**Treated w/w dispose to the SMC drain**
13. Temperature on Collection	:	**34 & pH Range on pH Strip :@ 7-8 pH on pH strip**
14. Carboys Nos for	:	**3 & Color & Appearance :Greyish**
15. Water Consumption & W.W.G (KLPD)	:	**Ind :3936.000 , Dom :200.000 & Ind :3655.000 , Dom :190.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.26
2	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2378
3	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	34
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	3.36
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	153
6	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	2.9
7	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	40

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 25/09/2024

J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 127

Sample ID:455699 - Analysis Completion:25/09/2024

Organic Chemicals manufacturing / LAB Inward : 52400

Gujarat Pollution Control Board, Surat
Plot No. 11-12/2,3
GIDC - Pandesara
Surat - 394221
Tele:(0261) 2442696

TEST REPORT

Test Report No. : 52400 **Date: 25/09/2024**

1. Name of the Customer	:	**Navin Flourine Internation Ltd. - 20995**
2. Address	:	**2,4 to 13,14/1,2,3,19,20 to 58,SURAT NAVSARI ROAD,BHESTAN-SURAT-395023, Taluka : Chorasi, District : Surat, GIDC : Not In Gidc**
3. Nature of Sample	:	**REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. Sample Collected By	:	**J.D.OZA, Lab Head**
5. Quantity of Sample Received	:	**@5 lit**
6. Code No. of the Sample	:	**455699**
7. Date & Time of Collection & Inwarding	:	**13/09/2024 , (1515 to 1517) & 14/09/2024**
8. Date of Start & Completion of Analysis	:	**14/09/2024 & 25/09/2024**
9. Sampling Point	:	**From overflow of secondary clarifier 2 of organic stream ~**
10. Flow Details (Remarks)	:	**Yes**
11. Mode of Disposal	:	**Into ETP Units for further treatment**
12. Ultimate Receiving Body	:	**Treated w/w dispose to the SMC drain**
13. Temperature on Collection	:	**34 & pH Range on pH Strip :@ 7-8 pH on pH strip**
14. Carboys Nos for	:	**5 & Color & Appearance : yellowish**
15. Water Consumption & W.W.G (KLPD)	:	**Ind :3936.000 , Dom :200.000 & Ind :3655.000 , Dom :190.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.26
2	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1540
3	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	12
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	2.24
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	110
6	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	0.19
7	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	29

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 25/09/2024

J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 128

Sample ID:455695 - Analysis Completion:25/09/2024

Organic Chemicals manufacturing / LAB Inward : 52396

Gujarat Pollution Control Board, Surat
Plot No. 11-12/2,3
GIDC - Pandesara
Surat - 394221
Tele:(0261) 2442696

TEST REPORT

Test Report No. : 52396 **Date: 25/09/2024**

1. **Name of the Customer** : **Navin Flourine Internation Ltd. - 20995**
2. **Address** : **2,4 to 13,14/1,2,3,19,20 to 58,SURAT NAVSARI ROAD,BHESTAN-SURAT-395023, Taluka : Chorasi, District : Surat, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. **Sample Collected By** : **J.D.OZA, Lab Head**
5. **Quantity of Sample Received** : **@5 lit**
6. **Code No. of the Sample** : **455695**
7. **Date & Time of Collection & Inwarding** : **13/09/2024 , (1440 to 1443) & 14/09/2024**
8. **Date of Start & Completion of Analysis** : **14/09/2024 & 25/09/2024**
9. **Sampling Point** : **## Final Outlet of the ETP ~ -_---------**
10. **Flow Details (Remarks)** : **Yes**
11. **Mode of Disposal** : **Into SMC drain**
12. **Ultimate Receiving Body** : **Treated w/w dispose to the SMC drain**
13. **Temperature on Collection** : **32 & pH Range on pH Strip :@ 7-8 pH on pH strip**
14. **Carboys Nos for** : **1 & Color & Appearance :Slight yellowish**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :3936.000 , Dom :200.000 & Ind :3655.000 , Dom :190.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	32
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.35
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	988
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	20
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standai	1 - 2000 mg/l.	2.24
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	245
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	145
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	35
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	2
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.41
12	Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods	0.10-40 mg/l	1.25
13	Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
14	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmec	05–50000 mg/l	8

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 25/09/2024

J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

Annexure C1

POLLUCON LABORATORIES PVT. LTD.

INWARD
No. 71227
Date : 25-7-24
G.P.C. BOARD, SURAT.

TEST REPORT

QF/7.8/01
Page: 1 of 1

Customer's Name and Address :

RO,
GPCB, PLOT NO.11-12/2, 3, G.I.D.C.,
PANDESARA, DI. SURAT.-394221.

Test Report No.	:	**PLPL/W/24/09/14/0036**
Issue Date	:	**18/09/2024**
Customer's Ref.#	:	**Verbal**

Description of Sample	:	**Water Sample**	Quantity/No. of Samples	:	**01 Ltr/01**
Sampling By#	:	**RO, GPCB Surat, (Sample sent to lab by GPCB)**	Protocol (Purpose)	:	**QC**
Sample Receipt Date	:	**14/09/2024**	Lab ID	:	**PLPL/W/24/09/14/0036**
Packing/Seal	:	**Sealed**	Test of Parameters	:	**As Per Table**
Date of Starting of Test	:	**14/09/2024**	Date of Completion	:	**18/09/2024**
Identification of Sample	:	**W - 2 From Collection Tank of Inorganic Steam#**			

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	pH	--	3.85	IS 3025 (P-11) Clause 2
2.	TDS	mg/l	2022	IS 3025 (P-16)
3.	SS	mg/l	39	IS 3025 (P-17)
4.	Ammonical Nitrogen	mg/l	LTAR(<0.2)	IS 3025 (P-34) Clause 5.4
5.	COD	mg/l	236	APHA (24th Edition) 5220 B
6.	BOD	mg/l	64.9	IS 3025 (P-44)
7.	Fluoride	mg/l	650	APHA (24th Edition) 4500 F D

LTAR: Lower Than Accreditation range.
As per verbal information provided from GPCB, Surat office.

POLLUCON LABORATORIES PVT. LTD. SURAT-7.

H.T. Shah
Lab Manager

Dr. Arun Bajpai
Authorised Signatory

Note: This report is subject to terms & conditions mentioned overleaf. # : Detail given by customer.

*** End of Report ***

URS Jigar 25/9/24

POLLUCON LABORATORIES PVT. LTD.

INWARD
No. 71229
Date : 25-9-24
G.P.C. BOARD, SURAT.

TEST REPORT

QF/7.8/01
Page: 1 of 1

Customer's Name and Address :

RO,
GPCB, PLOT NO.11-12/2, 3, G.I.D.C.,
PANDESARA, DI. SURAT.-394221.

Test Report No.	:	**PLPL/W/24/09/14/0038**
Issue Date	:	**18/09/2024**
Customer's Ref.#	:	**Verbal**

Description of Sample	:	**Water Sample**	Quantity/No. of Samples	:	**01 Ltr/01**
Sampling By#	:	**RO, GPCB Surat, (Sample sent to lab by GPCB)**	Protocol (Purpose)	:	**QC**
Sample Receipt Date	:	**14/09/2024**	Lab ID	:	**PLPL/W/24/09/14/0038**
Packing/Seal	:	**Sealed**	Test of Parameters	:	**As Per Table**
Date of Starting of Test	:	**14/09/2024**	Date of Completion	:	**18/09/2024**
Identification of Sample	:	**W - 4 From Collection Tank of Organic Steam#**			

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	pH	--	5.96	IS 3025 (P-11) Clause 2
2.	TDS	mg/l	656	IS 3025 (P-16)
3.	SS	mg/l	29	IS 3025 (P-17)
4.	Ammonical Nitrogen	mg/l	0.896	IS 3025 (P-34) Clause 5.4
5.	COD	mg/l	689	APHA (24th Edition) 5220 B
6.	BOD	mg/l	186	IS 3025 (P-44)
7.	Fluoride	mg/l	2.62	APHA (24th Edition) 4500 F D

* As per verbal information provided from GPCB, Surat office.

POLLUCON LABORATORIES PVT. LTD. SURAT-7.

H.T. Shah
Lab Manager

Dr. Arun Bajpai
Authorised Signatory

Note: This report is subject to terms & conditions mentioned overleaf. # : Detail given by customer.

*** End of Report ***

URS
25/9/24

POLLUCON LABORATORIES PVT. LTD.

INWARD
No. 71228
Date : 25-9-24
G.P.C. BOARD, SURAT.

TEST REPORT

QF/7.8/01
Page: 1 of 1

Customer's Name and Address :

RO, **GPCB, PLOT NO.11-12/2, 3, G.I.D.C.,** **PANDESARA, DI. SURAT.-394221.**	Test Report No. **PLPL/W/24/09/14/0037** Issue Date **18/09/2024** Customer's Ref.# **Verbal**

Description of Sample	:	**Water Sample**	Quantity/No. of Samples	:	**01 Ltr/01**
Sampling By#	:	**RO, GPCB Surat, (Sample sent to lab by GPCB)**	Protocol (Purpose)	:	**QC**
Sample Receipt Date	:	**14/09/2024**	Lab ID	:	**PLPL/W/24/09/14/0037**
Packing/Seal	:	**Sealed**	Test of Parameters	:	**As Per Table**
Date of Starting of Test	:	**14/09/2024**	Date of Completion	:	**18/09/2024**
Identification of Sample	:	**W - 3 From overflow of Primary Clarifier of Inorganic Steam#**			

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	pH	--	7.25	IS 3025 (P-11) Clause 2
2.	TDS	mg/l	2364	IS 3025 (P-16)
3.	SS	mg/l	32	IS 3025 (P-17)
4.	Ammonical Nitrogen	mg/l	3.1	IS 3025 (P-34) Clause 5.4
5.	COD	mg/l	148	APHA (24th Edition) 5220 B
6.	BOD	mg/l	42	IS 3025 (P-44)
7.	Fluoride	mg/l	2.8	APHA (24th Edition) 4500 F D

As per verbal information provided from GPCB, Surat office.

POLLUCON LABORATORIES PVT. LTD. SURAT-7

H.T. Shah
Lab Manager

Dr. Arun Bajpai
Authorised Signatory

Note: This report is subject to terms & conditions mentioned overleaf. # : Detail given by customer.

*** End of Report ***

URS
25/9/24

POLLUCON LABORATORIES PVT. LTD.

INWARD
No. 71230
Date: 25-9-24
G.P.C. BOARD, SURAT.

TEST REPORT

QF/7.8/01
Page: 1 of 1

Customer's Name and Address :

RO,
GPCB, PLOT NO.11-12/2, 3, G.I.D.C.,
PANDESARA, DI. SURAT.-394221.

Test Report No. : **PLPL/W/24/09/14/0039**
Issue Date : **18/09/2024**
Customer's Ref.# : **Verbal**

Description of Sample	:	**Water Sample**	Quantity/No. of Samples:		**01 Ltr/01**
Sampling By#	:	**RO, GPCB Surat, (Sample sent to lab by GPCB)**	Protocol (Purpose)	:	**QC**
Sample Receipt Date	:	**14/09/2024**	Lab ID	:	**PLPL/W/24/09/14/0039**
Packing/Seal	:	**Sealed**	Test of Parameters	:	**As Per Table**
Date of Starting of Test	:	**14/09/2024**	Date of Completion	:	**18/09/2024**
Identification of Sample	:	**W - 5 From overflow of Secondary Clarifier - 2 of Organic Steam#**			

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	pH	--	7.12	IS 3025 (P-11) Clause 2
2.	TDS	mg/l	1610	IS 3025 (P-16)
3.	SS	mg/l	13	IS 3025 (P-17)
4.	Ammonical Nitrogen	mg/l	2.65	IS 3025 (P-34) Clause 5.4
5.	COD	mg/l	118	APHA (24th Edition) 5220 B
6.	BOD	mg/l	31	IS 3025 (P-44)
7.	Fluoride	mg/l	0.25	APHA (24th Edition) 4500 F D

As per verbal information provided from GPCB, Surat office.

POLLUCON LABORATORIES PVT. LTD. SURAT-7.

H.T. Shah
Lab Manager

Dr. Arun Bajpai
Authorised Signatory

Note: This report is subject to terms & conditions mentioned overleaf. # : Detail given by customer.

*** End of Report ***

25/9/24

POLLUCON LABORATORIES PVT. LTD.

INWARD
No. 71226
Date : 25-9-24
G.P.C. BOARD, SURAT.

TEST REPORT

QF/7.8/01
Page: 1 of 1

Customer's Name and Address :

RO,
GPCB, PLOT NO.11-12/2, 3, G.I.D.C.,
PANDESARA, DI. SURAT.-394221.

Test Report No.	:	**PLPL/W/24/09/14/0035**
Issue Date	:	**18/09/2024**
Customer's Ref.#	:	**Verbal**

Description of Sample	:	**Water Sample**	Quantity/No. of Samples	:	**01 Ltr/01**
Sampling By#	:	**RO, GPCB Surat, (Sample sent to lab by GPCB)**	Protocol (Purpose)	:	**QC**
Sample Receipt Date	:	**14/09/2024**	Lab ID	:	**PLPL/W/24/09/14/0035**
Packing/Seal	:	**Sealed**	Test of Parameters	:	**As Per Table**
Date of Starting of Test	:	**14/09/2024**	Date of Completion	:	**18/09/2024**
Identification of Sample	:	**W - 1 Final Outlet of ETP#**			

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	Temp	°C	29.9	IS 3025 (P-9)
2.	pH	--	7.37	IS 3025 (P-11) Clause 2
3.	Colour	Co-pt	30	IS 3025 (P-4) Clause 5
4.	TDS	mg/l	1028	IS 3025 (P-16)
5.	SS	mg/l	21	IS 3025 (P-17)
6.	Ammonical Nitrogen	mg/l	2.72	IS 3025 (P-34) Clause 5.4
7.	Chloride	mg/l	252	IS 3025 (P-32) Clause 2
8.	Sulphate	mg/l	149	IS 3025 (P-24) Clause 5
9.	COD	mg/l	34.48	APHA (24th Edition) 5220 B
10.	BOD	mg/l	9.12	IS 3025 (P-44)
11.	Oil & Grease	mg/l	LTAR(<2)	APHA (24th Edition) 5220 B
12.	Phenolic Compound	mg/l	0.441	APHA (24th Edition) 5530 C
13.	Sulphide	mg/l	LTAR(<0.04)	APHA (24th Edition) 4500 S_2 F
14.	Fluoride	mg/l	1.22	APHA (24th Edition) 4500 F D

LTAR: Lower Than Accreditation range.
As per verbal information provided from GPCB, Surat office.

POLLUCON LABORATORIES PVT. LTD. SURAT-7.

H.T. Shah
Lab Manager

Dr. Arun Bajpai
Authorised Signatory

Note: This report is subject to terms & conditions mentioned overleaf. # : Detail given by customer.

*** End of Report ***

URS 25/9/24

NARMADA WATER RESOURCES, WATER SUPPLY AND KALPSAR DEPARTMENT
નર્મદા જળસંપત્તિ, પાણી પુરવઠા અને કલ્પસર વિભાગ,
Executive Engineer, Surat Canal Division, Surat
કાર્યપાલક ઇજનેર, સુરત નહેર વિભાગ, સુરત

2nd floor, Sinchai Bhavan, Near Lourds convent high school,
Athwalines, Surat-395007.
Tel. (0261) - 2668716
(0261) - 2650155
Fax - (0261) - 2669701
E-mail:eesuratcanal@gmail.com

WRD

બીજો માળ, સિંચાઇ ભવન, લુડ્સ કોન્વેન્ટ સ્કુલની બાજુમાં,
અઠવાલાઇન્સ, સુરત-૩૯૫૦૦૭
ટેલી.(૦૨૬૧) ૨૬૬૮૭૧૬
(૦૨૬૧)-૨૬૫૦૧૫૫
ફેક્સ:(૦૨૬૧)-૨૬૬૯૭૦૧
E-mail: eesuratcanal@gmail.com

નં. સુનવિ/પીબી-૨/નવીન ફ્લોરીન/ કરારનામું /વશી/ 900 તા. -03-૨૦૨૧ 08 MAR 2021

પ્રતિ,
અધિક્ષક ઈજનેરશ્રી,
સુરત સિંચાઈ વર્તુળ,
સુરત.

વિષય: કરારનામું કરવા બાબત
સંદર્ભ: સરકારશ્રીનો પત્ર ક્રમાંક:ડબલ્યુટીઆર/૧૦૬૩/૧૧૧૬૧૫/૧૧/પી
તા.૨૯/૧૨/૨૦૨૦

ઉપરોકત વિષયના સંદર્ભ હેઠળના ઠરાવથી નવીન ફ્લોરીન ઇન્ટરનેશનલ લિ.ને અત્રેના વિભાગ હસ્તકની ભેસ્તાન માઇનોરની આરડી-૩૭ ઉપરથી ૦.૩૦ એમ.જી.ડી.(૧૩૬૪ ઘ.મીટર/દિન)પાણી ઉપાડવા માટે કરવાનું થતુ, કરારનામુ આગામી પાંચ વર્ષ માટે ઠરાવમાં જણાવેલ શરતો (૧) થી (૧૧) ને આધિન આપવામાં આવેલ છે.

સરકારશ્રીના સંદર્ભ હેઠળના ઠરાવથી કરારનામું કરવાના આદેશ મુજબ કંપનીએ તા. ૧૭/૦૨/૨૦૨૧ (w.e.f. ૨૯/૦૫/૨૦૨૦)થી આગામી પાંચ વર્ષ માટે કરવામાં આવેલ છે. કંપનીએ કરારનામું કરવા અર્થે જરૂરી લાયસન્સ ફી અને સીક્યોરીટી ડીપોઝીટની રકમ કંપની પાસેથી વસુલ કરવામાં આવેલ છે.

સરકારશ્રી દ્વારા આપવામાં આવેલ કરારનામાની મંજુરી અન્વયે કંપનીના અધિકૃત સાથે કરારનામાં સહી –સીક્કા કરી કરારનામાની બે નકલ તથા "કરવામાં

આવેલ કરારનામું સરકારશ્રી દ્વારા મંજુર કરવામાં આવેલ મુસદ્દા અનુસાર છે અને તેમાં કોઇજ ફેરફાર કરવામાં આવેલ નથી" તે મતલબ નું પ્રમાણપત્ર આ સાથે સાદર કરવામાં આવે છે. જે આપશ્રીને વિદીત થવા અર્થે.

બિડાણ:ઉપર મુજબ

કાર્યપાલક ઈજનેર
સુરત નહેર વિભાગ
સુરત

નકલ રવાના પ્રતિ,નાયબ કાર્યપાલક ઈજનેરશ્રી, સુરત નહેર પેટા-વિભાગ નં.૧,સુરત તરફ જાણ સારૂ તથા સરકારશ્રીના પરવાનગી પત્રમાં જણાવેલ શરતોનો ચુસ્ત અમલ અર્થે.
બિડાણ : કરારનામાની નકલ તથા સરકારશ્રીનો પત્ર

નકલ રવાના પ્રતિ, જનરલ મેનેજરશ્રી, નવીન ફ્લોરીન ઇન્ટરનેશનલ લિ.સુરત-નવસારી રોડ, ભેસ્તાન, જી.સુરત-૩૯૫૦૨૩ તરફ જાણ સારૂ.
બિડાણ : કરારનામાની નકલ તથા સરકારશ્રીનો પત્ર

Outward No: NO.SCD/PB-2/WATER BILL/sep-23/ **136**

Annexure D1

Equity Efficiency Sustainability WRD

EXECUTIVE ENGINEER
SURAT CANAL DIVISION, SURAT
SURAT
Tel. -
Email : eesuratcanal@gmail.com

જળ વડે જીવન લહેરાય, જળ વિના જીવન સુકાય.

CUSTOMER NUMBER

1718 - 30728 - 37 - 138 - 296

NAVIN FLUORINE INTERNATIONAL LTD

UDHANA, SURAT
Mob.: 9427792172
Email : sundeep.naik@nfil.in,sundeepnaik1@gmail.com

Date	05/10/2023
Bill No	SIC-2023-09-1157
Month	September-23
Last Date	04/12/2023

Source of Water
BHESTAN MR. CANAL

PREVIOUS MONTH OUTSTANDING		ASSESSMENT OF THE MONTH		AMOUNT RECOVERED		OUTSTANDING (+) / CREDIT (-)
Rs. 51628.00	+	**Rs. 272597.00**	-	**Rs. 51628.00**	=	**Rs. 272597.00**

Bill For Actual Water Supplied For Non Agriculture / Drinking Use

USE OF WATER	W. QTY	W. RATE	ASSESSMENT OF MONTH
Industrial	6970.00	39.11	272597.00
Drinking	0.00	4.73	0.00
Fishing	0.00	0.00	0.00
PENALTY			
Industrial	0.00	9.78	0.00
Drinking	0.00	1.18	0.00
Fishing	0.00	0.00	0.00

A. Water is drawn without permission from government, **B**. Agreement is not made/ not renewed timely, **C**. Numerical scientific water meter is not installed/ not working, **D.** Water drawn is more or less than 25% of reserved quantity

INTEREST	ASSESSMENT OF MONTH
Fixed Water Rate Interest	0.00
Normal Water Rate Interest	0.00
Penalty Water Rate Interest	0.00

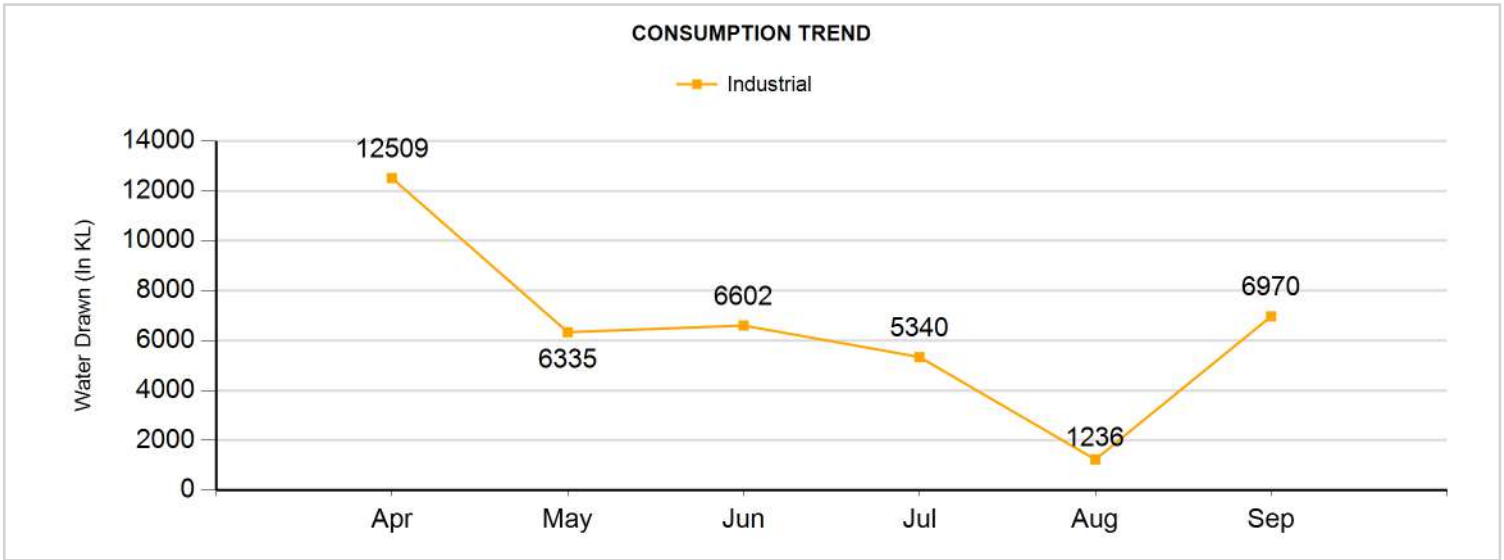
आज़ादी का अमृत महोत्सव

NOTE :

1. If outstanding amount is not paid before six months from date of assessment, the supply of water will be stopped.
2. In case of any clarification, you may contact this office.
3. Bills will be sent by post, if bill is not received before 10th, it should be collected from office.
4. The payment towards this bill shall be paid within 60 days, failing to which 12 % interest will be charged.
5. Bill Generated As Per Govt. of Guj. NWRWS & k Deptt.Reso. No WTR/2005/41/P Dt. 3/02/07, Dt. 9/9/08 & Dt.1/04/09

₹ OUTSTANDING (+) / CREDIT (-)

Rs. 272597.00



* Computerized bill does not require signature

Executive Engineer
SURAT CANAL DIVISION, SURAT

Operated By : Sunny Magdallawala (Assistant Engineer)

127

Details Of Reservation Qty.

137

Use	Reserved Qty.	Water Drawn	75 %	% Of Usage	125 %
INDUSTRIAL	165929.00	38992.00	124447.00	23.50	207411.00

Outstanding Bifurcation

Category Of Use	Assesment during the month	Previous Outstanding Of Last Month	Amount Recovered	Outstanding
Industrial	272597.00	51628.00	51628.00	272597.00
Drinking	0.00			
Fishing	0.00			
Industrial Penalty	0.00	0.00	0.00	0.00
Drinking Penalty	0.00			
Fishing Penalty	0.00			
Fixed Water Rate Interest	0.00	0	0.00	0.00
Normal Water Rate Interest	0.00	0.00	0.00	0.00
Penalty Water Rate Interest	0.00	0.00	0.00	0.00
			Total Outstanding (+) / Credit (-)	272597.00
In Words	Two Lakh Seventy Two Thousand Five Hundreds Ninety Seven Only			

Recovery Detail

Recovered Date	Paid Amount	Payment Mode	Bank Name	Cheque No.	Cheque Date
13/09/2023	51628.00	CHEQUE	HDFC	184524	11/09/2023

Recovery Bifurcation

Recovered Date	Normal	Penalty	Fix	Normal Interest	Penalty Interest	Fix Interest
13/09/2023	51628.00	0.00	0.00	0.00	0.00	0.00
Total	**51628.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**

* Computerized bill does not require signature

Executive Engineer
SURAT CANAL DIVISION, SURAT

Operated By : Sunny Magdallawala (Assistant Engineer)

Outward No: NO.SCD/PB-2/WATER BILL/oct-23/ **138**

EXECUTIVE ENGINEER
SURAT CANAL DIVISION, SURAT
SURAT
Tel. -
Email : eesuratcanal@gmail.com

જળ વડે જીવન લહેરાય, જળ વિના જીવન સુકાય.

CUSTOMER NUMBER
1718 - 30728 - 37 - 138 - 296

NAVIN FLUORINE INTERNATIONAL LTD

UDHANA, SURAT
Mob.: 9427792172
Email : sundeep.naik@nfil.in,sundeepnaik1@gmail.com

Source of Water
BHESTAN MR. CANAL

Date	05/11/2023
Bill No	SIC-2023-10-1279
Month	October-23
Last Date	04/01/2024

PREVIOUS MONTH OUTSTANDING	+	ASSESSMENT OF THE MONTH	-	AMOUNT RECOVERED	=	OUTSTANDING (+) / CREDIT (-)
Rs. 272597.00		**Rs. 315109.00**		**Rs. 0.00**		**Rs. 587706.00**

Bill For Actual Water Supplied For Non Agriculture / Drinking Use

USE OF WATER	W. QTY	W. RATE	ASSESSMENT OF MONTH
Industrial	8057.00	39.11	315109.00
Drinking	0.00	4.73	0.00
Fishing	0.00	0.00	0.00
PENALTY			
Industrial	0.00	9.78	0.00
Drinking	0.00	1.18	0.00
Fishing	0.00	0.00	0.00

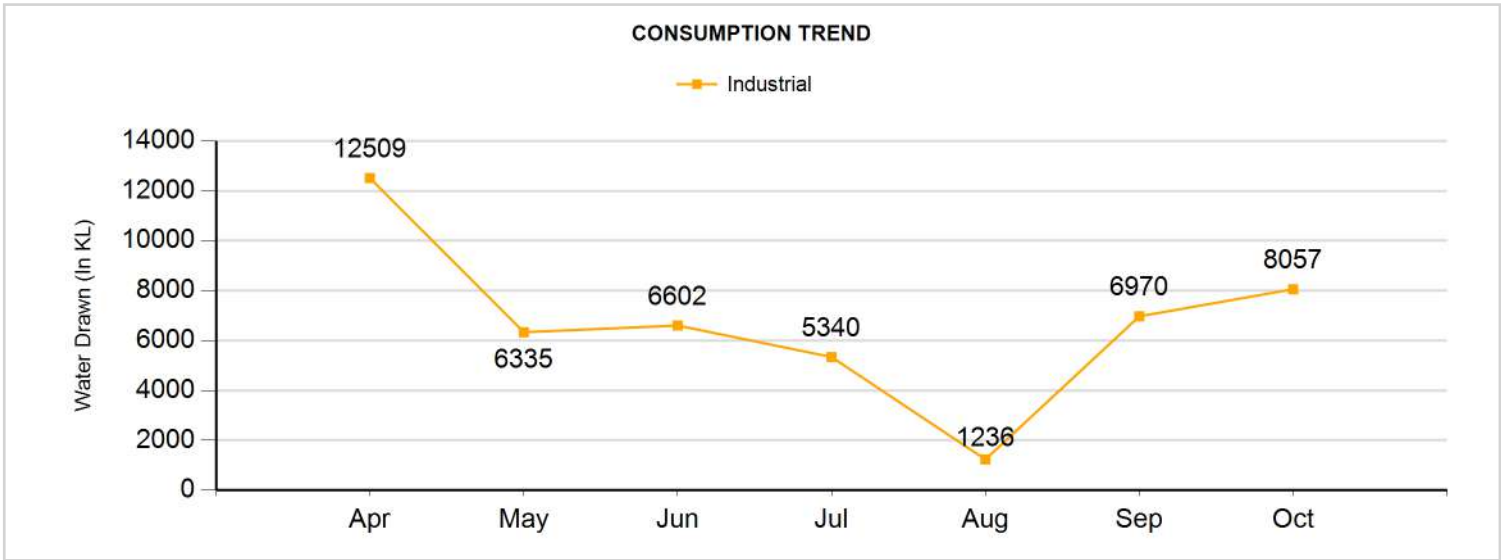
A. Water is drawn without permission from government, **B**. Agreement is not made/ not renewed timely, **C**. Numerical scientific water meter is not installed/ not working, **D.** Water drawn is more or less than 25% of reserved quantity

INTEREST	ASSESSMENT OF MONTH
Fixed Water Rate Interest	0.00
Normal Water Rate Interest	0.00
Penalty Water Rate Interest	0.00

NOTE :

1. If outstanding amount is not paid before six months from date of assessment, the supply of water will be stopped.
2. In case of any clarification, you may contact this office.
3. Bills will be sent by post, if bill is not received before 10th, it should be collected from office.
4. The payment towards this bill shall be paid within 60 days, failing to which 12 % interest will be charged.
5. Bill Generated As Per Govt. of Guj. NWRWS & k Deptt.Reso. No WTR/2005/41/P Dt. 3/02/07, Dt. 9/9/08 & Dt.1/04/09

₹ OUTSTANDING (+) / CREDIT (-)
Rs. 587706.00



* Computerized bill does not require signature

Executive Engineer
SURAT CANAL DIVISION, SURAT

Operated By : Sunny Magdallawala (Assistant Engineer)

Details Of Reservation Qty.

139

Use	Reserved Qty.	Water Drawn	75 %	% Of Usage	125 %
INDUSTRIAL	165929.00	47049.00	124447.00	28.35	207411.00

Outstanding Bifurcation

Category Of Use	Assesment during the month	Previous Outstanding Of Last Month	Amount Recovered	Outstanding
Industrial	315109.00	272597.00	0.00	587706.00
Drinking	0.00			
Fishing	0.00			
Industrial Penalty	0.00	0.00	0.00	0.00
Drinking Penalty	0.00			
Fishing Penalty	0.00			
Fixed Water Rate Interest	0.00	0	0.00	0.00
Normal Water Rate Interest	0.00	0.00	0.00	0.00
Penalty Water Rate Interest	0.00	0.00	0.00	0.00
			Total Outstanding (+) / Credit (-)	587706.00
In Words	Five Lakh Eighty Seven Thousand Seven Hundreds Six Only			

Outward No: NO.SCD/PB-2/WATER BILL/Nov-23/ **140**

EXECUTIVE ENGINEER
SURAT CANAL DIVISION, SURAT
SURAT
Tel. -
Email : eesuratcanal@gmail.com

જળ વડે જીવન લહેરાય, જળ વિના જીવન સુકાય.

CUSTOMER NUMBER
1718 - 30728 - 37 - 138 - 296

NAVIN FLUORINE INTERNATIONAL LTD

UDHANA, SURAT
Mob.: 9427792172
Email : sundeep.naik@nfil.in,sundeepnaik1@gmail.com

Date	05/12/2023
Bill No	SIC-2023-11-1428
Month	November-23
Last Date	03/02/2024

Source of Water
BHESTAN MR. CANAL

PREVIOUS MONTH OUTSTANDING		ASSESSMENT OF THE MONTH		AMOUNT RECOVERED		OUTSTANDING (+) / CREDIT (-)
Rs. 587706.00	+	**Rs. 568268.00**	-	**Rs. 291137.00**	=	**Rs. 864837.00**

Bill For Actual Water Supplied For Non Agriculture / Drinking Use

USE OF WATER	W. QTY	W. RATE	ASSESSMENT OF MONTH
Industrial	14530.00	39.11	568268.00
Drinking	0.00	4.73	0.00
Fishing	0.00	0.00	0.00
PENALTY			
Industrial	0.00	9.78	0.00
Drinking	0.00	1.18	0.00
Fishing	0.00	0.00	0.00

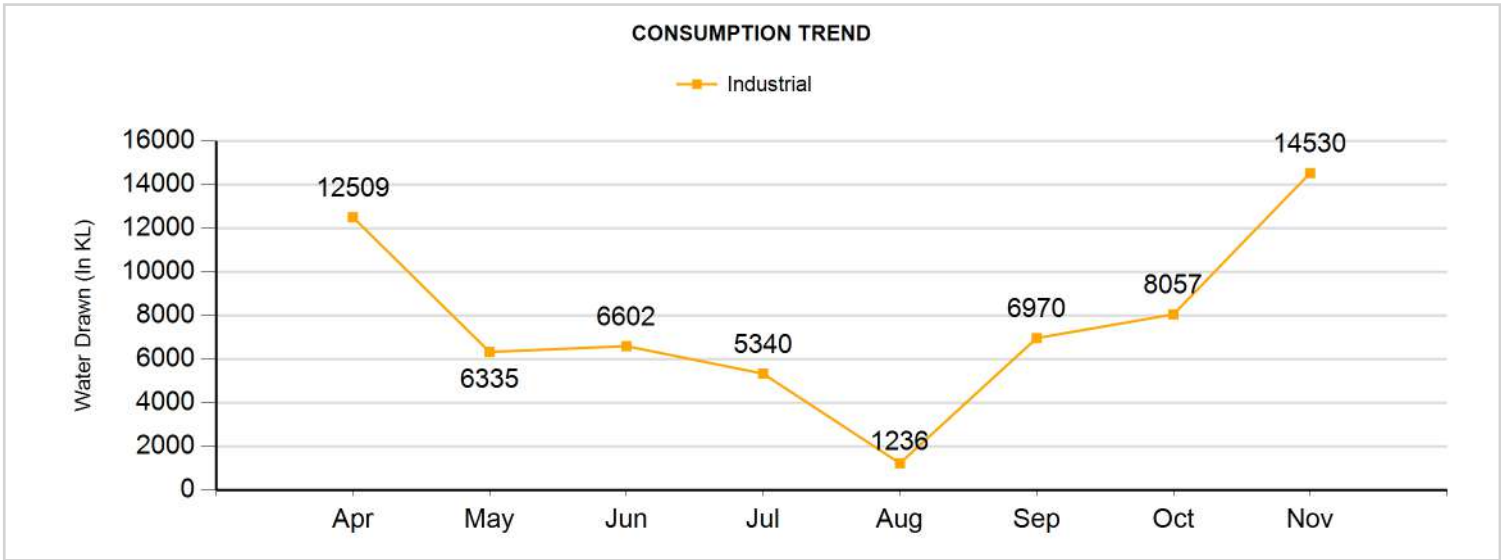
A. Water is drawn without permission from government, **B**. Agreement is not made/ not renewed timely, **C**. Numerical scientific water meter is not installed/ not working, **D.** Water drawn is more or less than 25% of reserved quantity

INTEREST	ASSESSMENT OF MONTH
Fixed Water Rate Interest	0.00
Normal Water Rate Interest	0.00
Penalty Water Rate Interest	0.00

NOTE :

1. If outstanding amount is not paid before six months from date of assessment, the supply of water will be stopped.
2. In case of any clarification, you may contact this office.
3. Bills will be sent by post, if bill is not received before 10th, it should be collected from office.
4. The payment towards this bill shall be paid within 60 days, failing to which 12 % interest will be charged.
5. Bill Generated As Per Govt. of Guj. NWRWS & k Deptt.Reso. No WTR/2005/41/P Dt. 3/02/07, Dt. 9/9/08 & Dt.1/04/09

₹ OUTSTANDING (+) / CREDIT (-)
Rs. 864837.00



* Computerized bill does not require signature

Executive Engineer
SURAT CANAL DIVISION, SURAT

Operated By : Sunny Magdallawala (Assistant Engineer)

131

Details Of Reservation Qty.

141

Use	Reserved Qty.	Water Drawn	75 %	% Of Usage	125 %
INDUSTRIAL	165929.00	61579.00	124447.00	37.11	207411.00

Outstanding Bifurcation

Category Of Use	Assesment during the month	Previous Outstanding Of Last Month	Amount Recovered	Outstanding
Industrial	568268.00	587706.00	291137.00	864837.00
Drinking	0.00			
Fishing	0.00			
Industrial Penalty	0.00	0.00	0.00	0.00
Drinking Penalty	0.00			
Fishing Penalty	0.00			
Fixed Water Rate Interest	0.00	0	0.00	0.00
Normal Water Rate Interest	0.00	0.00	0.00	0.00
Penalty Water Rate Interest	0.00	0.00	0.00	0.00
			Total Outstanding (+) / Credit (-)	864837.00
In Words	Eight Lakh Sixty Four Thousand Eight Hundreds Thirty Seven Only			

Recovery Detail

Recovered Date	Paid Amount	Payment Mode	Bank Name	Cheque No.	Cheque Date
08/11/2023	291137.00	CHEQUE	HDFC	184559	04/11/2023

Recovery Bifurcation

Recovered Date	Normal	Penalty	Fix	Normal Interest	Penalty Interest	Fix Interest
08/11/2023	291137.00	0.00	0.00	0.00	0.00	0.00
Total	**291137.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**

* Computerized bill does not require signature

Executive Engineer

SURAT CANAL DIVISION, SURAT

Operated By : Sunny Magdallawala (Assistant Engineer)

Annexure E

કાર્યપાલક ઈજનેર

સુરત મહાનગરપાલિકા,
સાઉથ ઝોન (ઉધના),
સત્યનગર સામે,ઉધના,સુરત
FAX : 91-0261-2272147
PHONE : 2278429-2277043

નં. સા.ઝોન /ટેક/૬૮૬૩
તા. ૧૮/૦૯/૨૦૧૫

પ્રતિ,
જનરલ મેનેજર
એચ આર એન્ડ એડમીન
નવીન ફલોરીન ઈન્ટરનેશનલ લી.
સુરત–નવસારી મે.રોડ
ભેસ્તાનં, સુરત

વિષય :– નવીન ફલોરીન ઈન્ટરનેશનલ લી. ની એફલ્યુઅન્ટની ગટરલાઈન કનેકશન બાબત.
સંદર્ભ :– આપની તા.૦૭/૦૯/૨૦૧૫ ની અરજી.

મહાશય,

ઉપરોકત વિષય / સંદર્ભ અન્વયે આપની અરજી અત્રેથી નીચેની શરતોને આધિન મંજુર કરવામાં આવે છે. જે મુજબ ડ્રેનેજ કનેકશન ચાર્જ રૂા.૧૦,૧૫,૪૯૫/– તથા રસ્તા ખોદાણ ચાર્જ રૂા.૫,૨૫૦/– મળી કુલ રૂા.૧૦,૨૦,૭૪૫/– અત્રેની કચેરીએ તાકિદે જમા કરાવવા પ્રબંધ કરશો.

–: શરતો :–

(૧) આપની શનદની હદમાં ટ્રીટમેન્ટ પ્લાન્ટ બનાવી ગટરનું પાણી ટ્રીટમેન્ટ થયા બાદ ૨૫૦ મી.મી. વ્યાસની પાઈપ લાઈન દ્વારા ડ્રેનેજ લાઈનમાં જોડાણ કરવાનું રહેશે.

(૨) ડ્રેનેજ લાઈન ચાલુ કરતા પહેલા ગુજરાત પોલ્યુશન કન્ટ્રોલ બોર્ડનું પ્રમાણપત્ર રજુ કરવાનું રહેશે, તેમજ દર ૩ (ત્રણ) વર્ષે રીન્યુઅલ કરાવી અત્રે રજુ કરવાનું રહેશે.

(૩) ગુજરાત પોલ્યુશન કન્ટ્રોલ બોર્ડના પત્ર તેમજ અત્રેની મંજુરી મુજબ 3888.50 KL/DAY થી ઓછું એફલ્યુઅન્ટ ડ્રેનેજ લાઈનમાં છોડવાનું રહેશે.

ઉપર મુજબની પુતર્તા કરી અત્રે જાણ કરવાની રહેશે. ત્યારબાદ જ ડ્રેનેજ લાઈનમાં ટ્રીટમેન્ટ થયેલ પાણી છોડવાનું રહેશે. જેની નોંધ લેશો.

18/09/15

કાર્યપાલક ઈજનેર
સાઉથઝોન(ઉધના)
સુરત મહાનગરપાલિકા,

NOTARY ASHOK P. VYAS SURAT DIST. REGN. NO. 6217 GOVT. OF INDIA

TRUE COPY

ASHOK VYAS
NOTARY

NOTARY ASHOK P. VYAS SURAT DIST. REGN. NO. 6217 GOVT. OF INDIA

Annexure F

ssified Document: Internal

PADMANABH MAFATLAL GROUP

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O/C

Responsible Care®

GPCB XGN ID: 20995

NFIL/HSE/GPCB/Sep-24/05 **Date: 18.09.2024**

To,
Regional Officer,
Gujarat Pollution Control Board,
Plot No: 11-12/2,3, GIDC Pandesara,
Surat-394221

Subject : Submission of reply against the remarks given by visiting officer from GPCB Regional office during visit on 13.09.2024.

Reference: Notice of Entry: 20995 and visit remarks- (Attached as **Annexure-1**)

Dear Sir,
With reference to above mentioned subject and reference, we would like to submit reply as below,

Point no. 1: As per the O.A. 753/2024 dated 05/08/2024, a joint committee has visited your site, and during the visit, a total 5 Nos. of water samples from ETP have been collected. Your team has also collected a counter sample of the above-mentioned sample. Said samples have been sealed in the presence of committee members and the unit's representatives.

Reply: Agreed

Point no. 2: Submit ETP operation's OCMS, Flowmeter and Logbook data from April-2023 to March-24 and up to till date data to this office.

Reply:

- OCMS data summary (i.e. from July-2023 to Aug-24) is attached herewith as **Annexure-2. (Note: we have replaced TOC meter in the month of July-23 due to some technical error in old TOC meter)**
- Flowmeter data summary (i.e. from April-2023 to August-2024) is attached herewith as **Annexure-3.**
- ETP logbook summary is attached herewith as **Annexure-4.**

G.P.C. Board
SURAT
RECEIVED COPY
Sign
Date

PADMANABH MAFATLAL GROUP

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Point no. 3: Submit the last 5 year's Form-4, Form-5, and Production, water consumption, waste water generation, waste water discharge, Fuel consumption, hazardous waste generation, disposal, and as-of-date stock from April 2023 to August 2024.

Reply:

- Last 5 year's Form-4 (i.e. from 2019 to 2024) is attached herewith as **Annexure-5.**
- Last 5 year's Form-5 (i.e. from 2018 to 2023) is attached herewith as **Annexure-6.**
- Production Data (i.e. From April-2023 to August-2024) is attached herewith as **Annexure-7.**
- Water consumption, waste water generation and waste water discharge data (i.e. From April-2023 to August-2024) is attached herewith as **Annexure-8.**
- Fuel consumption data (i.e. From April-2023 to August-2024) is attached herewith as **Annexure-9.**
- Hazardous waste handling data (i.e. From April-2023 to August-2024) is attached herewith as **Annexure-10.**

Point no. 4: Your unit is discharging treated effluent in the SMC drain; submit its SMC permission and canal water permission letter.

Reply: Unit has obtained permission from SMC (Surat municipal corporation) for discharging effluent into SMC drain vide letter number- Southzone/take/6893 dated 19.09.2025. Its copy is attached herewith as **Annexure-11.** Also, the unit has obtained permission from Narmada water resources, water supply, and Kalpsar department, Surat Canal Division, to withdraw water from the canal vide letter number- SCD/PB-2/Navin Fluorine/Karamamu/Vashi/700 dated 08.03.2021. Its permission copy is attached herewith as **Annexure-12.**

With Best regards
For Navin Fluorine International Limited,

Subodh Kumar
Sr. Director – HSE

CC: - The Unit head (Surat-Division), Gujarat Pollution Control Board, Paryavaran Bhavan, Sector 10 A, Gandhinagar-382043

ANNEXURE-2

OCMS Data Summary (TOC meter data)- Jul-2023 (08.07.2023) to Sep-2024 (13.09.2024)

	Total Organic Carbon (ppm)			Chemical Oxygen Demand (ppm)			Total Nitrogen (ppm)			Ammonical Nitrogen (ppm)		
Month	Average of TOC	Min of TOC	Max of TOC	Average of COD	Min of COD	Max of COD	Average of TN	Min of TN	Max of TN	Average of AN	Min of AN	Max of AN
Jul-23	26.11	21.39	45.95	52.22	42.78	91.90	4.46	1.00	10.00	2.23	0.50	5.00
Aug-23	26.81	16.99	44.33	53.61	33.98	88.66	5.30	2.48	10.00	2.65	1.24	5.00
Sep-23	26.05	8.79	47.47	52.10	17.58	94.94	6.50	3.94	18.25	3.25	1.97	9.13
Oct-23	32.88	9.35	47.34	65.76	18.70	94.68	11.11	3.24	22.83	5.56	1.62	11.41
Nov-23	28.87	5.84	47.24	57.74	11.68	94.48	8.13	1.00	26.39	4.06	0.50	13.19
Dec-23	25.52	6.12	45.86	51.03	12.24	91.72	12.56	1.00	34.58	6.28	0.50	17.29
Jan-24	34.81	6.47	47.22	69.62	12.94	94.44	13.79	2.02	26.71	6.90	1.01	13.35
Feb-24	28.53	5.31	47.13	57.07	10.62	94.26	11.04	2.65	41.22	5.52	1.33	20.61
Mar-24	35.45	4.91	46.28	70.91	9.82	92.56	11.56	2.31	24.64	5.78	1.15	12.32
Apr-24	38.65	7.06	46.57	77.30	14.12	93.14	13.66	2.41	33.88	6.83	1.21	16.94
May-24	37.06	7.10	47.45	74.12	14.20	94.90	10.48	1.00	22.41	5.24	0.50	11.20
Jun-24	37.82	7.84	47.08	75.64	15.68	94.16	10.11	2.50	20.90	5.06	1.25	10.45
Jul-24	39.96	22.50	47.50	79.92	45.00	95.00	8.68	1.00	22.36	4.34	0.50	11.18
Aug-24	34.75	20.97	47.50	69.50	41.94	95.00	9.45	1.00	34.16	4.73	0.50	17.08
Sep-24	37.27	23.50	45.94	74.54	47.00	91.88	17.62	5.00	29.42	8.81	2.50	14.71

ANNEXURE-3

ETP Logbook and Flowmeter Data
(April-2023 to August-2024)

Month	Inorganic Inlet			Organic Inlet			Total Inlet to ETP	Total Outlet from ETP		
	Initial Reading	Final Readong	(KL/Month)	Initial Reading	Final Readong	(KL/Month)	(KL/Month)	Initial Reading	Final Readong	(KL/Month)
Apr-23	798301	810046	11745	972509	981424	8912	20657	90807	111504	20697
May-23	810046	820406	10446	981424	990431	9007	19453	111504	130960	19456
Jun-23	820406	829595	9189	990431	998730	8333	17522	130960	148513	17553
Jul-23	829595	839443	9848	998730	1006830	8095	17943	148513	166480	17967
Aug-23	839443	850417	10974	1006830	1015753	8923	19897	166480	186390	19910
Sep-23	850417	861342	10935	1015753	1025332	9577	20512	186390	206892	20502
Oct-23	861342	873949	12607	1025332	1036090	10748	23355	206892	230230	23338
Nov-23	873949	885861	11917	1036090	1045710	9612	21529	230230	251705	21475
Dec-23	885861	897357	11496	1045710	1054819	9109	20605	251705	272285	20580
Jan-24	897357	909390	12033	1054819	1064446	9627	21660	272285	293920	21635
Feb-24	909390	921264	11874	1064446	1075112	10666	22540	293920	316395	22475
Mar-24	921264	934817	13463	1075112	1086709	11600	25063	316395	341396	25001
Apr-24	934817	948630	13813	1086709	1097362	10622	24435	341396	365832	24436
May-24	948630	962030	13400	1097362	1107288	9926	23326	365832	389170	23338
Jun-24	962030	977531	15501	1107288	1118298	11013	26514	389170	415712	26542
Jul-24	977531	991198	13669	1118298	1128409	10111	23780	415712	439425	23713
Aug-24	991198	1005868	14670	1128409	1138928	10519	25189	439425	464664	25239

NAVIN FLOURINE INERNATIONAL LTD. BHESTAN

LOG SHEET FOR EFFLUENT TREATMENT PLANT (In Organic)

Date : 01|08|24

First Shift (2 बैच)

OPERATOR NAME : सन्तोष यादव

HELPER NAME : रेवाराम बालोत्रे आरजू(ण) विशेश्वर

Chemical Name	Consumption	Remarks
1.Polyelectrolyte (4139)	200 + 200 gm	
2. Alume	30 + 40 Kg	
3.Polyelectrolyte (8165)	500 gm	
4. Hydarated lime	20 Bage	

Second Shift (3 बैच)

OPERATOR NAME : Nagendra

HELPER NAME : Rahul. madhusudan

Chemical Name	Consumption	Remarks
1.Polyelectrolyte (4139)	200 + 200 gm	
2. Alume	30 + 40 kg	
3.Polyelectrolyte (8165)		
4. Hydarated lime	20 Bage	

Night Shift (1 बैच)

OPERATOR NAME : कन्हैयालाल

HELPER NAME : रोशन अनद

Chemical Name	Consumption	Remarks
1.Polyelectrolyte (4139)	200+200 Gm	
2. Alume	40+30 KG	
3.Polyelectrolyte (8165)	–	
4. Hydarated lime	–	

Meter Reading

Meter Name	Initial Reading	Final Rading	Total
Inorganic Inlet	991198	991628	430
Orgainc inlet	1128409	1128739	330
Total Inlet	—	—	760
Inorganic Outlet	694683	695123	440
Orgainc Outlet	69769	70104	335
Total Outlet	439425	440200	775
Electrical consumption	8835269	8838304	3035

Checked By (Engineer): [signature]

Annexure - 4

NAVIN FLOURINE INERNATIONAL LTD. BHESTAN

LOG SHEET FOR EFFLUENT TREATMENT PLANT (In Organic)

Date : 01|08|24

Time	pH Readings				Flow (KL/Hrs)		Clarifer electrical load (Amps)
	In Org.Collection pit	Neutralition tank	primary tank	Final outlet	Inlet	Outlet	712
06:00	2	7.8	7.6	7.3	16	16	3.5
07:00	4	7.6	7.4	7.5	18	19	3.6
08:00	2	7.4	7.7	7.7	15	16	3.4
09:00	4	7.7	7.5	7.4	13	13	3.6
10:00	2	7.3	7.3	7.1	17	17	3.5
11:00	4	7.9	7.1	7.3	19	15	3.7
12:00	2	7.4	7.6	7.1	16	18	3.5
13:00	4	7.5	7.2	7.0	16	16	3.7
14:00	4	7.4	7.2	7.1	20	20	3.6
15:00	4	7.3	7.8	7.2	20	20	3.7
16:00	6	7.2	7.4	7.0	20	20	3.8
17:00	7	7.4	7.2	7.3	20	20	3.4
18:00	2	7.5	7.3	7.1	20	20	3.6
19:00	2	7.1	7.2	7.2	20	20	3.5
20:00	2	7.5	7.1	7.1	21	21	3.6
21:00	2	7.4	7.3	7.2	21	21	3.7
22:00	4	7.3	7.2	7.1	16	15	3.7
23:00	4	7.6	7.5	7.4	18	14	3.7
00:00	4	7.2	7.1	7.0	17	20	3.6
01:00	2	7.4	7.5	7.5	20	18	3.6
02:00	2	7.6	7.5	7.4	15	17	3.7
03:00	2	7.3	7.2	7.1	14	16	3.5
04:00	4	7.2	7.1	7.0	20	18	3.5
05:00	2	7.6	7.5	7.4	18	20	3.4

Gaurav - Dr. mark dole Singh

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT

Verified By (Manager): [signature] 5.8.24

NAVIN FLOURINE INERNATIONAL LTD. BHESTAN

LOG SHEET FOR EFFLUENT TREATMENT PLANT (In Organic)

Date : 02/8/24

First Shift

OPERATOR NAME : [illegible]

HELPER NAME : [illegible]

Chemical Name	Consumption	Remarks
1. Polyelectrolyte (4139)	200 + 200 Gm	
2. Alume	30 + 40 Kg	
3.Polyelectrolyte (8165)	10 Gm	
4. Hydarated lime	15 Bags	

Second Shift

OPERATOR NAME : Nagendra

HELPER NAME : madhusadan mahor

Chemical Name	Consumption	Remarks
1.Polyelectrolyte (4139)	200 + 200 gm	
2. Alume	30 + 40 Kg	
3.Polyelectrolyte (8165)		
4. Hydarated lime	20	

Night Shift III

OPERATOR NAME : Laxmanayan Patel

HELPER NAME : Madan

Chemical Name	Consumption	Remarks
1.Polyelectrolyte (4139)	200 + 200 Gm	
2. Alume	40 + 30 Kg	
3.Polyelectrolyte (8165)		
4. Hydarated lime	20	

Meter Reading

Meter Name	Initial Reading	Final Rading	Total
Inorganic Inlet	991628	992068	440
Orgainc Inlet	1128739	1129059	320
Total Inlet			760
Inorganic Outlet	675183	675574	451
Orgainc Outlet	70164	70494	330
Total Outlet	440200	440981	781
Electrical consumption	8838304	8841424	3120

Checked By (Engineer):

NAVIN FLOURINE INERNATIONAL LTD. BHESTAN

LOG SHEET FOR EFFLUENT TREATMENT PLANT (In Organic)

Date : 02/8/24

Time	pH Readings				Flow (KL/Hrs)		Clarifier electrical load (Amps)
	In Org.Collection pit	Neutralition tank	primary tank	Final outlet	Inlet	Outlet	712
06:00	2	7.7	7.5	7.3	18	18	37
07:00	4	7.5	7.7	7.2	16	17	36
08:00	2	7.8	7.3	7.0	19	10	38
09:00	4	7.6	7.6	7.4	21	11	37
10:00	2	7.4	7.2	7.6	12	12	36
11:00	4	7.2	7.5	7.4	20	19	35
12:00	2	7.1	7.4	7.1	11	11	37
13:00	4	7.2	7.1	7.0	11	16	35
14:00	2	7.3	7.2	7.1	20	20	34
15:00	2	7.4	7.4	7.2	20	20	36
16:00	2	7.2	7.3	7.3	20	20	38
17:00	4	7.4	7.5	7.0	20	20	37
18:00	4	7.6	7.3	7.2	20	20	38
19:00	2	7.5	7.7	7.1	20	20	35
20:00	2	7.6	7.4	7.2	20	20	34
21:00	2	7.4	7.3	7.1	20	20	36
22:00	2	8.0	7.8	7.6	20	20	34
23:00	2	7.2	7.5	7.2	22	22	34
00:00	4	7.9	7.3	7.5	24	20	36
01:00	4	7.5	7.0	7.2	16	28	36
02:00	4	7.3	7.7	7.0	18	17	36
03:00	2	7.8	7.9	7.8	20	24	35
04:00	2	7.5	7.0	7.4	22	22	35
05:00	2	8.0	7.8	7.6	20	20	35

Verified By (Manager):

NAVIN FLOURINE INERNATIONAL LTD. BHESTAN

LOG SHEET FOR EFFLUENT TREATMENT PLANT (In Organic)

Date : 03/08/24

First Shift (2 बेच)

OPERATOR NAME : कन्हैयालाल

HELPER NAME : अरुण, मंगाराम

Chemical Name	Consumption	Remarks
1. Polyelectrolyte (4139)	200+200 Gm	
2. Alume	40+30 KG	
3. Polyelectrolyte (8165)	—	
4. Hydarated lime	30 Bags	

Second Shift (3 बेच)

OPERATOR NAME : Nagendra

HELPER NAME : Rahul. madhasudan. mahor

Chemical Name	Consumption	Remarks
1. Polyelectrolyte (4139)	200+200 gm	
2. Alume	30+40 Kg	
3. Polyelectrolyte (8165)	—	
4. Hydarated lime	30 Bags	

Night Shift C (2 बेच)

OPERATOR NAME : Ramnarayan Patel

HELPER NAME : Madan Wajid Vijay

Chemical Name	Consumption	Remarks
1. Polyelectrolyte (4139)	200+200 Gm	
2. Alume	40+30 kg	
3. Polyelectrolyte (8165)	—	
4. Hydarated lime	20 Bags	

Meter Reading

Meter Name	Initial Reading	Final Rading	Total
Inorganic Inlet	992068	992588	520
Orgainc Inlet	1129059	1129399	340
Total Inlet	—	—	860
Inorganic Outlet	695574	696084	510
Orgainc Outlet	70434	70766	332
Total Outlet	440981	441823	842
Electrical consumption	8841424	8844812	3388

Checked By (Engineer):

NAVIN FLOURINE INERNATIONAL LTD. BHESTAN

LOG SHEET FOR EFFLUENT TREATMENT PLANT (In Organic)

Date : 03/08/24

Time	pH Readings				Flow (KL/Hrs)		Clarifer electrical load (Amps)
	In Org.Collection pit	Neutralition tank	primary tank	Final outlet	Inlet	Outlet	712
06:00	2	7.4	7.3	7.2	18	18	3.7
07:00	2	7.3	7.2	7.1	17	19	3.7
08:00	4	7.6	7.5	7.4	21	20	3.6
09:00	4	7.2	7.1	7.0	20	19	3.6
10:00	2	7.4	7.3	7.2	15	17	3.6
11:00	2	7.3	7.2	7.1	19	21	3.5
12:00	2	7.5	7.4	7.3	17	15	3.4
13:00	4	7.7	7.6	7.5	19	18	3.7
14:00	2	7.8	7.4	7.2	22	23	3.8
15:00	2	7.6	7.5	7.4	22	23	3.9
16:00	4	7.4	7.6	7.2	22	23	4.1
17:00	2	7.5	7.2	7.3	22	22	4.0
18:00	2	7.4	7.3	7.0	22	22	4.4
19:00	4	7.6	7.4	7.2	23	22	5.0
20:00	4	7.5	7.5	7.1	23	22	3.4
21:00	2	7.4	7.3	7.0	23	23	3.5
22:00	2	8.0	7.6	7.5	24	25	3.4
23:00	2	7.3	7.8	7.2	26	22	3.4
00:00	6	7.9	7.6	7.5	28	20	3.6
01:00	6	7.7	7.4	7.7	18	22	3.6
02:00	4	7.5	7.2	7.3	20	18	3.4
03:00	4	7.6	7.4	7.0	22	28	3.4
04:00	2	8.0	7.6	7.8	20	26	3.3
05:00	2	7.5	7.9	7.2	27	24	3.5

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT

5.8.24

Verified By (Manager):

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NFIL/HSE/GPCB/2020/FORM 4/03 **18.04.2019**

GPCB ID: 20995

To,
The Environmental Engineer,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar -382010

Sub: Submission of Form - 4 for the year 2019-20.

Dear Sir,

With reference to the subjected matter, please find enclosed herewith the dully filled & signed copy of Form - 4 for filling annual returns under the Hazardous and Other Waste (Management & Transboundary Movement) Rules, 2016 for the year 2019-20. This is for your information & record please.

Hope, it is in line with the requirement.

Thanking You,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
DGM-HSE

Enclosure:

1. Dully filled & signed copy of Form-4,
2. Annexure-1

Copy to:

The Regional Officer,
Gujarat Pollution Control Board,
338, Belgium Square, Typical First Floor,
Silver Plaza Complex, Ring Road,
Opp. Linear Bus Stand, Surat – 395002.

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1 Name and Address of Facility:	Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat – 395023.
2 Authorisation No. and Date of issue:	AWH-92317, Date of issue: 12/04/2018 Valid up to 01/01/2025
3 Name of the authorized person and full address with telephone, fax number and e-mail:	Mr. Subodh Kumar Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat. 0261 , 6715350, subodh.kumar@nfil.in
4 **Production during the year (product wise), wherever applicable:**	**Refer enclosed Annexure- 1**

Part A. To be filled by hazardous waste generators

1 Total quantity of waste generated category wise:

Hazardous Waste	Category No. (As per CCA)	Generation in MT
ETP Sludge	34.3	1920
Distillation Residue	20.3	19.80
Sulphur Sludge	20.4	30.00
Used Oil	5.1	11.97
Incineration Ash	37.2	2.72
Process Sludge	20.4	624
Cotton Waste	33.2	1.20
Plastic Bags	22.2	0.00
Discarded Containers (Nos.)	33.1	6969 Nos.
Spent Catalyst	17.2	5.05

2 Quantity dispatched:

(i) To disposal facility

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
ETP Sludge	34.3	1925.03
Sulphur Sludge	20.4	0.00
Ash From Incinerator	37.2	2.72
Process Sludge	20.4	619.88

(ii) To recycler or co-processors or pre-processor

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT	
Used Oil	5.1	11.61	
Discarded Containers	33.1	7148	Nos.
Spent Catalyst	17.2	5.052	

(iii) others : ---

3 Quantity utilised in-house, if any - ----

4 Quantity in storage at the end of the year –

Hazardous Waste	Category No. (As per CCA)	Storage Qty. in MT	
ETP Sludge	34.3	162.01	
Distillation Residue	20.3	0.00	
Sulphur Sludge	20.4	30.00	
Used Oil	5.1	0.36	
Ash From Incinerator	37.2	0.00	
Process Sludge	20.4	44.98	
Cotton Waste	33.2	0.00	
Plastic Bags	22.2	0.00	
Discarded Containers	33.1	587	Nos.
Spent Catalyst	17.2	0.00	

Part B. To be filled by Treatment, storage and disposal facility operators

1 Total quantity received -
2 Quantity in stock at the beginning of the year -
3 Quantity treated –
4 Quantity disposed in landfills as such and after treatment – } NA

5 Quantity incinerated (if applicable) - 21.00 MT

6 Quantity processed other than specified above -
7 Quantity in storage at the end of the year -

Part C. To be filled by recyclers or co-processors or other users

1 Quantity of waste received during the year –
(i) domestic sources
(ii) imported (if applicable)
2 Quantity in stock at the beginning of the year -
3 Quantity recycled or co-processed or used – } NA
4 Quantity of products dispatched (wherever applicable)-
5 Quantity of waste generated -
6 Quantity of waste disposed -
7 Quantity re-exported (wherever applicable)-
8 Quantity in storage at the end of the year -

MAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

Date: 18.04.2019
Place: Surat

Signature of the Occupier

Annexure - 1

Sr. No.	Product Name	Quantity in MT
	ORGANIC PRODUCT	
1	Fluoro Toluenes	65.48
2	Fluoro Benzaldehydes	21.57
3	Bromo Fluoro Benzenes	272.36
4	Fluoro Anilines	59.95
5	Benzo Tri Fluorides and Derivatives	1075.24
6	Fluoro NitroBenzene	10.20
7	Fluoro Phenols / Anisols	226.27
8	Fluoro Benzayl Amines / Benzamides / Benzonitriles	59.57
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol	7.00
10	Fluoro Acetates	0.01
11	3-Trifluoromethyl Cinnamic Acid	10.75
	IN-ORGANIC PRODUCT	
1	Sulphuric acid / Oleum / Spent Sulphuric Acid	4809.58
2	Hydrofluoric acid	9238.93
3	Metal Fluorides/Metal chlorides/Metal Bromide	5778.79
4	Mafron (Refrigerant Gases)	8805.45
5	Misc. Fluorides	3779.22
	BYPRODUCT	
1	Maximum of HCl Base Product	34478.285
2	CALCIUM SULPHATE (GYPSUM)	36827.820
	GRAND TOTAL	105526.469

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

Outward 10368.

Safety Dept

Sign In Register

हिन्दी

You are here Home>> **Track Consignment**

Track Consignment

Quick help

* Indicates a required field.

* Consignment Number

EG548318406IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
Bhestan SO	29/05/2020 10:59:38	382010	41.30	Inland Speed Post	Gandhinagar Gujarat HO

Event Details For : EG548318406IN

Current Status : Item Received

Date	Time	Office	Event
02/06/2020	09:22:28	Gandhinagar Gujarat HO	Item Received
01/06/2020	13:50:38	Ahmedabad NSH	Item Dispatched
01/06/2020	12:20:05	Ahmedabad NSH	Item Bagged
01/06/2020	11:03:06	Ahmedabad NSH	Item Received
30/05/2020	22:47:39	Surat NSH	Item Bagged
30/05/2020	18:12:03	Surat NSH	Item Received
30/05/2020	12:15:33	Bhestan SO	Item Dispatched
30/05/2020	12:14:47	Bhestan SO	Item Bagged
29/05/2020	10:59:38	Bhestan SO	Item Booked

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NFIL/HSE/GPCB/2021/FORM 4/18

Date: 26/04/2021

GPCB ID: 20995

To,
The Member Secretary,
Gujarat Pollution Control Board.
Paryavaran Bhavan, Sector 10 A,
Gandhinagar-382010.

Subject: Submission of Form - 4 for the year 2020-21.

Dear Sir,
With reference to the subjected matter, please find enclosed herewith the dully filled & signed copy of Form-4 for filling annual returns under the Hazardous and Other Waste (Management & Transboundary Movement) Rules, 2016 for the year 2020-21. This is for your information & record please.

Hope, it is in line with the requirement.

Thanking You,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
DGM-HSE

Enclosure:
1. Dully filled & signed copy of Form-4,
2. Annexure-1

Copy to:
The Regional Officer, Surat
Gujarat Pollution Control Board,
338, Belgium Square, Typical First Floor,
Silver Plaza Complex, Ring Road,
Opp. Linear Bus Stand, Surat – 395002.

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1 Name and Address of Facility:	Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat – 395023.
2 Authorisation No. and Date of issue:	AWH-108178, Date of issue: 26/05/2020 Valid up to 01/01/2025
3 Name of the authorized person and full address with telephone, fax number and e-mail:	Mr. Subodh Kumar Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat. 0261 , 6715350, subodh.kumar@nfil.in
4 Production during the year (product wise), wherever applicable:	**Refer enclosed Annexure- 1**

Part A. To be filled by hazardous waste generators

1 Total quantity of waste generated category wise:

Hazardous Waste	Category No. (As per CCA)	Generation in MT
ETP Sludge	34.3	1935
Distillation Residue	20.3	20.00
Sulphur Sludge	20.4	11.78
Used Oil	5.1	16.17
Incineration Ash	37.2	0.56
Process Sludge	20.4	624
Cotton Waste	33.2	3.00
Plastic Bags	22.2	0.00
Discarded Containers (Nos.)	33.1	9622 Nos.
Spent Catalyst	17.2	8.11

2 Quantity dispatched:

(i) To disposal facility

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
ETP Sludge	34.3	1893.35
Sulphur Sludge	20.4	41.78
Ash From Incinerator	37.2	0.56
Process Sludge	20.4	578.70

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

(ii) To recycler or co-processors or pre-processor

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT	
Used Oil	5.1	11.53	
Discarded Containers	33.1	9054	Nos.
Spent Catalyst	17.2	8.11	

(iii) others : ---

3 Quantity utilised in-house, if any - ----

4 Quantity in storage at the end of the year –

Hazardous Waste	Category No. (As per CCA)	Storage Qty. in MT	
ETP Sludge	34.3	203.67	
Distillation Residue	20.3	0.00	
Sulphur Sludge	20.4	0.00	
Used Oil	5.1	5.00	
Ash From Incinerator	37.2	0.00	
Process Sludge	20.4	90.28	
Cotton Waste	33.2	0.00	
Plastic Bags	22.2	0.00	
Discarded Containers	33.1	1155	Nos.
Spent Catalyst	17.2	0.00	

Part B. To be filled by Treatment, storage and disposal facility operators

1 Total quantity received -
2 Quantity in stock at the beginning of the year -
3 Quantity treated –
4 Quantity disposed in landfills as such and after treatment – **NA**

5 Quantity incinerated (if applicable) - 23.00 MT

6 Quantity processed other than specified above -
7 Quantity in storage at the end of the year -

Part C. To be filled by recyclers or co-processors or other users

1 Quantity of waste received during the year –
(i) domestic sources
(ii) imported (if applicable)
2 Quantity in stock at the beginning of the year -
3 Quantity recycled or co-processed or used – **NA**
4 Quantity of products dispatched (wherever applicable)-
5 Quantity of waste generated -
6 Quantity of waste disposed -
7 Quantity re-exported (wherever applicable)-
8 Quantity in storage at the end of the year -

NAVIN FLUORINE INTERNATIONAL LTD BHESTAN

Date: 22.04.2021
Place: Surat

Signature of the Occupier

Annexure - 1		
Sr. No.	**Product Name**	**Quantity in MT**
	ORGANIC PRODUCT	
1	Fluoro Toluenes	20.17
2	Fluoro Benzaldehydes	40.08
3	Bromo Fluoro Benzenes	401.85
4	Fluoro Anilines	0.51
5	Benzo Tri Fluorides and Derivatives	1127.85
6	Fluoro NitroBenzene	3.15
7	Fluoro Phenols / Anisols	266.43
8	Fluoro Benzayl Amines / Benzamides / Benzonitriles	134.09
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol	0.52
10	Fluoro Acetates	0.03
11	3-Trifluoromethyl Cinnamic Acid	12.42
12	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole	2.73
	IN-ORGANIC PRODUCT	
1	Sulphuric acid / Oleum / Spent Sulphuric Acid	9723.69
2	Hydrofluoric acid	7844.45
3	Metal Fluorides/Metal chlorides/Metal Bromide	5774.61
4	Mafron (Refrigerant Gases)	7804.83
5	Misc. Fluorides	5165.51
	BYPRODUCT	
1	Maximum of HCl Base Product	27977.08
2	CALCIUM SULPHATE (GYPSUM)	32042.73

Shree Maruti Courier Service Pvt. Ltd.

B/904, Commerce House-5,
Nr. Vodafone Office,
Corporate Road, Makarba, Ahmedabad
Gujarat, India.380051

Delivery Date	Apr 27, 2021
Document No	21012200151276
From Center	SURAT-UDHNA
To Center	GANDHINAGAR(GUJ)
Reason	
Receiver Name	PARYAVARAN BHAVAN
Receiver Phone	
Status	DELIVERED

POD

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HARMONY AGENCY
OFFICE NO 1, G.F., ABHISHEK COMPLEXOPP HOTEL HAVELI, SECTOR-11, GANDHINAGAR,GUJARAT PHONE : 07923247423

2110797100589 Page: 2
Delivery Voucher
Date : **27/04/2021 10:29 am**
Area : **BOARD NIGAM**
Delivery Boy : **JIGNESH 932768441...**

#	Center	Doc. No.	Party Name	Signature
13	KADODRA STD - DOX Remarks: DOC	21012100022691	GUJARAT AGRO INDUSTRIES C	
14	NADIAD STD - DOX Remarks: DOX	21002200166181	GUJARAT POLLUTION CONTROL	Gujarat Pollution Control Board Head Office Sector No. 10-A, Gandhinagar-382010
15	SURAT-UDHNA STD - DOX Remarks: DOX	21012200151276	PARYAVARAN BHAVAN	Gujarat Pollution Control Board Head Office
16	KANDLA-SEZ STD - DOX Remarks: DOX	21024200008074	THE ENVIRONMENT ENGINEER	Gujarat Pollution Control Board Head Office Sector No.
17	AHMEDABAD-BHUL STD - NONDOX Remarks: BOOK	21001200011518	NITESH JANI	27/4/21
18	TARAPUR STD - DOX Remarks: DOX	21002200231139	THE GENERAL MANAGER PROJE	
19	AHMEDABAD-MITH STD - DOX Remarks: DOC	21086100056870	THE SUPERINTENDENT ENGINE	PIU (R. & B.) Gandhinagar Executive Engineer State Road Project Division
20	RAJKOT-KALAWAD STD - DOX Remarks: DOX	21022300033210	TECHNOLOGY SHIKSHAN NIYAM	
21	RAJKOT-KALAWAD STD - DOX Remarks: DOX	21022300033348	TECHNOLOGY SHIKSHAN NIYAM	
22	MAHEMDABAD STD - DOX Remarks: DOX	21002200013249	SSIP CELL/GUJRAT KNOWLEGD	
23	SURAT-BELGIUM STD - DOX Remarks: APPLICATI..	21012100058511	GUJARAT BIN ANAMAT SHEKSH	
24	AHMEDABAD-MITH STD - DOX Remarks: DOC	21086100053814	THE ASSSI / DEPUTY COMM O	S.A Raval

This is a computer generated delivery runsheet 27/04/2021 10:29:51 Page No 2

courier to Gandhinagar on 02.06.22

162

O/C

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NFIL/HSE/GPCB/2022/FORM 4/19

Date: 23.05.2022

GPCB ID: 20995

To,
The Member Secretary,
Gujarat Pollution Control Board.
Paryavaran Bhavan, Sector 10 A,
Gandhinagar-382010.

Subject: Submission of Form - 4 for the year 2021-22.

Dear Sir,
With reference to the subjected matter, please find enclosed herewith the dully filled & signed copy of Form-4 for filling annual returns under the Hazardous and Other Waste (Management & Transboundary Movement) Rules, 2016 for the year 2021-22. This is for your information & record please.

Hope, it is in line with the requirement.

Thanking You,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
General Manager-HSE

Enclosure:
1. Dully filled & signed copy of Form-4,

Copy to:
The Regional Officer, Surat
Gujarat Pollution Control Board,
338, Belgium Square, Typical First Floor,
Silver Plaza Complex, Ring Road,
Opp. Linear Bus Stand, Surat – 395002.

G.P.C. Board
SURAT.
RECEIVED COPY
Sign
Date 02-06-2022

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1 **Name and Address of Facility:** Navin Fluorine International Ltd.
Surat – Navsari Road, Bhestan,
Surat – 395023.

2 **Authorisation No. and Date of issue:** AWH-108178, Date of issue: 26/05/2020
Valid up to 01/01/2025

3 **Name of the authorized person and full address with telephone, fax number and e-mail:** Mr. Subodh Kumar
Navin Fluorine International Ltd.
Surat – Navsari Road, Bhestan, Surat.
0261 , 6715350, subodh.kumar@nfil.in

4 **Production during the year (product wise), wherever applicable:** **Refer enclosed Annexure- 1**

Part A. To be filled by hazardous waste generators

1 **Total quantity of waste generated category wise:**

Hazardous Waste	Category No. (As per CCA)	Generation in MT
ETP Sludge	34.3	1936
Distillation Residue	20.3	20.00
Sulphur Sludge	20.4	46.76
Used Oil	5.1	8.11
Incineration Ash	37.2	0.97
Process Sludge	20.4	624
Cotton Waste	33.2	2.00
Plastic Bags	22.2	0.00
Discarded Containers (Nos.)	33.1	10908 Nos.
Spent Catalyst	17.2	3.91

2 **Quantity dispatched:**

(i) To disposal facility

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
ETP Sludge	34.3	1935.62
Sulphur Sludge	20.4	46.76
Ash From Incinerator	37.2	0.97
Process Sludge	20.4	622.95

(ii) To recycler or co-processors or pre-processor

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
Used Oil	5.1	12.19
Discarded Containers	33.1	11829 Nos.
Spent Catalyst	17.2	3.91

(iii) others : ---

3 Quantity utilised in-house, if any - ----

4 Quantity in storage at the end of the year –

Hazardous Waste	Category No. (As per CCA)	Storage Qty. in MT
ETP Sludge	34.3	204.05
Distillation Residue	20.3	0.00
Sulphur Sludge	20.4	0.00
Used Oil	5.1	0.91
Ash From Incinerator	37.2	0.00
Process Sludge	20.4	91.33
Cotton Waste	33.2	0.00
Plastic Bags	22.2	0.00
Discarded Containers	33.1	234 Nos.
Spent Catalyst	17.2	0.00

Part B. To be filled by Treatment, storage and disposal facility operators

1 Total quantity received -
2 Quantity in stock at the beginning of the year -
3 Quantity treated –
4 Quantity disposed in landfills as such and after treatment – } NA

5 Quantity incinerated (if applicable) - 22.00 MT

6 Quantity processed other than specified above -
7 Quantity in storage at the end of the year -

Part C. To be filled by recyclers or co-processors or other users

1 Quantity of waste received during the year –
(i) domestic sources
(ii) imported (if applicable)
2 Quantity in stock at the beginning of the year -
3 Quantity recycled or co-processed or used – } NA
4 Quantity of products dispatched (wherever applicable)-
5 Quantity of waste generated -
6 Quantity of waste disposed -
7 Quantity re-exported (wherever applicable)-
8 Quantity in storage at the end of the year -

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

Date: 30.05.22
Place: Surat

Signature of the Occupier

Annexure - 1

Sr. No.	Product Name	Quantity in MT
ORGANIC PRODUCT		
1	Fluoro Toluenes	2.04
2	Fluoro Benzaldehydes	25.79
3	Bromo Fluoro Benzenes	166.48
4	Fluoro Anilines	9.22
5	Benzo Tri Fluorides and Derivatives	1487.90
6	Fluoro NitroBenzene	1.75
7	Fluoro Phenols / Anisols	314.78
8	Fluoro Benzayl Amines / Benzamides / Benzonitriles	95.98
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol	0.02
10	Fluoro Acetates	0.22
11	3-Trifluoromethyl Cinnamic Acid	12.30
12	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole	5.85
IN-ORGANIC PRODUCT		
1	Sulphuric acid / Oleum / Spent Sulphuric Acid	14413.95
2	Hydrofluoric acid	8989.30
3	Metal Fluorides/Metal chlorides/Metal Bromide	5194.12
4	Mafron (Refrigerant Gases)	7815.93
5	Misc. Fluorides	5878.24
BYPRODUCT		
1	Maximum of HCl Base Product	31089.21
2	CALCIUM SULPHATE (GYPSUM)	35917.65
	GRAND TOTAL	111420.74

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

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BOOKING INFORMATION

DOCUMENT NO	BOOKING DATE	BOOKING CENTER	TO CENTER	BOOKING TYPE	DELIVERY DATE	STATUS
22012200079937	Jun 01, 2022	SURAT-UDHNA	GANDHINAGAR(GUJ)	DOX - STANDARD	Jun 02, 2022	DELIVERED

TRAVELING INFORMATION

DATE	INSCAN / OUTSCAN	TRAVELING
01-06-2022 Wednesday		
	OUTSCAN	OUTSCAN FROM SURAT-UDHNA TO GANDHINAGAR(GUJ)
	INSCAN	INSCAN BY SURAT-BELGIUM HUB
	OUTSCAN	OUTSCAN FROM SURAT-BELGIUM HUB TO AHMEDABAD AIRPORT HUB
02-06-2022 Thursday		
	INSCAN	INSCAN BY AHMEDABAD ASLALI MOTHER HUB
	INSCAN	INSCAN BY GANDHINAGAR(GUJ)

DELIVERY INFORMATION

DELIVERY DATE	DOCUMENT NO	FROM CENTER	TO CENTER	REASON	STATUS	POD
Jun 02, 2022	22012200079937	SURAT-UDHNA	GANDHINAGAR(GUJ)	-	DELIVERED	View File Print File

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NFIL/HSE/GPCB/2023/FORM-4/08 **Date: 06.05.2023**

GPCB ID: 20995

To,
The Member Secretary,
Gujarat Pollution Control Board.
Paryavaran Bhavan, Sector 10 A,
Gandhinagar-382010.

Subject: Submission of Form - 4 for the year 2022-2023.

Dear Sir,

With reference to the subject matter, please find enclosed herewith a duly filled and signed copy of Form 4 for filling out annual returns under the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016 for the years 2022-2023. This is for your information and records, please.

I hope it is in line with the requirement.

Thanking You,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
Director- HSE

G.P.C. Board
SURAT
RECEIVED COPY
Sign
Date 11/05/2023

Enclosure:
1. Duly filled & signed copy of Form-4.

Copy to:
Gujarat Pollution Control Board, Regional Office- Surat
Plot No:11-12/2,3, GIDC-Pandesara, Surat-394221

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1 Name and Address of Facility:	Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat – 395023.
2 Authorisation No. and Date of issue:	AWH-118538, Date of issue: 05/05/2022 Valid up to 01/01/2025.
3 Name of the authorized person and full address with telephone, fax number and e-mail:	Mr. Subodh Kumar Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat. 0261 , 6715350, subodh.kumar@nfil.in
4 Production during the year (product wise), wherever applicable:	**Refer enclosed Annexure- 1**

Part A. To be filled by hazardous waste generators

1 Total quantity of waste generated category wise:

Hazardous Waste	Category No. (As per CCA)	Generation in MT
ETP Sludge	34.3	1937
Distillation Residue	20.3	20.00
Sulphur Sludge	20.4	33.82
Used Oil	5.1	11.08
Incineration Ash	37.2	0.62
Process Sludge	20.4	285
Cotton Waste	33.2	3.80
Plastic Bags	22.2	2.24
Discarded Containers (Nos.)	33.1	12078 Nos.
Spent Catalyst	17.2	2.53
Spent HCl	29.6	21416.64
Insulation waste	B2030	0.00

2 Quantity dispatched:

(i) To disposal facility

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
ETP Sludge	34.3	1932.22
Sulphur Sludge	20.4	33.82
Ash From Incinerator	37.2	0.62
Process Sludge	20.4	246.81
Insulation waste	B2030	0.00

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT.

(ii) To recycler or co-processors or pre-processor

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
Used Oil	5.1	10.35
Discarded Containers	33.1	11859
Plastic Bags	22.2	2.24
Spent Catalyst	17.2	2.53
Spent HCl	29.6	9002.2

(iii) others : ---

3 Quantity utilised in-house, if any - ----

4 Quantity in storage at the end of the year –

Hazardous Waste	Category No. (As per CCA)	Storage Qty. in MT	
ETP Sludge	34.3	208.83	
Distillation Residue	20.3	0.00	
Sulphur Sludge	20.4	0.00	
Used Oil	5.1	1.65	
Incineration Ash	37.2	0.00	
Process Sludge	20.4	129.52	
Cotton Waste	33.2	0.00	
Plastic Bags	22.2	0.00	
Discarded Containers (Nos.)	33.1	453	Nos.
Spent Catalyst	17.2	0.00	
Spent HCl	29.6	133.70	
Insulation waste	B2030	0.00	

Part B. To be filled by Treatment, storage and disposal facility operators

1 Total quantity received -
2 Quantity in stock at the beginning of the year -
3 Quantity treated –
4 Quantity disposed in landfills as such and after treatment –

NA

5 Quantity incinerated (if applicable) - 23.80 MT

6 Quantity processed other than specified above -
7 Quantity in storage at the end of the year -

Part C. To be filled by recyclers or co-processors or other users

1 Quantity of waste received during the year –
(i) domestic sources
(ii) imported (if applicable)
2 Quantity in stock at the beginning of the year -
3 Quantity recycled or co-processed or used –
4 Quantity of products dispatched (wherever applicable)-
5 Quantity of waste generated -
6 Quantity of waste disposed -
7 Quantity re-exported (wherever applicable)-
8 Quantity in storage at the end of the year -

NA

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT.

Date:
Place:

Signature of the Occupier

Annexure - 1		
Sr. No.	**Product Name**	**Quantity in MT**
ORGANIC PRODUCT		
1	fluoro toluenes / fluoro benzene / difluoro benzenes	1.809
2	Fluoro Benzaldehydes	7.153
3	Bromo Fluoro Benzenes	307.666
4	Fluoro Anilines	0.151
5	Benzo Tri Fluorides and Derivatives	1406.242
6	Fluoro NitroBenzene	0.467
7	Fluoro Phenols / Anisols	314.309
8	Fluoro Benzayl Amines / Benzamides / Benzonitriles	101.452
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol	0.045
10	Fluoro Acetates	0.169
11	3-Trifluoromethyl Cinnamic Acid	16.962
12	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole	9.006
IN-ORGANIC PRODUCT		
1	Sulphuric acid / Oleum / Spent Sulphuric Acid	17325.330
2	Hydrofluoric acid	10016.064
3	Metal Fluorides/Metal chlorides/Metal Bromide	4095.458
4	Mafron (Refrigerant Gases)	8369.270
5	Misc. Fluorides	4804.629
BYPRODUCT		
1	Maximum of HCl Base Product	12496.561
2	CALCIUM SULPHATE (GYPSUM)	32134.450
	GRAND TOTAL	91407.194

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O/C

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NFIL/HSE/GPCB/2024/FORM-4/21 **Date: 11.06.2024**

GPCB ID: 20995

To,
The Member Secretary,
Gujarat Pollution Control Board.
Paryavaran Bhavan, Sector 10 A,
Gandhinagar-382010.

Subject: Submission of Form - 4 for the year 2023-2024.

Dear Sir,

With reference to the subject matter, please find enclosed herewith a duly filled and signed copy of Form 4 for filling out annual returns under the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016 for the years 2023-2024. This is for your information and records, please.

I hope it is in line with the requirement.

Thanking You,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
Sr. Director- HSE

G.P.C. Board
SURAT.
RECEIVED COPY
Sign
Date 11/06/2024

Enclosure:
1. Duly filled & signed copy of Form-4.

Copy to:
Gujarat Pollution Control Board, Regional Office- Surat
Plot No:11-12/2,3, GIDC-Pandesara, Surat-394221

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1 Name and Address of Facility:	Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat – 395023.
2 Authorisation No. and Date of issue:	CCA amendment no-AWH-131288, Date of issue: 19/01/2024, Valid up to 01/01/2025.
3 Name of the authorized person and full address with telephone, fax number and e-mail:	Mr. Subodh Kumar Navin Fluorine International Ltd. Surat – Navsari Road, Bhestan, Surat. 0261 , 6715350, subodh.kumar@nfil.in
4 Production during the year (product wise), wherever applicable:	**Refer enclosed Annexure- 1**

Part A. To be filled by hazardous waste generators

1 Total quantity of waste generated category wise:

Hazardous Waste	Category No. (As per CCA)	Generation in MT
ETP Sludge	35.3	1920.00
Process Sludge	20.4	183.00
Sulphur Sludge	20.4	26.55
Distillation residue	20.3	19.80
Used Oil	5.1	7.98
Discarded containers	33.1	11573 Nos.
Spent Catalyst	17.2	8.07
Incineration Ash	37.2	2.80
Plastic Bags	22.2	1.92
Cotton waste/Incinerable waste	33.2	9.50
Insulation waste	III-B2030	3.08
Containment/spill ups cleaning waste	-	0.00
Brick refractory	-	0.00
Used PPEs	-	0.00
Date expired/off-specification material	28.4	0.00
Oil filter waste	5.1	0.00
Waste from surface preparation for painting	21.1	0.00
Spent Carbon	28.3	0.00

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

2 Quantity dispatched:

(i) To disposal facility

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
ETP Sludge	35.3	1930.82
Process Sludge	20.4	180.72
Sulphur Sludge	20.4	26.55
Incineration Ash	37.2	2.80
Insulation waste	III-B2030	3.08
Containment/spill ups cleaning waste	-	-
Brick refractory	-	-
Used PPEs	-	-
Waste from surface preparation for painting	21.1	-
Spent Carbon	28.3	-

(ii) To recycler or co-processors or pre-processor

Hazardous Waste	Category No. (As per CCA)	Qunatity in MT
Used Oil	5.1	9.62
Discarded Containers	33.1	11976 Nos.
Spent Catalyst	17.2	8.07
Plastic Bags	22.2	1.92

(iii) others : ---

3 Quantity utilised in-house, if any - ----

4 Quantity in storage at the end of the year –

Hazardous Waste	Category No. (As per CCA)	Storage Qty. in MT
ETP Sludge	35.3	198.00
Process Sludge	20.4	131.80
Sulphur Sludge	20.4	0.00
Distillation residue	20.3	0.00
Used Oil	5.1	0.00
Discarded containers	33.1	50 Nos.
Spent Catalyst	17.2	0.00
Incineration Ash	37.2	0.00
Plastic Bags	22.2	0.00
Cotton waste/Incinerable waste	33.2	0.00
Insulation waste	III-B2030	0.00
Containment/spill ups cleaning waste	-	0.00
Brick refractory	-	0.00
Used PPEs	-	0.00
Date expired/off-specification material	28.4	0.00
Oil filter waste	5.1	0.00
Waste from surface preparation for painting	21.1	0.00
Spent Carbon	28.3	0.00

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

Part B. To be filled by Treatment, storage and disposal facility operators

1 Total quantity received -	NA	
2 Quantity in stock at the beginning of the year -		
3 Quantity treated –		
4 Quantity disposed in landfills as such and after treatment –		
5 Quantity incinerated (if applicable) -	29.30	MT
6 Quantity processed other than specified above -		
7 Quantity in storage at the end of the year -		

Part C. To be filled by recyclers or co-processors or other users

1 Quantity of waste received during the year –	NA
(i) domestic sources	
(ii) imported (if applicable)	
2 Quantity in stock at the beginning of the year -	
3 Quantity recycled or co-processed or used –	
4 Quantity of products dispatched (wherever applicable)-	
5 Quantity of waste generated -	
6 Quantity of waste disposed -	
7 Quantity re-exported (wherever applicable)-	
8 Quantity in storage at the end of the year -	

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

Date: 11.06.24
Place: Surat

Signature of the Occupier

Annexure - 1

Sr. No.	Product Name	Quantity in MT
ORGANIC PRODUCT		
1	fluoro toluenes / fluoro benzene / difluoro benzenes	16.076
2	Fluoro Benzaldehydes	22.752
3	Bromo Fluoro Benzenes	418.187
4	Fluoro Anilines	50.500
5	Benzo Tri Fluorides and Derivatives	1496.193
6	Fluoro NitroBenzene	3.226
7	Fluoro Phenols / Anisols	378.782
8	Fluoro Benzayl Amines / Benzamides / Benzonitriles	59.617
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol	0.000
10	Fluoro Acetates	20.041
11	3-Trifluoromethyl Cinnamic Acid	15.413
12	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole	1.425
13	Fluoronated R&D/Development products	0.000
14	Pilot Plant Products	2.925
IN-ORGANIC PRODUCT		
1	Sulphuric acid / Oleum / Spent Sulphuric Acid	14824.465
2	Hydrofluoric acid	8854.634
3	Metal Fluorides/Metal chlorides/Metal Bromide	3478.882
4	Mafron (Refrigerant Gases)	8985.921
5	Misc. Fluorides	5392.896
BYPRODUCT		
1	Maximum of HCl Base Product	12140.357
2	CALCIUM SULPHATE (GYPSUM)	30871.450
	GRAND TOTAL	87033.74

NAVIN FLUORINE INTERNATIONAL LTD. PHESTINA 395023

OC

PADMANABH MAFATLAL GROUP

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NFIL/HSE/GPCB/June-19/Form-V/11 24.06.2019

To,
The Member Secretary,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar – 382 010.

Subject: Submission of Environment Statement – FORM V for the year 2018–19.

Respected Sir,

We are enclosing herewith Environment Statement as FORM-V for the year 2018 - 19.

We hope you will find it in order.

Thanking you,

Yours Sincerely,

For Navin Fluorine International Limited,

Subodh Kumar
Deputy General Manager - HSE

Encl: Form-V

26/06/19
Gujarat Pollution Control Board
Sector No. 10 A,
Gandhinagar - 382 010

Form-V

ENVIRONMENTAL STATEMENT

FOR THE FINANCIAL YEAR 2018-19
ENDING 31st MARCH-2019

Submitted By:

Navin Fluorine International Ltd.

Bhestan, Surat

[FORM – V]

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2019

PART – A

I.	Name and address of the owner/occupier of the industry operation or process.	Mr. Radhesh Weilling Navin Fluorine International Ltd Sunteck Centre, 2nd Floor 37/40, Subash Road Vile-Parle (East) Mumbai 400057 Tel: 022-66509999
II.	Industry category Primary ---- (STC code) Secondary.-----(SIC Code)	
III.	Production capacity.----Units----	142543.00 MT
IV.	Year of establishment	1967
V.	Date of the last environmental statement submitted	24/09/2018

PART – B

Water and Raw Material Consumption

1. **Water consumption m^3/d:**
   Process: 754.38
   Cooling: 1178.42
   Domestic: 164.81

Name of Products	Process water consumption per unit of product output.	
	During the previous financial Year	During the Current financial Year
	(1)	(2)
As per consent list	6.82	6.66

Raw Material Consumption:

*Name of raw materials	Name of products	Consumption of raw material per Unit of output	
		During the previous financial Year	During the Current financial Year
1. Sulphur	H_2SO_4/Oleum	0.324	0.323
2. Fluorspar	HF	2.253	2.237
3. Chloroform	Mafron	1.47	1.47
4. Boric Acid	BF_3	0.98	0.99
5. Bromine	C_6H_4FBr	0.52	0.53

*Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART – C

Pollution discharged to environment/unit of output
(Parameter as specified in the consent issued)

Pollutants	Quantity of pollutants discharged (mass/day) - Average		Concentrations of pollutants in discharges (mass/volume) – Average	Percentage of variation from prescribed standards with reasons
a) Water	**Parameters**	**Kg/day**	**mg/lit**	
	TSS	65.91	64.75	No Deviation
	TDS	1507.45	1480.92	
	COD	83.64	82.17	
	BOD	20.78	20.42	
	Fluorides	0.67	0.66	
	Oil & Grease	6.81	6.69	
	Chlorides	384.35	377.58	
	Sulphate	188.74	185.42	
	Sulphides	1.56	1.53	
	Ammonical Nitrogen	18.72	18.39	
b) Air	**Parameters**	**Kg/day**	**mg/Nm3**	
i) Flue Gas Stack	SO2	0.26	10.79	No Deviation
	NOx	0.01	0.36	
	PM	8.12	92.51	

	Parameters	Kg/day	mg/Nm3	
ii) Process Stacks	SO2	23.24	71.558	No Deviation
	NOx	0.113	1.500	
	PM	1.156	15.192	
	HF	0.527	13.172	
	HCl	0.410	10.446	
	Cl2	0.509	12.396	
	Acid Mist	0.039	4.038	
	HBR	4.046	16.858	

PART – D

Hazardous Wastes

(As specified under Hazardous Waste Management and Handling Rules, 1989)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial Year 2017-18	During the current Financial Year 2018-19
From process	Sulphur sludge	30370	41390
	Dist. Residue	19600.0	19800
	Process Sludge	629350	624040
	Discarded containers	4906 Nos.	10441 Nos.
	Spent Catalyst	1566	3957
	Used Oil	4620	11260
	Cotton waste	800	1500
	Plastic bags	1000	0
From pollution control facilities	ETP Sludge	1940100	1926510
	Incineration Ash	190	2920

PART – E
Solid Wastes (NA – Covered Under Part – D)

Hazardous Waster		Total Quantity (Kg.)	
		During the previous Financial year	During the current Financial Year
From process		NA	NA
From pollution control facilities.			
(1)	Quantity recycled or re-utilized within the unit		
(2)	Sold		
(3)	Disposed		

PART – F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sr. No.	Waste Name	Category No.	Disposal Practice
1	ETP Sludge	35.3	Disposal at approved TSDF site
2	Distillation Residue	20.3	Captive Incineration
3	Sulphur Sludge	17.1	Disposal at Approved TSDF site
4	Used Oil	5.1	Selling out to registered refiners
5	Incinerator Ash	37.2	Disposal at Approved TSDF site
6	Process Sludge	17.1	Disposal at Approved TSDF site
7	Cotton Waste	33.2	Captive Incineration
8	Plastic Bags	33.1	Selling out to registered recyclers
9	Discarded Containers	33.1	Disposal to registered recyclers after decontamination
10	Spent Catalyst	17.2	Selling out to registered reprocessors

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

Energy/Natural Resources conservation measures taken:

Product	Resources	2017-18	2018-19	Unit
HF	Natural gas	196	187	SM3
	Power	601	582	Kwh
	Flourspar	2.253	2.237	MT
M 22	Power	465	462	Kwh
	Natural gas	351	309	SM3
KF	Power	849	769	Kwh
MABTF	Power	733	726	Kwh
BF3 gas	Power	1346	1257	Kwh
B4 (Pera bromo fluoro benzene)	Power	1572	1558	Kwh
	Pera bromo fluoro benzene	1.984	1.951	MT
PFP (Pera fluoro phenol)	Power	3090	2932	Kwh
Pera fluoro Anisole	Power	4545	4500	Kwh
MCBTF	Chlorine	0.56	0.521	MT
	2,4-Dichlorobenzonitrile	2.983	2.207	MT
	Anhy.KF	3.176	1.989	MT
	Ammonia	4.549	3.011	MT
	Sulfolane	2.25	1.611	MT
2,4 Di Fluoro Benzyl Amine	Natural gas	2354	1702	SM3
	AHF	0.766	0.743	MT
	CTCP	1.525	1.461	MT
FTFP	Power	15909	12981	Kwh
OFNB	Power	2624	2500	Kwh

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

NFIL is committed to conducting its business in a socially, ethically and in a responsible manner. Our commitment to CSR goes beyond legal and regulatory requirements. We protect the legacy and reputation of the PMG Group in all our initiatives.

NFIL conduct business in compliance to law and with regard for human dignity. NFIL believes in giving back to the society and maintain healthy and collaborative relationship with the communities in which we operate. Our initiatives extend across environment, health, education, sustainable livelihood, animal care and other social causes.

NFIL will continue to consistently act as a good corporate citizen and we sincerely believe in creating a positive impact on communities through our contributions.

Collaboration with non-government organizations (NGO) to further work in areas such as deforestation, natural resource management, and small irrigation projects and livestock development as support to the economically weaker sections in rural areas.

Additional measures/investment:

- 2 Nos. of old reciprocating compressors are replaced with 1 nos. of new energy efficient screw compressor at HF plant.
- Diesel forklifts are replaced with battery operated forklifts.
- Started using recycled water from Bamroli STP.

PART – I

Any other particulars for improving the quality of the environment.

- Replaced 75 HP motor with 50 HP motor at MPP cooling tower by installing energy efficient pump.
- Development and maintenance of Greenbelt. Planted 690 nos. of trees during the year 2018-19 at our site and total available trees in our premises are approx. 67666 nos.

PADMANABH MAFATLAL GROUP
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NFIL/HSE/GPCB/May-20/Form-V/37 **Date: 27.05.2020**

To,
The Member Secretary,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar – 382 010.

Subject: Submission of Environment Statement – FORM V for the year 2019–20.

Respected Sir,

We are enclosing herewith Environment Statement as FORM-V for the year 2019 - 20.

We hope you will find it in order.

Thanking you,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
Deputy General Manager - HSE

Encl: Form-V

Form-V

ENVIRONMENTAL STATEMENT

FOR THE FINANCIAL YEAR 2019-2020
ENDING 31st MARCH-2020

Submitted By:

Navin Fluorine International Ltd.

Bhestan, Surat

[FORM – V]

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2019

PART – A

I.	Name and address of the owner/occupier of the industry operation or process.	Mr. Radhesh Weilling Navin Fluorine International Ltd Sunteck Centre, 2nd Floor 37/40, Subash Road Vile-Parle (East) Mumbai 400057 Tel: 022-66509999
II.	Industry category Primary ---- (STC code) Secondary.-----(SIC Code)	
III.	Production capacity.----Units----	142543.00 MT
IV.	Year of establishment	1967
V.	Date of the last environmental statement submitted	26/06/2019

PART – B

Water and Raw Material Consumption

1. **Water consumption m^3/d:**
   Process: 572.04
   Cooling: 1163.97
   Domestic: 138.22

Name of Products	Process water consumption per unit of product output.	
	During the previous financial Year	During the Current financial Year
	(1)	(2)
As per consent list	6.66	6.00

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

Raw Material Consumption:

*Name of raw materials	Name of products	Consumption of raw material per Unit of output	
		During the previous financial Year	During the Current financial Year
1. Sulphur	H_2SO_4/Oleum	0.323	0.323
2. Fluorspar	HF	2.237	2.241
3. Chloroform	Mafron	1.47	1.47
4. Boric Acid	BF_3	0.99	0.99
5. Bromine	C_6H_4FBr	0.53	0.51

*Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART – C

Pollution discharged to environment/unit of output
(Parameter as specified in the consent issued)

Pollutants	Quantity of pollutants discharged (mass/day) - Average		Concentrations of pollutants in discharges (mass/volume) – Average	Percentage of variation from prescribed standards with reasons
a) Water	**Parameters**	**Kg/day**	**mg/lit**	
	TSS	78.48	70.71	No Deviation
	TDS	1021.06	920.00	
	COD	75.42	67.95	
	BOD	21.51	19.38	
	Fluorides	0.72	0.65	
	Oil & Grease	6.57	5.92	
	Chlorides	372.50	335.64	
	Sulphate	181.51	163.55	
	Sulphides	1.23	1.11	
	Ammonical Nitrogen	22.75	20.50	
b) Air	**Parameters**	**Kg/day**	**mg/Nm3**	**No Deviation**
i) Flue Gas Stack	SO2	21.48	225.99	
	NOx	2.64	31.90	
	PM	0.13	1.56	

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

	Parameters	Kg/day	mg/Nm3	
ii) Process Stacks	SO2	19.264	67.969	No Deviation
	Nox	0.032	1.610	
	PM	0.533	23.486	
	HCL	1.575	12.096	
	Cl2	0.830	15.756	
	HF	0.385	14.637	
	HBR	0.038	3.998	
	Acid Mist	4.763	19.844	

PART – D

Hazardous Wastes

(As specified under Hazardous Waste Management and Handling Rules, 1989)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial Year 2018-19	During the current Financial Year 2019-20
From process	Sulphur sludge	41390	0
	Dist. Residue	19800	19800
	Process Sludge	624040	619900
	Discarded containers	10441 Nos.	7148 Nos.
	Spent Catalyst	3957	5052
	Plastic bags	0	0
	Used Oil	11260	11610
	Cotton waste	1500	1200
From pollution control facilities	ETP Sludge	1926510	1925000
	Incineration Ash	2920	2720

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

PART – E
Solid Wastes (NA – Covered Under Part – D)

Hazardous Waster		Total Quantity (Kg.)	
		During the previous Financial year	During the current Financial Year
From process		NA	NA
From pollution control facilities.			
(1)	Quantity recycled or re-utilized within the unit		
(2)	Sold		
(3)	Disposed		

PART – F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sr. No.	Waste Name	Category No.	Disposal Practice
1	ETP Sludge	34.3	Disposal at approved TSDF site
2	Distillation Residue	20.3	Captive Incineration
3	Sulphur Sludge	20.4	Disposal at Approved TSDF site
4	Used Oil	5.1	Selling out to registered refiners
5	Incinerator Ash	37.2	Disposal at Approved TSDF site
6	Process Sludge	20.4	Disposal at Approved TSDF site
7	Cotton Waste	33.2	Captive Incineration
8	Plastic Bags	22.2	Selling out to registered recyclers
9	Discarded Containers	33.1	Disposal to registered recyclers after decontamination
10	Spent Catalyst	17.2	Selling out to registered reprocessors

NAVIN FLUORINE INTERNATIONAL LTD. DHESTAN, SURAT

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

Energy/Natural Resources conservation measures taken:

Product	Resources	2018-19	2019-20	Unit
HF	Natural gas	187	181	SM3
	Power	582	568	Kwh
M 22	Power	462	443	Kwh
KF	Natural gas	309	245	SM3
	Power	769	728	Kwh
MABTF	Power	726	701	Kwh
BF3 gas	Power	1257	1236	Kwh
B4 (Pera bromo fluoro benzene)	Power	1558	1493	Kwh
Para Fluro Phenol	Power	2932	2850	Kwh
Para fluoro Anisole	Power	4500	4414	Kwh
2,4 Di Fluoro Benzyl Amine	2,4-Dichlorobenzonitrile	2.207	1.699	MT
	Anhydrous KF	1.989	1.474	MT
	Ammonia	3.011	0.697	MT
	Sulfolane	1.611	0.652	MT
FTFP	Power	12981	10652	Kwh

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN, SURAT

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

NFIL is committed to conducting its business in a socially, ethically and in a responsible manner. Our commitment to CSR goes beyond legal and regulatory requirements. We protect the legacy and reputation of the PMG Group in all our initiatives.

NFIL conduct business in compliance to law and with regard for human dignity. NFIL believes in giving back to the society and maintain healthy and collaborative relationship with the communities in which we operate. Our initiatives extend across environment, health, education, sustainable livelihood, animal care and other social causes.

NFIL will continue to consistently act as a good corporate citizen and we sincerely believe in creating a positive impact on communities through our contributions.

Collaboration with non-government organizations (NGO) to further work in areas such as deforestation, natural resource management, and small irrigation projects and livestock development as support to the economically weaker sections in rural areas.

Additional measures/investment:

- Continue to use recycled water from Bamroli STP.
- Mafron and HF plant IBR steam PRS and line size modification work, help to optimize the steam consumption at HF plant and increase the saving thereby.

PART – I

Any other particulars for improving the quality of the environment.

- Installation of energy efficient Encon make fan in Cry-2 cooling tower by which we have achieved saving of 31% in power and air flow increased by 27%.
- Development and maintenance of Greenbelt. Planted 950 nos. of trees during the year 2019-20 at our site and total available trees in our premises are approx. 68616 nos.

Outward - 10369. 28/5/2020

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PIN:382010, Gandhinagar Gujarat HO
From:NAVIN FLUORINE ,BHESTAN
Wt:30gms
Amt:0.30PS:41.00Tax:6.30
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4/5

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01/06/2020	13:50:38	Ahmedabad NSH	Item Dispatched
01/06/2020	12:20:05	Ahmedabad NSH	Item Bagged
01/06/2020	11:03:06	Ahmedabad NSH	Item Received
30/05/2020	22:47:39	Surat NSH	Item Bagged
30/05/2020	18:12:03	Surat NSH	Item Received
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NFIL/HSE/GPCB/Sept-21/Form-V/19

Date: 21.09.2021

To,
The Member Secretary,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar – 382 010.

Subject: Submission of Environment Statement – FORM V for the year 2020-21.

Respected Sir,

We are enclosing herewith Environment Statement as FORM-V for the year 2020-21.

We hope you will find it in order.

Thanking you,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
General Manager - HSE

Enclosed: Form-V

Navin Fluorine International Limited, Surat-Navsari Road, Bhestan, Surat 394 023, Gujarat, India. T: 91 261 6715200
Regd. & Head Office: 2nd Floor, Sunteck Centre, 37/40, Subhash Road, Vile Parle East, Mumbai 400 057 India.
T: 91 22 6650 9999 F: 91 22 6650 9800 E: info@nfil.in W: www.nfil.in CIN NO.: L24110MH1998PLC115499

Form-V

ENVIRONMENTAL STATEMENT

FOR THE FINANCIAL YEAR 2020-2021
ENDING 31st MARCH-2021

Submitted By:

Navin Fluorine International Ltd.

Bhestan, Surat

[FORM – V]

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2021

PART – A

I.	Name and address of the owner/occupier of the industry operation or process.	Mr. Radhesh Weilling Navin Fluorine International Ltd Sunteck Centre, 2nd Floor 37/40, Subash Road Vile-Parle (East) Mumbai 400057 Tel: 022-66509999
II.	Industry category Primary ---- (STC code) Secondary.-----(SIC Code)	
III.	Production capacity.----Units----	142538.00 MT
IV.	Year of establishment	1967
V.	Date of the last environmental statement submitted	27/05/2020

PART – B

Water and Raw Material Consumption

1. **Water consumption m^3/d:**

   Process : 461.581
   Cooling : 846.052
   Domestic: 156.208

Name of Products	Process water consumption per unit of product output.	
	During the previous financial Year	During the Current financial Year
	(1)	(2)
As per consent list	6.00	5.43

NAVIN FLUORINE INTERNATIONAL LTD. DHEJ SURAT 394027

Raw Material Consumption:

*Name of raw materials	Name of products	Consumption of raw material per Unit of output	
		During the previous financial Year	During the Current financial Year
1. Sulphur	H_2SO_4/Oleum	0.323	0.323
2. Fluorspar	HF	2.241	2.249
3. Chloroform	Mafron	1.47	1.485
4. Boric Acid	BF_3	0.99	1
5. Bromine	C_6H_4FBr	0.51	0.512

*Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART – C

Pollution discharged to environment/unit of output
(Parameter as specified in the consent issued)

Pollutants	Quantity of pollutants discharged (mass/day) - Average		Concentrations of pollutants in discharges (mass/volume) – Average	Percentage of variation from prescribed standards with reasons
a) Water	Parameters	Kg/day	mg/lit	
	TSS	58.12	56.35	No Deviation
	TDS	979.93	950.09	
	COD	76.06	73.75	
	BOD	19.01	18.43	
	Fluorides	0.69	0.67	
	Oil & Grease	6.54	6.34	
	Chlorides	376.00	364.55	
	Sulphate	166.24	161.18	
	Sulphides	1.08	1.05	
	Ammonical Nitrogen	12.95	12.56	
b) Air	Parameters	Kg/day	mg/Nm3	No Deviation
i) Flue Gas Stack	SO2	0.72	36.99	
	NOx	2.67	122.08	
	PM	1.73	88.40	
ii) Process Stacks	Parameters	Kg/day	mg/Nm3	No Deviation
	SO2	25.19	73.88	

	Nox	7.10	76.23	
	PM	4.20	30.48	
	HCL	4.16	58.71	
	Cl2	1.53	24.77	
	HF	0.72	23.74	
	HBR	1.69	16.75	
	Acid Mist	2.96	12.35	

PART – D

Hazardous Wastes

(As specified under Hazardous Waste Management and Handling Rules, 1989)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial Year 2019-20	During the current Financial Year 2020-21
From process	Sulphur sludge	0	41780
	Dist. Residue	19800	20000
	Process Sludge	619900	578700
	Discarded containers	7148 Nos.	9054 Nos.
	Spent Catalyst	5052	8110
	Plastic bags	0	0
	Used Oil	11610	11530
	Cotton waste	1200	3000
From pollution control facilities	ETP Sludge	1925000	1893350
	Incineration Ash	2720	560

PART – E

Solid Wastes (NA – Covered Under Part – D)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial year	During the current Financial Year
From process		NA	NA
From pollution control facilities.			
(1)	Quantity recycled or re-utilized within the unit		
(2)	Sold		
(3)	Disposed		

PART – F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sr. No.	Waste Name	Category No.	Disposal Practice
1	ETP Sludge	34.3	Disposal at approved TSDF site
2	Distillation Residue	20.3	Captive Incineration
3	Sulphur Sludge	20.4	Disposal at Approved TSDF site
4	Used Oil	5.1	Selling out to registered refiners
5	Incinerator Ash	37.2	Disposal at Approved TSDF site
6	Process Sludge	20.4	Disposal at Approved TSDF site
7	Cotton Waste	33.2	Captive Incineration
8	Plastic Bags	22.2	Selling out to registered recyclers
9	Discarded Containers	33.1	Disposal to registered recyclers after decontamination
10	Spent Catalyst	17.2	Selling out to registered reprocessors

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

Energy/Natural Resources conservation measures taken:

Product	Resources	2019-20	2020-21	Unit
HF	Natural gas	181	179	SM3
ABF	Power	124	119	Kwh
KF	Natural gas	245	220	SM3
	Power	728	713	Kwh
NAF	Power	729	715	Kwh
BF3 Ethyl Acetate	Power	765	733	Kwh
Para Fluro Phenol	Power	2793	2704	Kwh
2,4 Di Fluoro Benzyl Amine	2,4-Dichlorobenzonitrile	1.699	1.672	MT
	Anhy.KF	1.474	1.442	MT
	Ammonia	0.697	0.676	MT
	Sulfolane	0.652	0.444	MT
	Power	19715	18436	Kwh
FTFP	Power	10652	10045	Kwh

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

NFIL is committed to conducting its business in a socially, ethically and in a responsible manner. Our commitment to CSR goes beyond legal and regulatory requirements. We protect the legacy and reputation of the PMG Group in all our initiatives.

NFIL conduct business in compliance to law and with regard for human dignity. NFIL believes in giving back to the society and maintain healthy and collaborative relationship with the communities in which we operate. Our initiatives extend across environment, health, education, sustainable livelihood, animal care and other social causes.

NFIL will continue to consistently act as a good corporate citizen and we sincerely believe in creating a positive impact on communities through our contributions.

Collaboration with non-government organizations (NGO) to further work in areas such as deforestation, natural resource management, and small irrigation projects and livestock development as support to the economically weaker sections in rural areas.

Additional measures/investment:

- Continue to use recycled water from Bamroli STP.
- ETP collection/equalization tank inner side acid proof brick lining work carried out.

PART – I

Any other particulars for improving the quality of the environment.

- Development and maintenance of Greenbelt. Planted 125 nos. of trees during the year 2020-21 at our site and total available trees in our premises are approx. 68741 nos.

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14	AHMEDABAD-BAPU STD - DOX Remarks: DOX	21036300096445	GUJARAT URBAN DEVELOPMENT	GUDC, Gandhinagar RECEIVED Sign. : Date :
15	MODASA STD - DOX Remarks: DOCU	21001100082184	KAMDHENU UNIVERCTY	કામધેનુ યુનિવર્સિટી કર્મયોગી ભવન, બ્લોક-૧, બિ-૧ વિંગ, ૪થો માળ, સેક્ટર-૧૬ ગાંધીનગર-૩૮૨૦૧૦ ફોન નં. : ૦૭૯૨૪૭૨૪૪૪
16	AHMEDABAD-THAL STD - DOX Remarks: DOX	21086201012423	ANKUR PATEL	SECURITY-G.M.R.C.LTD Entry
17	GANDHINAGAR(GU STD - DOX Remarks: DOX	21001200266727	ADIJATI VIKAS OFFICE	કમિશનર, આદિજાતિ વિકાસ ગુજરાત રાજ્ય, ગાંધીનગર ઈ.નં. તારીખ
18	PALANPUR STD - DOX Remarks: DOX	21005100043625	STATE BANK OF INDIA GMB C	
19	SURAT-UDHNA STD - DOX Remarks: DOX	21012200159301	PARYAVARAN BHAVAN	Gujarat Pollution Control Board Head Office Sector No. 10-A, Gandhinagar-382010
20	MUNDRA STD - DOX Remarks: DOX	21024200106280	GUJRAT POLUTION CONTROL B	
21	AHMEDABAD-THAL STD - DOX Remarks: DOX	21086200680447	MEMBER SECRETARY	
22	AHMEDABAD-THAL STD - DOX Remarks: DOX	21086200680446	THE FINANCIAL CONTROLLER	
23	AHMEDABAD-THAL STD - DOX Remarks: DOX	21086200680448	GUJRAT WATER SUPPLY	
24	DAHOD STD - DOX Remarks: DOX	21002200324829	MUKHYA EJNER SHRI	Water And Sanitation Management Organization 3rd Floor, Jalseva Bhawan, Sector-10 A Gandhinagar-382010

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O/C

PADMANABH MAFATLAL GROUP

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NFIL/HSE/GPCB/Sept-21/Form-V/42 **Date: 22.09.2022**

To,
The Member Secretary,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar – 382 010.

Subject: Submission of Environment Statement – FORM V for the year 2021-22.

Reference: Hazardous and Other Wastes (Management & Trans boundary Movement) Rules, 2016

Respected Sir,
With reference to **Hazardous and Other Wastes (Management & Trans boundary Movement) Rules, 2016,** we are enclosing herewith Environment Statement (Form-V) for the year 2021-2022.

Hope it is in line with boards requirement.

Thanking you,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
Director- HSE

G.P.C. Board
SURAT.
RECEIVED COPY
Sign
Date 22/09/22.

Enclosed: Form-V

CC: Gujarat Pollution Control Board- Regional Office- Surat, Plot No:11-12/2,3 GIDC-Pandesara, Surat-394221

Form-V

ENVIRONMENTAL STATEMENT

FOR THE FINANCIAL YEAR 2021-2022
ENDING 31st MARCH-2022

Submitted By:

Navin Fluorine International Ltd.

Bhestan, Surat

[FORM – V]

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2021

PART – A

I.	Name and address of the owner/occupier of the industry operation or process.	Mr. Radhesh Weilling Navin Fluorine International Ltd 602, 6th Floor, Natraj by Rustomjee, 194 M.V.Road & Western Express Highway, Near Kanakia 351 Building, Andheri (E). Mumbai – 400 069. India.
II.	Industry category Primary ---- (STC code) Secondary.-----(SIC Code)	Large- Red
III.	Production capacity.----Units----	142538.00 MT
IV.	Year of establishment	1967
V.	Date of the last environmental statement submitted	21/09/2021

PART – B

Water and Raw Material Consumption

1. **Water consumption m^3/d:**
   Process : 525.16
   Cooling : 703.73
   Domestic: 134.29

Name of Products	Process water consumption per unit of product output.	
	During the previous financial Year	During the Current financial Year
	(1)	(2)
As per consent list	5.43	4.46

NAVIN FLUORINE INTERNATIONAL LTD

Raw Material Consumption:

*Name of raw materials	Name of products	Consumption of raw material per Unit of output	
		During the previous financial Year	During the Current financial Year
1. Sulphur	H_2SO_4/Oleum	0.323	0.323
2. Fluorspar	HF	2.249	2.244
3. Chloroform	Mafron	1.485	1.490
4. Boric Acid	BF_3	1	1
5. Bromine	C_6H_4FBr	0.512	0.525

*Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART – C

Pollution discharged to environment/unit of output
(Parameter as specified in the consent issued)

Pollutants	Quantity of pollutants discharged (mass/day) - Average		Concentrations of pollutants in discharges (mass/volume) – Average	Percentage of variation from prescribed standards with reasons
a) Water	**Parameters**	**Kg/day**	**mg/lit**	
	TSS	56.38	54.67	**No Deviation**
	TDS	985.25	955.25	
	COD	63.11	61.19	
	BOD	15.02	14.57	
	Oil & Grease	6.82	6.11	
	Chlorides	414.54	401.92	
	Sulphate	151.85	147.23	
	Ammonical Nitrogen	7.33	7.11	
b) Air	**Parameters**	**Kg/day**	**mg/Nm3**	**No Deviation**
i) Flue Gas Stack	SO2	0.76	38.12	
	NOx	2.31	118.02	
	PM	2.03	90.24	
ii) Process Stacks	**Parameters**	**Kg/day**	**mg/Nm3**	**No Deviation**
	SO2	23.48	64.02	
	Nox	5.98	60.59	
	PM	4.11	28.26	
	HCL	3.66	51.15	
	Cl2	1.66	24.37	

	HF	0.70	19.76	
	HBR	0.89	10.12	
	Acid Mist	2.91	12.14	

PART – D

Hazardous Wastes

(As specified under Hazardous Waste Management and Handling Rules, 1989)

Hazardous Waste		Total Quantity (Kg.)	
		During the current Financial Year 2020-21	During the current Financial Year 2021-22
From process	Sulphur sludge	41780	46760
	Dist. Residue	20000	20000
	Process Sludge	578700	622950
	Discarded containers	9054 Nos.	11829 Nos.
	Spent Catalyst	8110	3910
	Plastic bags	0	0
	Used Oil	11530	12190
	Cotton waste	3000	2000
From pollution control facilities	ETP Sludge	1893350	1935620
	Incineration Ash	560	970

MAN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

PART – E
Solid Wastes (NA – Covered Under Part – D)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial year	During the current Financial Year
From process		NA	NA
From pollution control facilities.			
(1)	Quantity recycled or re-utilized within the unit		
(2)	Sold		
(3)	Disposed		

PART – F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sr. No.	Waste Name	Category No.	Disposal Practice
1	ETP Sludge	34.3	Disposal at approved TSDF site
2	Distillation Residue	20.3	Captive Incineration
3	Sulphur Sludge	20.4	Disposal at Approved TSDF site
4	Used Oil	5.1	Selling out to registered refiners
5	Incinerator Ash	37.2	Disposal at Approved TSDF site
6	Process Sludge	20.4	Disposal at Approved TSDF site
7	Cotton Waste	33.2	Captive Incineration
8	Plastic Bags	22.2	Selling out to registered recyclers
9	Discarded Containers	33.1	Disposal to registered recyclers after decontamination
10	Spent Catalyst	17.2	Selling out to registered reprocessors

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

We have improved the norms for following products during 2021-2022.

Product	Resources	2020-21	2021-22	Unit
HF	Natural gas	179	177	SM3
ABF	Power	119	115	Kwh
KF	Power	713	682	Kwh
NAF	Power	715	696	Kwh
BF3 Ethyl Acetate	Power	733	710	Kwh
Para Fluro Phenol	Power	2704	2610	Kwh
2,4 Di Fluoro Benzyl Amine	2,4-Dichlorobenzonitrile	1.672	1.570	MT
	Anhy.KF	1.442	1.400	MT
	Natural Gas	2500	2400	MT
FTFP	Power	10045	9000	Kwh
	HF	0.738	0.721	MT
Pera bromo fluoro benzene (B4)	Power	1517	1450	Kwh

MAHA FLUORINE INTERNATIONAL LTD. BHESTAN SURAT 395023

PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

NFIL is committed to conducting its business in a socially, ethically and in a responsible manner. Our commitment to CSR goes beyond legal and regulatory requirements. We protect the legacy and reputation of the PMG Group in all our initiatives.

NFIL conduct business in compliance to law and with regard for human dignity. NFIL believes in giving back to the society and maintain healthy and collaborative relationship with the communities in which we operate. Our initiatives extend across environment, health, education, sustainable livelihood, animal care and other social causes.

NFIL will continue to consistently act as a good corporate citizen and we sincerely believe in creating a positive impact on communities through our contributions.

Collaboration with non-government organizations (NGO) to further work in areas such as deforestation, natural resource management, and small irrigation projects and livestock development as support to the economically weaker sections in rural areas.

Additional measures/investment:

- Continue to use recycled water from Bamroli STP.

PART – I

Any other particulars for improving the quality of the environment.

- We are developing and maintaining our green belt area as our primary responsibility. During 2021-2022, we have planted total 110 saplings and till date there are 70844 Nos. of trees available in our ever-growing green belt.

PADMANABH MAFATLAL GROUP

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O/C

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NFIL/HSE/GPCB/Sep-23/Form-V/08 **Date: 13.09.2023**

To,
The Member Secretary,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar – 382 010.

Subject: Submission of Environment Statement – FORM V for the year 2022-23.

Reference: Hazardous and Other Wastes (Management & Trans boundary Movement) Rules, 2016

Respected Sir,
With reference to **Hazardous and Other Wastes (Management & Trans boundary Movement) Rules, 2016,** we are enclosing herewith Environment Statement (Form-V) for the year 2022-2023.

Hope it is in line with boards requirement.

Thanking you,

Yours Sincerely,
For Navin Fluorine International Limited,

Subodh Kumar
Director- HSE

15/09/23
Gujarat Pollution Control Board
Head Office
Sector No.-10-A,
Gandhinagar-382010

Enclosed: Form-V

CC: Gujarat Pollution Control Board- Regional Office- Surat, Plot No:11-12/2,3 GIDC-Pandesara, Surat-394221

Form-V

ENVIRONMENTAL STATEMENT

FOR THE FINANCIAL YEAR 2022-2023
ENDING 31st MARCH-2023

Submitted By:

Navin Fluorine International Ltd.

Bhestan, Surat

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT.

[FORM – V]

(See rule 14)

Environmental Statement for the financial year ending the 31st March 2023

PART – A

I.	Name and address of the owner/occupier of the industry operation or process.	Mr. Radhesh Weilling Navin Fluorine International Ltd 602, 6th Floor, Natraj by Rustomjee, 194 M.V.Road & Western Express Highway, Near Kanakia 351 Building, Andheri (E). Mumbai – 400 069. India.
II.	Industry category Primary ----(STC code) Secondary.-----(SIC Code)	Large- Red
III.	Production capacity.----Units----	114200.00 MT
IV.	Year of establishment	1967
V.	Date of the last environmental statement submitted	22/09/2022

PART – B

Water and Raw Material Consumption

1. **Water consumption m^3/d:**
   Process : 574.79
   Cooling : 890.55
   Domestic: 174.13

Name of Products	Process water consumption per unit of product output.	
	During the previous financial Year	During the Current financial Year
	(1)	(2)
As per consent list	4.46	5.85

NAVIN FLUORINE INTERNATIONAL LTD. SHESTAN SURAT.

Raw Material Consumption:

*Name of raw materials	Name of products	Consumption of raw material per Unit of output	
		During the previous financial Year	During the Current financial Year
1. Sulphur	H_2SO_4/Oleum	0.323	0.323
2. Fluorspar	HF	2.244	2.243
3. Chloroform	Mafron	1.490	1.490
4. Boric Acid	BF_3	1	1
5. Bromine	C_6H_4FBr	0.525	0.535

*Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

PART – C

Pollution discharged to environment/unit of output
(Parameter as specified in the consent issued)

Pollutants	Quantity of pollutants discharged (mass/day) - Average		Concentrations of pollutants in discharges (mass/volume) – Average	Percentage of variation from prescribed standards with reasons
a) Water	**Parameters**	**Kg/day**	**mg/lit**	
	TSS	38.96	43.48	**No Deviation**
	TDS	966.62	1078.58	
	COD	58.37	65.13	
	BOD	14.34	16	
	Oil & Grease	5.96	6.65	
	Chlorides	367.51	410.08	
	Sulphate	163.70	182.67	
	Ammonical Nitrogen	6.11	6.82	
b) Air	**Parameters**	**Kg/day**	**mg/Nm3**	**No Deviation**
i) Flue Gas Stack	SO2	0.72	36.28	
	NOx	2.09	123.38	
	PM	1.52	85.16	
ii) Process Stacks	**Parameters**	**Kg/day**	**mg/Nm3**	**No Deviation**
	SO2	24.69	67.72	
	Nox	5.78	61.89	
	PM	3.93	27.18	
	HCL	3.07	45.99	
	Cl2	1.01	16.72	

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	HF	0.65	18.44	
	HBR	1.01	12.79	
	Acid Mist	2.34	9.76	

PART – D

Hazardous Wastes

(As specified under Hazardous Waste Management and Handling Rules, 1989)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial Year 2021-22	During the current Financial Year 2022-23
From process	Sulphur sludge	46760	33820
	Dist. Residue	20000	20000
	Process Sludge	622950	246810
	Discarded containers	11829 Nos.	11859 Nos.
	Spent Catalyst	3910	2530
	Plastic bags	0	2240
	Used Oil	12190	10350
	Cotton waste	2000	3800
	Spent HCl	0	• Sent to Rule-9 Reuser-9002200 • Also, Captive consumed to manufacture HCl based products as per CCA.
	Insulation waste	0	0
From pollution control facilities	ETP Sludge	1935620	1932220
	Incineration Ash	970	620

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PART – E
Solid Wastes (NA – Covered Under Part – D)

Hazardous Waste		Total Quantity (Kg.)	
		During the previous Financial year	During the current Financial Year
From process		NA	NA
From pollution control facilities.			
(1)	Quantity recycled or re-utilized within the unit		
(2)	Sold		
(3)	Disposed		

PART – F

Please specify the characterizations (in terms of composition of quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

Sr. No.	Waste Name	Category No.	Disposal Practice
1	ETP Sludge	34.3	Disposal at approved TSDF site
2	Distillation Residue	20.3	Captive Incineration
3	Sulphur Sludge	20.4	Disposal at Approved TSDF site
4	Used Oil	5.1	Selling out to registered refiners
5	Incinerator Ash	37.2	Disposal at Approved TSDF site
6	Process Sludge	20.4	Disposal at Approved TSDF site
7	Cotton Waste	33.2	Captive Incineration
8	Plastic Bags	22.2	Selling out to registered recyclers
9	Discarded Containers	33.1	Disposal to registered recyclers after decontamination
10	Spent Catalyst	17.2	Selling out to registered reprocessors
11	Spent HCl	29.6	Sell to end user/actual user having rule-9 permission and captive consumption to manufacture HCl base products
12	Insulation waste	B-2030	Disposal at approved TSDF site

PART – G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

We have improved the norms for following products during 2022-23.

Product	Resources	2021-22	2022-23	Unit
ABF	Power	115	113	Kwh
Mafron 22	Power	391	385	Kwh
KF	Power	682	637	Kwh
NAF	Power	696	674	Kwh
Para Fluro Phenol	Power	2610	2398	Kwh
BF3 gas	Power	1269	1197	Kwh
	Natural gas	2400	2119	SM3
FTFP	Power	9000	7676	Kwh
	HF	0.721	0.71	MT
Pera bromo fluoro benzene (B4)	Power	1450	1409	Kwh
Disodium-3-(TFM)phenyl Propoanedioate (R4E28)	Dimethyl carbonate	0.658	0.559	MT

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PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

NFIL is committed to conducting its business in a socially, ethically and in a responsible manner. Our commitment to CSR goes beyond legal and regulatory requirements. We protect the legacy and reputation of the PMG Group in all our initiatives.

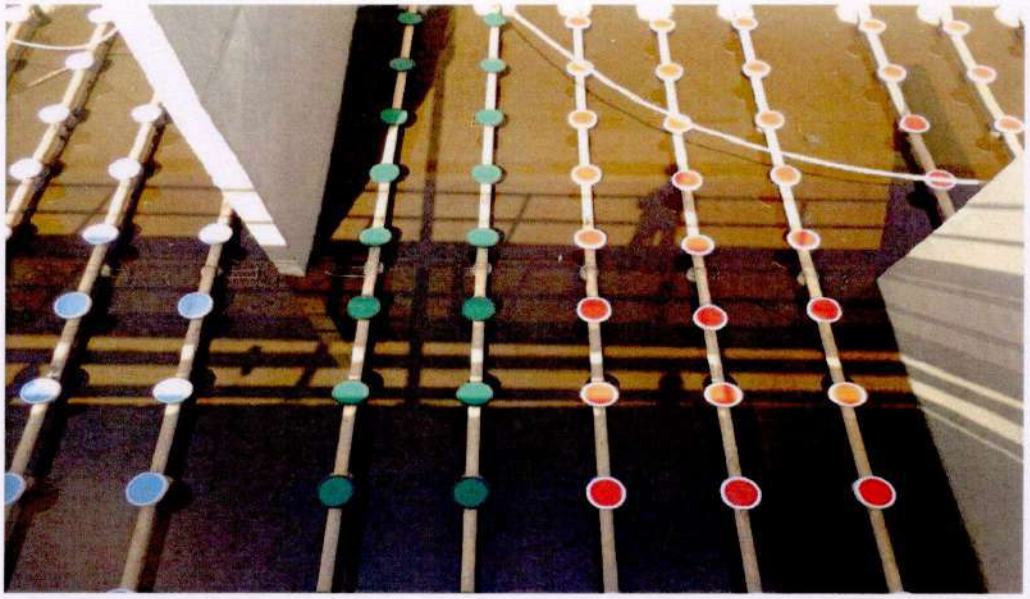
NFIL conduct business in compliance to law and with regard for human dignity. NFIL believes in giving back to the society and maintain healthy and collaborative relationship with the communities in which we operate. Our initiatives extend across environment, health, education, sustainable livelihood, animal care and other social causes.

NFIL will continue to consistently act as a good corporate citizen and we sincerely believe in creating a positive impact on communities through our contributions.

Collaboration with non-government organizations (NGO) to further work in areas such as deforestation, natural resource management, and small irrigation projects and livestock development as support to the economically weaker sections in rural areas.

Additional measures/investment:

- Continue to use recycled water from Bamroli STP.
- The unit has replaced the disc-type diffusers in the bioreactor tank of the ETP to improve the efficiency of the plant. Before that, dissolved oxygen was maintained near 1.7 to 1.9 ppm; after replacement, the same is maintained near 2.3 to 2.5 ppm.



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- The unit has reconstructed the main road from the main gate to the HF plant boundary wall, which has minimized the dusting due to vehicular movement.

- The unit has replaced the TOC meter installed at the effluent discharge line with latest available technology model.

PART – I

Any other particulars for improving the quality of the environment.

- On the occasion of world Environment day-2022, Navin fluorine team has organized beach cleaning drive at dumas beach, Surat. Total around 40 employees had voluntarily participated in the event whole heartedly. At the End of activity total 30 KG of Plastic waste was collected from beach area and same was handed over to Surat Municipal Corporation team for its safe disposal.

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- On the occasion of world Ozone day-2022, Navin fluorine team has organized 3 KM marathon at Seth Shri Navin Chandra Mafatlal Udhyan, Bhestan. During the event Do's and Don'ts banner to protect ozone layer were displayed at strategic locations of garden. Total 37 participants from the company join the marathon and had completed 3 KM marathon track.

>>> END <<<

NAVIN FLUORINE INTERNATIONAL LTD. BHESTAN SURAT.

ANNEXURE-7

Production Details (April-2023 to August-2024)

Group No	Group Name	Apr-23	May-23	Jun-23	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Total (23-24)	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Total (24-25)
	ORGANIC PRODUCTS	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT
1	Fluorotoluene Derivative	1.000	0.000	5.401	0.025	4.600	1.200	1.050	0.000	0.000	2.800	0.000	0.000	**16.076**	0.860	6.200	0.005	0.000	0.050	**7.115**
2	Fluorobenzaldehydes Derivative	4.091	0.000	0.000	0.425	0.456	5.280	8.600	1.925	0.200	3.375	0.200	1.200	**22.752**	0.602	5.275	10.150	0.420	4.375	**20.822**
3	Bromofluorobenzenes Derivative	15.904	20.722	41.750	8.005	28.750	41.790	25.180	17.550	27.580	66.360	43.035	81.581	**418.187**	5.500	23.500	18.050	21.500	20.250	**108.800**
4	Fluoro Anilines	0.000	0.000	0.000	0.000	0.000	0.500	0.000	0.000	0.000	0.000	50.000	0.000	**50.500**	0.000	0.000	0.000	0.000	0.000	**0.000**
5	Fluorobenzotrifluoride/Fluoropyridine/Fluoropyrimidine derivative	227.625	216.886	119.290	49.312	140.538	182.275	94.267	168.855	160.329	39.318	71.571	25.938	**1496.193**	12.595	147.664	96.081	61.008	17.593	**434.940**
6	FluoronitroBenzene Derivative	0.000	0.000	0.000	0.303	0.000	0.000	0.196	0.636	0.000	2.001	0.000	0.090	**3.226**	0.154	0.000	0.001	0.253	0.230	**0.638**
7	Fluorophenol/Fluoroanisol Derivative	12.600	8.427	14.400	13.700	26.400	6.000	4.000	15.100	5.000	104.005	5.800	163.350	**378.782**	5.430	4.932	17.001	9.000	12.400	**48.763**
8	Fluorobenzaviamine/ Fluorobenzamide/Fluorobenzonitrile Derivative	11.701	0.259	1.637	2.967	10.019	1.285	2.055	1.599	8.207	3.825	5.624	10.440	**59.617**	7.247	13.798	15.224	14.469	15.958	**66.695**
9	Tri Fluoro Ethanol / 2,3,5,6-Tetra Fluoro Benzyl Alcohol	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	**0.000**	0.000	0.000	0.000	0.000	0.000	**0.000**
10	Fluoroacetate/Fluorobenzoate/Fluoroacetic acid derivative	0.001	0.005	0.033	20.001	0.000	0.000	0.000	0.000	0.000	0.000	0.001	0.000	**20.041**	0.000	0.000	0.000	0.000	1.080	**1.080**
11	5 Difluoro Methoxy 2 Mercapto 1 H Benzimidazole	1.425	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	**1.425**	0.000	0.000	0.000	0.000	0.000	**0.000**
12	Fluorobenzoic acid Derivative	0.288	0.000	0.601	2.200	0.170	1.100	0.600	0.050	0.000	0.002	0.000	10.401	**15.413**	0.000	0.000	5.000	0.000	1.685	**6.686**
13	Fluorinated R&D/development products	-	-	-	-	-	-	-	-	-	-	0.000	0.000	**0.000**	0.000	0.039	0.000	0.000	0.000	**0.039**
14	Pilot Plant Products	-	-	-	-	-	-	-	-	-	-	0.000	2.925	**2.925**	0.000	0.000	2.731	0.070	6.400	**9.201**
	INORGANIC PRODUCTS																			
1	Sulphuric acid/Oleum	1853.195	1588.490	1423.730	1421.700	837.960	870.460	928.090	998.760	982.910	1219.060	927.670	1772.840	**14824.465**	1035.660	1473.520	1417.080	1127.190	903.640	**5957.190**
2	Hydrofluoric acid	260.711	596.250	707.778	519.838	873.582	710.683	912.709	751.451	872.865	853.071	910.339	885.258	**8854.636**	771.367	956.159	702.925	458.265	810.470	**3699.185**
3	Metal Fluoride Derivative	267.411	291.538	191.670	150.766	404.432	400.545	195.652	273.565	278.056	399.982	346.544	278.721	**3478.882**	199.611	183.427	221.080	247.924	307.789	**1159.830**
4	Mafron Gas	732.003	573.663	700.075	685.047	715.266	816.847	531.076	816.838	1131.620	961.318	966.457	355.692	**8985.921**	841.200	1267.256	1300.398	1054.755	1173.978	**5637.587**
5	Miscellaneous fluorides Derivative	458.257	407.160	323.309	365.422	273.277	344.845	301.285	382.454	522.744	389.868	350.560	1273.734	**5392.896**	304.833	512.601	418.577	380.841	485.533	**2102.385**
	CO-PRODUCTS																			
1	HCl Base Product	727.070	1133.910	923.651	1151.889	1050.321	868.200	1248.033	1537.191	1808.822	544.270	578.000	589.000	**12140.357**	1305.410	1588.390	1779.319	1615.363	1909.256	**8197.837**
2	CALCIUM SULPHATE (GYPSUM)	1313.370	3124.710	2656.000	1983.880	2373.000	1993.810	1817.390	2287.310	4054.630	3784.990	3514.480	1967.880	**30871.450**	1536.590	2747.130	2017.150	936.790	2735.770	**9973.430**

ANNEXURE-8

Water Consumption and Waste water Generation Details (April-2023 to August-2024)

Month	Water Consumption	Waste water generation	Treated Water Disposal
	(KL/Month)	(KL/Month)	(KL/Month)
Apr-23	45426	20657	20697
May-23	55142	19453	19456
Jun-23	48080	17522	17553
Jul-23	57611	17943	17967
Aug-23	50571	19897	19910
Sep-23	45565	20512	20502
Oct-23	29676	23355	23338
Nov-23	32636	21529	21475
Dec-23	52827	20605	20580
Jan-24	41740	21660	21635
Feb-24	50080	22540	22475
Mar-24	53178	25063	25001
Apr-24	39371	24435	24436
May-24	49722	23326	23338
Jun-24	46231	26514	26542
Jul-24	41982	23780	23713
Aug-24	34724	25189	25239

ANNEXURE-9

Fuel Consumption Details (April-2023 to August-2024)

Month	Natural Gas	HSD
	SM3/Month	Litre/Month
Apr-23	347847	30
May-23	370481	225
Jun-23	376101	20
Jul-23	442531	95
Aug-23	595761	240
Sep-23	436512	30
Oct-23	601050	55
Nov-23	537858	25
Dec-23	663821	180
Jan-24	687391	8510
Feb-24	531658	45
Mar-24	526954	312
Apr-24	396784	0
May-24	561111	180
Jun-24	612084	15
Jul-24	561059	2226
Aug-24	727110	6740

ANNEXURE-10

HAZARDOUS WASTE GENERATION & DISPOSAL (April-2023 to March-2024)

Month	Distillation Residue - MT				Incineration Ash - MT				ETP Sludge - MT				Sulphur Sludge - MT				Used Oil - MT				Spent Catalyst - MT				Discarded Containers - Nos.				Process Sludge - MT				Plastic Bags - MT			
	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock
Apr-23	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	285.84	287.08	227.01	178.91	0.00	0.00	0.00	0.00	1.65	0.00	0.00	1.65	0.00	0.00	0.00	0.00	453	903	1300	56	129.52	15.00	0.00	144.52	0.00	0.00	0.00	0.00
May-23	0.00	0.40	0.00	0.40	0.00	0.00	0.00	0.00	178.91	372.00	108.20	142.62	0.00	0.00	0.00	0.00	1.65	0.45	0.00	2.10	0.00	0.00	0.00	0.00	86	1120	1077	129	144.52	15.00	37.12	122.40	0.00	0.00	0.00	0.00
Jun-23	0.40	5.60	5.20	0.80	0.00	0.00	0.00	0.00	142.62	300.00	111.04	331.58	0.00	0.00	0.00	0.00	2.10	0.00	0.00	2.10	0.00	0.00	0.00	0.00	129	1245	1160	214	122.40	24.00	0.00	146.40	0.00	0.00	0.00	0.00
Jul-23	0.80	0.00	0.00	0.80	0.00	0.00	0.00	0.00	331.58	87.00	0.00	418.58	0.00	0.00	0.00	0.00	2.10	1.43	0.00	3.53	0.00	5.25	5.25	0.00	224	470	700	44	146.40	21.00	0.00	167.40	0.00	0.00	0.00	0.00
Aug-23	0.80	0.00	0.00	0.80	0.00	0.00	0.00	0.00	418.58	99.00	0.00	517.58	0.00	0.00	0.00	0.00	3.53	0.60	1.36	2.97	0.00	0.00	0.00	0.00	44	330	300	74	167.40	24.00	0.00	191.40	0.00	0.00	0.00	0.00
Sep-23	0.80	0.00	0.00	0.80	0.00	0.00	0.00	0.00	517.58	87.00	0.00	604.58	0.00	0.00	0.00	0.00	2.97	1.18	0.00	4.15	0.00	0.00	0.00	0.00	74	1236	1289	21	191.40	15.00	0.00	206.40	0.00	0.00	0.00	0.00
Oct-23	0.80	5.40	5.80	0.40	0.00	1.00	0.00	1.00	604.58	99.00	0.00	703.58	0.00	0.00	0.00	0.00	4.15	0.80	0.00	2.95	0.00	0.00	0.00	0.00	21	1224	1179	66	206.40	12.00	0.00	218.40	0.00	0.00	0.00	0.00
Nov-23	0.40	0.00	0.00	0.40	1.00	0.00	0.00	1.00	703.58	120.00	277.32	546.26	0.00	0.00	0.00	0.00	2.95	0.00	0.00	2.95	0.00	0.00	0.00	0.00	66	1100	1099	67	218.40	12.00	0.00	230.40	0.00	0.00	0.00	0.00
Dec-23	0.40	0.00	0.00	0.40	1.00	0.00	0.00	1.00	546.26	294.00	343.52	496.74	0.00	0.00	0.00	0.00	2.95	0.32	2.29	0.98	0.00	0.00	0.00	0.00	67	1131	1185	13	230.40	12.00	0.00	242.40	0.00	0.00	0.00	0.00
Jan-24	0.40	5.80	5.20	1.00	1.00	1.20	0.00	2.20	496.74	96.00	309.15	353.59	0.00	0.00	0.00	0.00	0.98	0.70	0.00	1.68	0.00	0.00	0.00	0.00	13	934	947	5	242.40	12.00	51.80	202.60	0.00	0.00	0.00	0.00
Feb-24	0.20	0.00	0.00	0.20	2.20	0.00	0.00	2.20	353.59	63.00	127.68	288.91	0.00	26.55	26.55	0.00	1.68	0.42	0.00	2.10	0.00	0.000	0.000	0.00	5	1214	1200	19	202.80	12.00	51.96	162.84	0.00	1.19	1.19	0.00
Mar-24	0.20	3.40	3.60	0.00	2.20	0.00	2.20	0.00	288.91	66.00	56.91	198.00	0.00	0.00	0.00	0.00	2.10	1.87	3.97	0.00	0.00	2.82	2.82	0.00	19	331	300	50	162.84	9.00	40.04	131.80	0.00	0.73	0.73	0.00
TOTAL		15.80	15.80			2.40	2.40			1926.80	1930.82			26.55	26.55			7.88	9.82			8.07	8.07			11573.00	11576.00			183.80	180.72			1.92	1.92	

Month	Cotton waste/ Incineration waste - MT				Spent HCl Acid (MT)				Insulation waste - MT				Contaminant/spill up cleaning waste- MT				Brick Refractory - MT				Used PPE- MT				Date expired/off specification material - MT				Oil filter waste - MT				Waste from surface preparation from painting - MT			
	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Sent to recycler	Captive consumption	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock
Apr-23	0.00	0.30	0.00	0.00	123.10	2583.80	167.91	1994.00	256.99	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
May-23	0.00	0.00	0.00	0.00	256.99	2847.90	0.00	3007.70	97.27	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jun-23	0.00	0.30	0.00	0.00	97.27	2344.27	0.00	2356.00	86.55	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jul-23	0.00	0.00	0.00	0.00	86.55	2961.40	0.00	2927.90	90.05	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Aug-23	0.00	0.00	0.00	0.00	90.05	2887.82	0.00	2757.10	191.66	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Sep-23	0.00	0.00	0.00	0.00	191.66	2021.73	0.00	2059.00	113.39	0.00	0.00	0.00	0.00																									
Oct-23	0.00	0.00	0.00	0.00	113.39	3177.74	0.00	3245.00	46.13	0.00	0.00	0.00	0.00																									
Nov-23	0.00	0.00	0.00	0.00	46.13	4127.86	0.00	3967.00	206.99	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Dec-23	0.00	0.30	0.00	0.00	206.99	5045.65	0.00	5199.00	53.64	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jan-24	0.00	2.50	1.50	0.00	53.64	5421.91	0.00	5444.00	28.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Feb-24	0.00	0.00	0.00	0.00	28.55	4811.16	0.00	4843.00	96.71	0.00	3.08	3.08	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Mar-24	0.00	6.00	6.00	0.00	96.71	3800.27	0.00	3879.00	17.98	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL		9.10	9.50			41275.58	867.91	40813.80			3.08	3.08			0.00	0.00			0.00	0.00			0.00	0.00			0.00	0.00			0.00	0.00			0.00	0.00	

HAZARDOUS WASTE GENERATION & DISPOSAL (April-2024 to August-2024)

Month	Distillation Residue - MT				Incineration Ash - MT				ETP Sludge - MT				Sulphur Sludge - MT				Used Oil - MT				Spent Catalyst - MT				Discarded Containers - Nos.				Process Sludge - MT				Plastic Bags - MT			
	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock
Apr-24	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	198.00	207.00	271.08	133.92	0.00	0.00	0.00	0.00	0.00	1.42	0.00	1.42	0.00	0.00	0.00	0.00	58	925	917	64	131.80	18.00	0.00	149.80	0.00	0.00	0.00	0.00
May-24	0.00	0.00	0.00	0.00	133.92	191.00	21.70	305.22	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.42	3.93	0.00	5.35	0.00	0.00	0.00	0.00	64	668	603	129	149.80	15.00	0.00	164.80	0.00	0.19	0.19	0.00
Jun-24	0.00	0.00	0.00	0.00	305.22	150.00	0.00	455.22	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.35	0.60	0.00	5.95	0.00	0.00	0.00	0.00	129	1242	1357	14	164.80	15.00	0.00	179.80	0.00	3.97	3.97	0.00
Jul-24	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	455.22	156.00	0.00	611.22	0.00	0.00	0.00	0.00	5.95	0.00	0.00	5.95	0.00	0.00	0.00	0.00	113	584	400	67	179.80	18.00	0.00	197.80	0.00	9.18	9.18	0.00
Aug-24	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	611.22	161.00	0.00	772.22	0.00	0.00	0.00	0.00	5.95	0.00	0.00	5.95	0.00	0.00	0.00	0.00	67	400	0	491	197.80	18.00	0.00	215.80	0.00	0.00	0.00	0.00
Sep-24	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	772.22	52.00	0.00	824.22	0.00	0.00	0.00	0.00	5.95	0.40	0.00	6.34	0.00	0.00	0.00	0.00	491	552	894	149	215.80	0.00	0.00	215.80	0.00	1.59	1.59	0.00
Oct-24																																				
Nov-24																																				
Dec-24																																				
Jan-25																																				
Feb-25																																				
Mar-25																																				
TOTAL		0.00	0.00			0.00	0.00			921.00	294.78			0.00	0.00			9.12	6.03			0.00	0.00			4284.00	4135.00			98.60	9.00			5.96	5.96	

Month	Cotton waste/ Incineration waste - MT				Spent HCl Acid (MT)				Insulation waste - MT				Contaminant/ spill up cleaning waste - MT				Brick Refractory - MT				Used PPE- MT				Date expired/ off specification material - MT				Oil filter waste - MT				Waste from surface preparation from painting - MT			
	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Sent to recycler	Captive consumption	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock	Opening Stock	Generation	Disposal	Closing Stock
Apr-24	0.00	0.00	0.00	0.00	37.98	1819.00	0.00	1799.00	57.98	0.00	2.54	2.54	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
May-24	0.00	0.00	0.00	0.00	57.98	4408.36	0.00	4865.00	22.34	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Jun-24	0.00	0.00	0.00	0.00	22.34	4918.55	0.00	4911.00	29.87	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Jul-24	0.00	0.00	0.00	0.00	29.87	4783.71	0.00	4789.00	24.58	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Aug-24	0.00	0.00	0.00	0.00	24.58	5147.55	0.00	5150.00	22.13	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Sep-24	0.00	0.00	0.00	0.00	22.13	1995.00	0.00	1939.00	39.13	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Oct-24																																				
Nov-24																																				
Dec-24																																				
Jan-25																																				
Feb-25																																				
Mar-25																																				
TOTAL		0.00	0.00			23794.18	0.00	23773.00			2.54	2.54			0.00	0.00			0.00	0.00			0.00	0.00			0.00	0.00			0.00	0.00			0.00	0.00	

Annexure-11

કાર્યપાલક ઈજનેર

સુરત મહાનગરપાલિકા,
સાઉથ ઝોન (ઉધના),
સત્યનગર સામે,ઉધના,સુરત
FAX : 91-0261-2272147
PHONE : 2278429-2277043

નં. સા.ઝોન /ટેક/૬૮૬૩
તા. ૧૮/૦૯/૨૦૧૫

પ્રતિ,
જનરલ મેનેજર
એચ આર એન્ડ એડમીન
નવીન ફલોરીન ઈન્ટરનેશનલ લી.
સુરત–નવસારી મે.રોડ
ભેસ્તાનં, સુરત

વિષય :– નવીન ફલોરીન ઈન્ટરનેશનલ લી. ની એફલ્યુઅન્ટની ગટરલાઈન કનેકશન બાબત.
સંદર્ભ :– આપની તા.૦૭/૦૯/૨૦૧૫ ની અરજી.

મહાશય,

ઉપરોકત વિષય / સંદર્ભ અન્વયે આપની અરજી અત્રેથી નીચેની શરતોને આધિન મંજુર કરવામાં આવે છે. જે મુજબ ડ્રેનેજ કનેકશન ચાર્જ રૂા.૧૦,૧૫,૪૯૫/– તથા રસ્તા ખોદાણ ચાર્જ રૂા.૫,૨૫૦/– મળી કુલ રૂા.૧૦,૨૦,૭૪૫/– અત્રેની કચેરીએ તાકિદે જમા કરાવવા પ્રબંધ કરશો.

–: શરતો :–

(૧) આપની શનદની હદમાં ટ્રીટમેન્ટ પ્લાન્ટ બનાવી ગટરનું પાણી ટ્રીટમેન્ટ થયા બાદ ૨૫૦ મી.મી. વ્યાસની પાઈપ લાઈન દ્વારા ડ્રેનેજ લાઈનમાં જોડાણ કરવાનું રહેશે.

(૨) ડ્રેનેજ લાઈન ચાલુ કરતા પહેલા ગુજરાત પોલ્યુશન કન્ટ્રોલ બોર્ડનું પ્રમાણપત્ર રજુ કરવાનું રહેશે, તેમજ દર ૩ (ત્રણ) વર્ષે રીન્યુઅલ કરાવી અત્રે રજુ કરવાનું રહેશે.

(૩) ગુજરાત પોલ્યુશન કન્ટ્રોલ બોર્ડના પત્ર તેમજ અત્રેની મંજુરી મુજબ 3888.50 KL/DAY થી ઓછું એફલ્યુઅન્ટ ડ્રેનેજ લાઈનમાં છોડવાનું રહેશે.

ઉપર મુજબની પુતર્તા કરી અત્રે જાણ કરવાની રહેશે. ત્યારબાદ જ ડ્રેનેજ લાઈનમાં ટ્રીટમેન્ટ થયેલ પાણી છોડવાનું રહેશે. જેની નોંધ લેશો.

19/08/15

કાર્યપાલક ઈજનેર
સાઉથઝોન(ઉધના)
સુરત મહાનગરપાલિકા,

NOTARY ASHOK P. VYAS SURAT DIST. REGN. NO. 6217 GOVT. OF INDIA

TRUE COPY

ASHOK VYAS
NOTARY

Surat Municipal Corporation
Hydraulic Department

P.D. MUNSHI
Hydraulic Engineer,
3rd Floor, Dr. Ambedkar Shopping Center,
Man-Darwaja, Ring Road,
Surat- 395002.

Fax : (0261) 2451935 / 2422110
Phone : (O) 2329504
Ext. : 301
Mobile No.: 97243 45434

HED/OUT/NO. 1260
DATE: -2 /07/2016

To General Manager- HSE
M/S Navin Fluorine International Limited,
Surat Navsari Road,Bhestan
Surat

Sub :- Purchase of 2.0 MLD recycled water from pandesara Pumping Station.

Ref :- your letter dated 4 th March, 2016

With reference to your above letter, SMC will supply tertairy treated water as per your requirement. However, SMC is bound to follow an MOA which is carried out between SMC and the Pandesara Green Environment and Water Welfare Co-operative Society Limited by ethically and law fully. Hence SMC can supply the water to the member unit of the Pandesara Green Environment and Water Welfare Co-operative Society Limited only.

02/07/16

Hydraulic Engineer
Surat Municipal Corporation

NARMADA WATER RESOURCES, WATER SUPPLY AND KALPSAR DEPARTMENT
નર્મદા જળસંપત્તિ, પાણી પુરવઠા અને કલ્પસર વિભાગ,

Executive Engineer, Surat Canal Division, Surat
કાર્યપાલક ઇજનેર, સુરત નહેર વિભાગ, સુરત

2nd floor, Sinchai Bhavan, Near Lourds convent high school,
Athwalines, Surat-395007.
Tel. (0261) - 2668716
(0261) - 2650155
Fax - (0261) - 2669701
E-mail:eesuratcanal@gmail.com

WRD

બીજો માળ, સિંચાઇ ભવન, લુડ્સ કોન્વેન્ટ સ્કુલની બાજુમાં,
અઠવાલાઇન્સ, સુરત-૩૯૫૦૦૭
ટેલી.(૦૨૬૧) ૨૬૬૮૭૧૬
(૦૨૬૧)-૨૬૫૦૧૫૫
ફેક્સ:(૦૨૬૧)-૨૬૬૯૭૦૧
E-mail: eesuratcanal@gmail.com

નં. સુનવિ/પીબી-૨/નવીન ફ્લોરીન/ કરારનામું /વશી/ 900 તા. -03-૨૦૨૧ 08 MAR 2021

પ્રતિ,
અધિક્ષક ઈજનેરશ્રી,
સુરત સિંચાઈ વર્તુળ,
સુરત.

વિષય: કરારનામું કરવા બાબત
સંદર્ભ: સરકારશ્રીનો પત્ર ક્રમાંક:ડબલ્યુટીઆર/૧૦૬૩/૧૧૧૬૧૫/૧૧/પી
તા.૨૯/૧૨/૨૦૨૦

ઉપરોકત વિષયના સંદર્ભ હેઠળના ઠરાવથી નવીન ફ્લોરીન ઇન્ટરનેશનલ લિ.ને અત્રેના વિભાગ હસ્તકની ભેસ્તાન માઇનોરની આરડી-૩૭ ઉપરથી ૦.૩૦ એમ.જી.ડી.(૧૩૬૪ ઘ.મીટર/દિન)પાણી ઉપાડવા માટે કરવાનું થતુ, કરારનામુ આગામી પાંચ વર્ષ માટે ઠરાવમાં જણાવેલ શરતો (૧) થી (૧૧) ને આધિન આપવામાં આવેલ છે.

સરકારશ્રીના સંદર્ભ હેઠળના ઠરાવથી કરારનામું કરવાના આદેશ મુજબ કંપનીએ તા. ૧૭/૦૨/૨૦૨૧ (w.e.f. ૨૯/૦૫/૨૦૨૦)થી આગામી પાંચ વર્ષ માટે કરવામાં આવેલ છે. કંપનીએ કરારનામું કરવા અર્થે જરૂરી લાયસન્સ ફી અને સીક્યોરીટી ડીપોઝીટની રકમ કંપની પાસેથી વસુલ કરવામાં આવેલ છે.

સરકારશ્રી દ્વારા આપવામાં આવેલ કરારનામાની મંજુરી અન્વયે કંપનીના અધિકૃત સાથે કરારનામાં સહી –સીક્કા કરી કરારનામાની બે નકલ તથા "કરવામાં

આવેલ કરારનામું સરકારશ્રી દ્વારા મંજુર કરવામાં આવેલ મુસદ્દા અનુસાર છે અને તેમાં કોઇજ ફેરફાર કરવામાં આવેલ નથી" તે મતલબ નું પ્રમાણપત્ર આ સાથે સાદર કરવામાં આવે છે. જે આપશ્રીને વિદીત થવા અર્થે.

બિડાણ:ઉપર મુજબ

કાર્યપાલક ઈજનેર
સુરત નહેર વિભાગ
સુરત

નકલ રવાના પ્રતિ,નાયબ કાર્યપાલક ઈજનેરશ્રી, સુરત નહેર પેટા-વિભાગ નં.૧,સુરત તરફ જાણ સારૂ તથા સરકારશ્રીના પરવાનગી પત્રમાં જણાવેલ શરતોનો ચુસ્ત અમલ અર્થે.
બિડાણ : કરારનામાની નકલ તથા સરકારશ્રીનો પત્ર

નકલ રવાના પ્રતિ, જનરલ મેનેજરશ્રી, નવીન ફ્લોરીન ઇન્ટરનેશનલ લિ.સુરત-નવસારી રોડ, ભેસ્તાન, જી.સુરત-૩૯૫૦૨૩ તરફ જાણ સારૂ.
બિડાણ : કરારનામાની નકલ તથા સરકારશ્રીનો પત્ર

Annexure G

First Information Report

(Under Section 154 Cr.P.C.)

1. District : Surat City Police Station: Cyber Crime Police Station, Surat City Year : 2023
   FIR No. : 11210062230088 Date : 01/12/2023

2. (i) Act : IPC Section : 500

   (ii) Act : The Information Technology Amendment Act, Year 2008 Section : 66(C)

3. (a) Occurrence of Offense :
   Day : Thursday Date from : 26/07/2023 Date to : 04/08/2023

   Time Period Time from : 10:00 Time to : 22:00

   (b) Information received at PS Date : 01/12/2023 Time : 18:30

   (c) General Diary Reference Entry No.: Time :

4. Type of information : Verbal

5. Place of occurrence :
   (a) Direction & Distance from P.S.: North 8.00 KM Beat No:

   (b) Address: through internet (House No.405, Block A-2, Sudaram Status Residency, Nr. Swapna Srushti Residency, Bhestan, Surat, Surat City

   (c) In case outside the limit of this Police Station, then
   Name of P.S. District

6. Complainant/Informant:
   (a) Name : Gaurav Ashokkumar Chaturvedi (b) Father's/Husband : Ashokkumar Chaturvedi

   (c) Date/Year of Birth: 43 (d) Nationality: Indian

   (e)

   (f) Occupation: Job (g) Address : House No.405, Block A-2, Sudaram Status Residency, Nr. Swapna Srushti Residency, Bhestan, Surat, Surat City

7. Details Known/Suspected/Unknown accused with full particulars:
   (attach separate sheet, if necessary)

   Accused Name Age Address

   Unknown

8. Reasons for delay in reporting by the Complainant/Informant

9. Particulars of properties stolen (attach separate sheet, if necessary)

10. Total value of property stolen

11. Inquest Report/U.D. case No., if any

12. First Information content (attach separate sheet, if necessary)

The fact of the said case is that some unknown person have created mail id on yahoo.com having mail id gauravchaturvedi1@yahoo.com and had sent emails to disrepute the complainant on the email id radhesh.welling@nfil.in of the Managing Director of Navin Fluorine International Limited, Surat-Navsari Road, Bhestan Surat and on the email id radhika.haribhakti@nfil.in of the Director of the said company and on the email id deepak.naik@nfil.in of the Sr. Vice President of HSE department.

Complaint:

I am Gaurav Ashokkumar Chaturvedi, Age:53, Resident: House No.405, Block A-2, Sundaram Status Residency, Near Swapna Srushti Residency, Bhestan, Surat. Native Place : Tata Tower Street, Near Tilak Stadium Field, Satteshwar, Oraiya, Dist. : Oraiya (Uttarpradesh) Mo. No. : 8141822333.

I hereby report my complaint that I live with my father on the above mentioned address and I have been working as a Sr. Manager (HSE Dept.) at Navin Fluorine International Limited, Surat-Navsari Main Road, Bhestan, Surat for the last six months.

When I was on duty on 20/07/2023, I came to know from one of my senior officer and the Director that an e-mail was received on the e-mail id radhesh.welling@nfil.in of the Managing Director of the company and on the email id radhika.haribhakti@nfil.in of the Director of the said company from the e-mail id gauravchaturvedi1@yahoo.com on 19/07/2023 at 11:29:05 Hrs.. It was written in the said mail that Dear Sir, I am Gaurav Chaturdevi, Sr. Manager ETP Plant at Navin Fluorine International Limited. I joined the job 2 months back and facing problems with technical. This fluorine based plant is new for me as I have never work with 2 MLD plant. have work with maximum 50 KLD ETP plant and know the how to scrap the waste water. This ETP plant is new for me and its technology is difference than I have work. I can make fools in technicals to our juniors with strict warning but my seniors know everything about technicals and plant as they are from a long time so I cannot make them fools in etp operational technical and process. I request to you please transfer me from EHS department to any other department like Admin, Canteen, Logistic, Security etc. I like sitting jobs rather than plant field jobs. I will be thankful for your concern. Thanks and Regards Gaurav Chaturvedi Sr. Manager HSE at Navin Fluorine International Limited, Surat. I informed the officials of my company that the said e-mail id is not mine. Then after, on 04/08/2023 at 19:41 Hrs., another mail was received on radhesh.welling@nfil.in of the Managing Director of the company and on the email id deepak.naik@nfil.in of the Sr. Vice President of HSE department from the e-mail id gauravchaturvedi1@yahoo.com stating that I have put a biological trail of inorganic effluent for COD reduction in a drum and after 15 days there was no result and when my senior Mr. Upendra Haldar has seen that trail and asked which effluent you have taken and he knows it is inorganic effluent. He laughed at me in front of my juniors that effluent have no BOD to treat biologically. So how biological treatment will perform in inorganic effluent COD reduction and he throw the drum. My juniors also laughed at me and say this is nonsense nontechnical activity and wasting of all time. I cannot make more fools to my seniors in technical. So I sit only in my office cabin from morning to evening. Please transfer me in any other department. I am not aware 2 MLD ETP plant. I have run only 50 KLD ETP plant in my experience. My junior

FIRST INFORMATION REPORT
પ્રથમ માહિતી અહેવાલ

(Under Section 154 Cr.P.C.)
(ફોજદારી કાર્યરીતિની કલમ 154 હેઠળ.)

1 District (જીલ્લો) સુરત શહેર Police Station (પોલીસ સ્ટેશન) સાયબર પોલીસ સ્ટેશન,સુરત શહેર Year (વર્ષ) 2023 FIR No. (F.I.R.No.) [redacted] Date (તારીખ) [redacted]

2 (i) Act (ધારો) [redacted] Sections (કલમ) [redacted]

(ii) Act (ધારો) [redacted] Sections (કલમ) [redacted]

3 (a) Occurrence of offence:
(b) (ગુન્હો બન્યાની સમયગાળો)

Day (દિવસ)	ગુરૂવાર	Date from (તારીખથી)	20/07/2023	Date to (તારીખ સુધી)	04/08/2023
Time Period (સમયગાળો)		Time from (કલાકથી)	10:00	Time to (કલાક સુધી)	22:00

(b) Information received at PS (પોલીસ મથકે માહિતી મળ્યા) Date (તારીખ) 01/12/2023 Time (સમય) 18:30

(c) General Diary Reference:Entry No. (રોજમેળ નોંધ: એન્ટ્રી નં) Time (સમય)

4 Type of Information: (માહિતીનો પ્રકાર) લેખિત

5 Place of Occurrence:
(બનાવનું સ્થળ)

(a) Direction and distance from P.S. (પોલીસ સ્ટેશનથી દિશા અંતર) ઉત્તર2.8.00 (કિ.મી.) Beat No. (બીટ નંબર)

(b) Address (સરનામું) ઓટરનેટ માધ્યમથી (ઘર નં.૪૦૫, બ્લોક એ-૨, મુદ્રમ સ્ટેટસ રેસીડેન્સી, સ્વજન મૃધ્ધી રેસીડેન્સી પાસે, ભેસ્તાન, સુરત)., સુરત શહેર.

(c) In case, outside the limit of this Police Station, then (પોલીસ સ્ટેશનની હદની બહાર હોય તો તે પોલીસ સ્ટેશનનું નામ)

Name of P.S. (પોલીસ સ્ટેશનનું નામ) District (જીલ્લો)

6 Complainant/Informant:
(ફરિયાદી / બાતમીદાર)

(a) Name (નામ) ગૌરવ અશોકકુમાર યદુવંશી (b) Father's/Husband's Name (પિતા/પતિનું નામ) અશોકકુમાર યદુવંશી

(c) Date/Year of Birth (જન્મ તારીખ / વર્ષ) 43 (d) Nationality (રાષ્ટ્રીયતા) ભારતીય

(e)
(f)

(f) Occupation (વ્યવસાય) નોકરી (g) Address (સરનામું) ઘર નં.૪૦૫, બ્લોક એ-૨, મુદ્રમ સ્ટેટસ રેસીડેન્સી, સ્વજન મૃધ્ધી રેસીડેન્સી પાસે, ભેસ્તાન, સુરત., સુરત શહેર.

Details of known/suspected/unknown accused with full particulars:
(Attach separate sheet, if necessary)

(આરોપી/શકમંદ/વણઓળખાયેલ આરોપીના ... સાથેના માહિતી)
(આરોપી/શકમંદ/વણઓળખાયેલ આરોપીનાં ... (જરૂર જણાયતો અલાયદા કાગળ ઉપર વિગત દર્શાવવી)

Accused Name (તહોમતદારનું નામ)	Age (Approx.) (ઉંમર) (આશરે)	Address (સરનામું)
(1) અજાણ્યુ		

8 Reasons for delay in reporting by the complainant/Informant
(ફરિયાદી/માહિતીદાર તરફથી ગુન્હાની જાણ કરવામાં વિલંબ થવાના કારણો)

અરજી તપાસ ગુનાહીત જણાઇ આવતા આજ રોજ ફરીયાદ લેવામાં આવેલ છે.

9 Particulars of properties stolen(Attach seperate sheet, if necessary)
(ચોરાયેલી/ગુન્હામાં સંડોવાયેલ ચીજ વસ્તુઓની વિગતો) (જરૂર જણાયતો અલાયદા કાગળ ઉપર વિગત દર્શાવવી).

10 Total value of property stolen
(ચોરાયેલી / ગુન્હામાં સંડોવાયેલ ચીજ વસ્તુઓની કુલ કિંમત)

11 Inquest Report/U.D. case No. if any
(મૃત્યુ વિષયક તપાસ અહેવાલ / અકુદરતી મોતનો નંબર હોય તો તે)

12 First Information contents(Attach seperate sheet, if required)
(પ્રથમ માહિતી અહેવાલની વિગતો)(જરૂર જણાયતો અલાયદો કાગળ જોડવો)

હકીકત એવી રીતેની છે કે, ગઇ તા.૨૦/૦૭/૨૦૨૩ થી તા.૦૪/૦૮/૨૦૨૩ દરમ્યાન કોઇ અજાણ્યા ઇસમે આ કામના ફરીયાદીશ્રીના નામથી yahoo.com ઉપર ઇ-મેઇલ આઇડી gauravchaturvedi1@yahoo.com નું બનાવી તે ઇ-મેઇલ આઇડી ઉપરથી નવીન ફ્લોરીન ઇન્ટરનેશનલ લીમીટેડ, સુરત નવસારી રોડ, ભેસ્તાન, સુરતના મેનેજીંગ ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhesh.welling@nfil.in તથા કંપનીના ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhika.haribhakti@nfil.in તથા HSE ડીપાર્ટમેન્ટના સીનીયર વાઇસ પ્રેસીડન્ટના ઇ-મેઇલ આઇડી deepak.naik@nfil.in ઉપર ફરીયાદીશ્રીના નામથી તેઓ વિશે નકારાત્મક મેઇલ ફરીયાદીશ્રીને બદનામ કરી ગુન્હો કર્યા વિગેરે બાબત.

Complaint(ફરિયાદ)

તા.૦૧/૧૨/૨૦૨૩
મારૂ નામ ગૌરવ અશોકકુમાર ચતુર્વેદી ઉ.વ.૪૩ ધંધો-નોકરી રહે.ઘર નં.૪૦૫, બ્લોક એ-૨, સુંદરમ સ્ટેટસ રેસીડેન્સી, સ્વપ્ન સૃષ્ટી રેસીડેન્સી પાસે, ભેસ્તાન, સુરત મુળ રહે.ટાટા ટાવર સ્ટ્રીટ, તીલક સ્ટેડીયમ ફીલ્ડ પાસે, સતેઘર, ઓરૈયા, જી.ઓરૈયા (ઉત્તરપ્રદેશ) મો.નં.૮૧૪૧૮૨૨૩૩૩.
રૂબરૂ હાજર થઇ જાહેર કરી મારી ફરીયાદ હકીકત લખાવું છુ કે, હું ઉપર બતાવેલ સરનામે મારા માતા પિતા સાથે રહું છુ અને નવીન ફ્લોરીન ઇન્ટરનેશનલ લીમીટેડ, નવસારી રોડ, ભેસ્તાન, સુરત ખાતે સીનીયર મેનેજર (HSE ડીપાર્ટમેન્ટ) તરીકે છેલ્લા ૯ માસથી નોકરી કરૂ છુ.
ગઇ તા.૨૦.૦૭/૨૦૨૩ ના રોજ અમો અમારી નોકરી ઉપર હાજર હતા તે દરમ્યાન અમારી કંપનીના ઉપરી અધિકારી તથા ડાયરેક્ટર તરફથી અમોને જાણવા મળેલ કે, ગઇ તા.૧૯/૦૭/૨૦૨૩ ના કલાક-૧૧/૨૯/૨૫ વાગે gauravchaturvedi1@yahoo.com નામની મેઇલ આઇડી ઉપરથી અમારી કંપનીના મેનેજીંગ ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhesh.welling@nfil.in તથા કંપનીના ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhika.haribhakti@nfil.in ઉપર એક ઇ-મેઇલ આવેલ જેમાં Dear Sir, I am Gaurav Chaturvedi Sr. Manger ETP Plant at Navin Fluorine International Limited Surat. I joined this job in 2 months back and facing problem with technicals. This Fluorine based plant is new for me as I have never work with 2 MLD plant. have work with maximum 50 KLD ETP plant and know the how to scrap the waste Water. This ETP plant is new for me and its technology is different than I have work. I can make fools in technicals to our juniors with strict warning but my seniors know everything about technicals and plant as they are from a long time so I cannot make them fools in etp operational technical and process. I request to you please transfer me from EHS department to any other department like Admin, Canteen, Logistic, Security etc. I like sitting jobs rather than plant field jobs. I will be thankful for your concern. Thanks and Regards Gaurav Chaturvedi Sr Manager EHS Navin Fluoring International Limited, Surat મુજબનું લખાણ લખેલ હતું જેથી મે તેઓને આ ઇ-મેઇલ આઇડી પોતાનું ન હોવાનું જણાવેલ હતું ત્યારબાદ તા.૦૪/૦૮/૨૦૨૩ ના કલાક-૧૯/૪૧ વાગે અમારી કંપનીના મેનજીંગ ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhesh.welling@nfil.in તથા HSE ડીપાર્ટમેન્ટના સીનીયર વાઇસ પ્રેસીડન્ટના ઇ-મેઇલ આઇડી deepak.naik@nfil.in ઉપર ફરીથી ઇ-મેઇલ આઇડી gauravchaturvedi1@yahoo.com ઉપરથી ઉપરોક્ત મુજબનો જ ઇ-મેઇલ આવેલ જેમાં વધુમાં I have put a biological trail of inorganic effluent for COD reduction in a drum and after 15 days there was no results and when my senior Mr. Upendra Haldar has seen that trail and asked which effluent you have taken and he knows it is a inorganic effluent he laugh at me in front of my juniors that effluent have no BOD to treat biologically so how biological treatment will perform in inorganic effluent COD reduction and he through the drum. My Juniors also laugh at me and say this is a non sense non technical activity and wasting of all time.I cannot make more fools to my seniors in technical so I sit only in my office cabin from morning to evening.Please transfer me any other department I am not aware 2 MLD etp plant. I have run only 50 KLD etp plant in my experience. My Junior Jitin has left Navin Fluorine and he has informed me about all loss pole of etp. If I will not get transfer I will use that lose pole in torture of our seniors. મુજબનું લખાણ લખેલ હતુ. આ ઇ-મેઇલ આઇડી gauravchaturvedi1@yahoo.com નું મે બનાવેલ ન હોય અને મારા નામનું કોઇએ ફેક ઇ-મેઇલ આઇડી બનાવેલ હોવાનું જણાતા અમોએ અત્રે સાયબર ક્રાઇમ પોલીસ સ્ટેશનમાં આવી અરજી આપેલ હતી અને આજ રોજ હું અત્રે ફરીયાદ આપવા સારૂ આવેલ છુ.
આમ, ગઇ તા.૨૦/૦૭/૨૦૨૩ થી તા.૦૪/૦૮/૨૦૨૩ દરમ્યાન કોઇ અજાણ્યા ઇસમે મારા નામથી yahoo.com ઉપર ઇ-મેઇલ આઇડી gauravchaturvedi1@yahoo.com નું બનાવી તે ઇ-મેઇલ આઇડી ઉપરથી અમારી નવીન ફ્લોરીન ઇન્ટરનેશનલ લીમીટેડ, સુરત નવસારી રોડ, ભેસ્તાન, સુરતના મેનેજીંગ ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhesh.welling@nfil.in તથા કંપનીના ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhika.haribhakti@nfil.in તથા HSE ડીપાર્ટમેન્ટના સીનીયર વાઇસ પ્રેસીડન્ટના ઇ-મેઇલ આઇડી deepak.naik@nfil.in ઉપર અમારા નામથી મારા વિશે નકારાત્મક મેઇલ અમોને બદનામ કરેલ હોય મારી આ ફેક ઇન્સ્ટાગ્રામ એકાઉન્ટ બનાવનાર તથા ઉપયોગ કરનાર અજાણ્યા ઇસમ વિરૂધ્ધ ધોરણસર તપાસ થવા ફરીયાદ છે. મારા સાહેદો ફરીયાદમાં જણાવેલ તથા પોલીસ તપાસમાં નીકળી આવે તેઓ વિગેરે છે.
એટલી મારી ફરીયાદ હકીકત મારા લખાવ્યા મુજબ બરાબર અને ખરી છે.
રૂબરૂ

....
પો.સ્ટે.અમલદાર
સાયબર ક્રાઇમ પોલીસ સ્ટેશન
સુરત શહેર.

13

Action Taken : Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:
(લીધેલ પગલાં : ઉપરના અહેવાલની ઉપરની આઇટમ નં.(2) માં જણાવ્યા પ્રમાણેનો ગુન્હો બન્યાનુ જણાઇ આવતા)

(1) **Registered the case and took up the investigation or**(કેસની નોંધણી કરી તપાસ હાથ ધરી છે)

(2) **Directed (Name of I.O.) take up the Investigation or**(તપાસ કરનાર અધિકારીનું નામ):- ગુણવંતકુમાર મનુભાઇ કડીયા **Rank**(હોદ્દો):- પોલીસ ઇન્સ્પેકટર **No.:- gmh291086 to take up the Investigation or**(નંબર)

F.I.R. read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant, free of cost.
(પ્રથમ માહિતી અહેવાલ ફરિયાદી / બાતમીદારને વાંચી સંભળાવેલ છે અને ફરિયાદીએ લખાવ્યા પ્રમાણેજ નોંધવામાં આવેલ છે. તેવુ ફરિયાદી / બાતમીદારે સ્વીકરેલ છે અને ફરીયાદી / બાતમીદારને તેની નકલ વિના મુલ્યે આપવામાં આવી છે.)

R.O.A.C.
(વાંચી સંભળાવવામાં આવ્યું અને તે બરાબર છે.)

Signature of Officer in charge, Police Station
(પોલીસ મથકનો ઇવાલો ધરાવતા અધિકારીની સહી.)

14 **Signature/Thumb Impression of the complainant/informant.**
(ફરિયાદી/બાતમીદારની સહી/અગૂઠાની છાપ)

Name (નામ) મહેશકુમાર હિરાલાલ ગુર્જર

Rank (હોદ્દો) હેડ કોન્સ્ટેબલ **GPF No** (જીપીએફ નંબર) mhg200785

15 **Date and time of dispatch to the court.** 01/12/2023 18:30
(ફરિયાદ કોર્ટમા રવાના કર્યાની તારીખ અને સમય)

Jitin left Navin Fluorine and he informed me about all loss pole of ETP. If I will not get transfer, I will use that loss pole in torture of our seniors. As I have not created gauravchaturvedi1@yahoo.com and the said email id is fake, we have submitted complaint in Cyber Crime Police Station and I have come here to submit my application.

Thus, some unknown person have created mail id on yahoo.com having mail id gauravchaturvedi1@yahoo.com and had sent emails on the email id radhesh.welling@nfil.in of the Managing Director of Navin Fluorine International Limited, Surat-Navsari Road, Bhestan Surat and on the email id radhika.haribhakti@nfil.in of the Director of the said company, on the email id radhika.haribhakti@nfil.in of the Director of the company and on the email id deepak.naik@nfil.in of the Sr. Vice President of HSE department to defame us.

We hereby submit the complaint to take necessary action against the unknown person for creating and using fake instagram id.

The complaint submitted by me is true to the best of my knowledge.

In person.

Officer of Police Station
Cyber Crime Police Station
Surat City

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No.2:

(1) Registered the case and took up the investigation or
(2) Directed (Name of I.O.) take up the investigation or : Gunvantkumar Manubhai Hadiya
Rank : Police Inspector
No. : gmh291086 to take up the investigation or

F.I.R. read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant free of cost.

R.O.A.C.
(Read Over As Correct)

Signature of Officer in charge, Police Station

14. Signature/Thumb Impression of the complainant/informant

Name : Maheshkumar Hiralal Gurjar
Rank : Head Constable
GPF No. : : mhg200785

15. Date and time of dispatch to the court : 01/12/2023, 18:30

૮૮૫૭ ગુ૭૫૭૨/૨૦૨૪
તા. ૮/૧/૨૦૨૪

આખરીઅહેવાલ

(ફો.કા.સં.ની કલમ- ૧૭૩ હેઠળ)

નામદાર ૧૭ માં અધિક સીનીયર સીવીલ જજ અને એ.સી.જે.એમ. સાહેબશ્રી, સુરત શહેર

૧	પોલીસ મથક	સાયબર ક્રાઇમ પોલીસ સ્ટેશન
	વર્ષ	૨૦૨૩
	એફ.આઇ.આર. નંબર	૧૧૨૧૦૦૬૨૨૩૦૦૮૮
	તારીખ.	તા.૦૧/૧૨/૨૦૨૩
૨	આખરીઅહેવાલ/આરોપનામા ક્રમાંક	૧૦ /૨૦૨૪
૩	તારીખ.	તા.૦૮/૦૧/૨૦૨૪
૪	અધિનિયમ	ઇ.પી.કો. કલમ-૫૦૦ તથા આઇ.ટી.એક્ટની કલમ-૬૬(સી) મુજબ
૫	આખરી અહેવાલનો પ્રકાર/આરોપનામું કર્યું/ પુરાવાનાં અભાવે આરોપનામું તૈયાર કરાયેલ નથી.આખરી અહેવાલ વણ શોધ્યો/આરોપી મળેલ નથી./આરોપી મરી ગયેલ છે./ગુનો બનતો નથી.(લાગુ પડતુ હોય તેને નિશાની કરવી.)	આરોપનામું કર્યું
૬	આખરી અહેવાલનો પ્રકાર/આરોપનામું કર્યું/પુરાવાનાં અભાવે આરોપનામું તૈયાર કરાયેલ નથી.આખરી અહેવાલ વણ શોધ્યો/આરોપી મળેલ નથી./આરોપી મરી ગયેલ છે./ગુનો બનતો નથી.(લાગુ પડતુ હોય તેને નિશાની કરવી.)	આરોપનામું કર્યું
૭	પુરક પ્રકારનો છે કે મુળ અહેવાલ/આરોપનામું છે.(લાગુ પડતુ હોય તેને નિશાની કરવી.)	આરોપનામું છે
૮	ત.ક.અધિકારીનું નામ :-	શ્રી જી.એમ.હડીયા, પોલીસ ઇન્સ્પેકટર, સાયબર ક્રાઇમ પો.સ્ટે.,સુરત શહેર
૯	બાતમીદાર(ફરિયાદી)નુંનામ :-	ગૌરવ અશોકકુમાર ચતુર્વેદી ઉ.વ.૪૩ ધંધો- નોકરી રહે.ઘર નં.૪૦૫, બ્લોક એ-૨, સુંદરમ સ્ટેટસ રેસીડેન્સી, સ્વપ્ન શ્રૃષ્ટી રેસીડેન્સી પાસે, ભેસ્તાન, સુરત મુળ રહે.ટાટા ટાવર સ્ટ્રીટ, તીલક સ્ટેડીયમ ફીલ્ડ પાસે, સત્તેશ્વર, ઔરૈયા, જી.ઔરૈયા (ઉત્તરપ્રદેશ) મો.નં.૮૧૪૧૮૨૨૩૩૩.

(૧૦) તપાસ દરમ્યાન મળેલ/ કબ્જે કરેલ મિલ્કતો ચીજ વસ્તુઓ/દસ્તાવેજોની વિગતો.

(જો જરૂર જણાય તો અલાયદી તૈયાર કરી સામેલ કરવી.)

અ. નં.	મિલ્કતનું વર્ણન	અંદાજીત કિંમત	મુદ્દામાલ પાવતી નંબર	કોની પાસેથી/ક્યાંથી કબ્જે કરી/પ્રાપ્ત કરી.	નિકાલ
૧	૨	૩	૪	૫	૬

૧	એક Redmi કંપનીના ગોલ્ડન કલરના મોબાઇલ ફોન છે. જેનો Device Name-Redmi Note 12 5G નો છે. જેનો IMEI નં.867353066606430/01 તથા 899187104001662487 24 નો છે. જેમાં એક જીઓ કંપનીનું સિમકાર્ડ છે જેનો મોબાઇલ નંબર-6387146676 નો છે તથા બીજુ એરટેલ કંપનીનું સિમકાર્ડ છે જેનો મોબાઇલ નંબર-9998294219 નો છે . જેની કિંમત આશરે રૂ.૭,૦૦૦/- ગણી શકાય.	૭,૦૦૦/-	XX/2023 ૧૮/૧૨/૨૩	પો.ઇન્સ.શ્રી જી.એમ.હડીયા નાઓએ આરોપી પાસેથી ગુન્હામાં ઉપયોગ કરેલ મુદ્દામાલ પંચો રૂબરૂ કબજે કરેલ છે.	નામદાર કોર્ટના હુકમ મુજબ આરોપીને પરત સોંપેલ છે.
૨	એક Dell કંપનીનું કાળા કલરનું લેપટોપ છે જેનો Model Number-P37L નો છે જેની ઉપર Express Service Code- 32849425189 નો છે. જે લેપટોપ પાછળના ભાગેથી તુટેલ છે. જેની કિંમત આશરે રૂ.૪,૦૦૦/- ગણી શકાય.	૪,૦૦૦/-			

૧૧. જો આરોપી વિરૂધ્ધ આરોપનામું ઘડવામાં આવ્યું હોય તો વિગત.

(દરેક આરોપી દીઠ અલાયદા પત્રક ભરવા)

(અ-૧)

૧	નામ	વિવેક
૨	પિતાનું નામ	રમેશચંદ દેવીપ્રસાદ શુક્લા
૩	ઉ.વ.	૪૨
૪	પ્રથમ ઉપનામ	---
૫	રાષ્ટ્રીયતા	ભારતીય
૬	(અ) મતદાર ઓળખપત્ર નં.	---
	(બ) પાસપોર્ટ નં.	---
૭	ધર્મ	હિન્દુ
૮	જાતિ/આદીજાતી	---
૯	અનું.જાતિ/અનુ.જનજાતી/ઓબીસી	---
૧૦	ધંધો	વેપાર
૧૧	કાયમી સરનામું	ફ્લેટ નં.-સી-૩૦, સત્યનારાયન ટાઉંશીપ, ટી.પી.-૧૩, ચાણી જકાતનાકા પાસે, વડોદરા મુળ રહે. ઘર નં. ૧૧૭/૬૨૯, ક્યુ બ્લોક, શારદા નગર, ચપેડા પુલ પાસે, કાનપુર, ઉત્તરપ્રદેશ મો.નં.૬૩૮૭૧૪૬૬૭૬, ૯૬૬૮૨૬૪૨૧૯
૧૨	કાયમી ગુન્હેગાર નંબર(જો હોય તો)(અ-૧)	---
૧૩	ધરપકડ કર્યા તારીખ	તા.૦૬/૧૨/૨૦૨૩, ૬લાક-૧૮/૩૦
૧૪	જામીન પર મુક્ત કર્યા તારીખ	તા.૧૦/૧૨/૨૦૨૩
૧૫	કોર્ટમાં મોકલ્યા તારીખ	---

૧૬	અધિનિયમો/કલમો	ઇ.પી.કો. કલમ-૫૦૦ તથા આઇ.ટી.એક્ટની કલમ-૬૬(સી) મુજબ
૧૭	જામીનદારના નામ (નામો) ઓળખપત્ર નંબર અને સરનામા(ઓ).	નસરીનબાનુ અહેમદબેગ મિર્જા ઉ.વ.૪૪ ધંધો-ઘરકામ રહે.ઘર નં. ૨૪,. બીલડીંગ નં.૬૩/બી, એ.ડબ્લ્યુ.એસ. આવાસ, કોસાડ, અમરોલી, સુરત મો.નં.૮૧૫૩૦૨૦૧૭૨ આધારકાર્ડ નં. ૨૨૫૨ ૨૬૨૭ ૯૬૩૯
૧૮	અગાઉ સજા થયેલ હોયતો કેસ નંબર સહિત સજાની વિગત (વિગતો દર્શાવવી)	---
૧૯	આરોપીનો દરજ્જો/રજુ કરાયો/પોલીસ જામીન ઉપર છોડ્યો/કોર્ટ જામીન ઉપરછોડ્યો/અદાલત કસ્ટડીમાં/ફરારી જાહેર કરાયેલ આરોપી.(લાગુ પડે તેને ટીક માર્કની નિશાન કરવી)	

12. જે આરોપી વિરૂધ્ધ આરોપનામું ન ઘડવામાં આવ્યું હોય તો વિગત - નીલ

13. જે સાક્ષી તપાસવાના છે તેની વિગત.

અ. નં	નામ	પિતા/પતીનું નામ	જન્મ તારીખ/ વર્ષ	વ્યવસાય	સરનામું	જે પુરાવો આપવાનો છે તેનો પ્રકાર
૧	૨	૩	૪	૫	૬	૭
૧	ગૌરવ અશોકકુમાર ચતુર્વેદી ઉ.વ.૪૩ ધંધો-નોકરી રહે.ઘર નં.૪૦૫. બ્લોક એ-૨, સુંદરમ સ્ટેટસ રેસીડેન્સી, સ્વપ્ન શ્રૃષ્ટી રેસીડેન્સી પાસે, ભેસ્તાન. સુરત મુળ રહે.ટાટા ટાવર સ્ટ્રીટ, તીલક સ્ટેડીયમ ફીલ્ડ પાસે, સત્તેશ્વર, ઔરૈયા, જી.ઔરૈયા (ઉત્તરપ્રદેશ) મો.નં.૮૧૪૧૮૨૨૩૩૩.					ફરીયાદી
૨	અમિત સીંગ S/O માનસીંગ ચૌહાણ ઉ.વ.૩૩ ધંધો-વેપાર રહે.૮૭-બી, સુરેન્દ્રનગર, રાવતપુર ગાંવ, થાના-રાવતપુર, જી.કાનપુરનગર (ઉત્તરપ્રદેશ) મો.નં.૭૬૧૯૮૦૦૨૫૦.					સાહેદ
૩	નોડલ ઓફીસરશ્રી, રીલાયન્સ જીઓ ઇન્ફોકોમ લીમીટેડ,બીજો માળ, રીલાયન્સ સ્માર્ટ, ડ્રાઇવ-ઇન સીનેમાની સામે, ડ્રાઇવ-ઇન રોડ, અમદવાદ-૩૮૦૦૫૪					આઇ.પી.ની ડીટેઇલ્સ આપનાર
૫	શ્રી ડી.વી.ગામીત, પોલીસ વાયરલેસ ઇન્સ્પેક્ટર, નોકરી સાયબર કાઇમ પોલીસ સ્ટેશન, સુરત શહેર					અરજીની તપાસ કરનાર
૬	અ.હે.કો. મહેશભાઇ હિરાલાલ બ.નં.૫૫૭ નોકરી-સાયબર કાઇમ પોલીસ સ્ટેશન, સુરત શહેર					ફરીયાદ દાખલ કરનાર તથા ગુન્હો રજીસ્ટર કરનાર
૭	શ્રી જી.એમ.હડીયા, પોલીસ ઇન્સ્પેક્ટર, સાયબર કાઇમ પોલીસ સ્ટેશન, સુરત શહેર					ત.ક.અલદાર તથા ચાર્જશીટ કરનાર અધિકારી

14. જો પ્રથમ માહિતી અહેવાલ ખોટો જણાયેલ હોય તો ભારતીય દંડ સાંહીતાની કલમ ૧૮૨/૨૧૧ હેઠળ પગલાં લીધા/ સુચવેલ છે.

15. પ્રયોગશાળામાં કરેલ પૃથ્થકરણ અહેવાલ.—

16. કેસના ટુકા હકીકત (જરૂર જણાય ત્યા વધારાના કાગળ ઉપર હકિકત લખી સામલ કરવા.)

સાયબર ક્રાઇમ પો.સ્ટે. ગુ.ર.નં.૧૧૨૧૦૦૬૨૨૩૦૦૮૧ ઇ.પી.કો. કલમ-૫૦૦ તથા આઇ.ટી.એક્ટ કલમ-૬૬(સી) મુજબનો ગુન્હો તા.૦૨/૧૧/૨૦૨૩ ના રોજ દાખલ થયેલ છે.

જે ગુન્હાના કામે હકીકત એવી રીતેની છે કે, ગઇ તા.૨૦/૦૭/૨૦૨૩ થી તા.૦૪/૦૮/૨૦૨૩ દરમ્યાન આરોપી- વિવેક S/O રમેશચંદ દેવીપ્રસાદ શુક્લા ઉ.વ.૪૨ ધંધો-વેપાર રહે. ફ્લેટ નં.-સી-૩૦, સત્યનારાયન ટાઉંશીપ, ટી.પી.-૧૩, ચાણી જકાતનાકા પાસે, વડોદરા મુળ રહે. ઘર નં. ૧૧૭/૬૨૯, ક્યુ બ્લોક, શારદા નગર, ચપેડા પુલ પાસે, કાનપુર, ઉત્તરપ્રદેશ નાએ આ કામના ફરીયાદીશ્રી ગૌરવ અશોકકુમાર ચંતુર્વેદી ઉ.વ.૪૩ ધંધો-નોકરી રહે.ઘર નં.૪૦૫, બ્લોક એ-૨, સુંદરમ સ્ટેટસ રેસીડેન્સી, સ્વપ્ન શ્રૃષ્ટી રેસીડેન્સી પાસે, ભેસ્તાન, સુરત મુળ રહે.ટાટા ટાવર સ્ટ્રીટ, તીલક સ્ટેડીયમ ફીલ્ડ પાસે, સત્તેશ્વર, ઔરૈયા, જી.ઔરૈયા (ઉત્તરપ્રદેશ) નાઓના નામથી yahoo.com ઉપર ઇ-મેઇલ આઇડી gauravchaturvedi1@yahoo.com નું બનાવી તે ઇ-મેઇલ આઇડી ઉપરથી નવીન ફ્લોરીન ઇન્ટરનેશનલ લીમીટેડ, સુરત નવસારી રોડ, ભેસ્તાન, સુરતના મેનેજીંગ ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhesh.welling@nfil.in તથા કંપનીના ડાયરેક્ટરના ઇ-મેઇલ આઇડી radhika.haribhakti@nfil.in તથા HSE ડીપાર્ટમેન્ટના સીનીયર વાઇસ પ્રેસીડન્ટના ઇ-મેઇલ આઇડી deepak.naik@nfil.in ઉપર ફરીયાદીશ્રીના નામથી તેઓ વિશે નકારાત્મક મેઇલ ફરીયાદીશ્રીને બદનામ કરી ગુન્હો આચરેલ છે.

નોંધ :- આ કામે નોડલ ઓફીસરશ્રી, રીલાયન્સ જીઓ ઇન્ફોકોમ લીમીટેડ,બીજો માળ, રીલાયન્સ સ્માર્ટ, ડ્રાઇવ-ઇન સીનેમાની સામે, ડ્રાઇવ-ઇન રોડ, અમદવાદ-૩૮૦૦૫૪ નાઓ પાસેથી પુરાવા અધિનીયમની કલમ-૬૫(બી) મુજબનું સર્ટીફીકેટ મેળવવા સારૂ રીપોર્ટ કરેલ હોય તે માહિતી આવ્યેથી નામદાર કોર્ટમાં રજુ કરવા નોંધ રાખેલ છે.

નોંધ:- સદરહું ગુન્હાના કામે નામદાર ગુજરાત હાઇકોર્ટ કે નામદાર સુપ્રિમ કોર્ટમાં ક્વોશીંગ પીટીશન કે મનાઇ હુકમ થયેલ નથી.

17. કેસના પોલીસ નિકાલની જાણ ફરીયાદીને કરેલ છે. હા / ના. તારીખ.૦૮/૦૧/૨૦૨૪
(જાણ કર્યા અંગેની પહોંચ સામેલ રાખવી.)

18. રવાના કર્યા તારીખ. / /૨૦૨૪

19. બીડાણની સંખ્યા- ફેરીસ્ટ મુજબ

20. બીડાણની યાદી.- ફેરીસ્ટ મુજબ

પોલીસ મથકના હવાલાવાળા અમલદારની સહી.

નામ.- જી.એમ.હડીયા
હો.દો : પોલીસ ઇન્સ્પેક્ટર
સાયબર ક્રાઇમ પો.સ્ટે.,સુરત શહેર

આરોપનામું/તપાસ અહેવાલ તૈયાર કરનાર
તપાસ કરનાર અધિકારી ની સહી
નામ : જી.એમ.હડીયા
હોદો : પોલીસ ઇન્સ્પેક્ટર, સાયબર ક્રાઇમ
પો.સ્ટે.,સુરત શહેર

Annexure – H


GPS Map Camera
Surat, Gujarat, India
Navin Fluorine BRTS, GJ SH 6, Bhestan, Surat, Gujarat 395023, India
Lat 21.136526°
Long 72.852724°
13/09/24 02:45 PM GMT +05:30
Google


GPS Map Camera
Surat, Gujarat, India
Navin Fluorine BRTS, GJ SH 6, Bhestan, Surat, Gujarat 395023, India
Lat 21.136526°
Long 72.852724°
13/09/24 03:10 PM GMT +05:30
Google


GPS Map Camera
Surat, Gujarat, India
Google


INORGANIC COLLECTION TANK
GPS Map Camera
Surat, Gujarat, India
Navin Fluorine BRTS, GJ SH 6, Bhestan, Surat, Gujarat 395023, India
Lat 21.136526°
Long 72.852724°
13/09/24 03:23 PM GMT +05:30
Google


Shot on OnePlus


Shot on OnePlus


GPS Map Camera
Surat, Gujarat, India
190, Bhestan, Surat, Gujarat 395023, India
Lat 21.136222°
Long 72.855528°
13/09/24 04:48 PM GMT +05:30
Google


GPS Map Camera
Surat, Gujarat, India
192, Bhestan, Surat, Gujarat 395023, India
13/09/24 03:25 PM GMT +05:30
Google


GPS Map Camera
Surat, Gujarat, India
192, Bhestan, Surat, Gujarat 395023, India
Lat 21.136986°
Long 72.857496°
13/09/24 05:13 PM GMT +05:30
Google


GPS Map Camera
Surat, Gujarat, India
192, Bhestan, Surat, Gujarat 395023, India
13/09/24 02:36 PM GMT +05:30
Google

Joint Committee Site Visit in Hon. NGT matter O.A.753/2024(PB)

Date: 13-09-2024

Sr.No.	Name	Designation	Department	Sign
1	Mr. V. J. Bhadari	Sub Divisional Magistrate	Sub Divisional Magistrate, Surat	For Collector Liv
2	Mr. S. Pradeepraj	Scientist-E	RD-Vadodara, CPCB	
3	Dr. J.D.Oza	Regional Officer & Nodal Officer	RO-Surat, GPCB	
4	Subodh Kumar	Director	HSE	
5	NIRAV DESAI	SR. MANAGER	TECHNICAL SERVICES	
6				
7				
8				
9				
10				

8097

243

IN-GJ78122573722996W

INDIA NON JUDICIAL
Government of Gujarat

9 OCT 2024

Rs.
50

सत्यमेव जयते

Certificate of Stamp Duty

Certificate No.	:	**IN-GJ78122573722996W**
Certificate Issued Date	:	09-Oct-2024 10:33 AM
Account Reference	:	IMPACC (SV)/ gj13163404/ SURAT/ GJ-SU
Unique Doc. Reference	:	SUBIN-GJGJ13163404718320533347419W
Purchased by	:	GAURAV CHATURVEDI
Description of Document	:	Article 4 Affidavit
Description	:	Affidavit
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	GAURAV CHATURVEDI
Second Party	:	Not Applicable
Stamp Duty Paid By	:	GAURAV CHATURVEDI
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

NOTARY
JAYESH M KANI
ADVOCATE
DIST SURAT
REG NO
698 / 2009
EXPIRY DATE
11-2-2029
GOVT OF GUJARAT (INDIA)

GITA K. SHAHU
ADC

0021224951

Statutory Alert:
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The onus of checking the legitimacy is on the users of the certificate.
In case of any discrepancy please inform the Competent Authority.

भारत सरकार
GOVERNMENT OF INDIA

ગૌરવ ચતુર્વેદી
Gaurav Chaturvedi
જન્મ તારીખ/ DOB: 01/07/1980
પુરૂષ / MALE

[redacted]

5563 3604 8849

આધાર-સામાન્ય માણસનો અધિકાર

भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

सरनामं :
S/O: અશોક કુમાર ચતુર્વેદી, -, વટા ટવર સ્ટ્રીટ, તિલક સ્ટેડિયમ ફીલ્ડ પાસે, સાત્તેશ્વર, ઉત્તર પ્રદેશ, ઔરૈયા, ઔરૈયા, ઉત્તર પ્રદેશ - 206122

Address:
S/O: Ashok Kumar Chaturvedi, -, Tata Tower Street, Near Tilak Stadium field, Satteshwar, Uttar Pradesh, Auraiya, Auraiya, Uttar Pradesh - 206122

5563 3604 8849

Aadhaar-Aam Admi ka Adhikar

With respect to NGT OA no. 753/2024 dated 05.08.2024, a joint committee has visited the unit Navin Fluorine International Limited located at Surat-Navsari Road, Bhestan, Surat, on date 13.09.2024.

After doing necessary discussion with the EHS team, it comes to light that Mr. Gaurav Chaturvedi, whose name was involved in this matter, is currently working as a senior manager at ETP. After that, the committee has done discussion with Mr. Gaurav Chaturvedi during the plant round, and according to him, someone has created a fake email ID of his name and tried to defame him and the organization.

He has explained the matter as per the following:

- Last year, during July-August-2023, our top management got some emails from email id gauravchaturvedi1@yahoo.com.
- Since this email ID had my name, our top management called me and asked the facts about all this; however, I was not aware that someone was trying to defame me within our organization. In those emails, it was written that Mr. Gaurav is not capable of managing the operation of ETP and asking for the transfer in some other department, etc.
- After some time once again, the same email ID was used to defame the organization image, and this time mail was sent to different government organizations.
- Now, when the matter became serious, I, Gaurav Chaturvedi filed an official police complaint with the nearby cybercrime police station.
- Upon which police filed an FIR and investigated the matter. Upon investigation, the culprit was caught by the police team.
- After that, police came to know that the culprit was one of their old vendors, who was selling ETP chemicals and was conducting a trial of his products in the ETP of M/s Navin Fluorine International Limited. After taking multiple trials, he failed to prove his products; hence, Mr. Gaurav Chaturvedi (who is working as a senior manager at ETP) denies him to continue the trails and refused to take his products.
- After that, the vendor asked for some favour from Mr. Gaurav Chaturvedi, and he denied the same.
- Because of all of this, the vendor got offended, and he created a fake email ID in the name of Mr. Gaurav Chaturvedi and tried to defame him as well as the organization.
- According to him, the culprit has accepted that he has done all these things in revenge; still, the case is going on, and the current case status and police report of the same are attached herewith for the records.

Identified & Presented by

Before Me

Jayesh M Kania
Notary-Surat (Guj.)
Sr. No. 8097
Date 9 OCT 2024